BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN BENCH, CHENNAI
ORIGINAL APPLICATION NO. 255 OF 2024 (SZ)

IN THE MATTER OF:

Tribunal on its own motion Suo Motu based on the News item published in "Deccan Herald" dated 01.07.2024 titled "Threat to groundwater Belagavi sugar factory under lens".

VERSUS

M/s Krishna Sahakari Sakkare Karkhane Niyamit, Through its Chairman, Karnataka and - RESPONDENT (S)

Index

Sl.No	Particulars	Page No.
1	Affidavit Filed on Behalf of Respondent No. 3- Central Pollution Control Board	01-08
2	Annexure-I Copy of CPCB inspection report	56-55
3	Annexure-II Copy of the Show-cause notice dated 20.06.2024 issued by CPCB	56-59
4	Annexure-III Copy of the submissions made by M/s Krishna Sahakari Sakkare Karkhane Niyamit	60-296
5	Annexure-IV copy of CPCB letter dated 30.12.2024 to KSPCB	297-298
6	Annexure-V copy of CPCB reminder letter dated 20.01.2025 to KSPCB	299-299

20/1/2025

DEPONENT

J. Chandra Babu
REGIONAL DIRECTOR
CENTRAL POLLUTION CONTROL BOARD
REGIONAL DIRECTORATE - BENGALURU
(MIN.OF ENV,FOREST & CC, GOVT OF INDIA)
BENGALURU - 560 079. MOB: 9868278903

Date: 20-01-2025
Place: Bengaluru

Counsel for CPCB

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN BENCH, CHENNAI

ORIGINAL APPLICATION NO. 255 OF 2024 (SZ)

IN THE MATTER OF:

Tribunal on its own motion Suo Motu based on the News item published in "Deccan Herald" dated 01.07.2024 titled "Threat to groundwater Belagavi sugar factory under lens".

VERSUS

M/s Krishna Sahakari Sakkare Karkhane Niyamit, Through its Chairman, Karnataka and - RESPONDENT (S)

REPLY ON BEHALF OF THE RESPONDENT No.3 : CENTRAL POLLUTION CONTROL BOARD (CPCB)

1. That the instant matter was originally registered in Hon'ble National Green Tribunal (NGT), Principal Bench (PB), New Delhi as Original Application No. 879 of 2024 (PB) based on the news item published in 'The Deccan Herald' dated 01.07.2024 titled "Threat to groundwater Belagavi sugar factory under lens". The news item relates to violations of environmental norms under the Environment Protection Act, 1986 by the M/s Krishna Sahakari Sakkare Karkhane Niyamit (KSSKN) in Belagavi district in Karnataka, posing serious threat to groundwater. As per the news item, CPCB listed nine violations including storage of effluent, exceeding the effluent standard in the earthen lagoon, posing a potential threat of groundwater contamination by the M/s Krishna Sahakari Sakkare Karkhane Niyamit (KSSKN) and sought to know why the factory shouldn't be shut down till compliance is achieved.

20/1/2025

J. Chandra Babu
REGIONAL DIRECTOR
CENTRAL POLLUTION CONTROL BOARD
REGIONAL DIRECTORATE - BENGALURU
(MIN.OF ENV,FOREST & CC, GOVT OF INDIA)
BENGALURU - 560 079. MOB: 9868278903

2. Hon'ble NGT (PB) vide its order dated 22.07.2024 impleaded Central Pollution Control Board (hereinafter referred as CPCB) as Respondent 3 and directed to file the response before the appropriate bench and also transferred the matter to the Southern Bench, Chennai for appropriate further action and wherein the instant matter is renamed as OA 255 of 2024 (SZ).
3. That, Hon'ble NGT (SZ) vide order dated 24.09.2024 in the instant matter has sought the reply from answering Respondents. Thereby, the reply is presented in the succeeding paragraphs.
4. That, CPCB is a statutory Board constituted under Section 3 of The Water (Prevention and Control of Pollution) Act, 1974. It performs the functions under The Water (Prevention and Control of Pollution) Act, 1974, The Air (Prevention and Control of Pollution) Act, 1981 and The Environment (Protection) Act, 1986.

REPLY

5. That, it is respectfully submitted that a team of CPCB visited the M/s Krishna Sahakari Sakkare Karkhane Niyamit, Sankonatti village, Athani Taluk, Belgaum District-591304 (hereinafter referred as "The Unit") on 06-02-2024 under Environmental Surveillance of 17 categories of high pollution potential industries and common facilities based on OCEMS (Online Continuous Effluent Monitoring System) data. Copy of the inspection report is annexed herein as **Annexure-I**. The major observations and violations reported by the inspection team are as below:
    i. The Unit was non-operational during inspection, as the crushing season was closed on 26-01-2024, however the ETP (effluent treatment plant) of the Unit was operational.
    ii. The Unit has obtained combined Consent of Sugar and Co- generation plant which is valid up to 30-06-2026 and Hazardous Waste Authorization is valid up to 30-06-2026.
    iii. The Unit has installed ETP of Capacity 1000 KLD, however, as per Consent condition, the total effluent generated is 545 KLD.
    iv. The flow-meter located at the outlet of ETP, near the point of treated effluent discharge was non-operational, during the inspection.

20/11/2025

J. Chandra Babu
REGIONAL DIRECTOR
CENTRAL POLLUTION CONTROL BOARD
REGIONAL DIRECTORATE - BENGALURU
(MIN.OF ENV,FOREST & CC, GOVT OF INDIA)
BENGALURU - 560 079. MOB: 9868278903

v. The Unit is bypassing part of effluent into an earthen lagoon during inspection. The Unit representative informed that a part of effluent is mixed with press-mud & fly ash to prepare compost/ fertilizer. Around 5 Acres of land is converted into lagoon and filled with effluent, ash and press mud. Historical satellite images show that Unit has installed an earthen lagoon and the lagoon is existing since 2019.

vi. The inspection team collected the samples from inlet of ETP, outlet of ETP, and from the earthen lagoon. The outlet of the ETP shows pH-8.25, BOD-5.3 mg/l, COD-48 mg/l, TSS- 8.2 mg/l and TDS - 653 mg/l.

vii. The sample collected form the lagoon shows pH-6.98, BOD-976 mg/l, COD-2856 mg/l, TSS- 74.7 mg/l and TDS - 2949 mg/l. The results shows that the treated effluent is complying with KSPCB stipulated standards however TDS, BOD & COD of effluent stored in earthen lagoon is exceeding the treated effluent standards and posing potential threat for groundwater contamination.

viii. The Unit has installed three Bagasse fired boilers (1x80 TPH and 2x 40 TPH). On the day of inspection, 80 TPH boiler was in operation while 40 TPH boilers were not in operation. The 80 TPH Boiler stack was monitored and emission results indicates that PM values was 6843.28 mg/Nm3 against prescribed limit of 150 mg/Nm3 by KSPCB.

ix. During the visit, lot of ambient dust was observed and fly-ash were found scattered in Unit.

x. The Unit has not updated the environmental data display board installed at the entrance gate.

xi. The Unit has not provided any designated storage area for storage of Hazardous Waste.

xii. The Unit has not maintained the logbook record of quantity of used oil, fly ash, press mud, sludge/ solids generated.

xiii. The Unit is using temporary hose pipes for irrigation and should ensure that proper pipeline network is laid for utilization of treated effluent for irrigation.

30/01/2025

J. Chandra Babu
REGIONAL DIRECTOR
CENTRAL POLLUTION CONTROL BOARD
REGIONAL DIRECTORATE - BENGALURU
(MIN.OF ENV,FOREST & CC, GOVT OF INDIA)
BENGALURU - 560 079. MOB: 9868278903

6. That, it is respectfully submitted that, based on the above violations, CPCB, issued Show-Cause Notice under Section 5 of The Environment Protection Act, 1986 vide order dated June 20, 2024 to the Unit and served Notice to show cause why the Unit should not be closed down till compliance of the following:

   i. The Unit shall treat the effluent stored in the earthen lagoon in its ETP. Necessary records in this regard be maintained. The Unit shall dismantle the earthen lagoon and then level the lagoon accordingly under the supervision of SPCB and thereafter shall submit the compliance report to CPCB and SPCB. Further, ground water around the earthen lagoons be monitored for pre & post monsoon and results be submitted to CPCB and SPCB.

   ii. The Unit shall augment/upgrade the air pollution control devices installed at 80 TPH Boiler ensuring compliance with the prescribed emission standard and shall submit the stack emission monitoring result from EPA recognized lab to CPCB and SPCB.

   iii. The Unit shall install proper pipeline network for utilization of treated effluent for irrigation and no flexible/hose pipes should be used for irrigation.

   iv. The Unit shall construct an impervious tank with 15 days storage capacity for storage of treated water for no demand period.

   v. The Unit shall ensure that proper records are maintained on the quantity of used oil, fly-ash, press-mud, sludge/ solids generated from the Unit and quantity disposed and details of vendors to whom it is disposed.

   vi. The Unit shall provide separate dedicated storage area for storing of hazardous waste (HW) and shall ensure that HW are not stored for more than 90 days.

   vii. The Unit shall ensure that flow-meter installed at outlet of ETP is functional & calibrated and shall maintain the logbook record of the same.

   viii. The Unit shall regularly update the data display board installed at the entrance gate.

20/1/2025

J. Chandra Babu
REGIONAL DIRECTOR
CENTRAL POLLUTION CONTROL BOARD
REGIONAL DIRECTORATE - BENGALURU
(MIN.OF ENV,FOREST & CC, GOVT OF INDIA)
BENGALURU - 560 079. MOB: 9868278903

ix. The Unit shall collect the groundwater samples from the monitoring wells situated in command area where treated effluent is used for irrigation and shall monitor the quality of groundwater twice in a year as per consent condition and submit the groundwater quality report from EPA/NABL recognized/accredited lab to CPCB & SPCB.

The copy of the Show-cause notice dated 20.06.2024 issued by CPCB is annexed as **Annexure-II**. In response to CPCB Show-cause Notice, M/s Krishna Sahakari Sakkare Karkhane Niyamit vide letter dated 20.07.2024, 28.08.2024 & 02.12.2024 & 10.12.2024 has submitted an action taken report in compliance of the said Notice with documentary evidence. Copy of the submissions made by the unit is attached as **Annexure-III**.

7. That, it is respectfully submitted that, CPCB vide letter dated **30.12.2024** has requested Karnataka State Pollution Control Board (KSPCB) to verify the compliance's submitted by the unit and submit the report along with point wise compliance status to CPCB. The copy of the CPCBs letter dated 30.12.2024 to KSPCB is annexed as **Annexure-IV.** The verification report is awaited from KSPCB and CPCB has also issued reminder letter dated 20.01.2025 (copy is annexed as **Annexure-V**) in this regard.

8. In view of above, it is respectfully submitted that the Central Pollution Control Board shall abide by any order/directions passed by this Hon'ble Tribunal.

20/1/2025
Deponent

COUNSEL FOR 3rd RESPONDENT

J. Chandra Babu
REGIONAL DIRECTOR
CENTRAL POLLUTION CONTROL BOARD
REGIONAL DIRECTORATE - BENGALURU
(MIN.OF ENV,FOREST & CC, GOVT OF INDIA)
BENGALURU - 560 079. MOB: 9868278903

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN BENCH, CHENNAI

ORIGINAL APPLICATION NO. 255 OF 2024 (SZ)

IN THE MATTER OF:

Tribunal on its own motion Suo Motu based on the News item published in "Deccan Herald" dated 01.07.2024 titled "Threat to groundwater Belagavi sugar factory under lens".

VERSUS

M/s Krishna Sahakari Sakkare Karkhane Niyamit, Through its Chairman, Karnataka and - RESPONDENT (S)

AFFIDAVIT

I, J Chandra Babu, son of late Shri. J Balaramaiah, aged 56 years, having office at the Regional Directorate (Bengaluru), Central Pollution Control Board (CPCB), 1st & 2nd Floors, Nisarga Bhavan A- Block, Thimmaiah Main Road, 7th D Cross, Shivanagar, Bengaluru – 560 079, Karnataka, do hereby solemnly affirm, declare on oath and state as under: -

1. That I, the deponent herein is authorized representative to represent the Respondent CPCB in the present case, and as such, I am well conversant with the facts and circumstances of the present case on the basis of the information derived from the official records, and hence, I am competent to verify, sign and swear this affidavit on behalf of the Respondent CPCB.

2. That the accompanying reply may be read part and parcel of the present affidavit

20/1/2025

J. Chandra Babu
REGIONAL DIRECTOR
CENTRAL POLLUTION CONTROL BOARD
REGIONAL DIRECTORATE - BENGALURU
(MIN.OF ENV,FOREST & CC, GOVT OF INDIA)
BENGALURU - 560 079. MOB: 9868278903

3. That the accompanying reply has been drafted and filed under my instructions and authority, the contents thereof are true and correct on the basis of the record maintained during ordinary course of business of CPCB and available records and documents and the contents of the same are read over and explained to me and are not repeated herein for the sake of brevity.

20/1/2025

DEPONENT

J. Chandra Babu
REGIONAL DIRECTOR
CENTRAL POLLUTION CONTROL BOARD
REGIONAL DIRECTORATE - BENGALURU
(MIN.OF ENV,FOREST & CC, GOVT OF INDIA)
BENGALURU - 560 079. MOB: 9868278903

VERIFICATION

Verified at Bengaluru on this day of 20th January, 2025 that the contents of the above reply are correct and true on the basis of the record of the cases as mentioned in the day to day affairs of the CPCB. Nothing has been concealed therefrom or mis- stated.

Verified at Bengaluru on this the 20th Day of January, 2025

20/1/2025

DEPONENT

J. Chandra Babu
REGIONAL DIRECTOR
CENTRAL POLLUTION CONTROL BOARD
REGIONAL DIRECTORATE - BENGALURU
(MIN.OF ENV,FOREST & CC, GOVT OF INDIA)
BENGALURU - 560 079. MOB: 9868278903

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

By Speed Post/E-mail

F.No. Tech/14/RDB/2023-24/ 1053 **दिनांक**: **April 02, 2024**

To

The Member Secretary
Central Pollution Control Board
Parivesh Bhawan, CBD-cum-Office Complex
East Arjun Nagar, **Delhi-110 032**

Kind Attention: DH, IPC-III Division, CPCB Delhi

Sub: OCEMS Inspection Report on M/s Krishna Sahakari Sakkare Karkhane Niyamit Sankonatti village, Athani Taluk, Belgaum District, Karnataka-591304

Ref: ***Office order No. CPCB/IPC-VI/OCEMS/Inspections received from Member Secretary, CPCB dated 28-03-2023***

Sir/ महोदय

In compliance to office order F.No CP-14/2/2023-TECH-RD-Bengaluru/809 dated 05.01.2024, a team of officials from RD Bengaluru inspected the Unit viz., M/s Krishna Sahakari Sakkare Karkhane Niyamit, Sankonatti Village, Athani Taluk, Belgaum District, Karnataka-591304, on 06-02-2024 under Environmental Surveillance programme of 17 categories of high pollution potential industries based on OCEMS data.

The detailed inspection report on the afore-said unit prepared based on the observations, analysis results of the effluent and source emission monitoring samples collected by the visited team, as per prescribed format, is forwarded herewith for information, record and further action as the said unit is not complying to the prescribed norms.

Yours faithfully/ **आपका विश्वासी**

02/4/2024

(जे.चंद्र बाबू)
Regional Director/ क्षेत्रीय निदेशक

Encl: As above

CENTRAL POLLUTION CONTROL BOARD

REGIONAL DIRECTORATE (BENGALURU)

Nisarga Bhawan, A-Block, 1st & 2nd floors, Thimmaiah Road

7th D main, Shivanagar, Bengaluru-560079

INSPECTION REPORT OF M/S KRISHNA SAHAKARI SAKKARE KARKHANE NIYAMIT, ATHANI TALUK, BELGAUM DISTRICT, KARNATAKA INSPECTED UNDER ENVIRONMENTAL SURVEILLANCE OF 17 CATEGORIES OF HIGH POLLUTION POTENTIAL INDUSTRIES.

Date of inspection: 06-02-2024

Sl. No.	**ITEM(S)**	**DETAIL(S)**
1.	Name/Address	M/s Krishna Sahakari Sakkare Karkhane Niyamit Sy.No.1141, 1142, 1143, 1136 & 1137 Sankonatti village, Athani Taluk, Belgaum District 591304
2.	Telephone / e-mail	Sh. G M Patil, Managing Director 9740024303 Email: krishnasugar@gmail.com Shri S S Patil, EHS Head, 9972602824 08289-255000
3.	Date of Visit	06-02-2024. Sugar unit was not in operation since crushing season was closed on 26-01-2024. Cogeneration boiler and ETP was in operation.
4.	Purpose of visit: Environmental Surveillance of 17 categories of high pollution potential industries and common facilities based on OCEMS data..	
5.	**Industry Details :** Unit is a Cooperative Sugar and Cogeneration Power plant	

<table>
<tr><td>6.</td><td>Status of Display Board at the entrance gate (as per Hon’ble Supreme Court order in WP 657/1995)</td><td>Display board provided but not updated.</td></tr>
<tr><td colspan="3"> 
</td></tr>
<tr><td>7.</td><td>Category & year of establishment</td><td>Red large, March 2002</td></tr>
<tr><td>8.</td><td colspan="2">Products & Production capacities:
<table>
<tr><th>Sl.No</th><th>Details</th><th>Consented production Qty/ month</th><th>Actual production Qty. /month during the current season</th><th>Actual production on the day of inspection</th></tr>
<tr><td>1.</td><td>White sugar</td><td>18975 MT</td><td>19612 MT</td><td>0</td></tr>
<tr><td>2.</td><td>Molasses</td><td>6600 MT</td><td>8507 MT</td><td>0</td></tr>
<tr><td>3.</td><td>Power generation</td><td>19440 MWH</td><td>19147 MWH</td><td>25 MWH</td></tr>
</table>
Cane crushing capacity- 5500 TCD
1 Ton of cane crushed→ 280 Kg of Bagasse (approximately 28% of cane)
45 Kg of Molasses
40 Kg of filter cake/ press mud</td></tr>
</table>

<table>
<tr><td></td><td colspan="2">Approximately 110 Kg of sugar (from the sugar cane juice extracted from cane crushed)

<u>Boiler</u>
1 ton of Bagasse→ 2.2 to 2.3 tons of steam generation
Calorific value of Bagasse→ 2271 Kcal/ Kg
5.2 tons of steam→ 1 MWH Power in 80 TPH high pressure Boiler
6.8 tons of steam→ 1 MWH Power in 40 TPH low pressure Boiler
On the day of inspection (06-02-2024), total power generation was 25 MWH and bagasse feed rate was varying from 22 to 32 Tons of bagasse per hour for 80 TPH Boiler.</td></tr>
<tr><td>9.</td><td>Production of Products as on 06-02-2024</td><td>Sugar unit was not in operation since crushing season was closed on 26-01-2024 and unit was inspected on 06-02-2024, hence cane crushing and sugar production was not taking place. Cogeneration power plant and ETP was in operation.</td></tr>
<tr><td>10.</td><td>Status of the Consents (Consolidated Consent & Authorization) issued by SPCB</td><td>The Sugar and Cogeneration plant is having common Combined consent under AW329820 issued vide order dated 17-02-2022 valid up to 30-06-2026 and Hazardous Waste authorization no. 340955 valid upto 30-06-2026. Copy enclosed as Annexure-I & II respectively.</td></tr>
<tr><td>11.</td><td colspan="2">Fresh Water Consumption: 858 m^3/day
<table>
<tr><th>Sl.No</th><th>Type</th><th>Consented qty of effluent generation m3/day</th><th>Actual qty of effluent generation (Annual Average FY-22-23) m^3/day</th></tr>
<tr><td>1.</td><td>Domestic purpose</td><td>20</td><td>22</td></tr>
<tr><td>2.</td><td>Manufacturing process</td><td>545</td><td>390</td></tr>
<tr><td>3.</td><td>Others</td><td>293</td><td>37</td></tr>
<tr><td></td><td>Total</td><td>858</td><td>449 m^3/day</td></tr>
</table></td></tr>
<tr><td>12.</td><td>Name of the treatment units in the system (ETP) & Operational Status</td><td>ETP Capacity: 1000 m^3/day
Oil & Grease separation→ collection tank→ Neutralization tank→ Aeration tank 1, 2 & 3→ Clarifier→ water is drawn into a tank where OCEMS</td></tr>
</table>

		sensors are placed ↓ pressure sand filter→ Final polishing tank→ outlet for irrigation Effluent is drawn after Clarifier into a tank where OCEMS sensors are placed.

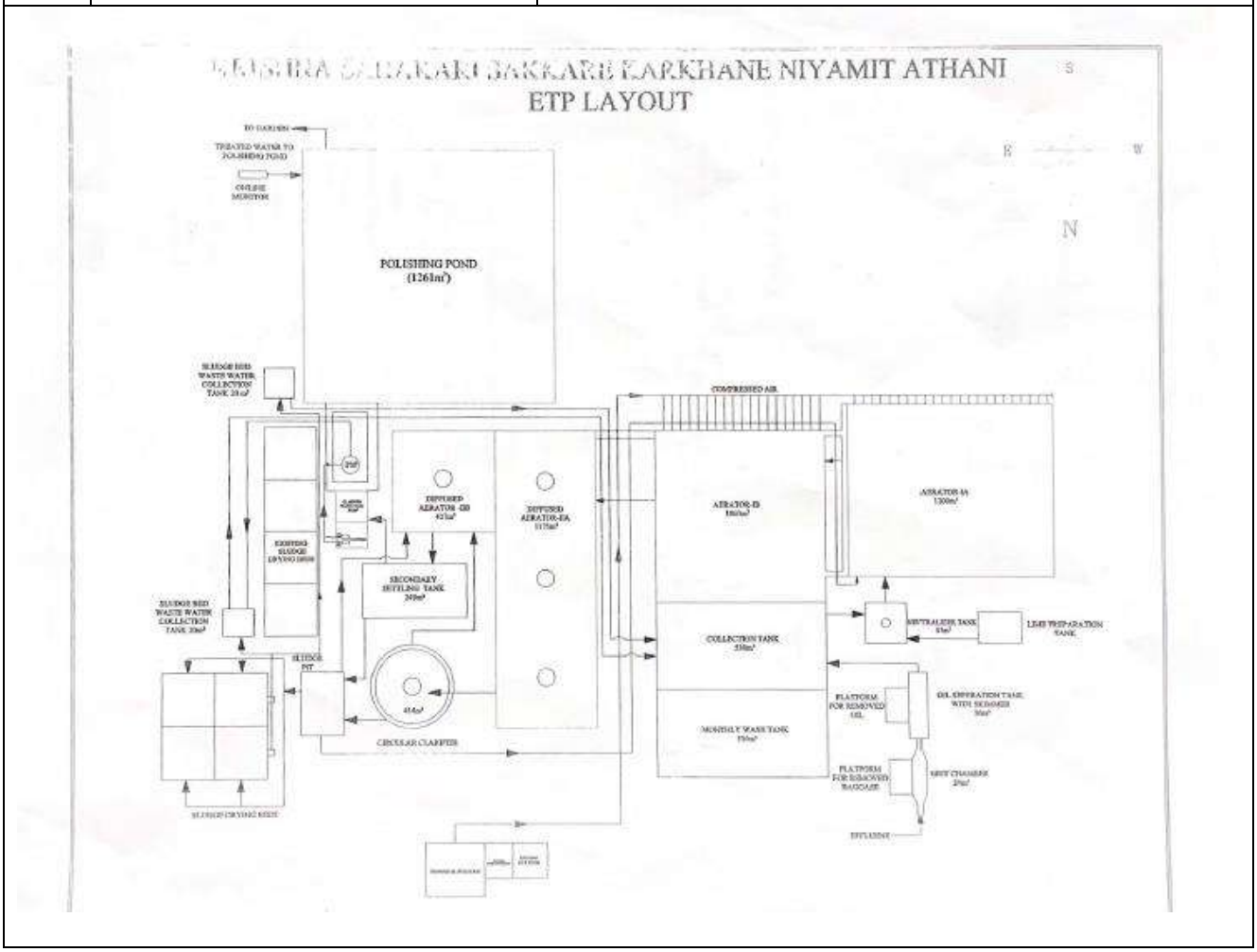


Photo: Oil & grease trap

Collection tanks

Aeration tanks

Discharge of final treated effluent for irrigation

Photo: Final polishing pond

Photo: Online readings pertaining to sampling period

13.	OCEMS details such as device make, models, IDs, etc. provided on CPCB registration portal OCEMS: OCEMS: Treated Effluent	

Parameter	Device ID	Range	Make	Model
flow	I160005	0-60m3/hr	I160005	FLOW IRL 8700 K
TSS	SS150914068B	1 to 1500 mg/L	DYS 3000 B DYS Dae	413130002SS
COD	H66965330081	0-20,000 mg/L	TOC-4200	Shimadzu
pH	230215		DWA 3000 B Yoon scale	PW 34

14.	Supplier/service provider	OCEMS: Treated Effluent: WTW make system supplied by Flow meters supplied OCEMS: SWAN Environment Pvt. Ltd
15.	Location of OCEMS	Outlet of clarifier of ETP
16.	Operational status	Running condition (at the time of inspection)
17.	Operating principle	Micro-processor based Analyzer
18.	Calibration Status	The OCEMS instruments are calibrated by M/s Swan Environmental Pvt Ltd on 04-11-2022 valid till 03-11-2023. Copy of calibration certificates is placed as **Annexure-III**.
19.	Sampling Locations (Sampling for OCEMS applicable parameters-industry category wise)	Sugar ETP Inlet and Outlet.

20. Monitoring Results

Parameters	**Inlet**	**Outlet**	OCEMS values	Lagoon	Standards
pH at 25^0C	4.24	8.25	7.55	6.98	5.5-8.5
TSS mg/L	161	8.2	0.00	74.7	100
TDS mg/L	6525	653	-	**2949**	2100
BOD mg/L	6832	5.3	-	**976**	100
COD mg/L	10229	48	23.16	2856	

21. Effluent Standards as per CCA issued by SPCB.

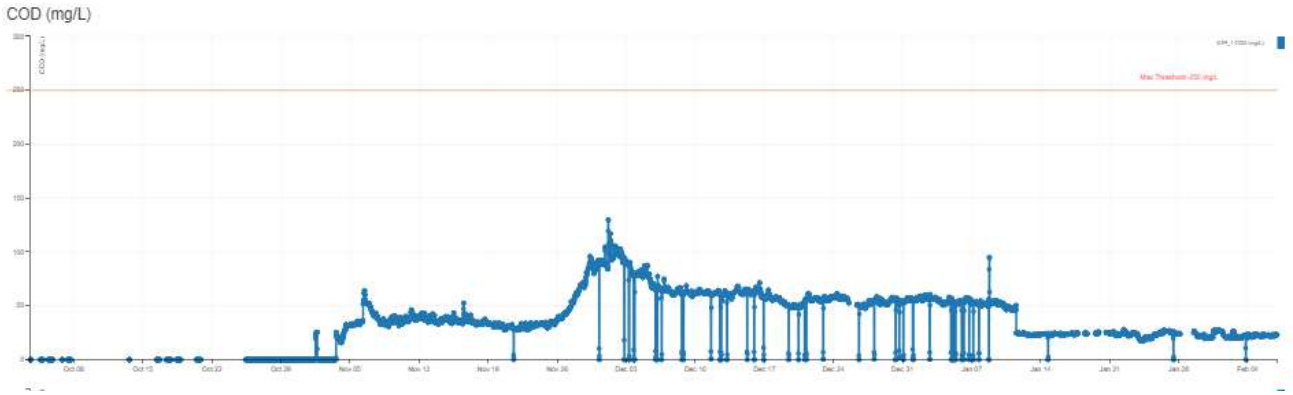
Parameters	Standards
pH at 25^0C	5.5-8.5
TSS mg/L	100
TDS mg/L	2100
BOD mg/L	100
O & G mg/L	10

22. Compliance/Non-compliance — Treated effluent of sugar plant is complying with KSPCB stipulated standards, but however TDS and BOD is exceeding the treated effluent standards in effluent stored in earthen lagoon in the unit premises.

23. Disposal of Treated effluent (Member of CETP/ZLD/other) — Part of effluent is treated in ETP and part is directly taken to earthen lagoon. Treated effluent from ETP is used for irrigation in an area of 64.17 acres. Unit has not installed permanent pipeline network for utilizing the treated effluent for irrigation. It was reported that using temporary hose pipes, treated effluent is taken for irrigation.

24. On-line data corresponding to the period of inspection. — OCEMS Data was transferred from unit to CPCB server.


TSS (mg/L)
BOD (mg/L)
pH (pH)



25.	Certificates, if certified for the performance of the instruments/ analyzes	The OCEMS instruments are calibrated by M/s Swan Environmental Pvt Ltd on 04-11-2022 valid till 03-11-2023. Copy of calibration certificates is placed as **Annexure-III**.
26.	Issued related to data connectivity.	Nil
27.	**Emission Management**	
28.	Detail of Emission Control system -	

Sl.No	Name of equipment/ installation	capacity	APCD's provided	Stack height	Operational status on day of inspection
1.	ESP	80TPH Boiler	Electro static precipitator	72 m	Operational
2.	Wet Scrubber	2x 40TPH Boilers	Wet scrubber	54 m	Not in operation

29.	Operational Status	On the day of inspection, 80 TPH was operational and 40 TPH boiler was not in operation.
30.	Stacks provided with OMS system	Unit has installed Bagasse fired boiler, hence OCEMS is not provided.
31.	Adequacy of the ECS (Adequate / Not adequate)	80 TPH bagasse fired boiler stack was monitored and monitoring results are as follows:

Date & Time of Monitoring	**Parameter**	**Fuel Type**	**Monitoring Results**	**OCEMS reading**	Standard stipulated in OCEMS portal
06. 02. 2024 14:30 hrs to 15:30 hrs.	Particulate Matter in mg/Nm^3	Bagasse fired Boiler	**6843.28 mg/Nm^3**	OCEMS not provided	150 mg/Nm^3

<table>
<tr><td colspan="3">From the Emission monitoring results, it is observed that air pollution control devices are not adequate and PM values are 6843.28 mg/Nm^3 against the standard of 150 mg/Nm^3.</td></tr>
<tr><td>32.</td><td>Operational Status of online emission monitoring system</td><td>Unit has installed Bagasse fired boiler, hence OCEMS is not provided</td></tr>
<tr><td>33.</td><td>Name and Address of Power Supply Agency</td><td>HESCOM- Hubli Electricity Supply Company Limited</td></tr>
<tr><td>34.</td><td>Name and Address of Water Supply Agency</td><td>Krishna river –Gov.Irrigation Dept. Athani .</td></tr>
<tr><td>35.</td><td colspan="2">Hazardous Waste Management: Unit is generating used oil, empty barrels and waste residues containing oil as hazardous waste but however unit has not installed any dedicated hazardous waste shed. No manifest copies provided during inspection.</td></tr>
<tr><td>36</td><td colspan="2">Whether ONSITE/OFFSITE emergency plan prepared (Yes/No) – Not provided during inspection</td></tr>
<tr><td>37.</td><td colspan="2">Whether Public Liability Insurance taken (Yes/No/Not Applicable) - Not provided during inspection</td></tr>
<tr><td>38.</td><td colspan="2">Observations:
● M/s Krishna Sahakari Sakkare Karkhane Niyamit, (the unit) is located in Survey No 1141, 1142, 1143, 1136 & 1137, Sankonatti village, Athani Taluk, Belagaum District, Karnataka State -591304. It is an Sugar & Cogeneration unit. Geo-cordinates are 16°39'57.0"N 75°03'00.6"E.
 

Photo: satellite image of 12/2023</td></tr>
</table>

The cane crushing capacity is 5500 TCD. 250m3/hr cane carrier capacity→ Milling section (5 no.s of mills)→ Juice extraction (96%) → Bagasse to Boiler

1 ton of cane crushed→ 110 Kg of sugar
280 Kg of bagasse
45 Kg of A grade Molasses
40 Kg of filter cake/ filter press

- Sugar cane is crushed and juice is extracted heated to 70-75^{0}C in juice heaters. Water is added at the time of juice extraction. It undergoes a process of lime treatment and sulphitation with the addition of lime and sulphur dioxide, respectively. The juice is heated again to 102^{0}C in another set of juice heaters. The hot juice with 15% -16% solids (brics) is decanted out from the clarifier and sent for evaporation. Sludge from juice clarifier is filtered to separate solid impurities as press mud. The syrup from evaporators is taken to pans for boiling where the syrup concentrates and sugar grains are formed, Sugar crystals are separated form mother liquor in the centrifuge. Non crystallisable matter from the syrup, called molasses, is drained out from the centrifuge. The molasses is weighed and sent to storage tank. The wet sugar from centrifuge is sent to driers. On the day of inspection sugar plant was not in operation. 5500 TCD cane crushing capacity and 250 m3/ hr cane carrier capacity. Cane carrier→ Milling section (5 no.s of mills)→ Juice extraction → 96% of juice to sugar mill, Bagasse to Boiler.

- Effluent is generated from milling section, cooling tower, process and boiler blow downs. As per consent, 545 KLD of effluent is generated. On the day of inspection ETP was in operation and ETP capacity is 1000 KLD, but however only part of effluent is treated in ETP. stagnation of effluent and algae formation was observed in ETP components. ETP comprises of

Oil & Grease separation→ collection tank→ Neutralization tank→ Aeration tank 1, 2 & 3→ Clarifier→ water is drawn into a tank where OCEMS sensors are placed

↓

pressure sand filter→ Final polishing tank→ outlet for irrigation

- Effluent is drawn after Clarifier into a tank where OCEMS sensors are placed. OCEMS sensors were in operation. The sensors were placed in raw effluent and observed that corresponding changes in pH, TSS and COD values. Treated effluent is

disposed for irrigation but however proper irrigation pipeline network was not available. There 4 no.s of HDPE hose pipes of 40 ft length and it was reported that by joining these hose pipes, effluent is discharged to nearby farms. Sludge drying beds were completely empty. The agricultural management plan furnished by unit is placed as **Annexure-IV**

- The flow meter located at the outlet of ETP near the point of treated effluent discharge sent to the fields for irrigation purposes was currently non-operational

- It was observed that unit is part of effluent is bypassed into an earthen lagoon. Effluent is mixed with press mud, fly ash and effluent. It was reported by the unit that by mixing all three, unit intends to prepare compost/ fertilizer. Around 5acres of land is converted into lagoon and filled with effluent, ash and press mud.

Satellite image of 12/2023 showing lagoon

Photos showing path of bypass of effluent from ETP to lagoon

Photo: Lagoon

- It is observed from Historical satellite images that earthen lagoon is existing since 2019 onwards. The satellite images (February, March and April of previous years) are affixed below for reference:

Satellite image of 2/ 2019 Satellite image 4/ 2020

Satellite image 3/2023

Effluent was collected from Inlet & outlet of ETP and from lagoon and analysis results are as follows:

Parameters	**Inlet**	**Outlet**	Lagoon	Standards
pH at 25^0C	4.24	8.25	6.98	5.5-8.5
TSS mg/L	161	8.2	74.7	100
TDS mg/L	6525	653	**2949**	2100
BOD mg/L	6832	5.3	**976**	100
COD mg/L	10229	48	2856	

- From analysis results, it is observed that treated effluent is complying with KSPCB stipulated standards but however TDS & BOD of effluent stored in earthen lagoon is exceeding the treated effluent standards. Copy of analysis results is placed as **Annexure-V**.

Oil collected in drums from At the inlet of ETP

Collection tank

Homogeneous tank

Neutralizer tank

Aeration tank

Clarifer

Sludge drying bed

Dimension of each unit of 1000 KLD ETP

Sl.No.	ITEM	SIZE (in mtrs)
1.	Bar Screen (24m3)	8.7(length)x1.2(Width)x2.31(Depth)
2.	Bar Screen Chamber With Grit Chamber(36m3)	7.5x 2.13x 2.31
3.	Monthly wash Tank(530m3)	19.51x 9.9x 2.74
4.	Collection tank(530m3)	19.51x 9.9 x 2.74
5.	Neutralisation(57m3)	4.6 x 4.6 x 2.71
6.	Lime preparation tank(57m3)	4.6 x 4.6 x 2.71
7.	Aeration Tank-IA(1200m3)	23.26 x 19.93 x 2.59
8.	Aeration Tank-IB(1060m3)	23 x 18.45 x 2.5
9.	Diffused aerator(1175m3)	34.05 x 11.70 x 2.95
10.	Secondary settling tank(249m3)	12 x 6.2 x 3.35
11.	Circular Clarifier (141m3)	9.5(Dia) x 2(Depth)
12.	Polishing pond(1261m3)	29 x 29 x 1.5

Photo: Dimensions of ETP provided by unit

- Bagasse is fired in boiler. Sugar plant is having three boilers 80 TPH and 2 X 40 TPH. On the day of inspection, 80 TPH boiler was in operation while 40 TPH boilers were not in operation. Flue gas from 80 TPH boiler is passed through three fields Electro Static

Precipitator and then vented out through a stack of height 72m. 80 TPH Boiler stack was monitored and PM values was 6843.28 mg/Nm3 against the KSPCB stipulated standard.

Date & Time of Monitoring	**Parameter**	**Fuel Type**	**Monitoring Results**	**OCEMS reading**	Standard stipulated
06. 02. 2024 14:30 hrs to 15:30 hrs.	Particulate Matter in mg/Nm^3	Bagasse fired Boiler	**6843.28 mg/Nm^3**	OCEMS not provided	150 mg/Nm^3

- The air pollution control devices installed in 80 TPH Bagasse fired boiler is inadequate and unit has to augment the air pollution control devices. Copy of monitoring results is placed as **Annexure-VI**.

- On an average, 4 % of cane crushed is generated as press mud. Part of Press mud is given to farmers as manure while part is dumped in lagoon.

- Ash produced from bagasse will be 2.0 % on wet basis. Bagasse consumption in boiler is about 2450 T/d. 40 tons/ day of ash is generated from sugar plant and part of ash is sent to M/s Tanvi Resources, Belgaum but however no records provided.

- Lot of ambient dust and flyash observed in unit. Flyash was scattered in unit.

Flyash dumped in the premises

- Unit has not constructed dedicated hazardous waste storage shed. Used oil from unit was stored near ETP. Unit has entered into an agreement with M/s Shantdurga Petrochemicals, Khanapura, Belagaum dist, Karnataka for disposal of Hazardous waste/ used oil valid during 01-01-2023 to 31-12-2024 (Copy placed as **Annexure-VII**) but however copies of Hazardous waste manifest were not made available during inspection.

Photo: Hazardous waste stored near ETP

39.	**Recommendations**: The unit shall be directed to comply with the following:

	1. To augment the air pollution control devices connected to 80 TPH Boiler and ensure that stack emissions are complying with CPCB/ KSPCB stipulated standards. 2. To dismantle the earthen lagoon and to transfer the effluent from the lagoon to ETP and to treat the effluent stored in lagoon in ETP. 3. To ensure that proper pipeline network is laid for utilization of treated effluent for irrigation. 4. To ensure that effluent is not bypassed and entire effluent generated is treated in ETP 5. To ensure that proper records are maintained on the quantity of used oil, fly ash, press mud, sludge/ solids generated from the unit and quantity disposed and details of vendors to whom it is disposed 6. To ensure that effluent from sugar production blocks are channelized to ETP. 7. To ensure that hazardous waste such as used oil, waste residues, empty barrels are disposed within 90 days from the date of generation in compliance with Hazardous Waste Management Rules, 2016. 8. To ensure that flow meter installed at outlet of ETP where the treated effluent is being discharged to the fields for irrigation purposes is properly working.
40.	Name(s) of visiting officials: Smt. Mahima T, Sc-D Ms. Nisarga K Gowda, Sc-B Dr. Anantha N S, SSA
41.	Date of Inspection: 06-02-2024
42.	Signature of inspecting official Dr. Anantha N S SSA Nisarga K Gowda Sc-B Mahima T Sc-D

Consent For Operation (CFO-Air,Water)

Annexure-I

Consent No. AW-329820
Valid upto: 30/06/2026

Karnataka State Pollution Control Board
Parisara Bhavana,No.49, Church Street,Bengaluru-560001
Tele : 080-25589112/3, 25581383
Fax:080-25586321
email id: ho@kspcb.gov.in

Industry Colour: RED Industry Scale: LARGE

(This document contains 5 pages including annexure & excluding additional conditions)

Combined Consent Order No. AW-329820 **PCB ID:** 12286 **Date:** 17/02/2022

Combined consent for discharge of effluents under the Water (Prevention and Control of Pollution) Act , 1974 and emission under the Air (Prevention and Control of Pollution)Act , 1981

Ref: 1. Application filed by the applicant/organization on 13/10/2021

2.Inspection of the Industry/organization/by RO, on 12/10/2021

3.Proceedings of the ECM dated 01/01/2022 ,held on 21/12/2021

Consent is hereby granted to the Occupier under Section 25(4) of the Water (Prevention & Control of Pollution) Act, 1974 (herein referred to as the Water Act) & Section 21 of Air (Prevention & Control of Pollution) Act, 1981, (herein referred to as the Air Act) and the Rules and Orders made there under and authorized the Occupier to operate /carryout industry/activity & to make discharge of the effluents & emissions confirming to the stipulated standards from the premises mentioned below and subject to the terms and conditions as detailed in the Schedule Annexed to this order.

Location:

Name of the Industry: Krishna Sahakari Sakkare Karkhane Niyamit

Address: Sy.No.1141, 1142, 1143, 1136 & 1137, , Sankonatti village, Athani Taluk, Belgaum District

Industrial Area: Not In I.A, Sankonatti ,

Taluk: Athani, District: Chikkodi

CONDITIONS:

a) Discharge of effluents under the Water Act:

Sr	Water Code	WC(KLD)	WWG(KLD)	Remark
1	Domestic Purpose	26.000	20.000	
2	Manufacturing Processes	550.000	545.000	From Process
3	Others	300.000	293.000	Water treatment Plant (DM Plant, R.O & U.F) for boiler & cooling make up (Co gen Plant)

b) Discharge of Air emissions under the Air Act from the following stacks etc.

Sl. No.	Description of chimney/outlet	Limits specified refer schedule
The details of Sources, control equipments and its specification, type of fuel,constituents to be controlled in emissions etc. are detailed in Annexure-II.		

The consent for operation is granted considering the following activities/Products;

Sr	Product Name	Applied Qty/Month	Unit
1	Co-generation	19440.0000	MWH
2	molasses	6600.0000	M.T
3	White Cryster Sugar	18975.0000	M.T

This consent is valid for the period from 01/07/2021 **to** 30/06/2026

To,

Krishna Sahakari Sakkare Karkhane Niyamit

COPY TO:

The Environmental Officer, KSPCB, Regional Office Belgaum (Chikkodi) for information and necessary action.

2. Master Register.
3. Case file.

Consent Fee paid : Rs. 1000000

Consent For Operation
(CFO-Air,Water)

Consent No. AW-329820
Valid upto: 30/06/2026

Karnataka State Pollution Control Board
Parisara Bhavana,No.49, Church Street,Bengaluru-560001
Tele : 080-25589112/3, 25581383
Fax:080-25586321
email id: ho@kspcb.gov.in

Industry Colour: RED Industry Scale: LARGE

(This document contains 5 pages including annexure & excluding additional conditions)

SCHEDULE

TERMS AND CONDITIONS

A. TREATMENT AND DISPOSAL OF EFFLUENTS UNDER THE WATER ACT.

1. The discharge from the premises of the occupier shall pass through the terminal manhole/manholes where from the Board shall be free to collect samples in accordance with the provisions of the Act/Rules made there under.

2(a). The sewage/domestic effluent shall be treated in septic tank and with soak pit. No overflow from the soak pit is allowed. The septic tank and soak pit shall be as per IS 2470 Part-I & Part-II.

2(b). The treated sewage effluent discharged shall conform to the standards specified in Annexure-I.

3(a). The trade effluent generated in the industry shall be treated in the ETP and treated effluent shall confirm to the standards stipulated by the Board in Annexure-I

3(b). The trade effluent shall be handed over to CETP and maintain logbook of effluent generated & sent every day.

4. The applicant shall install flow measuring/recording devices to record the discharge quantity and maintain the record.

5. The applicant shall not change or alter either the quality or the quantity or the place of discharge or temperature or the point of discharge without the previous consent/ permission of the Board.

6. The applicant shall not allow the discharge from the other premises to mix with the discharge from his premises. Storm water shall not be allowed to mix with the effluents on the upstream of the terminal manhole where the flow measuring devices are installed.

7. The daily quantity of domestic effluent and trade effluent from the industry shall not exceed the limits as indicated in this consent order:

8. The applicant shall discharge the effluents only to the place mentioned in the Consent order and discharge of treated/untreated outside the premises is not permitted.

B. EMISSIONS:

1. The discharge of emissions from the premises of the applicant shall pass through the air pollution control equipment and discharged through stacks/chimneys mentioned in **Annexure-II** where from the Board shall be free to collect the samples at any time in accordance with the provisions of the Act and Rules made there under.The tolerance limits of the constituents forming the emissions in each of the stacks shall not exceed the limits laid down in Annexure-II.

2. The applicant shall provide port holes for sampling of emission, access platforms for carrying out stack sampling, electrical points and all other necessary arrangements including ladder as indicated in Annexure-II.

3. The applicant shall upgrade/modify/replace the control equipment with prior permission of the Board.

C.MONITORING & REPORTING:

1. The applicant shall get the samples of effluents & emissions collected and get them analyzed once a month/either by in house monitoring laboratory or through EP approved laboratories for the parameters as Indicated in Annexure I & II.

2. The applicant shall maintain log books to reflect the working condition of pollution control systems and also self monitoring results and keep it open for inspection.

D. SOLID WASTE (OTHER THAN HAZARDOUS WASTE) DISPOSAL:

1.The applicant shall segregate solid waste from Hazardous Waste, Municipal Solid Waste and store it properly till treatment/disposal without causing pollution to the surrounding Environment.

2.The solid waste generated shall be handled & disposed by scientific method without causing eye sore to the general public and to the surrounding environment.

Karnataka State Pollution Control Board
Parisara Bhavana,No.49, Church Street,Bengaluru-560001
Tele : 080-25589112/3, 25581383
Fax:080-25586321
email id: ho@kspcb.gov.in

(This document contains 5 pages including annexure & excluding additional conditions)

E. NOISE POLLUTION CONTROL:

The applicant shall ensure that the ambient noise levels within its premises during construction and during operational period shall not exceed w.r.t Area/Zone as per Noise Pollution (Regulation and Control) Rules, 2000 as mentioned below:-

a) In Industrial Area 75 dB(A) Leq during day time and 70 dB(A) Leq during night time.

b) In Commercial Area 65 dB(A) Leq during day time and 55 dB(A) Leq during night time.

c) In Residential Area 55 dB(A) Leq during day time and 45 dB(A) Leq during night time.

d) In Silence Zone 50 dB(A) Leq during day time and 40 dB(A) Leq during night time.

Note: - * Day time shall mean 6 am to 10 pm and Night time shall mean 10 pm to 6 am.

* dB(A) Leq denotes the time weighted average of the level of sound in decibels on scale A which is relatable to human hearing.

* A "decibel" is a unit in which noise is measured.

* "A", in dB(A) Leq, denotes the frequency weighting in the measurement of noise and corresponds to frequency response characteristics of the human ear.

* Leq: It is an energy mean of the noise level over a specified period.

F. HAZARDOUS AND OTHER WASTES (MANAGEMENT & TRANSBOUDARY MOVEMENT)Rules 2016:

The applicant shall comply with the provisions of the Hazardous and other Wastes (Management & Transboundry Movement) Rules 2016.

G. GENERAL CONDITIONS:

1. The applicant shall not allow the discharge from the other premises to mix with the discharge from his premises.

2. The applicant shall promptly comply with all orders and instructions issued by the Board from time to time or any other officers of the Board duly authorized in this behalf.

3. The applicant shall set-up Environmental Cell comprising of qualified and competent personnel for complying with the conditions specified.

4. The Board reserves the right to review, impose additional conditions, revoke, change or alter terms and conditions of this consent.

5. The applicant shall forthwith keep the Board informed of any accidental discharge of emissions/effluents into the atmosphere in excess of the standards laid down by the Board. The applicant shall also take corrective steps to mitigate the impact.

6. The applicant shall provide alternate power supply sufficient to operate all Pollution control equipments.

7. The entire premises shall always be kept clean. The effluent holding area, inspection chambers, outlets, flow measuring points should made easily approachable.

8. The applicant shall display the consent granted in a prominent place for perusal of the inspecting officers of the Board.

9. The applicant his heirs, legal representatives or assignee shall have no claims what so ever to the continuation or renewal of this consent after expiry of the validity of consent.

Karnataka State Pollution Control Board
Parisara Bhavana,No.49, Church Street,Bengaluru-560001
Tele : 080-25589112/3, 25581383
Fax:080-25586321
email id: ho@kspcb.gov.in

10. The applicant shall make an application for consent for subsequent period at least 45 days before expiry of this consent.

11. The applicant shall develop and maintain adequate green belt all around the periphery.

12. The applicant shall provide rain water harvesting system and shall provide proper storm water management system.

13. This consent is issued without prejudice to any Court Cases pending in any Hon'ble Court

14. The applicant shall furnish the Environmental statement for every financial year ending with 31st March in Form-V as per Environment (Protection) Rules, 1986. The statement shall be furnished before the end of September.

15. The applicant shall display flow diagram of the pollution control system near the pollution contol system/s.

NOTE:

The Conditions Nil mentioned in the schedule are not applicable.

Additional Conditions:

1. The occupier shall comply with all the additional terms and conditions stipulated in Annexures I, A & B attached here.
2. This consent order contains 12 pages including Annexures.

Chim.No.	Chimney attached to	Capacity/ KVA Rating	Minimum chimney height to be provided above ground level (in Mts)	Constituents to be controlled in the emission	Tolerance limits mg/NM3	Fuel	Air pollution Control equipment to be installed,in addition to chimney height as per col.(4)	Date of which air pollution control equipments shall be provided to achieve the stipulated tolerance limits and chimney heights conforming to stipulated heights.
1	Boiler	Boiler of 40 TPH	54	PM(mg/NM3),SO2 (PPM),NOx(PPM)	150,0,0	BAG	SCR	Before commissioning.
2	Boiler	Boiler of 80 TPH	72	PM(mg/NM3),SO2 (PPM),NOx(PPM)	150,0,0	BAG	ESP	Before commissioning.
3	D.G. Sets	Attached to 320 KVA DG	6	PM(mg/NM3),SO2 (PPM),NOx(PPM)	0,0,0	DIE	AEC,DSS	Before commissioning.
4	D.G. Sets	Attached to 625 KVA DG	10	PM(mg/NM3),SO2 (PPM),NOx(PPM)	0,0,0	DIE	AEC,DUS	Before commissioning.
5	Boiler	Boiler of 40 TPH	54	PM(mg/NM3),SO2 (PPM),NOx(PPM)	150,0,0	BAG	SCR	Before commissioning.

Note:

SCR : Scrubber

ESP : E.S.P

AEC,DSS : Accoustic Enclosures

AEC,DUS : Accoustic Enclosures

Consent For Operation (CFO-Air,Water)

Consent No. AW-329820
Valid upto: 30/06/2026

Karnataka State Pollution Control Board
Parisara Bhavana,No.49, Church Street,Bengaluru-560001
Tele : 080-25589112/3, 25581383
Fax:080-25586321
email id: ho@kspcb.gov.in

Industry Colour: RED Industry Scale: LARGE

(This document contains 5 pages including annexure & excluding additional conditions)

Note:

1. The Noise levels within the premises shall not exceed 75 dB (A) leq during day time and 70 dB(A) leq during night time respectively.

2. The DG set shall be provided with acoustic measures as per SI.No.94 in Schedule-I of Environment (Protection)Rules.

3. There shall be no smell or odour nuisance from the industry.

LOCATION OF SAMPLING PORTHOLES, PLATFORMS, ELECTRICAL OUTLET.

1. Location of Portholes and approach platform:

   Portholes shall be provided for all chimneys, stacks and other sources of emission. These shall serve as the sampling points. The sampling point should be located at a distance equal to atleast eight times the stack or duct diameters downstream and two diameters upstream from source of low disturbance such as a Bend, Expansion, Construction Valve, Fitting or Visible Flame for rectangular stacks, the equivalent diameter can be calculated from the following equation.

$$\text{Equivalent Diameter} = \frac{2\,(\text{Length} \times \text{Width})}{(\text{Length} + \text{Width})}$$

2. The diameter of the sampling port should not be less than 100 mm dia". Arrangements should be made so that the porthole is closed firmly during the non sampling period

3. An easily accessible platform to accommodate 3 to 4 persons to conveniently monitor the stack emission from the portholes shall be provided. Arrangements for an Electric Outlet Point of 230 V 15 A with suitable switch control and 3 Pin Point shall be provided at the Porthole location.

4. The ladder shall be provided with adequate safety features so as to approach the monitoring location with ease.

For and on behalf of the
Karnataka State Pollution Control Board

Signature Not Verified
Digitally signed by
Date: 2022.02.17 17:18:49 +05:30

Krishna SSK

Annexure-I
Additional Conditions

1. **This Consent for Operation is issued for the Period from 01.07.2021 to 30.06.2026.**
2. **This CFO is issued for manufacturing Sugarcane crushing of capacity 5500 TCD and Power of 27 MW.**
3. The authorities have paid Rs.10,00,000/- as Consent fee for 5 years based on the CI of Rs. 357.95 Crores. The applicant shall pay the balance fee, if any, after the final notification of revised consent fee and as per the affidavit submitted by the industry.
4. The applicant shall comply with the quantity of water consumption, waste water generation and treatment and disposal of treated water for Sugar & Co generation plant as per the following table

Sl. No	Sources	Water consumption quantity in KLD	Waste water generation quantity in KLD	Method of Disposal
I	Domestic Purpose	26	20	Shall be disposed to Septic tank followed by soak pit. Industry shall explore the possibility of providing the STP for treating the sewage and proposal in this regard shall be submitted to the Board for approval.
II	Manufacturing Process	550	545	Shall be treated in effluent treatment plant of capacity 1000 KLD and the treated trade effluent shall be being used for irrigation in the adjacent agriculture lands of an area 64.17 Acres owned by the industry.
III	Others	300	293	Shall be treated in CPU and treated water shall be completely recycled back.
	Total in KLD	**876**	**858**	

5. The applicant shall treat the domestic sewage in Septic tank followed by soak pit. No overflow from the soak pit is allowed. The septic tank and soak pit shall be as per IS 2470, Part –I & Part –II.
6. The applicant shall treat the waste water generated from Sugar and Co generation Plant along with spent lees, boiler blow down, cooling tower, D.M plant and others in the ETP and the treated trade effluent shall be used for on land for irrigation in agricultural land owned by the industry after conforming to the Standards as stipulated in **Annexure –A** attached with this Consent.
7. The effluent generated from the process, washings and boiler feed shall be connected to ETP for final treatment and disposal. The details of the ETP units shall consists of Bar Screen, Oil and Grease Trap, Equalization tank/Effluent Collection Tank, Monthly wash tank, Neutralization, Aeration Tank –I (diffused aeration), Aeration Tank –II (diffused aeration), Aeration Tank –III, Primary Clarifier, Aeration Tank –IV, Secondary Settling Tank, Filter feed tank, Dual Media Filter, Sludge Recycling Tank , Dewatering Tank, Polishing Pond Tank and Sludge Drying Beds.

8. The industry shall treat the other effluent in condensate polishing unit of capacity 100 m3/Hour and the treated water shall be completely recycled back. The sugar CPU shall consists of Aeration Tank – I, Aeration Tank – II, Pre Aeration Tank, Treated Water Tank, Clarified Water Tank, Sludge Drying Bed, Leachate Water Tank, Clarifier, Sludge Pit, Chlorine Dosing Tank, Multi Grade Filter and Activated Carbon Filter.
9. **The treated effluent shall be disposed on land for irrigation after complying with the following guidelines. The industry shall submit the point wise action taken report on all the conditions stipulated below:**
   - The industry shall adopt "Controlled Land application of treated effluent, while utilizing the treated water for irrigation.
   - The industry shall engage an agricultural scientist or tie-up with an agricultural university or institute for advice on the utilization or the rate of application of the treated effluent for irrigation considering the agro-climatic conditions.
   - As seasons and the sowing periods of the crops put restrictions on the utilization of treated effluent for irrigation, the industry shall prepare a comprehensive Irrigation Management Plan (IMP), in consultation with the agricultural scientist or agriculture university/institute and submit to SPCBs/PCCs which should verify the same while issuing Consent to the industry.
   - The industry shall prepare Comprehensive Irrigation Management Plan including following:
     - Areas to be covered under irrigation by using treated water.
     - Details like Survey numbers of land and their area to be covered in the treated water utilization.
     - Written agreement with the farmers to use the treated water in their land for irrigation scheme.
     - The quantity of treated effluent to be used in different periods of the year and crop wise utilization.
     - The treated effluent distribution system and arrangement for low/no demand period.
     - Agronomic plan for effective utilization of land.

   - The command area used for utilization of treated effluent shall be as near as possible to the industry in order to facilitate easy monitoring and effective control on the application of treated effluent.
   - The industry shall construct a distribution network of impervious conduits to cover the irrigated area.
   - The industry shall construct impervious lined storage tank of minimum 15 days capacity for storage of treated effluent during low/no demand, based on the Irrigation Management Plan.
   - The treated effluent used for Irrigation shall be analyzed regularly, i.e after every Month. The consolidated analysis results shall be submitted to the Board regularly.
   - The treated effluent samples shall be collected at the point from where the effluent is discharged for irrigation.
   - The physico-chemical characteristics of the soil under irrigation with treated effluent, should be monitored twice in a year to assess conditions in summer and post monsoon seasons, in order to determine the deterioration of soil quality. The consolidated analysis results shall be submitted to the Board regularly.
   - The industry shall monitor the groundwater quality twice in a year.
   - The ground water Samples shall be collected from the monitoring well established for sampling purpose only.

- The sampling points should be uniformly spread in the command area and near effluent storage area.
- The industry should carry out the analysis of various prescribed effluent/soil/ground water quality parameters from the NABL/EPA/ SPCBs/PCCs recognized/accredited laboratories.
- Analysis reports regarding compliance of effluent quality standards and status of soil and ground water quality shall be submitted to SPCBs/PCCs twice in a year, in first week of January and July.
- In case of observation of any deterioration in the soil and groundwater quality parameters during the assessment by agricultural scientist or agricultural university/institute, the application of treated effluent shall be stopped immediately and the industry should inform the SPCB, accordingly.
- The industry shall be solely responsible for reclaiming the soil and water quality at their cost in the affected area.

10. The Effluent Treatment Plant shall be stabilized one month prior to the start of the crushing season and continue to operate one month after the crushing season.
11. The daily quantity of domestic effluent and trade effluent from the industry shall not exceed the limits as indicated in this consent order.
12. The applicant shall discharge the effluents only to the place mentioned in the Consent order and discharge of treated/untreated outside the premises in not permitted.
13. Analysis reports regarding compliance of effluent quality standards and status of soil and ground water quality shall be submitted to SPCBs/PCCs twice in a year, in first week of January and July.
14. In case of observation of any deterioration in the soil and groundwater quality parameters during the assessment by agricultural scientist or agricultural university/institute, the application of treated effluent shall be stopped immediately and the industry should inform the SPCB, accordingly.
15. The industry shall comply with all the conditions stipulated in the EC issued for sugar cane crushing; Co-generation of power plant and Molasses based Distillery.
16. The applicant shall take suitable steps so that there will be reduction of the fresh water consumption as well as waste water generation from the industry.
17. The applicant shall use the entire bagasse generated from the sugar mill for co-generation boiler during the season and the fly ash shall be used for composting as filler material.
18. The applicant should use the existing closed conveyor system for transfer of bagasse to prevent the spread the fugitive emission.
19. The applicant shall not store untreated/partially treated effluents in the unlined lagoons.
20. Industry shall metal all the internal roads to control the fugitive emissions due to vehicular movement.
21. The applicant shall regularly monitor the ground water of the wells situated in agricultural where treated trade effluent is used for irrigation for water quality parameters and submit report.
22. The analysis of treated trade effluent shall never exceed the stipulated standard and in any case the treated effluent is exceeding the standard the applicant shall take appropriate step to maintain the ETP units to ensure treated water always complies with the stipulated standard.
23. Industry shall provide dyke wall of sufficient height for molasses storage tank.
24. The industry shall implement rain water harvesting system and storm water management plant to contain the discharge of surface run off from the plant to conserve fresh water
25. The applicant shall develop green belt to an extent of 33% of total area.

26. The Ash generated from the industry shall be collected directly in truck throuh closed conveyor system & same shall be transported for using as soil conditioner or for brick manufacturing. There shall not be any storage of fly ash within the premises for more than 24 Hours.

B. DISCHARGE OF EMISSIONS UNDER THE AIR ACT:-

1 The discharge of emissions from the premises of the applicant shall pass through the air pollution control equipment and discharged through stacks/chimneys mentioned in **Annexure-B** where from the Board shall be free to collect the samples at any time in accordance with the provisions of the Act and Rules made there under.

2 Fugitive emission near manufacturing area has to be controlled by adopting advance technology.

3 If there is going to be any new air pollution sources in future, the project authorities shall apply and obtain consent for establishment for the same from the Board.

4 The applicant shall carryout the ambient air quality monitoring and submits the report to the Regional Office of the Board. The AAQM stations shall be carried out in all the established stations as per the requirement under the National Ambient Air Quality Monitoring Standards stipulated in Environmental (Protection) Rules, 1986. The industry shall furnish statistical analysis for annual average of pollutants at all the locations as per Ambient Air Quality standards Notification once in a year.

5 The analysis of stack monitoring shall never exceed the stipulated standard and in any case the stack analysis is exceeding the standard the applicant shall take appropriate step to maintain the air pollution control equipment to ensure stack emission always complies with the stipulated standard.

6 The applicant shall treat and dispose any liquid effluents produced in the course of control of air pollution by scrubbing, conditioning etc., of flue gases in accordance with the provisions of the Water (Prevention and Control of Pollution) Act, 1974. The details of such discharges shall be quantified and monitored immediately after commissioning and details of collection, treatment and disposal shall be furnished to the Board.

C. HAZARDOUS WASTES (MANAGEMENT, HANDLING & TRANSBOUNDRY MOVEMENT) RULES 2016:

1. The industry shall apply and obtain authorization under Hazardous Wastes (Management, Handling & Transboundry Movement) Rules 2016, and comply with the conditions of the authorization.
2. The applicant shall comply with the terms and conditions stipulated in authorization.

D. GENERAL CONDITIONS

1. The applicant shall not allow the discharge from the other premises to mix with the discharge from his premises.
2. The Storm water shall not be allowed to mix with the effluents on the upstream of the terminal manhole where the flow measuring devices are installed.
3. The Noise generated in the factory shall be within the prescribed limits of 75 dB (A) leq. During day time and 70 dB (A) leq during night time.
4. The applicant shall comply with the noise standards for work zone exposure for industrial workers as per the Factories Act/Noise Pollution (Regulation and Control) Rules, 2000.
5. There shall not be any complaint against the industry on water, air, noise pollution from the surrounding general public.

6. The applicant shall carryout intensive plantation/ thick vegetation all round to minimize air & noise pollution. The action taken report shall be submitted to the Board immediately.
7. The applicant shall not discharge treated water/untreated water in to the water body at any point of time.
8. The industry shall provide rain water harvesting system within the premises to conserve the Water Source.
9. The industry shall provide 15 days storage tank for storing treated trade effluent.
10. The applicant shall always ensure that the bagasse & boiler ash shall be stored in covered area which will avoid dust nuisance in the surrounding area during wind blow.
11. The applicant shall store the metal scrap, plastic waste, glass wool and other solid waste scientifically in a designated separate shed within the industrial premises and the same shall be handed over to authorized recycler/agency with proper approval from the Board.
12. The applicant shall store the used containers scientifically in a designated separate shed within the industrial premises and the same shall be handed over to authorized recycler/agency with proper approval from the Board.
13. The industry shall provide online emission monitoring system, effluent monitoring system and the data shall be connected to CPCB and SPCB server as per CPCB directions.
14. The industry shall provide separate energy meter to the ETP and flow meter to inlet and outlet of ETP.
15. Industry shall explore possibility of providing STP at strategic locations as the total sewage generation is 20 KLD. The industry shall submit the details in this regard and shall obtain CFE/CFO from the Board.
16. The applicant shall conduct intensive awareness programs on e- waste management, plastic Waste management program to public including nearby school children.
17. The applicant shall conduct Environmental audit of different Environmental attributes for conservation of resources.

For and on behalf of the KSPCB

SENIOR ENVIRONMENTAL OFFICER

ANNEXURE -A

Standards for using the treated trade effluent on land for irrigation/green belt development:

Sl. No.	Characteristics	Standards
1	pH	5.5 to 8.5
2	BOD, mg/l , (3 days at 270 C)	100
3	TSS, mg/l	100
4	Oil and Grease-mg/l	10
5	Total Dissolved Solids-mg/l	2100
6	Colour and odour	See Note

Note: All efforts should be made to remove colour and unpleasant odour as far as practicable.

TABLE
HYDRAULIC LOADING APPLICABLE FOR DIFERENT SOILS

Sl. No.	Soil Texture	Loading rate in M^3 /Hec/day
1	Sandy	225 to 280
2	Sandy Loam	170 to 225
3	Loam	110 to 170
4	Clay Loam	055 to 110
5	Clayey	035 to 055

SENIOR ENVIRONMENTAL OFFICER

38

The Air pollution sources, Chimney height and the control equipments provided by the industry shall be as below and the Air pollution sources mentioned in the main consent at Page No: 5 shall be replaced with this **Annexure-B**

Sl. No.	Chimney Attached to	Minimum Chimney Height to be Provided	Constituents to be controlled in the emission.	Tolerance limits Mg/NM3	Air Pollution Control equipment to be installed, in addition to Chimney height as per Col (3)	Date of which air pollution Control equipments shall be provided to achieve the stipulated tolerance limits and chimney heights conforming to stipulated heights.	Remarks
1	80 TPH Boiler	72 m AGL	PM	150	With ESP	At All Times	1. The emission rate of all chimneys shall be reported within 30 days. 2. Details of D.G. Sets if any like KVA rating fuel consumption in Kg/hr., Chimney height above roof level and dia to be furnished within 30 days. D.G. Sets and other noise generating machinery to be provided with Silencers /Mufflers to reduce the noise pollution. 3. There shall be no smell or odour nuisance from the industry. 4. There shall be no other sources of air pollution.
2	40 TPH Boiler (2 No's)	54 m ARL	PM	150	With Scrubber	At All Times	
3	DG Set 625 KVA – I	10 m ARL	SOx	--	With acoustic enclosure	At All Times	
4	DG Set 320 KVA – II	6 m ARL	SOx	--	With acoustic enclosure	At All Times	

SENIOR ENVIRONMENTAL OFFICER

Form 2 -[Rule 6(2)] Authorization under Hazardous & Other Wastes [Management & Transboundary Movement]Rules,2016

Authorization No: 340955

Valid upto: 30/06/2026

Karnataka State Pollution Control Board
Parisara Bhavana,No.49, Church Street,Bengaluru-560001
Tele : 080-25589112/3, 25581383/388
Fax:080-25586321
email id: ho@kspcb.gov.in

Annexure-II

(This document contains 4 pages excluding annexure)

Authorization No: 340955 **PCB ID:** 12286 **Date:** 05/12/2023

FORM FOR GRANT OR RENEWAL OF AUTHORISATION BY STATE POLLUTION CONTROL BOARD TO THE OCCUPIERS, RECYCLERS, REPROCESSORS, REUSERS, USER AND OPERATORS OF DISPOSAL FACILITIES

Ref: 1. Authorization application submitted by the industry/organization on 20/10/2023 at Regional Office.

2. Inspection of the project site/organization by Regional Officer , Belagavi(Chikkodi) on 20/10/2023

3. Proceedings of CCM dated: , held on:

1. Number of authorization 340955 and date of issue 05/12/2023

2. Reference of application No. 93603 Inward Date 20/10/2023

3. CHAIRMAN of Krishna Sahakari Sakkare Karkhane Niyamit is hereby granted an authorization based on the enclosed signed inspection report for Generation,Collection,Reception or any other use of hazardous or other wastes or both on the premises situated at the location **Address**: Sy.No.1141, 1142, 1143, 1136 & 1137, , Sankonatti village, Athani Taluk, Belgaum District **Industrial Area** : Sankonatti , **Taluk** : Athani , **District** : Chikkodi

Details of Authorization:

Category of Hazardous waste as per the Schedule I,II,III & IV of these rules	Description of Hazardous Waste	Quantity/Annum	Unit	Authorized Mode of Disposal or recycling or utilization or co-processing, etc.,
I	33.1~Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	0.250	MTA	As Per Annexure
I	5.1~Used Spent Oil	0.744	MTA	As Per Annexure
I	5.2~Wastes Residues Containing Oil	0.500	MTA	As Per Annexure

1. The authorization shall be valid for a period upto 30/06/2026

A. General Conditions of authorization:

1. The authorized person shall comply with the provisions of the Environment (Protection) Act, 1986 and the Rules made there under.

Karnataka State Pollution Control Board
Parisara Bhavana,No.49, Church Street,Bengaluru-560001
Tele : 080-25589112/3, 25581383/388
Fax:080-25586321
email id: ho@kspcb.gov.in

2. The authorization or its renewal shall be produced for inspection at the request of an Officer authorized by the Karnataka State Pollution Control Board.

3. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous wastes and other wastes except what is permitted through this authorization and without obtaining prior permission of the KSPCB.

4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of this authorization.

5. The person authorized shall implement Emergency Response Procedure (ERP) for which this authorization is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time.

6. The person authorized shall comply with the provisions outlined in the Central Pollution Control Board guidelines on “Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and Penalty”.

7. It is the duty of the authorized person to take prior permission of the Karnataka State Pollution Control Board to close down the facility.

8. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation.

9. The importer or exporter shall bear the cost of import or export and mitigation of damages if any.

10. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Change or Central Pollution Control Board from time to time.

11. An application for the renewal of an authorization shall be made **'3' months** before the date of expiry.

12. The Person authorized shall bring to the notice of the Board, if any increase in quantity, change in category and handling operation. In such cases, the authorized Person has to obtain fresh authorization.

13. Karnataka State Pollution Control Board reserves the right to review, impose additional condition or conditions, revoke, change or alter the terms and conditions of this authorization or to suspend or cancel this authorization.

14. The Person authorized shall take steps for reduction and prevention of the waste generated or for recycling or reuse.

15. The authorized person shall maintain the records at site in Form-3 and shall submit the annual returns in Form-4 within 30th June every year for the Period April to March and manifest in Form-10.

16. The record of consumption and fate of the imported hazardous and other wastes shall be maintained.

Karnataka State Pollution Control Board
Parisara Bhavana,No.49, Church Street,Bengaluru-560001
Tele : 080-25589112/3, 25581383/388
Fax:080-25586321
email id: ho@kspcb.gov.in

17. The hazardous and other waste which gets generated during recycling or reuse or recovery or per-processing or utilization of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorization.

18. The transportation of hazardous waste shall have to be carried out only through registered/authorized vehicles meant for transportation of hazardous waste.

19. The Person Authorized shall not store the Hazardous Waste more than ninety days as per Rule 8 (1).

20. The Person Authorized shall transport and store the raw materials in a manner so as not to cause any damage to environment, life and property. The applicant shall be solely responsible for any damages to environment.

21. Display Boards: The person authorized shall display sign boards at the storage site as “Hazardous Waste Storage Site” and “Danger” and the site shall be provided with accident preventive measures.

Additional Conditions:

1)This authorization is issued after prior approval of Member Secretary for the period upto 30.06.2026 with conditions.2)The Occupier shall comply with all the conditions prescribed in the ANNEXURES attached herewith and submit compliance.

For and on behalf of the
Karnataka State Pollution Control Board

CHIEF/ SENIOR ENVIRONMENTAL OFFICER

COPY TO:

1. The Environmental Officer, KSPCB, Regional Office,for information and to inspect the industry during your next visit to the area.
2. Master copy (Dispatch).
3. Office copy.

Form 2 -[Rule 6(2)] Authorization under Hazardous & Other Wastes [Management & Transboundary Movement]Rules,2016

Authorization No: 340955

Valid upto: 30/06/2026

(This document contains 4 pages excluding annexure)

Karnataka State Pollution Control Board
Parisara Bhavana,No.49, Church Street,Bengaluru-560001
Tele : 080-25589112/3, 25581383/388
Fax:080-25586321
email id: ho@kspcb.gov.in

Signature Not Verified
Digitally signed by
Date: 2023.12.06 15:07:53 +05:30

Annexure-III

SWAN ENVIRONMENTAL PVT. LTD.
An ISO 9001 : 2015 Certified Company
CIN: U92110TG1988PTC008656
Plot No: 922 & 935, Swami Ayyappa Co-Op Society, Madhapur,
Hyderabad - 500081, Telangana, India.
Ph: +91 - 40 - 4021 6184 / 85, Fax : 40216183.
Email : info@swanenviron.com ; Website : www.swanenviron.com

Certificate No:SWAN/EQMS/2022-65 Date of Issu: 05.11.2022
Customer: M/s.The krishna SahaKari Sakkare Karkhane Niyamit

Station Name : ETP Sugar
Date of Calibration: 04.11.2022
Due Date : 03.11.2023

Instrument Details:

Instrument :pH Analyzer
Model: DWA3000B-PH
Make: DAE YOON SCALE
Serial No :PH150914077B

Calibration Details of Analyzers:

S.No	Name of the instrument	Standard Value	Measured Value	Deviation
1	pH Analyzer	7 pH buffer	7.2 pH	+0.2

Result: The Calibration of above instrument is performed and it meets the allowed deviation.

Calibrated by:

G.Vasu

Vasu,
Service Engineer.

SWAN ENVIRONMENTAL PVT. LTD. BENGALURU

Reviewed by:

Madhusudhan

M.Madhusudhan
Service Manager.

SWAN ENVIRONMENTAL PVT. LTD.
An ISO 9001 : 2015 Certified Company
CIN: U92110TG1988PTC008656
Plot No: 922 & 935, Swami Ayyappa Co-Op Society, Madhapur,
Hyderabad - 500081, Telangana, India.
Ph: +91 - 40 - 4021 6184 / 85, Fax : 40216183.
Email : info@swanenviron.com ; Website : www.swanenviron.com

Certificate No:SWAN/EQMS/2022-66 Date of Issue: 05.11.2022
Customer:M/s:The krishna SahaKari Sakkkare Karkhane Niyamit
Station Name: ETP Sugar
Date of Calibration: 04.11.2022
Due Date : 03.11.2023
Instrument Details:

Instrument: TSS Analyzer
Model: DWA3000B-SS
Make: DAE YOON SCALE
Serial No: SS190914068B

Calibration Details of Analyzers:

S.No	Name of the instrument	Conductivity Buffer Solution(Mg/L)	Measured Value(Mg/L)	Deviation
1	TSS Analyzer	1390	1391.1	1.1

Result: The Calibration of above instrument is performed and it meets the allowed deviation.

Calibrated by:

G. Vasu

Vasu,
Service Engineer.

SWAN ENVIRONMENTAL PVT. LTD. BENGALURU

Reviewed by:

Madhu

M.Madhusudhan
Service Manager.

SWAN ENVIRONMENTAL PVT. LTD.
An ISO 9001 : 2015 Certified Company
CIN: U92110TG1988PTC008558
Plot No. 922 & 935, Swami Ayyappa Co-Op Society, Madhapur,
Hyderabad - 500081, Telangana, India.
Ph: +91 - 40 - 4021 6184 / 85, Fax : 40216183.
Email : info@swanenviron.com ; Website : www.swanenviron.com

Certificate No: SWAN/EQMS/2022-67 Date of Issue: 05.11.2022
Customer:M/s.The Krishna Sahakari sakkare Karkahane NiyamitStation

StationName : ETP Sugar
Date of Calibration: 04.11.2022
Due Date : 03.11.2023
Instrument Details:

Instrument: TOC (COD/BOD)
Analyzer Model: TOC 4200
Make: Shimadzu, Japan
Serial No :H66965330081

Calibration Details of Analyzers:

S.No	Name of the instrument	Standard Valve(ppm)	Measured Value(ppm)	Deviation
1	TOC (COD/BOD) Analyzer	500	498.9	-1.1

Result: The Calibration of above instrument is performed and it meets the allowed deviation.

Calibrated by:

G Vasu

Vasu,
Service Engineer.

SWAN ENVIRONMENTAL PVT. LTD. BENGALURU

Reviewed by:

M.Madhusudhan
Service Manager.

Annexure-IV

AGRICULTURAL MANAGEMENT PLAN

By:

THE KRISHNA SAHAKARI SAKKARE KARKHANE NIYAMIT.

SANKONATTI-591130

Tq : Athani. Dt : Belgaum

Ph. No. 08289 225000, Fax: 08289 255001

AGRICULTURAL MANAGEMENT PLAN

I. Report cover:

This Agricultural Management Plan is presented by **THE KRISHNA SAHAKARI SAKKARE KARKHANE NIYAMIT ATHANI**

II. Introduction :

This Agriculture Management Plan is a plan for sustainable irrigation of crops. Most of the lands in this area are rain fed and few areas are canal irrigated.

Our factory premises itself is about 156 acres, out of which factory area is hardly about 45 acres. The rest is all agricultural land which has forest cover as well (trees list enclosed). The said water is used in our own lands which is about 50 acres of green belt. Wherever there is open land we have also planned to cover the area with further plantations say at about 2000 samplings per year. We also intended to bring in sugar cane crop cultivation say to the tune of 50 acres. Both to be done in due course of time after the approval of relevant permissions since it's a co-operative sugar factory.

Our survey No's are:- 1141, 1142, 1143, 1136, 1137, 225 & 226

III. BRIEF INTRODUCTION TO COMPANY:

KRISHNA S.S.K NIYAMIT, Village: SANKONATTI, Tq : ATHANI, DIST:BELAGAVI, KARNATAKA – 591304 was established in March 2002 by G.M.Patil and great visionary . This is a cooperative Sugar Factory and is successfully running the plant with all environmental measures in place. The plant capacity is 4000 TCD expanding to 5500TCD & Co gen of power 12 MW expanding to 27MW. It is a standalone sugar plant with plenty of greenery with its own plantations.

IV. Other green belt area in the premises:

1. Roadside tree plantation within and outside the premises (photographs enclosed)
2. Trees in the premises (enclosed)
3. Flowering plants and other plants also in the premises (enclosed)
4. Other plantations like coconut, Jack fruit, Papaya etc in the factory premises(Enclosed)

V. Treated water utilization.

Our sugar industry produces treated waste water at about 550 m3/day.

Of our land of 156 acres, 45 acres has been allocated for factory premises (Of which only 37 acres is factory building with quarters, rest is again allocated green cover), 50 acres has full fledged green cover and another 50 acres has partial green cover. Our sugar plant is 4000 TCD expanding to 5500TCD which shall have treated waste water not exceeding 550 m^3/day including other waste water from Co gen and Spray pond not exceeding 900m^3/day. The land area for waste water utilization shall be less than 50 acres. (Taking Loamy soil at 150m^3/hec/day) The entire crushing season is non rainy season which is from October to March. Water loading for about 100 acres of green belt area is far higher than the treated water generated.
Other than the areas mentioned above, we intent to work with the adjacent farming belt of our factory premises (around 50 acres, for which an agreement shall be taken), so that the treated waste water can directly be used for the cane crop cultivation of adjacent farmers lands as well. This takes time & all effort shall be put in to bring in the desired usage.

VI. Conclusion:

Since we have ample green cover within the premises, the treated water quantity so generated from the sugar plant is necessary & in fact insufficient to be used within the premises itself. However plans shall also be made for full and proper utilization of the treated waste water either as cane growing within premises or adjacent formers field for the utilization of treated waste water generated from sugar factory.

For THE KRISHNA SAHAKARI SAKKARE KARKHANE NIYAMIT.

Managing Director

Recognised under E(P) Act, 1986
(Legal 42(3)/87, dated 6th March, 2017)

REGIONAL LABORATORY
CENTRAL POLLUTION CONTROL BOARD

(Ministry of Environment, Forest & Climate Change)
Regional Directorate, Bengaluru, "Nisarga Bhawan", A-Block, 1st& 2nd Floors, 7th D Main, Thimmaiah Road, Shivanagar, Bengaluru – 560 079

TEST REPORT

Name & Details of the customer: Smt. Mahima T. Sci -D,CPCB, Bengaluru.	Sampling Location: OCEMS Inspection – The Krishna Co-Operative Sugar Factory Ltd, Athani , Belgaum
Nature of sample: Waste Water	Sampling plan & Type: As per CPCB/RLB/QSP/7.3/1 & Grab
Date of sampling: 06.02.2024.	Date of receipt: 08.02.24
Place, Date of commencement and completion of analysis: Bengaluru, 08.02.24 - 05.02.24.	Date of report issue:06.02.2024
Code no. of sample: WW/02/24/256-258	Req. slip no. / Date: 63W /08.02.2024.
Page No: 01	Report issue no.: WW/02/2024 /63
Remarks: ---	

Sl. No	Name of the Parameter with unit	Range of testing / Limit of Detection	Sampling location			Test Method Specification
			Outlet of ETP	Inlet of ETP	Lagoon-Raw Effluent	
1.	pH at 25°C	1-14	8.25	4.24	6.98	APHA, 4500-H+B, , 24 th Ed., 2023
2.	TSS at 103-105°C, mg/L	5 – 2000 mg/L	8.2	161	74.7	APHA, 2540-D,24thEd., 2023
3.	TDS at 180°C, mg/L	5 - 100000 mg/L	653	6525	2949	APHA(24thEd.,):20232540-C
4.	COD, mg/L	4 - 150000 mg/L	48	10229	2856	IS 3025 (part 58):2006
5.	BOD, mg/L	2 - 75000 mg/L	5.3	6832	976	IS: 3025 (Part 44):1993, RA (2014)

Authorized signatory
A. GNANAVELU
SCIENTIST-"C"/LAB INCHARGE
CENTRAL POLLUTION CONTROL BOARD
REGIONAL DIRECTORATE
MIN. OF ENV. FOREST & CC, GOVT. OF INDIA
BENGALURU-560 079, PH: 080-23233739

- The report shall not be reproduced, except in full, without the written approval of the laboratory.
- Compliance/non-compliance opinion not sought by customer
- Samples will be stored for a period of 15 days from the date of issue of test report.
- Parameters marked * are not under NABL scope.
- The above results pertain only to sample tested

---End of Report---

REGIONAL LABORATORY
CENTRAL POLLUTION CONTROL BOARD

(Ministry of Environment, Forest & Climate Change)
Regional Directorate, Bengaluru, "Nisarga Bhawan", A-Block,
1st & 2nd Floors, 7th D Main, Thimmaiah Road, Shivanagar
Bengaluru – 560 079

TEST REPORT

CPCB/RLB/QR/7.8/AL/F-5

Name of coordinator	Smt .Mahima T , Sci - D CPCB, Bengaluru.	Nature of sample	Source Emission
Sampling Source	M/s. The Krishna Co-Operative Sugar Industry Ltd, Belgaum.	Sampling type	ISO - Kinetic Sampling
Date of sampling	06.02.2024.	Time of sampling	14.30-15.30 Hrs
Sampling procedure	CPCB/RLB/QSP/7.3/3 & 4	Sample code	SEM/02/24/30
Sampling instrument ID	ESS-100 Sl. No 17 L 207	Calibration validity	16.04.2024
Req. slip no. / date	SEM/2023-24/15 S, dated: 09.02.2024	Test method	IS 11255 part-1 & 3 :1985(R 2014)
Report issue no.	SEM/02/2023-24/15 S	Report issue date	26.02.2024
Remarks		Number of pages	01

Parameters	Stack Details	---	---	---
Field codes	23010	---	---	---
Stack identity	Stack Attached to Co-Gen 80 TPH Boiler (Fuel Bagasse)	---	---	---
Thimble ID	23010	---	---	---
Date of monitoring	06.02.2024	---	---	---
Time of monitoring	14.30 -15.30 Hrs	---	---	---
Stack temperature (°K)	386	---	---	---
Stack diameter (m)	3.5 mts	---	---	---
Velocity (m/s)	4.8	---	---	---
Stack identity →	Co- Gen Boiler Stack	---	Range of testing/ LOD(mg/ Nm^3)	Method reference
Parameters ↓	23010	---	---	---
Particulate matter (mg/ Nm^3)	6843.2@	---	1-5000	IS 11255 part-1 & 3 :1985(R 2014)

@: Above the range of Testing.

Note:

- The above results pertain only to the sample tested.
- The report shall not be reproduced without the written approval of the laboratory.
- Samples will be stored for the period of fifteen days from the date of issue of the report.
- As standards are not specified in the requisition letter, inference could not be arrived.

Authorized Signatory

Dr. DEEPESH V.
SCIENTIST 'C'
CENTRAL POLLUTION CONTROL BOARD
REGIONAL DIRECTORATE
MIN. OF ENV, FORESTS & CC, GOVT. OF INDIA
BENGALURU - 560 079. Ph: 080 - 2323 3739

Name

Designation

--END OF REPORT--

Annexure-VII

SWAN ENVIRONMENTAL PVT. LTD.
An ISO 9001 : 2015 Certified Company
CIN: U92110TG1988PTC008558
Plot No. 922 & 935, Swami Ayyappa Co-Op Society, Madhapur,
Hyderabad - 500081, Telangana, India.
Ph: +91 - 40 - 4021 6184 / 85, Fax : 40216183.
Email : info@swanenviron.com ; Website : www.swanenviron.com

Certificate No: SWAN/EQMS/2022-67 Date of Issue: 05.11.2022
Customer:M/s.The Krishna Sahakari sakkare Karkahane NiyamitStation

StationName : ETP Sugar
Date of Calibration: 04.11.2022
Due Date : 03.11.2023
Instrument Details:

Instrument: TOC (COD/BOD)
Analyzer Model: TOC 4200
Make: Shimadzu, Japan
Serial No :H66965330081

Calibration Details of Analyzers:

S.No	Name of the instrument	Standard Valve(ppm)	Measured Value(ppm)	Deviation
1	TOC (COD/BOD) Analyzer	500	498.9	-1.1

Result: The Calibration of above instrument is performed and it meets the allowed deviation.

Calibrated by:

G Vasu

Vasu,
Service Engineer.

SWAN ENVIRONMENTAL PVT. LTD. BENGALURU

Reviewed by:

M.Madhusudhan
Service Manager.

Annexure-VII

सत्यमेव जयते

INDIA NON JUDICIAL

Government of Karnataka

e-Stamp

Certificate No.	:	IN-KA56864972978613V
Certificate Issued Date	:	20-Jan-2023 02:15 PM
Account Reference	:	NONACC (FI)/ kaksfcl08/ ATHANI5/ KA-BL
Unique Doc. Reference	:	SUBIN-KAKAKSFCL08076721262519 53V
Purchased by	:	SHANTADURGA PETROCHEMICALS KHANAPUR
Description of Document	:	Article 12 Bond
Description	:	AGREEMENT
Consideration Price (Rs.)	:	0 (Zero)
First Party	:	SHANTADURGA PETROCHEMICALS KHANAPUR
Second Party	:	THE KRISHNA S S K N ATHANI
Stamp Duty Paid By	:	SHANTADURGA PETROCHEMICALS KHANAPUR
Stamp Duty Amount(Rs.)	:	50 (Fifty only)

ISSUED BY : JAGRATI URBAN CREDIT SOUHAR CO-OP. LTD; HARUGERI. BR: ATHANI

AUTHORISED SIGNATORY

NOTARY S.S.PUJARI NOTARY At Post: ATHANI-591304 Tq Athani Dist Belagavi Regn. No:20349 Expiry Date 09-3-2025 GOVT. OF INDIA

AGREEMENT FOR DISPOSAL OF HAZARDOUS WASTE / USED OILS
UNDER SCHEDULE 5.1 of HW (M&H) Rules 2016

We have entered into agreement for Two years from 01-01-2023 to 31-12-2024.

M/s ShantadurgaPertochemicals Having their works at
Vkas Varde, Mobile No.9902520885
701 1 Hemadaga Road, Shedegalli village At Post. Manuturga
Khanapur Dist. Belagavi
Karnataka – 591302.

No. of Corrections...Nil.....

NOTARY

And

("Name & Address of Generator with GST no. & Contact details")
The Krishna S S K N Athani GSTIN -29AAAAT3400C1Z1
Contact No.9740024303

It is agreed between the two parties that,

1. Shantadurga Patrochemicals (Facility) has been authorized By Karnataka State Pollution Control Board to Operate a Hazardous waste under schedule 5.1 i.e., WasteOil / used oil.Shantadurga Petrochemicals has been receiving USED OILS from various generators in Karnataka for disposal of used oils to treat it in environmentally sound manner. Shantadurga Petrochemicals is willing to accept similar waste from- ("Name of Generator")The Krishna S S K N as per the terms and conditions.

2. The Krishna S S K N Athani Generates following Hazardous waste which needs to be disposed as per Environmental regulations of Karnataka State Pollution Control Board.

USED OIL WITH BARREL @215 LTR EACH : 0.6 BRLS/MONTH

I. All HW materials shall be packed in proper and environmentally sound manner to avoid any kind of leakages during its transportation. It is to be disposed off along with its packing material, containers etc. It is the responsibility of generator to store the material in proper environmentally sound manner.

II. All HW materials generated must be stored in an environmentally friendly manner in the premises of Generator. It must be accessed and tagged before its disposal to the facility. Cost of hazard waste disposal should be paid by the facility immediately against its disposal by cheque / cash/NEFT in the name of The Krishna S S K N Athani.

III. Price is inclusive of GST 18% only.

IV. FORM-10A shall be issued by the facility / e-manifest shall be generated by the generator & same shall be accepted by facility.

No. of Corrections..Nil.....

NOTARY

20 JAN 2023

NOTARY S.S.PUJARI NOTARY At:Post ATHANI-591304 Tq Athani Dist Belgaum Regn.No:203/19 Expiry Date 09-3-2025 GOVT. OF INDIA

V. Water contents in oil barrel shall be removed by the facility at delivery site before taking the delivery of the material.

VI. Facility shall sent the HW approved vehicle as shown in e-manifest portal, to the generators premises to take the delivery of the used oil.

Rates are fixed mutually for disposal used oil with barrels and will inform to time to time if there is any change in rate.

USED OIL WITH BARREL (@ 215 LTRS) Rs.2800/ Barrel "GENERATOR" AGREES THAT THEY WILL

a) Continue to dispose the used oil as and when generated to "facility" for a life time agreement.

b) Packed HW preferably stored in sealed leak-proof containers and ensures that there is no any open contamination to the environment.

c) The Containers should be labeled as per FORM-12.

d) Transport emergency card as per FORM-II and hazardous waste e-manifest as per KSPCB directions to be sent along with every consignment.

e) Provide only the approved waste and not any other.

For M/s MANAGING DIRECTOR
KRISHNA SAHAKARI SAKKARE
NIYAMIT, ATHANI

Name : B. M. Patil
Designation : Managing Director
The Krishna Sahakari Sakkare Karkhana
Ni. ATHANI-591304. Dist:Belgaum.

Witness :
Signature
Name : D. B. Desai
Designation : Chief Chemist

Signature
Name : S. S. Patil
Designation : Manager (WTP)

No. of Corrections...Nil.....

NOTARY
20 JAN 2023

For M/s SHANTDURGA
PETROCHEMICALS

Name : Vikas V. Vade
Designation : Managing Partner
Shantadurga Petrochemicals
01,Shedegall Hemadaga Road,
Khanapur-591302

Witness :
Signature
Name : M. H. Powar
Designation : Sr. Chemist

Signature
Name : S. B. Satti
Designation - WTP Chemist

SWORN TO BEFORE ME
20/1/2023
S. S. PUJARI
Advocate & Notary, Govt. of India
At Po ATHANI-591304, Tq Athani
Dist Belagavi Mob 9739667021

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

By Speed Post

CP-11/22/2024-IPC-III-HO-CPCB-HO 2500 **June 20, 2024**

To,

M/s Krishna Sahakari Sakkare Karkhane Niyamit
(Sugar Mill) Sy.No.1141, 1142, 1143, 1136 & 1137
Sankonatti village, Athani Taluk,
Belgaum District-591304

DIRECTION (SHOW CAUSE NOTICE) UNDER SECTION 5 OF THE ENVIRONMENT (PROTECTION) ACT, 1986

WHEREAS, Sugar industries are identified as one of the 17 categories of highly polluting industries which have been discharging environmental pollutants directly or indirectly into the ambient air and water, having potential threat to cause adverse effect on the water and air quality; and

WHEREAS, the Central Government has notified the standards for discharge of environmental pollutants from various categories of industries under the Environment (Protection) Act,1986 and the rules framed there under; and

WHEREAS, it is obligatory on the part of industries to install effluent treatment plants (ETPs) to comply with the effluent discharge standards as notified under the Environment (Protection) Act, 1986 and the Rules framed there under and also to meet the consent conditions granted by State Pollution Control Board (SPCBs) / Pollution Control Committees (PCCs); and

WHEREAS, the inspection of the **M/s Krishna Sahakari Sakkar Karkhana Niyamit, Sy.No.1141, 1142, 1143, 1136 & 1137, Sankonatti village, Athani Taluk, Belgaum District-591304** (hereafter referred as 'The Unit') was carried out on 06.02.2024 by the team of CPCB under 'Environmental surveillance of 17 categories of highly potential industries and common facilities' based on real-time OCEMS (online continuous effluent monitoring system) data programme. Following major observations were made during the visit:

1. The Unit was non-operational during inspection, as the crushing season was closed on 26-01-2024, however the ETP of the Unit was operational.
2. The Unit has obtained combined consent of Sugar and Co-generation plant which is valid up to 30-06-2026 and Hazardous Waste authorization is valid up to 30-06-2026.

3. The Unit has installed ETP of Capacity 1000 KLD, however, as per Consent condition, the total effluent generated is 545 KLD.
4. The flow-meter located at the outlet of ETP, near the point of treated effluent discharge was non-operational, during the inspection.
5. The Unit is bypassing part of effluent into an earthen lagoon during inspection. The Unit representative informed that a part of effluent is mixed with press-mud & fly ash to prepare compost/ fertilizer. Around 5 Acres of land is converted into lagoon and filled with effluent, ash and press mud. Historical satellite images shows that Unit has installed an earthen lagoon and the lagoon is existing since 2019.
6. The inspection team collected the samples from inlet of ETP, outlet of ETP, and from the earthen lagoon. The outlet of the ETP shows pH-8.25, BOD-5.3 mg/l, COD-48 mg/l, TSS- 8.2 mg/l and TDS - 653 mg/l.
7. The sample collected form the lagoon shows pH-6.98, BOD-976 mg/l, COD-2856 mg/l, TSS- 74.7 mg/l and TDS - 2949 mg/l. The results shows that the treated effluent is complying with KSPCB stipulated standards however TDS, BOD & COD of effluent stored in earthen lagoon is exceeding the treated effluent standards and posing potential threat for groundwater contamination.
8. The Unit has installed three Bagasse fired boilers (1x80 TPH and 2x 40 TPH). On the day of inspection, 80 TPH boiler was in operation while 40 TPH boilers were not in operation. The 80 TPH Boiler stack was monitored and emission results indicates that PM values was 6843.28 mg/Nm3 against prescribed limit of 150 mg/Nm3 by KSPCB.
9. During the visit, lot of ambient dust was observed and fly-ash were found scattered in Unit.
10. The Unit has not updated the environmental data display board installed at the entrance gate.
11. The Unit has not provided any designated storage area for storage of Hazardous Waste.
12. The Unit has not maintained the logbook record of quantity of used oil, fly ash, press mud, sludge/ solids generated.
13. The Unit is using temporary hose pipes for irrigation and should ensure that proper pipeline network is laid for utilization of treated effluent for irrigation.

WHEREAS, it is evident from the above observations that the Unit is non-complying w.r.t. PM emission standard, storage of untreated effluent in the earthen lagoon having high BOD & potential to cause groundwater contamination, no designated storage area for hazardous waste; and

WHEREAS, the Ministry of Environment & Forests, Govt. of India, vide notification S.O.157(E) of 27.02.1996 has delegated powers vested under Section 5 of the Environment (Protection) Act,1986 (29 of 1986) to the Chairman, Central Pollution Control Board (CPCB), to issue direction to any industry, Municipal Corporation, Municipal Council, Cantonment Board to any local or other Authority for the violation of emission and effluent standards notified under the Environment (Protection) Rules,1986; and

NOW, therefore, in view of the above, and exercising the powers delegated to the Chairman, Central Pollution Control Board (CPCB) under section 5 of the Environment (Protection) Act, 1986, **notice is served herewith to show cause why the Unit** [M/s Krishna Sahakari Sakkare Karkhane Niyamit, Sy.No.1141, 1142, 1143, 1136 & 1137, Sankonatti village, Athani Taluk, Belgaum District] **should not be closed down** till compliance of the following:

1. The Unit shall treat the effluent stored in the earthen lagoon in its ETP. Necessary records in this regard be maintained. The Unit shall dismantle the earthen lagoon and then level the lagoon accordingly under the supervision of SPCB and thereafter shall submit the compliance report to CPCB and SPCB. Further, ground water around the earthen lagoons be monitored for pre & post monsoon and results be submitted to CPCB and SPCB.
2. The Unit shall augment/upgrade the air pollution control devices installed at 80 TPH Boiler ensuring compliance with the prescribed emission standard and shall submit the stack emission monitoring result from EPA recognized lab to CPCB and SPCB.
3. The Unit shall install proper pipeline network for utilization of treated effluent for irrigation and no flexible/hose pipes should be used for irrigation.
4. The Unit shall construct a impervious tank with 15 days storage capacity for storage of treated water for no demand period.
5. The Unit shall ensure that proper records are maintained on the quantity of used oil, fly-ash, press-mud, sludge/ solids generated from the Unit and quantity disposed and details of vendors to whom it is disposed.
6. The Unit shall provide separate dedicated storage area for storing of hazardous waste (HW) and shall ensure that HW are not stored for more than 90 days.
7. The Unit shall ensure that flow-meter installed at outlet of ETP is functional & calibrated and shall maintain the logbook record of the same.
8. The Unit shall regularly update the data display board installed at the entrance gate.
9. The Unit shall collect the groundwater samples from the monitoring wells situated in command area where treated effluent is used for irrigation and shall monitor the quality of groundwater twice in a year as per consent condition and submit the groundwater quality report from EPA/NABL recognized/accredited lab to CPCB & SPCB.

The Unit is hereby given an opportunity to file their objections, duly notarized to the above proposed directions and submit a time bound action plan for compliance of above directions along with documentary evidences within 30 days of receipt of this notice, failing which it will be presumed that you have nothing to say and appropriate action will be taken, in accordance with the provisions of the Environment (Protection) Act, 1986, without giving any further notice.

(TANMAY KUMAR)
CHAIRMAN

Copy to:

1. **The Member Secretary,**
Karnataka State Pollution Control Board,
"Parisara Bhavan" 4th & 5th Floors,
49, Church Street, Bengaluru-560 001,
Karnataka
: For ensuring compliance of directions please.

2. **The Regional Director,**
Regional Directorate- BENGALURU
Central Pollution Control Board,
A-Block, Nisarga Bhavan, 1st and 2nd Floors, 7th D Cross, Thimmaiah Road, Shivanagar,
Bengaluru-560079,
: For follow up and ensuring compliance of the direction.

3. **The Director, (CP Division),**
Ministry of Environment, Forests& CC,
Prithvi Block, Indira ParyavaranBhawan,
Jorbagh Road, New Delhi – 110 003
: For information, please.

4. The Div. Head, IT Division, CPCB Delhi
: To upload direction at CPCB Website, please.

5. The Div. Head, IPC-VI, Division, CPCB Delhi : For information, please.

(BHARAT KUMAR SHARMA)
MEMBER SECRETARY

R.No.DSK/REG-1-80-81 Dt. 10th March 1981

ಕೃಷ್ಣಾ ಸಹಕಾರಿ ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆ ನಿಯಮಿತ, ಅಥಣಿ-591304.

ಪೋಸ್ಟ : ಸಂಕೋನಟ್ಟಿ. ತಾಲೂಕ : ಅಥಣಿ. ಜಿಲ್ಲಾ : ಬೆಳಗಾವಿ.

THE KRISHNA SAHAKARI SAKKARE KARKHANE NIYAMIT, ATHANI-591304.

POST : SANKONATTI TALUK : ATHANI ☎: Office : 08289-255000
Dist. : Belagavi. Karnataka State. Telefax : 08289-255001

GSTIN : 29AAAAT3400C1Z1 E-mail : krishnasugar@gmail.com

SPEED POST

Ref. No. SSKN/CPCB/Adm/2024-25/385 *Date* : 20.07 2024

To,

Chairman,
Central Pollution Control Board
Ministry of Environment, Forest and Climate, Govt. of India
Parivesh Bhavan,East Arjun Nagar, Delhi-110032.

Kind Attention: The Divisional Head, IPC – VI Division, CPCB.

Dear Sir,

Sub Submission to the Proposed Direction (Show Cause Notice) issued under Section (5) of the Environment Protection Act, 1986 made during the site inspection on6.02 2024

Ref. Show cause notice issued vide No CP-11/22/2024-IPG-III-HO-CPCB-HO /2500 dated 20 06.2024

With reference to the notice of Direction issued under Section 5 of the Environment Protection Act 1986, it is submitted that we are a coopetative sugar plant committed to serving the farming community We are committed to complying with the statutory norms and meeting the environmental regulations

We have taken senously the observations made by the CPCB and have already initiated action to address the non-compliances as recorded in the Show Cause Notice. The action taken on the observations made by the Inspecting Team of CPCB is as follows:

Sl No.	Observations made by CPCB	Action Taken on the observation
1	The Unit shall treat the effluent stored in the earthen lagoon in its ETP" Necessary records in this regard be maintained. The Unit shall dismantle the earthen lagoon and then level the lagoon accordingly under the supervision of SPCB and thereafter shall submit the compliance report to CPCB and SPCB. Further, groundwater around the earthen lagoons be monitored for pre & post monsoon and results be submitted to CPCB and SPCB	•The earthen lagoon where the effluent was collected is not a regular lagoon for storage of the effluent It is a low-lying area within the factory premises. •To suppress fugitive dust emitted from fly ash & press mud storage area, the treated effluent was sprayed This water leached out/runoff and stored in the low-lying area. •The water collected in the low-laying area is pumped back to ETP and treated. The treated effluent is disposed of for green belt The water in the low-laying area is now emptied The photograph of this site is attached as **Annexure-1.** •This low-laying area is proposed for establishing a new distillery by levelling it to the required elevation •The earthen lagoon will be dismantled

		under the supervision of SPCB and thereafter we will submit the compliance report to CPCB & SPCB as **Annexure -2** •There are bore wells within the factory premises The bore wells will be monitored for pre and post-monsoons, and results will be submitted to CPCB & PCB The analysis report of the present monitoring is attached as **Annexure-3** for perusal
2	The Unit shall augment/upgrade the air pollution control devices installed at 80TPH Boiler ensuring compliance with the prescribed emission standard and shall submit the stack emission monitoring result from EPA recognized lab to CPCB and SPCB	• The ESP Configuration of 80 TPH boiler &ESP are attached as **Annexure-4** • On 6th Feb 2024 at 10.00am, the 2nd field of ESP the rapping system was discharged, resulting in the non-functioning of the Emitting Electrode due to cracking of the shaft insulator, and the rapping system was not rotating properly and subsequently stopped functioning. During that period only one out of two fields i.e 1st field was charged. • The replacement of shaft insulators is a time-consuming task. Hence the 80 TPH Boilers has been stopped on 9th Feb. to avoid heavy pollution. To rectify this, we have placed a work order to **M/S AB Enviro Pune**. The work order is enclosed as **Annexure-5**. • We are also upgrading the ESP by adding one more field. The estimated cost of the work is approximately Rs. 95 Lakhs Similarly, we will be replacing the wet scrubber attached to the Old Boilers (40TPHx2) by ESP The estimated cost of work is approximately Rs.5 10 crore. These works will be taken up as contemplated in a notarised affidavit.
3	The Unit shall Install a proper pipeline network for utilization of treated effluent for irrigation and no flexible/hose pipes should be used for irrigation.	We are doing action plan to install a proper pipeline network for the utilization of treated water for irrigation with a budget of approximately - 10 lakhs
4	The Unit shall construct an impervious tank with 15 days storage capacity for storage of treated water for no demand period	There is no situation of no demand because the sugarcane crushing season is from Oct. to March every year, i.e , the post-monsoon period The treated effluent during this period will be used after treatment directly for irrigation and for green belt development. There will be no containment during this period The CPU-treated effluent holding tank with a 05-day holding capacity is proposed for the proposed distillery A budget of Rs. 60 lakhs made for the CPU and the storage tank This will be taken up along with the expansion of the plant and the installation of a new distillery

5	The Unit shall ensure that proper records are maintained on the quantity of used oil, fly ash, press-mud, sludge/ solids generated from the Unit, the quantity disposed of, and the details of vendors to whom it is disposed.	We have opened a new log book to account for the generation and disposal of solid wastes viz , fly ash, bottom ash, used oil, oil-soaked cotton, etc Details of solid waste generated during the previous sugarcane crushing season are in **Annexure-6.**
6	The Unit shall provide a separate dedicated storage area for storing hazardous waste (HW) and shall ensure that HW is not stored for more than 90 days	Used oil generation is only 0.3MT per annum, we are storing it in a leak proof HDPE container barrel of capacity 200 lit. and given to a KSPCB-authorized recycler. We have made MOU with **M/S Shantadurga Petrochemicals; Belgaum** copy of the MOU is attached as **Annexure 7**. We ensure that the used oil is disposed of within 90 days. A copy of the annual returns as per the HW Rules in Form 4 is attached in **Annexure-8.**
7	The unit shall ensure that the flow meter installed at the outlet of ETP is functional &calibrated and shall maintain the logbook record of the same.	The flow meter at the outlet of the ETP was not operating during the inspection, as the effluent was not being discharged because the sugarcane crushing season ended on 26-01-2024. The flow meter is calibrated and functional, A copy of the calibration certificate is attached as **Annexure-9.**
8	The Unit shall regularly update the data display board installed at the entrance gate.	We have updated the display board installed at the entrance gate and enclosed a photograph as **Annexure-10.**
9	The Unit shall collect the groundwater samples from the monitoring wells situated in the command area where treated effluent is used for irrigation and shall monitor the quality of groundwater twice a year as per consent condition and submit the groundwater quality report from EPA/NABL recognized/accredited lab to CPCB& SPCB	The groundwater is monitored in the command area Eight bore wells are monitored during may 2023 The analysis report is enclosed as **Annexure-11** We will ensure that the monitoring period/frequency as per the condition will be maintained henceforth

A Notarized affidavit for the time bond commitment to complete works as committed in the action plan is attached for your kind perusal.

It is requested to kindly consider the action taken report on all the observations of the CPCB and request not to initiate any action u/s 5 of the EP Act, as contemplated in the Notice and oblige.

Yours Faithfully

Managing Director
Krishna Sahakar Sakkare Karkhane Ltd.

List of Annexures

Sl No.	List of Annexures
1	Present status of vacated treated effluent storage lagoon
2	Compliance letter stating that low laying area will be levelled in the presence of PCB officer.
3	Groundwater sampling (bore well) analysis report collected in the project premises
4	ESP configuration of 80 TPH boiler
5	To rectify the issue in ESP work order has been placed to M/S AB Enviro Pune
6	Solid waste generation and disposal details
7	MOU made with M/S Shantadurga Petrochemicals, Belgaum for disposal of HW
8	Form 4 of the previous year
9	Calibration certificate of ETP flow meter
10	Display Board at the Entrance
11	Groundwater analysis report in the command area

Annexure 6:

Sl. No.	Particular	Actual Quantity generated per month	Mode of disposal
1	Press mud	7000MT	Given to farmers to use it as manure
2	Fly ash	510.3MT	Sold to Bricks Manufacturer
3	Bottom ash	170.1 MT	sold to Bricks Manufacturer

Affidavit to prepared for all the time bond action plans addressed to Chairman CPCB & SPCB and submitted along with these annexure.

सत्यमेव जयते

INDIA NON JUDICIAL

Government of Karnataka

e-Stamp

Certificate No.	:	IN-KA63830010629003W
Certificate Issued Date	:	19-Jul-2024 03:48 PM
Account Reference	:	NONACC (FI)/ kacrsfl08/ DARUR/ KA-BL
Unique Doc. Reference	:	SUBIN-KAKACRSFL08815895266645150W
Purchased by	:	MANAGING DIRECTOR KRISHNA S S K N ATHANI
Description of Document	:	Article 4 Affidavit
Property Description	:	AFFIDAVIT
Consideration Price (Rs.)	:	0 (Zero)
First Party	:	MANAGING DIRECTOR KRISHNA S S K N ATHANI
Second Party	:	CENTRAL POLLUTION CONTROL BOARD NEW DELHI
Stamp Duty Paid By	:	MANAGING DIRECTOR KRISHNA S S K N ATHANI
Stamp Duty Amount(Rs.)	:	100 (One Hundred only)

Issued By:-
Shri Daneshwari Multipurpose
Co-Op Society Ltd; Darur
Authorised Signature

NOTARY
S.S.PUJARI
NOTARY
At:Post:ATHANI-591304
Tq:Athani,Dist:Belagavi
Regn.No:203-15
Expiry Date
09-3-2025
GOVT. OF INDIA

Please write or type below this line

AFFIDAVIT

I, G.M.Patil, Managing Director of Krishna Sahakari Sakkare Karkhane Niyamit, Athani Age: 57 years do hereby solemnly declare and affirm as follows:

...2

NOTARY

No. of Corrections...

Statutory Alert

- The authenticity of this Stamp certificate should be verified at 'www.shcilestamp.com' or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
- The onus of checking the legitimacy is on the users of the certificate.
- In case of any discrepancy please inform the Competent Authority.

Annexure-1


Belagavi,KA,India
Athni, Belagavi, 591304, KA, India
Lat 16.664298 Long 75.054140
07/16/2014 02:57 PM GMT+05:30
Note : Captured by GPS Map Camera

Annexure-3

MoEF & CC / CPCB Recognised
ISO 9001 2015 Certified
ISO 45001 2018 Certified

NTLR
CIN: U74900KA2013PTC068103

MOU WITH VARIOUS EDUCATIONAL, GOVERNMENT AND PRIVATE AGENCIES

NICHROME TESTING LABORATORY AND RESEARCH PRIVATE LIMITED
170, 2nd MAIN JUDGES BUNGALOW ROAD, NARAYANPUR
DHARWAD, KARNATAKA, INDIA PIN. 580 008
PH: 0836-2771115, 2778521
email: nicachem@gmail.com, website: nichromelabs.com
TESTING / CONSULTING / ENGINEERING / TRAINING

Format No: NTLR/F/15/08

TEST REPORT

Name of Customer and Address:
M/S. The Krishna Sahakari Sakkare Karkhane Niyamit,
Post: Sankonatti, Athani – 591304.

Customer Reference:
NA

Sampling Location:
Around the Earthen Lagoon Area

Sample Description:
1 Liter Sample (Pet Bottle)

Report Number:	NTLR/JAN-24/54
Sample Number:	NTLR/JAN-24/54
Type of Sample:	BOREWELL WATER
Discipline :	Chemical
Group:	Water
Sample Collected by	Customer
Sampling Method:	-
Particulars of Sample Collected	-
Environmental Condition:	28° C
Date of Collection	16/01/2024
Date of Sample receipt:	16/01/2024
Date of Analysis started:	16/01/2024
Date of Completion	18/01/2024
Date of Report	18/01/2024
Sample Condition	Satisfactory
Specification Standard	IS 10500 : 2012

RESULTS

SL.NO	PARAMETERS	UNITS	TEST METHOD	RESULT	STANDARD	
					Acceptable Limits	Permissible Limits
Physco-chemical Parameters						
1	Colour, Max	Hazen Units	IS 3025 (Part-4) 2021	BDL	5	15
2	Total Dissolved Solids (TDS), Max	mg/L	IS 3025 (Part-16) 2017	1050.0	500	2000
3	pH@ 25°C		IS 3025 (Part-11) 2022	7.60	6.5 - 8.5	No relaxation
4	Total Alkalinity as $CaCO_3$, Max	mg/L	IS 3025 (Part-23) 2019	220.0	200	600
5	Total Hardness (TH) as $CaCO_3$, Max	mg/L	IS 3025 (Part-21) 2019	450.0	200	600
6	Nitrate (as NO_3), Max	mg/L	IS 3025 (Part 34) 2019 (Cheronotropic Acid Method)	9.80	45	No relaxation
7	Chloride (as Cl), Max	mg/L	IS 3025 (Part-32) 2019	260.0	250	1000
8	Sulphate (as SO4), Max	mg/L	IS 3025 (34/Sec1), 2022	340.0	200	400
9	Calcium (as Ca), Max	mg/L	IS 3025 (Part-40) 2019	80.0	75	200
10	Magnesium (as Mg), Max	mg/L	IS 3025 (Part-46) 2019	56.0	30	100
11	Fluoride (as F), Max	mg/L	APHA 23rd Edition 4500F D 2017	0.60	1.0	1.5
12	Iron as Fe, Max	mg/L	APHA 23rd Edition 3500 Fe B: 2017	0.10	1.0	No relaxation
13	Turbidity, Max	NTU	IS 3025 (Part-10) 2017	2.00	1	5

BDL- Below Detectable Limit, BDL (Color - 1 Hazen unit)

Inference as per IS 10500 :2012 Standards	Above tested parameters are conforming to standards

Note: 1 Sample received is the only source of water as per customer. Hence permissible limits considered.
2 As per IS 10500:2012 acceptable limit is to be implemented. In absence of alternative source, Permissible limits shall be considered.
3. Refer IS 10500:2012 for drinking water standards detailed information for all parameters.

Authorized Signatory
Channabasappa Malkar (Chemical)

-: END OF REPORT :-

Note:
1 The results listed above pertain only to the tested samples and applicable parameters. 2 Samples which are degradable/perishable will be disposed immediately after testing and others will be disposed after 15 days from the date of issue of test report unless otherwise specified. 3 Total liability of our laboratory is limited to the invoiced amount. 4 This report is not to be reproduced either wholly or in part and cannot be used as evidence in the court of law and should not be used in any advertising media without prior written permission. 5 If any disputes Subject to Dharwad jurisdiction. 6 When Laboratory is required by law/contractual agreements to release confidential information, the customer shall be informed unless prohibited by law. 7. Sampling is not done by us unless otherwise specified. 8 Any discrepancy on the test report should be notified within 15 days. 9 For any Complaints kindly register in our Complaint Register maintained with Customer service Coordinator.

MoEF & CC / CPCB Recognised
ISO 9001 2015 Certified
ISO 45001 2018 Certified

NTLR
CIN: U74900KA2013PTC063193

MOU WITH VARIOUS EDUCATIONAL,
GOVERNMENT AND PRIVATE AGENCIES

NICHROME TESTING LABORATORY AND RESEARCH PRIVATE LIMITED
170, 2nd MAIN JUDGES BUNGALOW ROAD, NARAYANPUR
DHARWAD, KARNATAKA, INDIA PIN 580 008
PH: 0836-2771115, 2778521
email: nrecchem@gmail.com, website: nichromelabs.com
TESTING / CONSULTING / ENGINEERING / TRAINING

Format No: NTLR/F/15/08

TEST REPORT

Name of Customer and Address:
M/S. The Krishna Sahakari Sakkare
Karkhane Niyamit,
Post: Sankonatti, Athani – 591304.

Customer Reference:
NA

Sampling Location:
Around the Earthen Lagoon Area

Sample Description:
1 Liter Sample (Pet Bottle)

Report Number:	NTLR/JUNE-24/100
Sample Number:	NTLR/JUNE-24/100
Type of Sample:	BOREWELL WATER
Discipline :	Chemical
Group:	Water
Sample Collected by	Customer
Sampling Method:	-
Particulars of Sample Collected	-
Environmental Condition	26° C
Date of Collection	18/06/2024
Date of Sample receipt:	18/06/2024
Date of Analysis started	18/06/2024
Date of Completion:	20/06/2024
Date of Report.	20/06/2024
Sample Condition	Satisfactory
Specification Standard:	IS 10500 : 2012

RESULTS

SL.NO	PARAMETERS	UNITS	TEST MLTHOD	RESULT	STANDARD	
Physico-chemical Parameters					Acceptable Limits	Permissible Limits
1	Colour, Max	Hazen Units	IS 3025 (Part-4)-2021	BDL	5	15
2	Total Dissolved Solids (TDS), Max	mg/L	IS 3025 (Part-16) 2017	1120.0	500	2000
3	pH@ 25°C	-	IS 3025 (Part-11) 2022	7.48	6.5 - 8.5	No relaxation
4	Total Alkalinity as $CaCO_3$, Max	mg/L	IS 3025 (Part-23) 2019	230.0	200	600
5	Total Hardness (TH) as $CaCO_3$, Max	mg/L	IS 3025 (Part-21) 2019	454.0	200	600
6	Nitrate (as NO_3), Max	mg/L	IS 3025 (Part 34). 2019 (Chromotropic Acid Method)	9.00	45	No relaxation
7	Chloride (as Cl), Max	mg/L	IS 3025 (Part-32).2019	155.0	250	1000
8	Sulphate (as SO4), Max	mg/L	IS 3025 (24/sec1): 2022	245.0	200	400
9	Calcium (as Ca), Max	mg/L	IS 3025 (Part-40) 2019	95.0	75	200
10	Magnesium (as Mg), Max	mg/L	IS 3025 (Part-46) 2019	59.0	30	100
11	Fluoride (as F), Max	mg/L	APHA 23rd Edition 4500F D. 2017	0.75	1.0	1.5
12	Iron as Fe, Max	mg/L	APHA 23rd Edition 3500 Fe B 2017	0.48	1.0	No relaxation
13	Turbidity, Max	NTU	IS 3025 (Part-10) 2017	4.50	1	5

BDL- Below Detectable Limit, BDL (Color - 1 Hazen unit)

Inference as per IS 10500 :2012 Standards	Above tested parameters are conforming to standards.

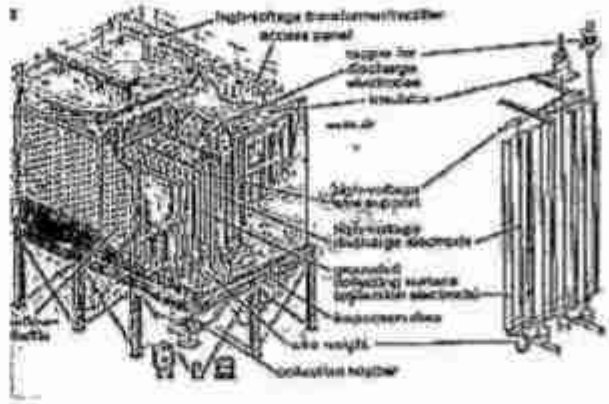
Note: 1. Sample received is the only source of water as per customer. Hence permissible limits considered
2. As per IS 10500:2012 acceptable limit is to be implemented. In absence of alternative source, Permissible limits shall be considered
3. Refer IS 10500:2012 for drinking water standards detailed information for all parameters

Authorized Signatory
Channabasappa Malkar (Chemical)

-: END OF REPORT :-

Note:
1. The results listed above pertain only to the tested samples and applicable parameters. 2. Samples which are degradable/unstable will be disposed immediately after testing and others will be disposed after 15 days from the date of issue of test report unless otherwise specified. 3 Total liability of our laboratory is limited to the invoiced amount. 4 This report is not to be reproduced either wholly or in part and cannot be used as evidence in the court of law and should not be used in any advertising media without prior written permission. 5 If any disputes subject to Dharwad jurisdiction. 6 When Laboratory is required by law/contractual agreement to release confidential information, the customer shall be informed unless prohibited by law. 7 Sampling is not done by us unless otherwise specified. 8 Any discrepancy in the test report should be notified within 15 days. 9 For any Complaints kindly register in our Complaint Register maintained with Customer service Coordinator

Electro Static Precipitator Configuration



Aim: Electrostatic precipitation is a method of dust collection that uses electrostatic forces and it is also known as a converter hub of Dirty Air to Clear Air

Construction: It is mainly construct of step up Transformer with rectifier, insulator, Heaters, Blower, emitting or discharge electrodes, collecting or parallel Electrodes, rappers cum hammers etc

Electrical phenomenon – From Control Panel controlled AC Power is fed to step up transformer 415 VOLT to 110 KV and rectifier converts AC Power to DC Power. From Transformer the emitting electrodes are connected negative phase and collected electrodes are connected with positive phase which is grounded The insulator is provided at top side of the Emitting rods to avoid current is not spread to pent house and heater is provided in between insulator and Emitting rod to maintain thermal balance of inside ESP and outside pent house and also safeguard for insulator, otherwise insulator will be cracked due to in-balance of thermal and current will be spread all over the pent house.

Mechanical Phenomenon – The emitting rod is set in between two collecting pates in order to collect the ash particles properly. The positive air of blower is provided to avoid ingress of inside gas. The rapping hammers driven by motor are provide for Gas Distribution Screen, Emitting rod and collecting plate to drop the sticky ash particles in ash hopper.

Operation: When the Transformer is charged with DC current and high 110 Kilo voltage further the Emitting electrodes are charged by negatively (-) and it is creates strong electric filed around the emitting electrodes in gas and it seems bluish which is known as Corona When the gas is passes through the emitting rod the free electrons are accelerating from the gas and it moves When it moves the gas has been ionized and positive ions and negative electrons are generates Thus like a cham ration is started and further the positive ions moves towards negatively (-) charged emitting electrodes and negative electron moves towards collecting electrodes which are positively (+) charged through grounded.

When negative electrons left the area of negative/emitting electrodes towards collecting plates, the electric field strength is reduced and obviously the velocity is decreases around the area of negative electrodes While moving negative electrons towards collecting plates, on the way it clashes with gas molecules and then gas molecules become negatively charged after that the negatively charged gas molecules are clash with Dust particles, the Dust particles become negatively charged and it stuck in positively charged collecting electrodes after that the dust particles are come down in hopper by rapping (hammer) system and clear air moves from the out let of ESP and went through chimney to atmosphere

The collections of ash are disposal to ash silo by the dense phase system

T-G .M .(Tech)
Krishna S S K N Athani

ISGEC BOILERS	TECHNICAL DATA SHEET FOR ESP	Page 1 of 4
PROJECT	AS0025	Revision: 00

ELECTROSTATIC PRECIPITATOR

S. No.	Description	Unit				
1.0	GENERAL					
1.1	G.A drawing showing major dimensions and clearances for ESP system		Refer General arrangement drawing			
1.2	Electrical single line diagram		Will be submitted later			
1.3	Mechanical Design Temperature	Deg.C	250			
1.14	Design Pressure	mmwc	±400			
2.0	GAS CONDITION					
			Design	100% MCR Bagasse	90% MCR Indian Coal	80% MCR Indonesian Coal
2.1	Gas flow rate at ESP exit	m^3/s	63.20	61.65	40.24	37.30
2.2	Operating Temperature at ESP exit	Deg.C	170	160	150	150
2.3	Flue gas density at ESP inlet	Kg/m^3	0.8311	0.7085	0.7800	0.7900
2.4	Dust load (concentration) at ESP inlet	g/Nm^3	3.0	2.90	27.00	7.70
2.5	Dust Load (concentration) at ESP exit with all fields in service	mg/Nm^3	< 100 (Predicted)	< 100 (Predicted)	< 150	< 150
2.6	Inlet flue gas suction pressure	mmwc	-150	-130	-65	-65
2.7	Pressure drop across ESP for design conditions	mmwc	< 25			
2.8	Gas velocity at electrode zone on total area	m/sec	1.01	0.98	0.65	0.60
2.9	Treatment time	secs	8.67	8.89	13.52	14.60
2.10	Overall dust collection efficiency with one field out of service as per rated inlet parameters	%	99.67 (Predicted)	99.660 (Predicted)	99.402	99.050
2.11	ESP collecting area	m^2	2835			
2.12	Specific collecting area	$m^2/m^3/sec$	44.86	45.99	70.44	76.02
3	GENERAL DATA ON ESP					
3.1	No. of ESP per boiler	Nos.	One			

ISGEC BOILERS	TECHNICAL DATA SHEET FOR ESP	Page 2 of 4
PROJECT	AS0025	Revision: 00

Sl. No.	Description	Unit	Details
3.2	No. of gas path per boiler	Nos.	One
[illegible]	No. of working field (in series in each gas pass)		4
4	COLLECTING ELECTRODE		
4.1	Material		SS 410 / SS 409
4.2	Width x Height	mm	450 X 8500
4.3	Thickness	mm	1.2
4.4	Clear gap between two electrodes	mm	400
4.5	Total No. of collecting plates per boiler	Nos.	342
5	EMITTING ELECTRODES		
5.1	Type		Vanadyn
5.2	Material of Electrode		Mild steel
[illegible]	Electrical distance between two electrodes	mm	400 Between Collection & Emitting Electrode Across Gas Flow
[illegible]	Electrode size	mm	15 mm Rigid strip with copper coated pins
6	GAS DISTRIBUTION SYSTEM		
6.1	No. of screen	Nos.	2(I inlet and 1(I outlet
6.2	Type		Perforated and Flap type at inlet and U beam at outlet
[illegible]	Location		Inlet and Outlet Ducts
7	RAPPING SYSTEM		
7.1	Rappers for collecting electrodes		
7.2	Type		Tumbling Hammer type
7.3	No. of Rappers	Sets	One set / Field
7.4	Total time for complete rapping cycle	Secs.	Adjustable
7.5	Frequency of rap and adjustability	Raps/hr	Adjustable
7.6	Rapper Controller		
[illegible]	a. Type		Microprocessor Based
[illegible]	b. Method of intensity control		Programmable
7.7	Rappers for emitting Electrodes		
7.8	Type		Tumbling Hammer
7.9	No. Rappers	Sets	Two sets / field
7.10	Total time for complete rapping cycle	Secs	Adjustable
7.11	Frequency of rap	Raps/hr	Adjustable
7.12	Rapper Controller		

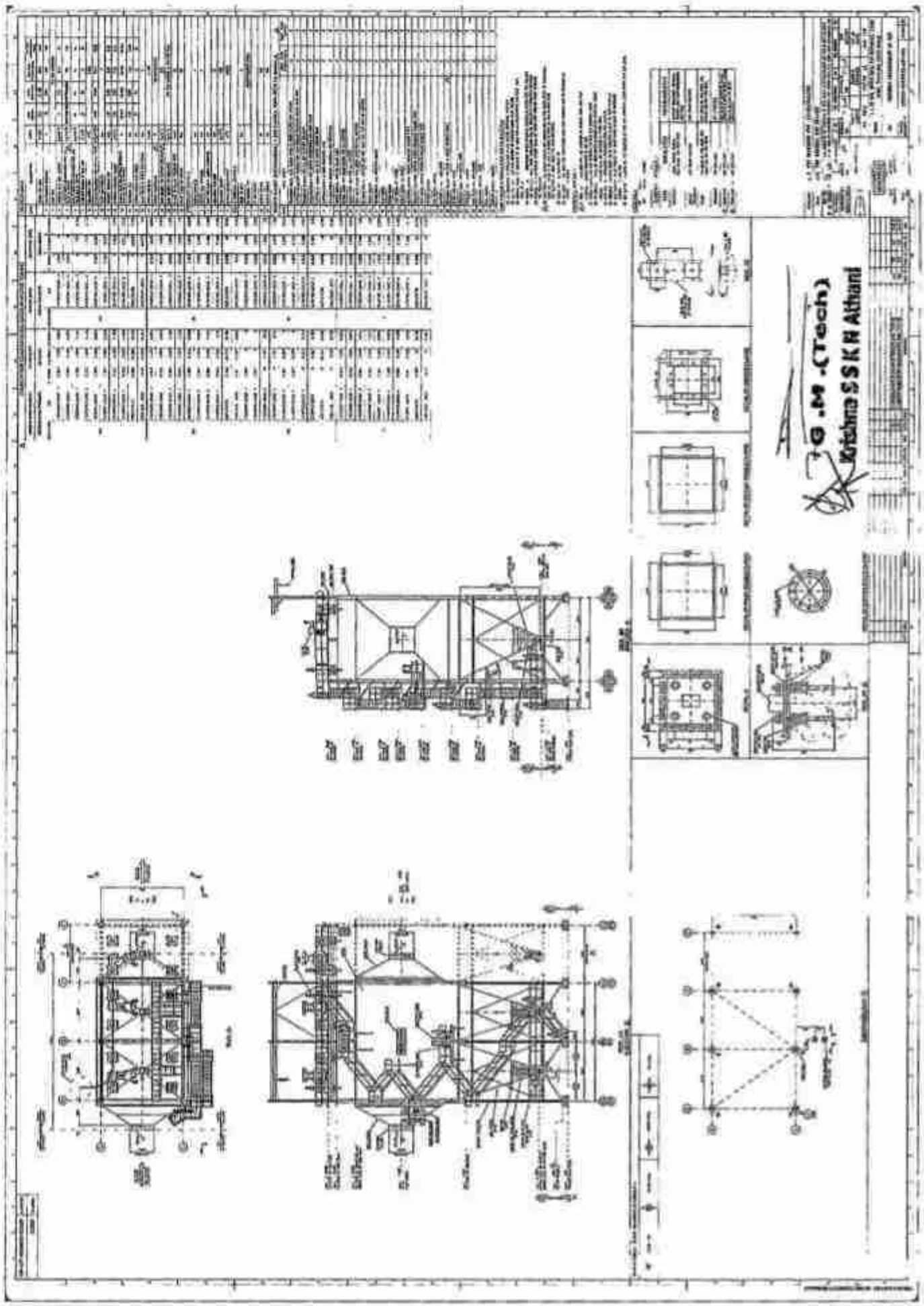
ISGEC BOILERS	TECHNICAL DATA SHEET FOR ESP	Page 3 of 4
PROJECT	AS0225	Revision: 00

S. No.	Description	Unit	Details
	a. Type		Microprocessor based
	b. Method of intensity control		Programmable
	c. Location		Control Room
8	DUST HOPPERS:		
8.1	Type		Pyramidal
8.2	No. of Hoppers		4
8.3	Material		IS 2062
8.4	Thickness	mm	4
8.6	Hopper valley angle		55
8.7	Outlet size	mm x mm	300 x 300
8.8	Heating		Provided
8.9	Baffling Arrangement		Provided
9	CASINGS:		
9.1	Material		IS 2062
9.2	Thickness	mm	4
10	THERMAL INSULATION		
10.1	Material of insulation		Rock
10.2	Thickness & Density of insulation	mm / kg/m³	100/100
10.3	Material of cladding		Plain Aluminium
10.4	Thickness of cladding	mm	22
11	ELECTRICAL ITEMS:		
11.1	TR unit:		
11.2	No. of TR units provided	Nos.	2
11.3	Location		Open Area
11.4	Output Voltage (Peak)	kV	110
11.5	Current Rating (Mean)	mA	400
11.6	Rectifier Control Panel		
11.7	Type of Control		SCR Bridge Rectifier
11.8	Number of		One per TR set
11.9	Location		Inside Control Room
12	OPACITY METER/INDICATOR		
12.1	Type		RF capacitance Type
12.2	Total quantity		2
12.3	Alarm		Provided
12.4	Quantity per hopper		1 Hopper

ISGEC BOILERS	TECHNICAL DATA SHEET FOR ESP	Page 4 of 4
PROJECT	AS0025	Revision: 00

S.NO.	Description	Unit	Details
13	ELECTRIC HEATERS FOR HOPPERS		
13.1	Type		Pad type
13.2	No. of heater/hopper	Nos.	One
13.3	Operation		Thermostatically controlled
14	SUPPORT INSULATOR		
14.1	Total No. of support insulator	Nos.	8
14.2	Type of insulator heaters		Ring type
14.3	No. of heater insulator	Nos.	One
14.4	Capacity of each heater	KW	Approx 0.2
14.5	No. of heaters at normal operation	Nos.	Thermostatically controlled
15	SHAFT INSULATOR		
15.1	Total No. of shaft insulator		2

G .M .(Tech)
Krishna S S K N Athani


G .M .(Tech)
Krishna S S K N Athani

ACCREDITATIONS RECOGNITIONS
MEF & CC CPCB New Delhi
ISO IEC 17025:2017
NABL TC-6990
ISO 9001 2015
ISO 45001 2015
FOSTAC FSSAI
MOU WITH VARIOUS EDUCATIONAL GOVERNMENT AND PRIVATE AGENCIES

TC-6990

NTLR

NICHROME TESTING LABORATORY AND RESEARCH PRIVATE LIMITED
170 2nd MAIN JUDGES BUNGALOW ROAD NARAYANPUR DHARWAD KARNATAKA INDIA PIN 580 0
PH 0836 - 2771115, 2778
email nicochem@gmail.com website nichromelabs.co

Format No: NTLR/F/19/08

TEST REPORT

Name of Customer and Address:
M/S. The Krishna Sahakari Sakkare Karkhane Niyamit,
Post: Sankonatti, Athani – 591304.

Customer Reference:
PO No · KSSK/ WORK ORDER/ETP/2023-24/130
Date : 17.05.2023

Sampling Location:
80 TPH Boiler

Sample Description:
Thimble, SO_2 & NO_2 Solution

ULR Code No:	TC699024000001038F
Report Number:	NTLR/JAN/1038
Sample Number:	JAN/24/1038
Type of Sample:	STACK
Discipline :	Chemical
Group:	Atmospheric Pollution
Sample Collected by	Nichrome Testing Laboratory and Research Private Limited
Particulars of Sample Collected	Stack Sampler
Environmental Condition	27° C
Date of Collection.	30/01/2024
Date of Sample receipt:	30/01/2024
Date of Analysis started	31/01/2024
Date of Completion	02/02/2024
Date of Report	02/02/2024
Sample Condition	Satisfactory
Specification Standard	KSPCB Standards

GENERAL DETAILS

Fuel Used	Buggass
Height (m)	72
Diameter (m)	3.5
Stack Temperature °C	116
Ambient Temperature °C	28
Flue Gas Velocity (m/sec.)	8.15

RESULTS

SL.NO	PARAMETERS	UNIT	SAMPLING METHOD	TEST METHOD	RESULT	STANDARDS
1	Particulate Matter	mg/Nm^3	IS 11255 (Part 1). 2014	IS 11255 (Part 1): 2014	115.03	150
2	Sulphur dioxide	PPM	IS 11255 (Part 2) . 2014	IS 11255 (Part 2) . 2014	6.82	Not Specified
3	Oxides of Nitrogen	PPM	IS 11255 (Part 7) 2017	IS 11255 (Part 7): 2017	16.16	Not Specified

Inference as per KSPCB Standards	Above tested parameters are conforming to standards.

Authorized Signatory
Channabasappa Malkar (Chemical)

<-END OF REPORT->

Note:
1. The results listed above pertain only to the tested samples and applicable parameters 2. Samples which are degradable/unstable will be disposed immediately after testing and others disposed after 15 days from the date of issue of test report unless otherwise specified 3. Total liability of our laboratory is limited to the invoiced amount 4. This report is not to be repr either wholly or in part and cannot be used as evidence in the court of law and should not be used in any advertising media without prior written permission 5. If any disputes Subject to Di jurisdiction 6. When Laboratory is required by law/contractual agreements to release confidential information, the customer shall be informed unless prohibited by law. 7. Sampling is n by us unless otherwise specified 8. Any discrepancy in the test report should be notified within 15 days 9. For any Complaints kindly register in our Complaint Register maintain Customer service Coordinator

Annexure -5

R.No.DSK/REG-1-80-81 Dt. 10th March 1981

ಕೃಷ್ಣಾ ಸಹಕಾರಿ ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆ ನಿಯಮಿತ, ಅಥಣಿ-591304.

ಪೋಸ್ಟ : ಸಂಕೋನಟ್ಟಿ. ತಾಲೂಕ : ಅಥಣಿ. ಜಿಲ್ಲಾ : ಬೆಳಗಾವಿ.

THE KRISHNA SAHAKARI SAKKARE KARKHANE NIYAMIT, ATHANI-591304.

POST : SANKONATTI TALUK : ATHANI ☎: Office : 08289-255000
Dist. : Belagavi. Karnataka State. Telefax : 08289-255001

GSTIN : 29AAAAT3400C1Z1 E-mail : krishnasugar@gmail.com

Ref. No.
KSSKN/WORK-ORD/2024-25/253

Date :
14th Jun 2024

To,
AB Enviro
Flat No. 806, Lane No. 26B
Grand Colina Society
Ganesh Nagar, Dhayari
Pune - 411041

Sub : Order for Overhauling & Servicing of ESP.
Ref: 1. Our G.M (Tech) Servicing Letter date 08.03.2024
2. Your Quotation No. ENV/ESP-SER/KSSKN/38/2024-25 dt 01/06/2024.
3. As per the negotiation held in the Purchase Committee Meeting dated 11.06.2024.

With reference to the above subject, we are pleased to place the order for Overhauling & Servicing of ESP on the following terms and conditions as detailed below.

Sl. No	*Particulars*	Qty	Lumpsum Amount
1	Overhauling & Servicing of ESP Scope of Work: 1) ESP Filed Water Washing 2) Checking and Rectification of all GD Screen and Deflector Plates 3) Checking of all emitting Rods and Straightening if they are bent 4) Inspection of all collecting plates and patch work to be done for the plates if are damaged 5) Checking and Alignment of all emitting Rods and Collecting Plates with proper equal gap 6) Checking all rapping system hammers and replacing damaged hammers if any 7) Checking and proper alignment of emitting rapping and collecting rapping 8) Checking of all support insulators and replace if damaged 9) Checking of all shaft insulators and replace if damaged 10) Checking of all heaters and rectified if required 11) Any other works submitted to ESP works, if any shall be carried out 12) Air load test of both fields of ESP shall be taken as far as possible. Finally a gas load test shall be taken to ensure performance and satisfaction.	1 Unit (2 Field)	362000.00

Cont...2

TERMS AND CONDITIONS:

1. Work: At Factory Site
2. GST : Extra as applicable
3. Payment: 50% Advance balance after completion work
4. Work Completion Period: As per the instructions of our G.M (Tech)
5. We will provide Consumables like welding electrodes, oxygen, LPG/DA Cylinders, Nut Bolts, MS Plates, Water, Hose Pipe etc., on free of cost
6. Accommodation: Only available lodging at factory site will be provided to your Labour & Engineer
7. If any spares required for replacement on chargeable basis
8. While working if any accidents & damage occurs it is your responsibility
9. You have to submit your Labour License & Labour Insurance documents before starting the work
10. Discount : 10% on above rates

Managing Director

सत्यमेव जयते

INDIA NON JUDICIAL

Government of Karnataka

e-Stamp

Certificate No.	:	IN-KA56864972978813V
Certificate Issued Date	:	20-Jan-2023 02:15 PM
Account Reference	:	NONACC (FI)/ kakafcl08/ ATHANI5/ KA-BL
Unique Doc. Reference	:	SUBIN-KAKAKSFCL08076721262519S3V
Purchased by	:	SHANTADURGA PETROCHEMICALS KHANAPUR
Description of Document	:	Article 12 Bond
Description	:	AGREEMENT
Consideration Price (Rs.)	:	0 (Zero)
First Party	:	SHANTADURGA PETROCHEMICALS KHANAPUR
Second Party	:	THE KRISHNA S S K N ATHANI
Stamp Duty Paid By	:	SHANTADURGA PETROCHEMICALS KHANAPUR
Stamp Duty Amount(Rs.)	:	50 (Fifty only)

ISSUED BY : JAGRATI URBAN CREDIT SOUHAR CO-OP. LTD; HARUGERI, BR: ATHANI

AUTHORISED SIGNATORY

NOTARY S.S.PUJARI NOTARY ATHANI Regn. No. 20249 Expiry Date 05-3-2023 GOVT. OF INDIA

AGREEMENT FOR DISPOSAL OF HAZARDOUS WASTE / USED OILS UNDER SCHEDULE 5.1 of HW (M&H) Rules 2016

We have entered into agreement for Two years from 01-01-2023 to 31-12-2024.

M/s ShantadurgaPertachemicals Having their works at
Vikas Varde, Mobile No.9902520885
701 1 Hemadaga Road, Shedegalli village At Post. Manaturga
Khanapur Dist. Belagavi
Karnataka – 591302.

No. of Corrections..Nil...

NOTARY

And

("Name & Address of Generator with GST no. & Contact details")
The Krishna S S K N Athani GSTIN -29AAAAT3400C1Z1
Contact No.9740024303

It is agreed between the two parties that,

1. Shantadurga Patrochemicals (Facility) has been authorized By Karnataka State Pollution Control Board to Operate a Hazardous waste under schedule 5.1 i.e., WasteOil / used oil.Shantadurga Petrochemicals has been receiving USED OILS from various generators in Karnataka for disposal of used oils to treat it in environmentally sound manner. Shantadurga Petrochemicals is willing to accept similar waste from- ("Name of Generator")The Krishna S S K N as per the terms and conditions.

2. The Krishna S S K N Athani Generates following Hazardous waste which needs to be disposed as per Environmental regulations of Karnataka State Pollution Control Board.

USED OIL WITH BARREL
@215 LTR EACH : 0.6 BRLS/MONTH

I. All HW materials shall be packed in proper and environmentally sound manner to avoid any kind of leakages during its transportation. It is to be disposed off along with its packing material, containers etc. It is the responsibility of generator to store the material in proper environmentally sound manner.

II. All HW materials generated must be stored in an environmentally friendly manner in the premises of Generator. It must be accessed and tagged before its disposal to the facility. Cost of hazard waste disposal should be paid by the facility immediately against its disposal by cheque / cash/NEFT in the name of The Krishna S S K N Athani.

III. Price is inclusive of GST 18% only.

IV. FORM-10A shall be issued by the facility / e-manifest shall be generated by the generator & same shall be accepted by facility.

NO of Corrections..Nil.....

NOTARY

20 JAN 2023

NOTARY S.S.FULARI GOVT. OF INDIA

V. Water contents in oil barrel shall be removed by the facility at delivery site before taking the delivery of the material

VI. Facility shall sent the HW approved vehicle as shown in e-manifest portal. to the generators premises to take the delivery of the used oil.

Rates are fixed mutually for disposal used oil with barrels and will inform to time to time if there is any change in rate.

USED OIL WITH BARREL (@ 215 LTRS) Rs.2800/ Barrel "GENERATOR" AGREES THAT THEY WILL

a) Continue to dispose the used oil as and when generated to "facility" for a life time agreement

b) Packed HW preferably stored in sealed leak-proof containers and ensures that there is no any open contamination to the environment.

c) The Containers should be labeled as per FORM 12.

d) Transport emergency card as per FORM-II and hazardous waste e-manifest as per KSPCB directions to be sent along with every consignment.

e) Provide only the approved waste and not any other.

For M/s MANAGING DIRECTOR
KRISHNA SAHAKARI SAKKARE
NIYAMIT, ATHANI

Name
Designation : Managing Director

For M/s SHANTDURGA
PETROCHEMICALS

Name : Vikas V. Vader
Designation : Managing Partner
Shantdurga Petrochemicals
H.Shedagal Hemadaga Road,

Witness :
Signature
Name : D. G. Desai
Designation :

Witness :
Signature
Name :
Designation :

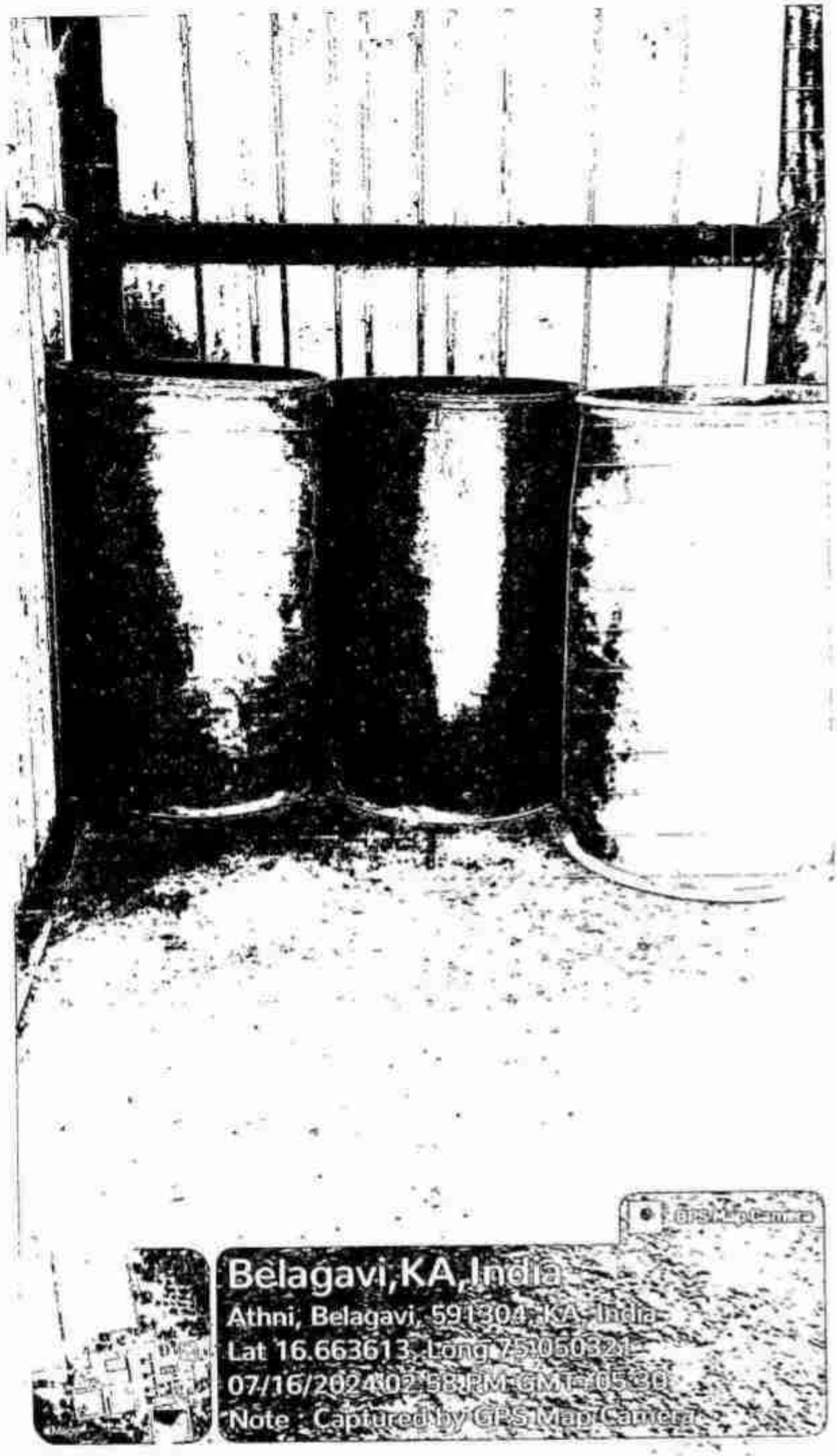
Signature
Name : S. S. Patil
Designation :

Signature
Name :
Designation :

NOTARY

GOVT OF INDIA


Hazardous Waste
GPS Map Camera
Belagavi, KA, India
Athni, Belagavi, 591304, KA, India
Lat 16.663617, Long 75.050332
07/16/2024 02:57 PM GMT+05:30
Note : Captured by GPS Map Camera


Belagavi,KA,India
Athni, Belagavi, 591304, KA, India
Lat 16.663613 Long 75.060321
07/16/2024 02:58 PM GMT +05:30
Note : Captured by GPS Map Camera

FORM 4

[SEE Rules 5(6) and 22 (2)]

FORM FOR FILING ANNUAL RETURNS BY THE OCCUPIER OR OPERATOR OF FACILITY

[To be submitted by occupier / operator of disposal facility to state pollution control board / pollution control committee by 30th June for every year for the preceding period April to March]

1	Name and address of the generator / operator of facility	:	M/S The Krishna sahakari sakkare karkhane Niyamit A/P -sankonatti Village Athani Taluk Belgaum District			
2	Name of the Authorized person and full Address with telephone and fax number	:	Mr Deepak Desai (Chief Chemist) M/S The Krishna sahakari sakkare karkhane Niyamit A/P -sankonatti village Athani Taluk Belgaum District Telephone No: 9960545208			
3	Description of hazardous waste	:	Physical form with description		Chemical form	
4	Quality of hazardous waste (in MTA)	:	Type of hazardous waste		Quantity (in Tones/KL	
					Authorized	Generated
			a) Used oil		0.744	0.3
			b)			
			c)			
			.....			
5	Description of storage	:	Collection of leak proof containers			
6	Description of Treatment	:	Used Oil given to KSPCB Approved Vendor			
7	Details of Transportation Shantadurga petrochemicals 701, shedagali hemadaga road khanapur-591302	:	Name and address of consignee	Mode of packing	Mode of transportation	Date of transportation
			Shantadurga	Barrel		KA-22-D-6194
8	Details of disposal of hazardous waste 701, shedagali hemadaga road khanapur-591302	:	Name and address of consignee	Mode of packing	Mode of transportation	Date of transportation
			Shantadurga petrochemicals	Barrel	Approved 4 wheelers	KA-22-D-6194 11-03-2024
9	Quantity of useful materials sent back to the manufacturers* and others#	:	Name and type of materials sent back to Manufactures* and Others#		Quantity in Tones/KL	

*Delete whichever is not Applicable
#Enclose list of other agencies

Date : 20-05-24

Place: Athani

Signature:
CHIEF CHEMIST
K.S.S.K. Athani
Designation

UNIQUE
INDUSTRIAL SOLUTION
uniquesolutions2307@gmail.com www.unique-india.co.in

CALIBRATION CERTIFICATE

Name of Customer	Certificate No:
The Krishna SSK Niyamit, Athani	UIS/2024-25/1241
Work Order No Date of Receipt:	**Date of Issue:**
2nd July 2024	12.07.2024

Identification of Unit under Calibration

Manufacturer:
Electronet Equipment Pvt Ltd

Model Number & Serial Number:
ELMAG-200 & EFM1819/902

Description:
Electro Magnetic Flowmeter

Size:
100 NB

Date Of Receipt:
05.07.2024

Range:
0 to 169.65 m3/hr.

Input Supply Range: 230VAC

Output Range: 4-20 mA

Calibration Date

Date of Unit Received	: 08.07.2024
Date of Calibration	: 11.07.2024
Due Date of Calibration	: 10.07.2025

Calibration Conditions

Temperature	: 30 °C
Humidity:	: 80-85 % RH
Pressure:	: 3 - 5 Kgs/cm2

Details of Standard Instruments Used for Calibration (Traceability)

Equipment	Id No	Manufacturer	Calibrated By	Validity
Flow Simulator	2327	Manas	Manas Microsystems	31.03.2025

Calibration Results

Master Flow Rate	Expected Cal. Current (mA)	Average Cal. Current (mA)	Error Flow Rate	Actual Error
0	4.00	4.021	0.525%	-0.101 %
42.412	8.00	7.951	-0.613%	
84.825	12.00	11.928	-0.600%	
127.237	16.00	16.120	0.750%	
169.650	20.00	19.887	-0.565%	
Specified Error: +/- 1.00%				

Remarks:

Calibrated By

Approved By/Seal

KRISHNA SAHAKARI SAKKARE KARKHANE NIYAMIT, ATHANI.

Date: 14-01-24

LOG BOOK FOR ETP SEASON : 202 -202

Time	ETP INLET Flow rate M³/Hr	Energy Meter Reading OLD	Energy Meter Reading NEW	MLSS (Aeration-I)	Chemical Consumption UREA	Chemical Consumption DAP	Chemical Consumption LIME	PH	BOD Mg/L	COD Mg/L	TSS ppm	ETP O/L Flow Rate	Plantation In Factory	Formers for Irrigations	Operator Signature
8-00 am	25 Hr	-	-	270	-	-	50 kg	7.30	7.18	21.54	4.02	03 Hr	-	-	
9-00 am	22 Hr	-	-	270	-	-	-	7.28	7.48	20.44	4.55	00 Hr	-	-	
10-00 am	27 Hr	-	-	270	-	-	-	7.15	6.93	20.29	4.12	05 Hr	100	100	
12-00 pm	32 Hr	923461	923996	270	-	-	-	7.20	6.90	20.70	4.10	30 Hr	100	41	
2-00 pm	20 Hr	-	-	285	-	-	50 kg	7.16	6.87	20.61	5.02	18 Hr	-	100	
4-00 pm	24 Hr	-	-	265	100 kgms	50 kg	-	7.13	6.94	20.82	5.10	00 Hr	-	100	
6-00 pm	26 Hr	-	-	268	-	-	-	7.12	6.71	20.13	4.96	24 Hr	-	-	
8-00 pm	23 Hr	923899	923752	265	-	-	-	7.19	7.02	21.06	4.82	20 Hr	-	-	
10-00 pm	25 Hr	-	-	266	-	-	100 kg	7.48	7.20	21.60	4.70	24 Hr	-	-	
12-00 am	27 Hr	-	-	266	-	-		7.19	7.30	21.90	4.28	24 Hr	-	-	
2-00 am	23 Hr	-	-	265	-	-		7.24	7.24	21.72	4.12	20 Hr	-	-	
4-00 am	25 Hr	924140	924048	265	-	-		7.15	7.31	21.93	4.93	22 Hr	-	-	
Total for day	598	459	752	-	-	-	-	-	-	-	-	541	241	300	

Remarks: Shift I

Shift II

Aerobic culture added in Shift II in each aeration tanks at 6 kg at 7pm.

Sr. ETP CHEMIST

Manager WTP / ETP

Chief Chemist

Annexure-10


THE KRISHNA SAHAKARI SAKKARE KARKHANE NIYAMIT ATHANI 591 304
Belagavi,KA,India
Athni, Belagavi, 591304, KA, India
Lat 16.666443, Long 75.048452
07/16/2024 02:55 PM GMT+05:30
Note : Captured by GPS Map Camera
GPS Map Camera

MoEF & CC / CPCB Recognised
ISO 9001 2015 Certified
ISO 45001 2018 Certified

MOU WITH VARIOUS EDUCATIONAL,
GOVERNMENT AND PRIVATE AGENCIES

NTLR
CIN U74900KA2013PTC069183

NICHROME TESTING LABORATORY AND RESEARCH PRIVATE LIMITED
170, 2nd MAIN JUDGES BUNGALOW ROAD, NARAYANPUR
DHARWAD, KARNATAKA, INDIA PIN: 580 008
PH: 0836-2771115, 2778521
email: nitechem@gmail.com, website: nichromelabs.com
TESTING / CONSULTING / ENGINEERING / TRAINING

Format No: NTLR/F/15/08

TEST REPORT

Name of Customer and Address:
M/S. The Krishna Sahakari Sakkare
Karkhane Niyamit,
Post: Sankonatti, Athani – 591304.

Customer Reference:
NA

Sampling Location:
Near Command Area

Sample Description:
1 Liter Sample (Pet Bottle)

Report Number:	NTLR/JAN-24/55
Sample Number:	NTLR/JAN-24/55
Type of Sample:	BOREWELL WATER
Discipline :	Chemical
Group:	Water
Sample Collected by:	Customer
Sampling Method:	-
Particulars of Sample Collected	-
Environmental Condition.	28° C
Date of Collection	16/01/2024
Date of Sample receipt	16/01/2024
Date of Analysis started.	16/01/2024
Date of Completion	18/01/2024
Date of Report	18/01/2024
Sample Condition:	Satisfactory
Specification Standard	IS 10500 : 2012

RESULTS

SL.NO	PARAMETERS	UNITS	TEST METHOD	RESULT	STANDARD	
Physico-chemical Parameters					Acceptable Limits	Permissible Limits
1	Colour, Max	Hazen Units	IS 3025 (Part-4):2021	BDL	5	15
2	Total Dissolved Solids (TDS), Max	mg/L	IS 3025 (Part-16):2017	1100 0	500	2000
3	pH@ 25°C	-	IS 3025 (Part-11):2022	7 93	6.5 - 8.5	No relaxation
4	Total Alkalinity as $CaCO_3$, Max	mg/L	IS 3025 (Part-23):2019	235.0	200	600
5	Total Hardness (TH) as $CaCO_3$, Max	mg/L	IS 3025 (Part-21):2019	435 0	200	600
6	Nitrate (as NO_3), Max	mg/L	IS 3025 (Part 34): 2019 (Chromatrogic Acid Method)	5.28	45	No relaxation
7	Chloride (as Cl), Max	mg/L	IS 3025 (Part-32):2019	158 0	250	1000
8	Sulphate (as SO4), Max	mg/L	IS 3025 (24/sec1) 2022	258 0	200	400
9	Calcium (as Ca), Max	mg/L	IS 3025 (Part-40) 2019	94.4	75	200
10	Magnesium (as Mg), Max	mg/L	IS 3025 (Part-46) 2019	51.8	30	100
11	Fluoride (as F), Max	mg/L	APHA 23rd Edition 4500F D 2017	0 53	1.0	1 5
12	Iron as Fe, Max	mg/L	APHA 23rd Edition 3500 Fe B: 2017	0.18	1 0	No relaxation
13	Turbidity, Max	NTU	IS 3025 (Part-10):2017	1 50	1	5

BDL- Below Detectable Limit, BDL (Color - 1 Hazen unit)

Inference as per IS 10500 :2012 Standards	Above tested parameters are conforming to standards

Note: 1. Sample received is the only source of water as per customer. Hence parameters limits considered
2. As per IS 10500 2012 acceptable limit to be implemented. In absence of alternative source, Permissible limits considered
3. Refer IS 1/500:2012 for drinking water microbiological information for all parameters.

-: END OF REPORT :-

Authorized Signatory
Channabasappa Maikar (Chemical)

Note:
1 The results listed above pertain only to the tested samples and applicable parameters 2 Samples which are perishable/unstable will be disposed immediately after testing and others will be disposed after 15 days from the date of issue of test report unless otherwise specified 3 Total liability of our laboratory is limited to the invoiced amount 4 This report is not to be reproduced either wholly or in part and cannot be used as evidence in the court of law and should not be used in any advertising media without prior written permission 5 If any disputes Subject to Dharwad Jurisdiction 6 When Laboratory is required by law/contractual agreements to release confidential information, the customer shall be informed unless prohibited by law. 7. Sampling is not done by us unless otherwise specified 8 Any discrepancy on the test report should be notified within 15 days 9 For any Complaints kindly register in our Complaint Register maintained with Customer service Coordinator

NICHROME TESTING LABORATORY AND RESEARCH PRIVATE LIMITED
ACCREDITED LABORATORY
170, 2nd MAIN JUDGES BUNGALOW ROAD, NARAYANPUR,
DHARWAD, KARNATAKA, INDIA PIN - 580 008
PH . 0836 – 2771118, 2778821
email - nicechem@gmail.com, website - nichromelabs.com
CIN : U74900KA2019PTC098919
TESTING · CONSULTING · ENGINEERING · TRAINING

Company Name : M/s. Krishna Sahakaari Sakkare Karkhane Niyamit	CUSTOMER REFERENCE.	NA	
Customer Address: Sankonhatti Village, Athani Taluk, Belagavi District	SAMPLE COLLECTED BY.	NICHROME TESTING LABORATORY & RESERCH PVT LTD	
Sample Description - 1 LTR CAN	SAMPLING METHOD- DATE OF COLLECTION- DATE OF ANALYSIS- DATE OF COMPLETION-	APHA 23RD EDITION, 1060 27-05-2023 29-05-2023 03-06-2023	
Environment Condition 29°C	TYPE OF SAMPLE -	GROUND WATER	

Sl No.	PARAMETERS	UNIT	RESULTS — SAMPLE LOCATION: SANKANHATTI	RESULTS — SAMPLE LOCATION: RADERHATTI	IS 10500 - 2012 SPECIFICATION STANDARD: ACCEPTABLE LIMITS	IS 10500 - 2012 SPECIFICATION STANDARD: PERMISSIBLE LIMITS	Test Method
1	Total Dissolved Solids (TDS)	mg/L	1500.00	1100.00	500	2000	IS 3025 (Part-16) 2017
2	Electrical Conductivity @ 25°C	µS/cm	2349.00	1577.00	-	-	IS 3025 (Part 14)
3	pH @ 25°C	-	7.78	8.08	6.5 -8.5	No Relaxation	IS 3025 (Part 11) 2022
4	Total Hardness (TH) (as $CaCO_3$)	mg/L	653.40	552.60	200	600	IS 3025(Part-21) 2019
5	Total Alkalinity as CaCO3	mg/L	260.40	232.19	200	600	IS 3025 (Part-23)-2019
6	Nitrate (as NO3)	mg/L	81.99	17.96	45	No Relaxation	IS 3025 (Part 34) 2019 (Chromotropic Acid Method)
7	Chloride (as Cl)	mg/L	196.89	197.34	250	1000	IS 3025 (Part-32) 2019
8	Sulphate as SO4	mg/L	240.94	227.52	200	400	IS 3025 (24/sect1) 2022
9	Calcium (as Ca)	mg/L	155.[illegible]	127.57	75	200	IS 3025 (Part-40) 2019
10	Magnesium (as Mg)	mg/L	64.30	56.86	30	100	IS 3025 (Part-46) 2019
11	Fluoride (as F)	mg/L	0.92	0.68	1	1.5	APHA 23rd Edition 4500F, D. 2017
12	Iron (as Fe)	mg/L	<0.05	<0.05	1	No Relaxation	IS 3025(Part-53) 2019
13	Boron (as B)	mg/L	<0.20	<0.20	0.5	1	IS 3025 (Part 57) 2023
14	Aluminium	mg/L	<0.01	<0.01	0.03	0.2	IS 3025 (Part 55)
15	Copper (as Cu)	mg/L	<0.05	<0.05	0.05	1.5	IS 3025 Part 42)
16	Manganese (as Mn)	mg/L	<0.05	<0.05	0.1	0.3	IS 3025 Part 59)
17	Zinc (as Zn)	mg/L	<0.05	<0.05	5	15	IS 3025 (Part 49)
18	Lead (as Pb)	mg/L	<0.50	<0.50	0.01	No Relaxation	IS 3025 (Part 47)
19	Total Chromium (as Cr)	mg/L	<0.10	<0.10	0.05	No relaxation	IS 3025 (Part - 52)
20	Reactive silica	mg/L	4.90	4.82	-	-	APHA 23rd Edition 4500 C, D 2017
21	Sodium	mg/L	180.63	83.44	-	-	APHA 23rd Edition 3500 B 2017
22	Pottassium	mg/L	0.23	0.29	-	-	APHA 23rd Edition 3500 B 2017

Authorised Signatory

NTLR
CIN: U74999KA2015PTC089183

NICHROME TESTING LABORATORY AND RESEARCH PRIVATE LIMITED
ACCREDITED LABORATORY
178, 2nd MAIN JUDGES BUNGALOW ROAD, NARAYANPUR, DHARWAD, KARNATAKA, INDIA PIN : 580 008
PH 0836 – 2771116, 2778521
email : nlcchem@gmail.com, website : nichromelabs.com
TESTING · CONSULTING · ENGINEERING · TRAINING

Company Name :M/s. Krishna Sahakaari Sakkare Karkhane Niyamit		CUSTOMER REFERENCE.	NA
Customer Address :Sankonhatti Village, Athani Taluk, Belagavi District		SAMPLE COLLECTED BY.	NICHROME TESTING LABORATORY & RESERCH PVT LTD
Sample Description :1 LTR CAN		SAMPLING METHOD. DATE OF COLLECTION. DATE OF ANALYSIS: DATE OF COMPLETION:	APHA 23RD EDITION, 1060 24-05-2023 25-05-2023 31-05-2023
Environment Condition. 29°C		TYPE OF SAMPLE	GROUND WATER

Sl No	PARAMETERS	UNIT	RESULTS SAMPLE LOCATION		IS 10500 :2012 SPECIFICATION STANDARD		Test Method
			NEAR HANUMAN TEMPLE AVARODD	KARLATTI AJITA TERDAL HOUSE	ACCEPTABLE LIMITS	PERMISSIBLE LIMITS	
1	Total Dissolved Solids (TDS)	mg/L	1360 00	1650 00	500	2000	IS 3025 (Part-16) 2017
2	Electrical Conductivity @ 25°C	µS/cm	2208 00	2650 00	-	-	IS 3025 (Part 14)
3	pH @ 25°C	-	7 42	7 62	6 5 -8 5	No Relaxation	IS 3025 (Part-11) 2022
4	Total Hardness (TH) (as $CaCO_3$)	mg/L	462 50	693 00	200	600	IS 3025(Part-21) 2019
5	Total Alkalinity as CaCO3	mg/L	275 [illegible]	230 02	200	600	IS 3025 (Part-23) 2019
6	Nitrate (as NO3)	mg/L	22.31	54 97	45	No Relaxation	IS 3025 (Part 34) 2019 (Chromotropic Acid Method)
7	Chloride (as Cl)	mg/L	159 99	317 8	250	1000	IS 3025 (Part-32) 2019
8	Sulphate as SO4	mg/L	253 97	257 88	200	400	IS 3025 (24/sec1) 2022
9	Calcium (as Ca)	mg/L	91.53	175.13	75	200	IS 3025 (Part-40) 2019
10	Magnesium (as Mg)	mg/L	56 86	62 11	30	100	IS 3025 (Part-46) 2019
11	Fluoride (as F)	mg/L	0.71	0.5	1	1 5	APHA 23rd Edition 4500F, D. 2017
12	Iron (as Fe)	mg/L	<0.05	<0.05	1	No Relaxation	IS 3025(Part-53) 2019
13	Boron (as B)	mg/L	<0 20	<0.20	0 5	1	IS 3025 (Part 57) 2021
14	Aluminium	mg/L	<0 01	<0 01	0 03	0 2	IS 3025 (Part 55)
15	Copper (as Cu)	mg/L	<0 05	<0 05	0 05	1.5	IS 3025 Part 42)
16	Manganese (as Mn)	mg/L	<0.05	<0 05	0 1	0 3	IS 3025 Part 59)
17	Zinc (as Zn)	mg/L	0.053	<0 05	5	15	IS 3025 (Part 49)
18	Lead (as Pb)	mg/L	0 051	0.063	0 01	No Relaxation	IS 3025 (Part 47)
19	Total Chromium (as Cr)	mg/L	<0....	<0 10	0 05	No relaxation	IS 3025 (Part - 33)
20	Reactive silica	mg/L	0 97	5 06	-	-	APHA 23rd Edition 4500 C, D 2017
21	Sodium	mg/L	217.58	237 46	-	-	APHA 23rd Edition 3500 B 2017
22	Pottassium	mg/L	0 32	0 62	-	-	APHA 23rd Edition 3500 B 2017

Authorised Signatory

NTLR

NICHROME TESTING LABORATORY
AND RESEARCH PRIVATE LIMITED
ACCREDITED LABORATORY
179, 2nd MAIN JUDGES BUNGALOW ROAD, NARAYANPUR,
DHARWAD, KARNATAKA, INDIA PIN 580 008
PH : 0836 – 2771115, 2776221
email : ntlcchunn@gmail.com, website : ntlchromelabs.com
TESTING · CONSULTING · ENGINEERING · TRAINING

CIN U74999KA2018PTC109162

Company Name M/s Krishna Sahakaari Sakhare Karkhane Niyamit			CUSTOMER REFERENCE		NA		
Customer Address :Sankonhatti Village, Athani Taluk, Belagavi District			SAMPLE COLLECTED BY		NICHROME TESTING LABORATORY & RESERCH PVT LTD		
Sample Description : 1 LTR CAN			SAMPLING METHOD DATE OF COLLECTION DATE OF ANALYSIS: DATE OF COMPLETION.		APHA 23RD EDITION, 1060 24-05-2023 25-05-2023 31-05-2023		
Environment Condition 29°C			TYPE OF SAMPLE :		GROUND WATER		
Sl No.	PARAMETERS	UNIT	RESULTS SAMPLE LOCATION		IS 10500 : 2012 SPECIFICATION STANDARD		Test Method
			NEAR FACTORY AREA	NEAR HANUMAN TEMPLE	ACCEPTABLE LIMITS	PERMISSIBLE LIMITS	
1	Total Dissolved Solids (TDS)	mg/L	1070.00	1040 00	500	2000	IS 4025 (Part-16) 2017
2	Electrical Conductivity @ 25°C	µS/cm	1731 00	1544.36	-	-	IS 3025 (Part 14)
3	pH @ 25°C	-	7.67	7.35	6.5-8.5	No Relaxation	IS 4025 (Part-11):2022
4	Total Hardness (TH) (as $CaCO_3$)	mg/L	469 80	435.60	200	600	IS 3025(Part-21):2019
5	Total Alkalinity as CaCO3	mg/L	217 00	221.34	200	600	IS 3025 (Part-23) 2019
6	Nitrate (as NO3)	mg/L	9.87	6.23	45	No Relaxation	IS 3025 (Part 34) 2019 (Chromotropic Acid Method)
7	Chloride (as Cl)	mg/L	162 94	156 28	250	1000	IS 3025 (Part-32) 2019
8	Sulphate as SO4	mg/L	244.85	237.04	200	400	IS 3025 (34/sec1) 2022
9	Calcium (as Ca)	mg/L	92 97	84.41	75	200	IS 3025 (Part-40) 2019
10	Magnesium (as Mg)	mg/L	57.74	48 55	30	100	IS 3025 (Part-46) 2019
11	Fluoride (as F)	mg/L	0 55	0 53	1	1 5	APHA 23rd Edition 4500F, D. 2017
12	Iron (as Fe)	mg/L	<0 05	<0 05	1	No Relaxation	IS 3025(Part-53):2019
13	Boron (as B)	mg/L	<0 20	<0.20	0 5	1	IS 3025 (Part 57) : 2021
14	Aluminium	mg/L	<0.01	<0.01	0.03	0.2	IS 3025 (Part - 55)
15	Copper (as Cu)	mg/L	<0 05	<0.05	0.05	1 5	IS 3025 Part 42)
16	Manganese (as Mn)	mg/L	<0 05	<0.05	0.1	0 3	IS 3025 Part 59)
17	Zinc (as Zn)	mg/L	<0 05	<0 05	5	15	IS 3025 (Part 49)
18	Lead (as Pb)	mg/L	<0.50	0 052	0 01	No Relaxation	IS 3025 (Part 47)
19	Total Chromium (as Cr)	mg/L	<0 10	<0 10	0 05	No Relaxation	IS 3025 (Part - 52)
20	Reactive silica	mg/L	6 87	5 87	-	-	APHA 23rd Edition 4500 C, D 2017
21	Sodium	mg/L	211 29	108.28	-	-	APHA 23rd Edition 3500 B 2017
22	Potassium	mg/L	0 12	0 13	-	-	APHA 23rd Edition 3500 B 2017

Authorised Signatory

NTLR

NICHROME TESTING LABORATORY
AND RESEARCH PRIVATE LIMITED
ACCREDITED LABORATORY
170, 2nd MAIN JUDGES BUNGALOW ROAD, NARAYANPUR,
DHARWAD, KARNATAKA, INDIA PIN 580 008
PH - 0836 – 2771115, 2778521
email : nicechem@gmail.com, website : nichromelabs.com
TESTING : CONSULTING : ENGINEERING : TRAINING

NTLR
CIN: U74999KA2015PTC083193

Company Name: M/s Krishna Sahakaari Sakkare Karkhane Niyamit			CUSTOMER REFERENCE		NA	
Customer Address: Sankonhatti Village, Athani Taluk, Belagavi District.			SAMPLE COLLECTED BY		NICHROME TESTING LABORATORY & RESEARCH PVT LTD	
Sample Description - 1 LTR CAN			SAMPLING METHOD DATE OF COLLECTION. DATE OF ANALYSIS: DATE OF COMPLETION.		APHA 23RD EDITION, 1060 27-05-2023 29-05-2023 03-06-2023	
Environment Condition 29°C			TYPE OF SAMPLE .		GROUND WATER	
Sl No.	PARAMETERS	UNIT	RESULTS SAMPLE LOCATION		IS 10500 - 2012 SPECIFICATION STANDARD		Test Method
			NEAR SITE	NEAR HALIYAL	ACCEPTABLE LIMITS	PERMISSIBLE LIMITS	
1	Total Dissolved Solids (TDS)	mg/L	1030 00	1300 00	500	2000	IS 3025 (Part-16) 2017
2	Electrical Conductivity @ 25°C	µS/cm	1660 00	1507 00	-	-	IS 3025 (Part 14)
3	pH @ 25°C	-	8 26	7.64	6.5 -8.5	No Relaxation	IS 3025 (Part-11) 2022
4	Total Hardness (TH) (as $CaCO_3$)	mg/L	270 00	466.20	200	600	IS 3025(Part-21) 2019
5	Total Alkalinity as CaCO3	mg/L	24[illegible]	264.74	200	600	IS 3025 (Part 23)2019
6	Nitrate (as NO3)	mg/L	10 29	26 58	45	No Relaxation	IS 3025 (Part 34) 2019 (Chromotropic Acid Method)
7	Chloride (as Cl)	mg/L	167.69	134.00	250	1000	IS 3025 (Part-32) 2019
8	Sulphate as SO4	mg/L	247 46	238.01	200	400	IS 3025 (34/Incl1) 2022
9	Calcium (as Ca)	mg/L	98 74	125.41	75	200	IS 3025 (Part-40) 2019
10	Magnesium (as Mg)	mg/L	5 69	37.18	30	100	IS 3025 (Part-46) 2019
11	Fluoride (as F)	mg/L	0 25	0.38	1	1.5	APHA 23rd Edition 4500F, D 2017
12	Iron (as Fe)	mg/L	<0.05	<0 05	1	No Relaxation	IS 3025(Part-53)2019
13	Boron (as B)	mg/L	<0.20	<0.20	0 5	1	IS 3025 (Part 57) 2021
14	Aluminium	mg/L	<0 01	<0 01	0.03	0 2	IS 3025 (Part 55)
15	Copper (as Cu)	mg/L	<0.05	<0.05	0 05	1.5	IS 3025 Part 42)
16	Manganese (as Mn)	mg/L	<0 05	<0 05	0.1	0 3	IS 3025 Part 59)
17	Zinc (as Zn)	mg/L	<0 05	1 044	5	15	IS 3025 (Part-49)
18	Lead (as Pb)	mg/L	: 0	<0.50	0 01	No Relaxation	IS 3025 (Part 47)
19	Total Chromium (as Cr)	mg/L	<0 10	<0.10	0 05	No relaxation	IS 3025 (Part - 52)
20	Reactive silica	mg/L	4 98	4 12	-	-	APHA 23rd Edition 4500 C, D 2017
21	Sodium	mg/L	149 05	88.76	-	-	APHA 23rd Edition 3500 B 2017
22	Potassium	mg/L	0 23	0.29	-	-	APHA 23rd Edition 3500 B 2017

Authorized Signatory

NTLR

NICHROME TESTING LABORATORY AND RESEARCH PRIVATE LIMITED
ACCREDITED LABORATORY
170, 2nd MAIN JUDGES BUNGALOW ROAD, NARAYANPUR, DHARWAD, KARNATAKA, INDIA PIN - 580 008
PH - 0836 – 2771115, 2776821
email : ntcochem@gmail.com, website : nichrometabs.com
TESTING · CONSULTING · ENGINEERING · TRAINING
NTLR
CIN: [illegible]

Company Name. :M/s Krishna Sahakaari Sakkare Karkhane Niyamit	CUSTOMER REFERENCE	NA	
Customer Address Sankonhatti Village, Athani Taluk, Belagavi District	SAMPLE COLLECTED BY	NICHROME TESTING LABORATORY & RESERCH PVT LTD	
Sample Description 1 LTR CAN	SAMPLING METHOD: DATE OF COLLECTION: DATE OF ANALYSIS: DATE OF COMPLETION:	APHA 23RD EDITION, 1060 27-05-2023 29-05-2023 03-06-2023	
Environment Condition: 29°C	TYPE OF SAMPLE	GROUND WATER	

Sl No.	PARAMETERS	UNIT	RESULTS SAMPLE LOCATION	IS 10500 2012 SPECIFICATION STANDARD		Test Method
			ATHANI	ACCEPTABLE LIMITS	PERMISSIBLE LIMITS	
1	Total Dissolved Solids (TDS)	mg/L	900	500	2000	IS 3025 (Part-16) 2017
2	Electrical Conductivity @ 25°C	µS/cm	1317.00	-	-	IS 3025 (Part 14)
3	pH @ 25°C	-	8.19	6.5-8.5	No Relaxation	IS 3025 (Part-11) 2022
4	Total Hardness (TH) (as $CaCO_3$)	mg/L	253.80	200	600	IS 3025(Part-21) 2019
5	Total Alkalinity as CaCO3	mg/L	169.26	200	600	IS 3025 (Part-23) 2019
6	Nitrate (as NO3)	mg/L	2.97	45	No Relaxation	IS 3025 (Part 34) 2019 (Chromotropic Acid Method)
7	Chloride (as Cl)	mg/L	59.38	250	1000	IS 3025 (Part-32) 2019
8	Sulphate as SO4	mg/L	222.71	200	400	IS 3025 (24/sec1) 2022
9	Calcium (as Ca)	mg/L	47.57	75	200	IS 3025 (Part-40) 2019
10	Magnesium (as Mg)	mg/L	[illegible] 61	30	100	IS 3025 (Part-46) 2019
11	Fluoride (as F)	mg/L	0.44	1	1.5	APHA 23rd Edition 4500F, D 2017
12	Iron (as Fe)	mg/L	<0.05	1	No Relaxation	IS 3025(Part-53) 2019
13	Boron (as B)	mg/L	<0.20	0.5	1	IS 3025 (Part 57) 2021
14	Aluminium	mg/L	<0.01	0.03	0.2	IS 3025 (Part 55)
15	Copper (as Cu)	mg/L	<0.05	0.05	1.5	IS 3025 Part 42)
16	Manganese (as Mn)	mg/L	<0.05	0.1	0.3	IS 3025 Part 59)
17	Zinc (as Zn)	mg/L	<0.05	5	15	IS 3025 (Part 49)
18	Lead (as Pb)	mg/L	<0.50	0.01	No Relaxation	IS 3025 (Part 47)
19	Total Chromium (as Cr)	mg/L	<0.10	0.05	No relaxation	IS 3025 (Part - 52)
20	Reactive silica	mg/L	1.91	-	-	APHA 23rd Edition 4500 C, D 2017
21	Sodium	mg/L	118.57	-	-	APHA 23rd Edition 3500 B 2017
22	Pottassium	mg/L	1.49	-	-	APHA 23rd Edition 3500 B: 2017

Authorized Signatory

NTLR

R.No.DSK/REG-1-80-81 Dt. 10th March 1981 GSTIN : 29AAAAT3400C1Z1

ಕೃಷ್ಣಾ ಸಹಕಾರಿ ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆ ನಿಯಮಿತ, ಅಥಣಿ 591304.

ಪೋಸ್ಟ : ಸಂಕೋನಟ್ಟಿ. ತಾಲೂಕ : ಅಥಣಿ. ಜಿಲ್ಲಾ : ಬೆಳಗಾವಿ.

THE KRISHNA SAHAKARI SAKKARE KARKHANE NIYAMIT, ATHANI-591304.

POST : SANKONATTI TALUK : ATHANI ☎ : Office : 08289-255000
Dist. : Belagavi. Karnataka State. Telefax : 08289-255001

E-mail : krishnasugar@gmail.com

Ref. No. KSSKN/CPCB/Reply/2024-25/ *Date:* Date : 28.08.2024

To,
Chairman,
Central Pollution Control Board
Ministry of Environment, Forest and Climate, Govt. of India
Parivesh Bhavan,East Arjun Nagar, Delhi-110032.

Kind Attention: The Divisional Head, IPC – VI Division, CPCB.

Dear Sir,

Sub: Submission to the Proposed Direction (Show Cause Notice) issued under Section (5) of the Environment Protection Act, 1986 made during the site inspection on 06.02.2024.

Ref: 1. Show cause notice issued vide No. CP-11/22/2024-IPG-III-HO-CPCB-HO /2500 dated 20.06.2024
2. Your e-mail dated : 27/08/2024.

With reference to above subject and references as per your show cause notice issued vide No. CP-11/22/2024-IPG-III-HO-CPCB-HO/2500 dated 20.06.2024, we have submitted reply for your notice dated : 20.07.2024 with all relevant documents with notarised affidavit by speed post.

As per your direction in e-mail dated: 27.08.2024 we are sending herewith all documents duly notarised to above said address by speed post.

We are also very serious in the matter and shall implement the same in 6 to 8 months, the required process has been already initiated.

Therefore, we are requesting your goodself kindly consider our submission for further process.

This is for your kind information.

Thanking you

Yours faithfully

Managing Director

Managing Director
The Krishna Sahakari Sakkare Karkhane
Ni; Athani. Dist:Belagavi.

R.No.DSK/REG-1-80-81 Dt. 10th March 1981

ಕೃಷ್ಣಾ ಸಹಕಾರಿ ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆ ನಿಯಮಿತ, ಅಥಣಿ-591304.

ಪೋಸ್ಟ್ : ಸಂಕೋನಟ್ಟಿ. ತಾಲೂಕ : ಅಥಣಿ. ಜಿಲ್ಲಾ : ಬೆಳಗಾವಿ.

THE KRISHNA SAHAKARI SAKKARE KARKHANE NIYAMIT, ATHANI-591304.

POST : SANKONATTI
Dist. : Belagavi.

TALUK : ATHANI
Karnataka State.

☎: Office : 08289-255000
Telefax : 08289-255001

GSTIN : 29AAAAT3400C1Z1 E-mail : krishnasugar@gmail.com

Ref. No. KSSKN/CPCB/Adm/2024-25/385

Date : 20.07.2024

To,

Chairman,
Central Pollution Control Board
Ministry of Environment, Forest and Climate, Govt. of India
Parivesh Bhavan,East Arjun Nagar, Delhi-110032.

Kind Attention: The Divisional Head, IPC – VI Division, CPCB.

Dear Sir,

Sub: Submission to the Proposed Direction (Show Cause Notice) issued under Section (5) of the Environment Protection Act, 1986 made during the site inspection on6.02.2024.

Ref: Show cause notice issued vide No. CP-11/22/2024-IPG-III-HO-CPCB-HO /2500 dated 20.06.2024

With reference to the notice of Direction issued under Section 5 of the Environment Protection Act 1986, it is submitted that we are a cooperative sugar plant committed to serving the farming community. We are committed to complying with the statutory norms and meeting the environmental regulations.

We have taken seriously the observations made by the CPCB and have already initiated action to address the non-compliances as recorded in the Show Cause Notice. The action taken on the observations made by the Inspecting Team of CPCB is as follows:

Sl No.	Observations made by CPCB	Action Taken on the observation
1	The Unit shall treat the effluent stored in the earthen lagoon in its ETP" Necessary records in this regard be maintained. The Unit shall dismantle the earthen lagoon and then level the lagoon accordingly under the supervision of SPCB and thereafter shall submit the compliance report to CPCB and SPCB. Further, groundwater around the earthen lagoons be monitored for pre & post monsoon and results be submitted to CPCB and SPCB	•The earthen lagoon where the effluent was collected is not a regular lagoon for storage of the effluent. It is a low-lying area within the factory premises. •To suppress fugitive dust emitted from fly ash & press mud storage area, the treated effluent was sprayed. This water leached out/runoff and stored in the low-lying area. •The water collected in the low-laying area is pumped back to ETP and treated. The treated effluent is disposed of for green belt. The water in the low-laying area is now emptied. The photograph of this site is attached as **Annexure-1**. •This low-laying area is proposed for establishing a new distillery by levelling it to the required elevation. •The earthen lagoon will be dismantled

NOTARY
S.V. Chougala
GOVT. OF

TRUE COPY
(S. V. CHOUGALA)

		under the supervision of SPCB and thereafter we will submit the compliance report to CPCB & SPCB as **Annexure -2**. •There are bore wells within the factory premises. The bore wells will be monitored for pre and post-monsoons, and results will be submitted to CPCB & PCB. The analysis report of the present monitoring is attached as **Annexure-3** for perusal.
2	The Unit shall augment/upgrade the air pollution control devices installed at 80TPH Boiler ensuring compliance with the prescribed emission standard and shall submit the stack emission monitoring result from EPA recognized lab to CPCB and SPCB.	• The ESP Configuration of 80 TPH boiler &ESP are attached as **Annexure-4**. • On 8th Feb.2024 at 10.00am, the 2nd field of ESP the rapping system was discharged, resulting in the non-functioning of the Emitting Electrode due to cracking of the shaft insulator; and the rapping system was not rotating properly and subsequently stopped functioning. During that period only one out of two fields i.e.1st field was charged. • The replacement of shaft insulators is a time-consuming task. Hence the 80 TPH Boilers has been stopped on 9th Feb. to avoid heavy pollution. To rectify this, we have placed a work order to **M/S AB Enviro Pune**. The work order is enclosed as **Annexure-5**. • We are also upgrading the ESP by adding one more field. The estimated cost of the work is approximately Rs. 95 Lakhs. Similarly, we will be replacing the wet scrubber attached to the Old Boilers (40TPHx2) by ESP. The estimated cost of work is aproximately Rs.5.10 crore. These works will be taken up as contemplated in a notarised affidavit.
3	The Unit shall install a proper pipeline network for utilization of treated effluent for irrigation and no flexible/hose pipes should be used for irrigation.	We are doing action plan to install a proper pipeline network for the utilization of treated water for irrigation with a budget of approximately - 10 lakhs.
4	The Unit shall construct an impervious tank with 15 days storage capacity for storage of treated water for no demand period	There is no situation of no demand because the sugarcane crushing season is from Oct. to March every year, i.e., the post-monsoon period. The treated effluent during this period will be used after treatment directly for irrigation and for green belt development. There will be no containment during this period. The CPU-treated effluent holding tank with a 05-day holding capacity is proposed for the proposed distillery. A budget of Rs. 60 lakhs is made for the CPU and the storage tank. This will be taken up along with the expansion of the plant and the installation of a new distillery.

TRUE COPY

NOTARY

5	The Unit shall ensure that proper records are maintained on the quantity of used oil, fly ash, press-mud, sludge/ solids generated from the Unit, the quantity disposed of, and the details of vendors to whom it is disposed.	We have opened a new log book to account for the generation and disposal of solid wastes viz., fly ash, bottom ash, used oil, oil-soaked cotton, etc. Details of solid waste generated during the previous sugarcane crushing season are in **Annexure-6.**
6	The Unit shall provide a separate dedicated storage area for storing hazardous waste (HW) and shall ensure that HW is not stored for more than 90 days	Used oil generation is only 0.3MT per annum; we are storing it in a leak proof HDPE container barrel of capacity 200 lit. and given to a KSPCB-authorized recycler. We have made MOU with **M/S Shantadurga Petrochemicals; Belgaum** copy of the MOU is attached as **Annexure 7**. We ensure that the used oil is disposed of within 90 days. A copy of the annual returns as per the HW Rules in Form 4 is attached in **Annexure-8.**
7	The unit shall ensure that the flow meter installed at the outlet of ETP is functional &calibrated and shall maintain the logbook record of the same.	The flow meter at the outlet of the ETP was not operating during the inspection, as the effluent was not being discharged because the sugarcane crushing season ended on 26-01-2024. The flow meter is calibrated and functional; A copy of the calibration certificate is attached as **Annexure-9.**
8	The Unit shall regularly update the data display board installed at the entrance gate.	We have updated the display board installed at the entrance gate and enclosed a photograph as **Annexure-10.**
9	The Unit shall collect the groundwater samples from the monitoring wells situated in the command area where treated effluent is used for irrigation and shall monitor the quality of groundwater twice a year as per consent condition and submit the groundwater quality report from EPA/NABL recognized/accredited lab to CPCB& SPCB	The groundwater is monitored in the command area. Eight bore wells are monitored during may 2023. The analysis report is enclosed as **Annexure-11.** We will ensure that the monitoring period/frequency as per the condition will be maintained henceforth.

A Notarized affidavit for the time bond commitment to complete works as committed in the action plan is attached for your kind perusal.

It is requested to kindly consider the action taken report on all the observations of the CPCB and request not to initiate any action u/s 5 of the EP Act, as contemplated in the Notice and oblige.

Yours Faithfully

Managing Director
Krishna Sahakar Sakkare Karkhane Ltd.

The Krishna Sahakari Sakkare Karkhane Ltd. ATHANI (Dist:Belagavi)

NOTARY GOVT.OF

TRUE COPY

List of Annexures

Sl No.	List of Annexures
1	Present status of vacated treated effluent storage lagoon
2	Compliance letter stating that low laying area will be levelled in the presence of PCB officer.
3	Groundwater sampling (bore well) analysis report collected in the project premises
4	ESP configuration of 80 TPH boiler
5	To rectify the issue in ESP work order has been placed to M/S AB Enviro Pune
6	Solid waste generation and disposal details
7	MOU made with M/S Shantadurga Petrochemicals, Belgaum for disposal of HW
8	Form 4 of the previous year
9	Calibration certificate of ETP flow meter
10	Display Board at the Entrance
11	Groundwater analysis report in the command area

Annexure 6:

Sl. No.	Particular	Actual Quantity generated per month	Mode of disposal
1	Press mud	7000MT	Given to farmers to use it as manure
2	Fly ash	510.3MT	Sold to Bricks Manufacturer
3	Bottom ash	170.1 MT	sold to Bricks Manufacturer

Affidavit to prepared for all the time bond action plans addressed to Chairman CPCB & SPCB and submitted along with these annexure.

NOTARY GOVT. OF INDIA

TRUE COPY

S. V. Chougala, Advocate & Notary

Copy submitted to:

1) Member Secretary,
   Karnataka State Pollution Control Board,
   "Parisara Bhavana", No. 49,
   Church Street, Bangalore – 560001.
2) The Regional Director,
   Regional Directorate- BENGALURU,
   A-Block, Nisarga Bhavan, 1st and 2nd Floors,
   7th D Cross, Thimmaiah Road, Shivanagar,
   Bengalore-560079
3) The Director, (CP Division)
   Ministry of Environment, Forests & CC,
   Prithvi Block, Indira Paryavaran Bhawan, Jorbagh Road,
   New Delhi- 110003
4) The Div.Head, IPC-VI Division, Parivesh Bhavan, CBD-cum-office, Complex
   East Arjun Nagar CPCB Delhi-110032.

सत्यमेव जयते

INDIA NON JUDICIAL

Government of Karnataka

e-Stamp

Certificate No.	:	IN-KA63830010629003W
Certificate Issued Date	:	19-Jul-2024 03:48 PM
Account Reference	:	NONACC (FI)/ kacrsfl08/ DARUR/ KA-BL
Unique Doc. Reference	:	SUBIN-KAKACRSFL08815895266645150W
Purchased by	:	MANAGING DIRECTOR KRISHNA S S K N ATHANI
Description of Document	:	Article 4 Affidavit
Property Description	:	AFFIDAVIT
Consideration Price (Rs.)	:	0 (Zero)
First Party	:	MANAGING DIRECTOR KRISHNA S S K N ATHANI
Second Party	:	CENTRAL POLLUTION CONTROL BOARD NEW DELHI
Stamp Duty Paid By	:	MANAGING DIRECTOR KRISHNA S S K N ATHANI
Stamp Duty Amount(Rs.)	:	100 (One Hundred only)

NOTARY GOVT OF INDIA

Please write or type below this line

AFFIDAVIT

I, G.M.Patil, Managing Director of Krishna Sahakari Sakkare Karkhane Niyamit, Athani Age: 57 years do hereby solemnly declare and affirm as follows:

...2

Statutory Alert:
1. The authenticity of this Stamp certificate should be verified at 'www.shcilestamp.com' or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.

As Krishna Sahakari Sakkare Karkhane Niyamit, Athani is registered under the provision of Karnataka Co-operative Societies Act 1959 & rules 1960 we have to follow the procedure laid down in Karnataka transparency in public procurement Act,1999 and we undertake the works as committed in the action plan and will be in constant touch & intimation to the Karnataka State Pollution Control Board and Central Pollution Control Board.

We are very serious about the matter and shall implement the same with 6 to 8 months. The required process has already been initiated.

I solemnly affirm that the information given above by me is true and correct to the best of knowledge and belief.

Dated: 20.07.2024
Place: Athani

Deponent
G.M.Patil
Managing Director
The Krishna Sahakari Sakkare Karkhane
Ltd. Athani, Dist:Belagavi.

"I know the Deponent"

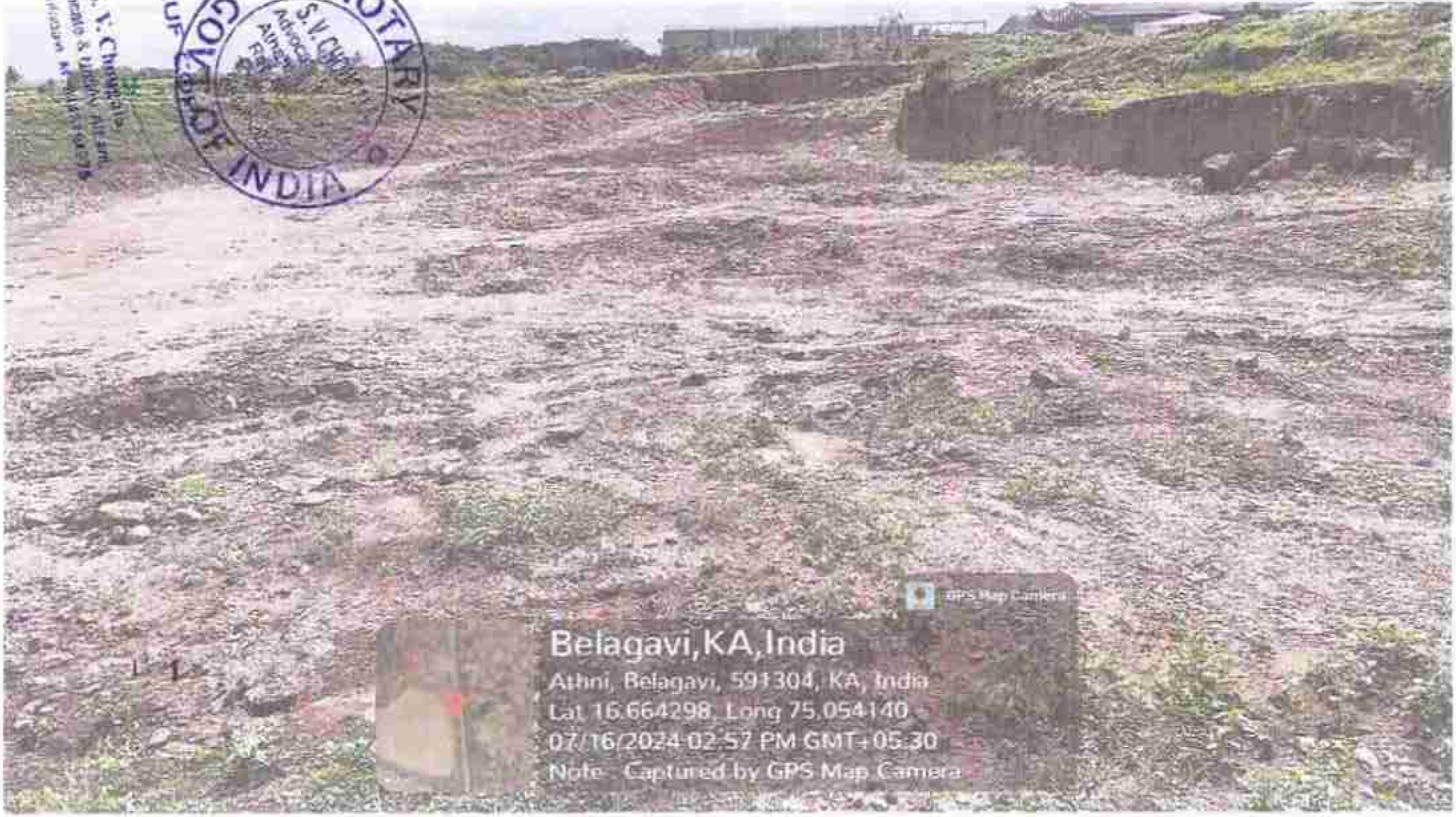
Advocate

NOTARY
S.V.CHOUGALA
Date: 24-JUL-2027
GOVT.OF INDIA

TRUE COPY

S. V. Chougala
Advocate & Notary, Govt. of India
Dt: Belagavi M: 9448194975

Annexure-1


NOTARY
GOVT. OF INDIA
S.V. Chougala
TRUE COPY
GPS Map Camera
Belagavi,KA,India
Athni, Belagavi, 591304, KA, India
Lat 16.664298, Long 75.054140
07/16/2024 02:57 PM GMT+05:30
Note : Captured by GPS Map Camera

Annexure-3

MoEF & CC / CPCB Recognised
ISO 9001:2015 Certified
ISO 45001:2018 Certified

MOU WITH VARIOUS EDUCATIONAL, GOVERNMENT AND PRIVATE AGENCIES

NTLR

CIN: [illegible]

NICHROME TESTING LABORATORY AND RESEARCH PRIVATE LIMITED
170, 2nd MAIN JUDGES BUNGALOW ROAD, NARAYANPUR
DHARWAD, KARNATAKA, INDIA PIN: 580 008
PH: 0836-2771115, 2770521
email: nicpahom@gmail.com, website: nichromelabs.com
TESTING / CONSULTING / ENGINEERING / TRAINING

Format No: NTLR/F/15/08

TEST REPORT

Name of Customer and Address:
M/S. The Krishna Sahakari Sakkare Karkhane Niyamit,
Post: Sankonatti, Athani – 591304.

Customer Reference:
NA

Sampling Location:
Around the Earthen Lagoon Area

Sample Description:
1 Liter Sample (Pet Bottle)

Report Number:	NTLR/JAN-24/54
Sample Number:	NTLR/JAN-24/54
Type of Sample:	BOREWELL WATER
Discipline :	Chemical
Group:	Water
Sample Collected by:	Customer
Sampling Method:	-
Particulars of Sample Collected:	-
Environmental Condition:	28° C
Date of Collection:	16/01/2024
Date of Sample receipt:	16/01/2024
Date of Analysis started:	16/01/2024
Date of Completion:	18/01/2024
Date of Report:	18/01/2024
Sample Condition:	Satisfactory
Specification Standard:	IS 10500 : 2012

RESULTS

SL.NO	PARAMETERS	UNITS	TEST METHOD	RESULT	STANDARD	
Physico-chemical Parameters					Acceptable Limits	Permissible Limits
1	Colour, Max	Hazen Units	IS 3025 (Part-4):2021	BDL	5	15
2	Total Dissolved Solids (TDS), Max	mg/L	IS 3025 (Part-16):2017	1050.0	500	2000
3	pH@ 25° C		IS 3025 (Part-11):2022	7.66	6.5 - 8.5	No relaxation
4	Total Alkalinity as $CaCO_3$, Max	mg/L	IS 3025 (Part-23):2019	233.0	200	600
5	Total Hardness (TH) as $CaCO_3$, Max	mg/L	IS 3025 (Part-21):2019	450.0	200	600
6	Nitrate (as NO_3), Max	mg/L	IS 3025 (Part 34):2019 (Chromotropic Acid Method)	9.80	45	No relaxation
7	Chloride (as Cl), Max	mg/L	IS 3025 (Part-32):2019	160.0	250	1000
8	Sulphate (as SO_4), Max	mg/L	IS 3025 (24/sec1):2022	240.0	200	400
9	Calcium (as Ca), Max	mg/L	IS 3025 (Part-40):2019	90.0	75	200
10	Magnesium (as Mg), Max	mg/L	IS 3025 (Part-46):2019	38.6	30	100
11	Fluoride (as F), Max	mg/L	APHA 23rd Edition 4500F D: 2017	0.60	1.0	1.5
12	Iron as Fe, Max	mg/L	APHA 23rd Edition 3500 Fe B: 2017	0.10	1.0	No relaxation
13	Turbidity, Max	NTU	IS 3025 (Part-10):2017	2.00	1	5
BDL- Below Detectable Limit, BDL (Color - 1 Hazen unit)						

Inference as per IS 10500 :2012 Standards	Above tested parameters are conforming to standards.

Note: 1. [illegible]
2. [illegible]
3. [illegible]

Authorized Signatory
Channabasappa Malkar (Chemical)

- END OF REPORT -

Note:
1. The results listed above pertain only to the tested sample(s) and applicable parameter(s). 2. Samples [illegible] ... specified. [illegible] ... by us unless otherwise specified. 8. Any discrepancy in the test report should be notified within 15 days. 9. For any Complaints [illegible] register in our Complaint Register [illegible] Customer service Coordinator.

NOTARY GOVT. OF INDIA

TRUE COPY

S. V. Chagala
Advocate & Notary, Athani
Dt. Belgaum [illegible]

MoEF & CC / CPCB Recognised
ISO 9001:2015 Certified
ISO 45001:2018 Certified

MOU WITH VARIOUS EDUCATIONAL,
GOVERNMENT AND PRIVATE AGENCIES

NTLR

NICHROME TESTING LABORATORY
AND RESEARCH PRIVATE LIMITED
2nd MAIN JUDGES BUNGALOW ROAD, NARAYANPUR
DHARWAD, KARNATAKA, INDIA PIN: 580 008
PH: 0836-2771115, 2773821
email: ..., website: ...
TESTING / CONSULTING / ENGINEERING / TRAINING

Format No: NTLR/F/15/08

TEST REPORT

Name of Customer and Address:
M/S. The Krishna Sahakari Sakkare Karkhane Niyamit,
Post: Sankonatti, Athani – 591304.

Customer Reference:
NA

Sampling Location:
Around the Earthen Lagoon Area

Sample Description:
1 Liter Sample (Pet Bottle)

Report Number:	NTLR/JUNE-24/100
Sample Number:	NTLR/JUNE-24/100
Type of Sample:	BOREWELL WATER
Discipline :	Chemical
Group:	Water
Sample Collected by:	Customer
Sampling Method:	-
Particulars of Sample Collected:	-
Environmental Condition:	26° C
Date of Collection:	18/06/2024
Date of Sample receipt:	18/06/2024
Date of Analysis started:	18/06/2024
Date of Completion:	20/06/2024
Date of Report:	20/06/2024
Sample Condition:	Satisfactory
Specification Standard:	IS 10500 : 2012

RESULTS

SL.NO	PARAMETERS	UNITS	TEST METHOD	RESULT	STANDARD Acceptable Limits	STANDARD Permissible Limits
Physico-chemical Parameters						
1	Colour, Max	Hazen Units	IS 3025 (Part-4):2021	BDL	5	15
2	Total Dissolved Solids (TDS), Max	mg/L	IS 3025 (Part-16):2017	1120.0	500	2000
3	pH@ 25° C	-	IS 3025 (Part-11):2022	7.48	6.5 - 8.5	No relaxation
4	Total Alkalinity as $CaCO_3$, Max	mg/L	IS 3025 (Part-23):2019	230.0	200	600
5	Total Hardness (TH) as $CaCO_3$, Max	mg/L	IS 3025 (Part-21):2019	450.0	200	600
6	Nitrate (as NO_3), Max	mg/L	IS 3025 (Part-34): 2019 (Chromotropic Acid Method)	5.00	45	No relaxation
7	Chloride (as Cl), Max	mg/L	IS 3025 (Part-32):2019	156.0	250	1000
8	Sulphate (as SO_4), Max	mg/L	IS 3025 (24/sect1): 2022	245.0	200	400
9	Calcium (as Ca), Max	mg/L	IS 3025 (Part-40):2012	95.0	75	200
10	Magnesium (as Mg), Max	mg/L	IS 3025 (Part-46):2019	50.0	30	100
11	Fluoride (as F), Max	mg/L	APHA 23rd Edition 4500 F D: 2017	0.75	1.0	1.5
12	Iron as Fe, Max	mg/L	APHA 23rd Edition 3500 Fe B: 2017	0.48	1.0	No relaxation
13	Turbidity, Max	NTU	IS 3025 (Part-10):2017	4.50	1	5

BDL - Below Detectable Limit, BDL (Color - 1 Hazen unit)

Inference as per IS 10500 :2012 Standards	Above tested parameters are conforming to standards.

Note: 1. [illegible]
2. As per IS 10500:2012 [illegible]
3. [illegible]

-(END OF REPORT)-

Authorized Signatory
Channabasappa Mallur (Chemical)

Note:

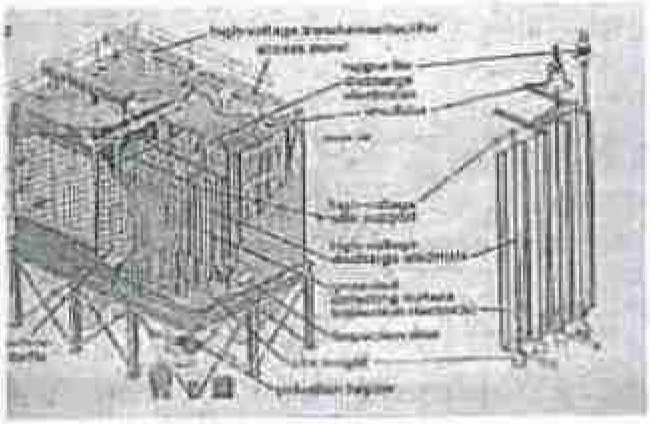
[illegible]

TRUE COPY

S. V. [illegible]
Advocate & Notary [illegible]
Dt. Belagavi [illegible]

NOTARY
GOVT. OF INDIA

Electro Static Precipitator Configuration



Aim: Electrostatic precipitation is a method of dust collection that uses electrostatic forces and it is also known as a converter hub of Dirty Air to Clear Air.

Construction: It is mainly construct of step up Transformer with rectifier, insulator, Heaters, Blower, emitting or discharge electrodes, collecting or parallel Electrodes, rappers cum hammers etc.

Electrical phenomenon - From Control Panel controlled AC Power is fed to step up transformer 415 VOLT to 110 KV and rectifier converts AC Power to DC Power. From Transformer the emitting electrodes are connected negative phase and collected electrodes are connected with positive phase which is grounded. The insulator is provided at top side of the Emitting rods to avoid current is not spread to pent house and heater is provided in between insulator and Emitting rod to maintain thermal balance of inside ESP and outside pent house and also safeguard for insulator, otherwise insulator will be cracked due to in-balance of thermal and current will be spread all over the pent house.

Mechanical Phenomenon - The emitting rod is set in between two collecting pates in order to collect the ash particles properly. The positive air of blower is provided to avoid ingress of inside gas. The rapping hammers driven by motor are provide for Gas Distribution Screen, Emitting rod and collecting plate to drop the sticky ash particles in ash hopper.

Operation: When the Transformer is charged with DC current and high 110 Kilo voltage further the Emitting electrodes are charged by negatively (-) and it is creates strong electric filed around the emitting electrodes region and it seems bluish which is known as Corona. When the gas is passes through the emitting rod the free electrons are accelerating from the gas and it moves. When it moves the gas has been ionized and positive ions and negative electrons are generates. Thus like a chain ration is started and further the positive ions moves towards negatively (-) charged emitting electrodes and negative electron moves towards collecting electrodes which are positively (+) charged through grounded.

When negative electrons left the area of negative/emitting electrodes towards collecting plates, the electric field strength is reduced and obviously the velocity is decreases around the area of negative electrodes. While moving negative electrons towards collecting plates, on the way it clashes with gas molecules and then gas molecules become negatively charged after that the negatively charged gas molecules are clash with Dust particles, the Dust particles become negatively charged and it stick in positively charged collecting electrodes after that the dust particles are come down in hopper by rapping (hammer) system and clean air moves from the out let of ESP and went through chimney to atmosphere.

The collections of ash are disposal to ash silo by the dense phase system.

TRUF COPY

NOTARY S. V. CHOUGALA Advocate Athani Reg. No. Expiry Date 20-JUN-2027 GOVT. OF INDIA

S. V. Chougala
Advocate & Notary Athani
Dt. Belagavi M: 9448...

T.G.M. (Tech)
Krishna S S K N Athani

ISGEC BOILERS	TECHNICAL DATA SHEET FOR ESP	[redacted]
[redacted]	[redacted]	[redacted]

[redacted]						
[redacted]	[redacted]	[redacted]				
[redacted]	[redacted]					
[redacted]	[redacted]		[redacted]			
[redacted]	[redacted]		[redacted]			
[redacted]	[redacted]	[redacted]	[redacted]			
[redacted]	[redacted]	[redacted]	[redacted]			
[redacted]	[redacted]					
			[redacted]	[redacted]	[redacted]	[redacted]
[redacted]	[redacted]	[redacted]	[redacted]	[redacted]	[redacted]	[redacted]
[redacted]	[redacted]	[redacted]	[redacted]	[redacted]	[redacted]	[redacted]
[redacted]	[redacted]	[redacted]	[redacted]	[redacted]	[redacted]	[redacted]
[redacted]	[redacted]	[redacted]	[redacted]	[redacted]	[redacted]	[redacted]
[redacted]	[redacted]	[redacted]	[redacted]	[redacted]	[redacted]	[redacted]
[redacted]	[redacted]	[redacted]	[redacted]	[redacted]	[redacted]	[redacted]
[redacted]	[redacted]	[redacted]	[redacted]			
[redacted]	[redacted]	[redacted]	[redacted]	[redacted]	[redacted]	[redacted]
[redacted]	[redacted]	[redacted]	[redacted]	[redacted]	[redacted]	[redacted]
[redacted]	[redacted]	[redacted]	[redacted]	[redacted]	[redacted]	[redacted]
[redacted]	[redacted]	[redacted]	[redacted]			
[redacted]	[redacted]	[redacted]	[redacted]	[redacted]	[redacted]	[redacted]
[redacted]	[redacted]					
[redacted]	[redacted]	[redacted]	[redacted]			

NOTARY
S. V. CHOKSALA
GOVT. OF INDIA

TRUE COPY

S. V. Chawala
Advocate & Notary

ISGEC
BOILERS

TECHNICAL DATA SHEET FOR ESP

[redacted]

[redacted]	[redacted]	[redacted]	[redacted]
[redacted]			
[redacted]			
[redacted]			
[redacted]			
[redacted]			
[redacted]			
[redacted]			
[redacted]			
[redacted]			
[redacted]			
[redacted]			Mild steel
[redacted]		[redacted]	[redacted]
[redacted]			15 mm Rigid strip with copper coated pins
[redacted]			
[redacted]			
[redacted]			[redacted]
[redacted]			
[redacted]			
[redacted]			
[redacted]			
[redacted]			
[redacted]			
[redacted]			
[redacted]			
[redacted]			
[redacted]			
[redacted]			
[redacted]			
[redacted]			
[redacted]			
[redacted]			
[redacted]			

TRUE COPY

S. V. Chougala
Advocate & Notary
Ct. Belagavi

NOTARY
S. V. CHOUGALA
Advocate & Notary
GOVT. OF INDIA

ISGEC
BOILERS

TECHNICAL DATA SHEET FOR ESP

PROJECT	[illegible]	Revision 00

S.No.	Description	Unit	Details
	a. Type		Microprocessor Based
	b. Method of intensity control		Programmable
	c. Location		Control Room
8	DUST HOPPERS		
8.1	Type		Pyramidal
8.2	No. of Hoppers		2
8.3	Material		IS 2062
8.4	Thickness	mm	4
8.6	Hopper valley angle		60
8.7	Outlet size	mm x mm	300 X 300
8.8	Heating		Provided
8.9	Baffling Arrangement		Provided
9	HOUSING		
9.1	Material		IS 2062
9.2	Thickness	mm	4
10	THERMAL INSULATION		
10.1	Material of insulation		LRB
10.2	Thickness & Density of insulation	mm / kg/m³	100/100
10.3	Material of cladding		Plain Aluminium
10.4	Thickness of cladding	mm	22
11	ELECTRICAL ITEMS		
11.1	T/R units		
11.2	No. of TR units provided	Nos.	2
11.3	Location		Outdoor Roof
11.4	Output Voltage (Peak)	kV	110
11.5	Current Rating (Mean)	mA	400
11.6	Rectifier Control Panel		
11.7	Type of Control		SCR Bridge Rectifier
11.8	Number of		One per TR set
11.9	Location		ESP Control Room
12	DUST LEVEL INDICATOR		
12.1	Type		RF capacitance Type
12.2	Total quantity		2
12.3	Alarm		Provided
12.4	Quantity per hopper		1/hopper

NOTARY
S. V. CHOUGALA
Advocate & Notary
GOVT. OF INDIA

TRUE COPY

S. V. Chougala
Advocate & Notary
Dt. Belagavi M: 9448194975

ISGEC BOILERS	TECHNICAL DATA SHEET FOR ESP	Page [illegible]
PROJECT	K20025	Revision 00

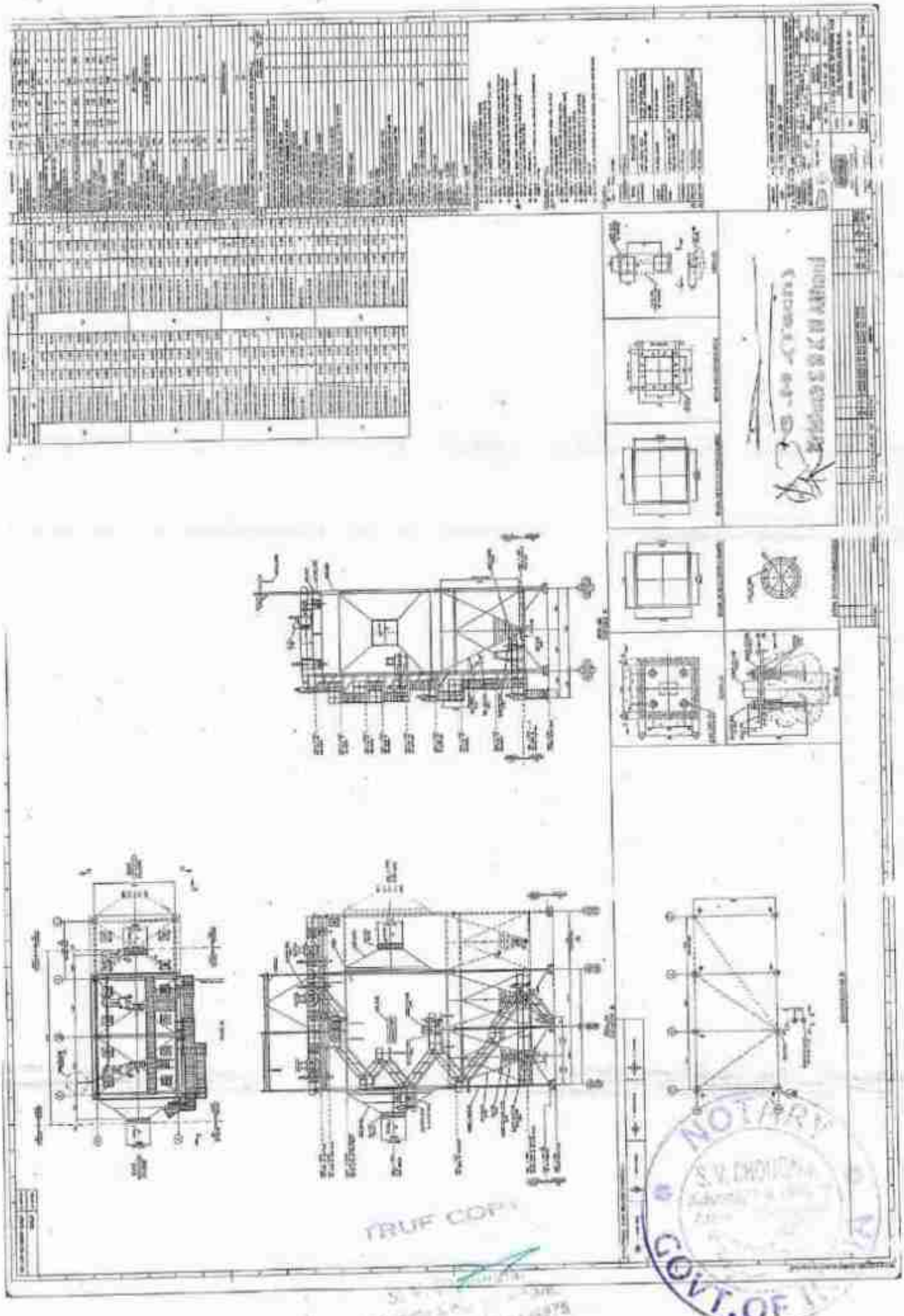
S.No	Description	Unit	Details
13	ELECTRIC HEATERS FOR HOPPERS		
13.1	Type		Pad Type
13.2	No. of heater/hopper	Nos.	One
13.3	Operation		Thermostatically controlled
14	SUPPORT INSULATOR		
14.1	Total No. of support insulator	Nos.	8
14.2	Type of insulator heaters		Ring Type
14.3	No. of heater/insulator	Nos.	One
14.4	Capacity of each heater	KW	Approx 0.8
14.5	No. of heaters at normal operation	Nos.	Thermostatically controlled
15	SHAFT INSULATOR		
15.1	Total No. of shaft insulator		2

G.M. (Tech)
Krishna E S K R Athani

NOTARY
GOVT. OF INDIA
Expiry Date
20-JUN-2027

TRUE COPY

S. [illegible]
Advocate & Notary, All and.
[illegible] 9448154375



NICHROME TESTING LABORATORY AND RESEARCH PRIVATE LIMITED

Format No: NTLR/F/19/08

TEST REPORT

Name of Customer and Address:
M/S. The Krishna Sahakari Sakkare Karkhane Niyamit,
Post: Sankonatti, Athani – 591304.

Customer Reference:
PO No : KSSK/ WORK ORDER/ETP/2023-24/130
Date : 17.05.2023

Sampling Location:
80 TPH Boiler

Sample Description:
Thimble, SO_2 & NO_2 Solution

ULR Code No:	TC699024000001038F
Report Number:	NTLR/JAN/1038
Sample Number:	JAN/24/1038
Type of Sample:	STACK
Discipline :	Chemical
Group:	Atmospheric Pollution
Sample Collected by:	Nichrome Testing Laboratory and Research Private Limited
Particulars of Sample Collected:	Stack Sampler
Environmental Condition:	27° C
Date of Collection:	30/01/2024
Date of Sample receipt:	30/01/2024
Date of Analysis started:	31/01/2024
Date of Completion:	02/02/2024
Date of Report:	02/02/2024
Sample Condition:	Satisfactory
Specification Standard:	KSPCB Standards

GENERAL DETAILS

Fuel Used	Boggase
Height (m)	72
Diameter (m)	3.5
Stack Temperature°C	116
Ambient Temperature°C	28
Flue Gas Velocity (m/sec.)	8.15

RESULTS

SL.NO	PARAMETERS	UNIT	SAMPLING METHOD	TEST METHOD	RESULT	STANDARDS
1	Particulate Matter	mg/Nm³	IS 11255 (Part 1): 2014	IS 11255 (Part 1): 2014	115.03	150
2	Sulphur dioxide	PPM	IS 11255 (Part 2) : 2014	IS 11255 (Part 2) : 2014	6.82	Not Specified
3	Oxides of Nitrogen	PPM	IS 11255 (Part 7): 2017	IS 11255 (Part 7): 2017	16.16	Not Specified

Inference as per KSPCB Standards	Above tested parameters are conforming to standards.

Authorized Signatory
Channabasappa Malkar (Chemical)

-END OF REPORT-

Note:

1. The results listed above pertain only to the tested samples and applicable parameters. 2. Samples which are degradable in nature will be disposed immediately after testing and others disposed after 15 days from the date of issue of test report, unless otherwise specified. 3. Total liability of our laboratory is limited to the invoiced amount. 4. This report is not to be reproduced wholly or in part and cannot be used as evidence in the court of law and should not be used in any advertising media without prior written permission. 5. All our disputes subject to Dharwad jurisdiction. 6. Where laboratory is retained by client, contractual agreements to release confidential information, their release shall be informed unless prohibited by law. 7. Sampling is not done by us unless otherwise specified. 8. Any discrepancy in the test report should be notified within 15 days. 9. For any Complaints kindly register in our Complaint Register maintained Customer service Coordinator.

R.No.DSK/REG-1-80-81 Dt. 10th March 1961

ಕೃಷ್ಣಾ ಸಹಕಾರಿ ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆ ನಿಯಮಿತ, ಅಥಣಿ-591304.

ಪೋಸ್ಟ : ಸಂಕೋನಟ್ಟಿ. ತಾಲೂಕ : ಅಥಣಿ. ಜಿಲ್ಲಾ : ಬೆಳಗಾವಿ.

THE KRISHNA SAHAKARI SAKKARE KARKHANE NIYAMIT, ATHANI-591304.

POST : SANKONATTI
Dist. : Belagavi.

TALUK : ATHANI
Karnataka State.

☎ : Office : 08289-255000
Telefax : 08289-255001

GSTIN : 29AAAAT3400C1Z1
E-mail : krishnasugar@gmail.com

Ref. No.
KSSKN/WORK-ORD/2024-25/253

Date :
14th Jun 2024

To,
AB Enviro
Flat No. 806, Lane No. 26B
Grand Colina Society
Ganesh Nagar, Dhayari
Pune - 411041

Sub : Order for Overhauling & Servicing of ESP.
Ref: 1. Our G.M (Tech) Servicing Letter date 08.03.2024
2. Your Quotation No. ENV/ESP-SER/KSSKN/38/2024-25 dt 01/06/2024.
3. As per the negotiation held in the Purchase Committee Meeting dated 11.06.2024.

With reference to the above subject, we are pleased to place the order for Overhauling & Servicing of ESP on the following terms and conditions as detailed below.

Sl. No	*Particulars*	Qty	Lumpsum Amount
1	Overhauling & Servicing of ESP Scope of Work 1) ESP Filed Water Washing 2) Checking and Rectification of all GD Screen and Deflector Plates 3) Checking of all emitting Rods and Straightening if they are bent 4) Inspection of all collecting plates and patch work to be done for the plates if are damaged 5) Checking and Alignment of all emitting Rods and Collecting Plates with proper equal gap 6) Checking all rapping system hammers and replacing damaged hammers if any 7) Checking and proper alignment of emitting rapping and collecting rapping 8) Checking of all support insulations and replace if damaged 9) Checking of all shaft insulators and replace if damaged 10) Checking of all heaters and rectified if required 11) Any other works submitted to ESP works, if any shall be carried out 12) Air load test of both fields of ESP shall be taken as far as possible, Finally a gas load test shall be taken to ensure performance and satisfaction.	1 Unit (2 Field)	362000.00

Contd2

TRUE COPY

S. V. Chougala.
Advocate & Notary [illegible]
Dt. Belagavi M: 94481549[illegible]

NOTARY
S. V. CHOUGALA
Advocate & Notary
[illegible] Belagavi
Reg No: 4209
Expiry Date: 20-JUN-2027
GOVT. OF INDIA

TERMS AND CONDITIONS:

1. Work: At Factory Site
2. GST : Extra as applicable
3. Payment 50% Advance balance after completion work
4. Work Completion Period: As per the instructions of our G.M (Tech)
5. We will provide Consumables like welding electrodes, oxygen, LPG/DA Cylinders, Nut Bolts, MS Plates, Water, Hose Pipe etc., on free of cost
6. Accommodation: Only available lodging at factory site will be provided to your Labour & Engineer
7. If any spares required for replacement on chargeable basis
8. While working if any accidents & damage occurs it is your responsibility
9. You have to submit your Labour License & Labour Insurance documents before starting the work
10. Discount : 10% on above rates

Managing Director

NOTARY
GOVT. OF INDIA

TRUE COPY

सत्यमेव जयते

INDIA NON JUDICIAL

Government of Karnataka

e-Stamp

Certificate No.	:	IN-KA58864972979613V
Certificate Issued Date	:	20-Jan-2023 02:15 PM
Account Reference	:	NONACC (FI)/ kakaksfcl/ ATHANI/ KA-BL
Unique Doc. Reference	:	SUBIN-KAKAKSFCL08079721282519S3V
Purchased by	:	SHANTADURGA PETROCHEMICALS KHANAPUR
Description of Document	:	Article 12 Bond
Description	:	AGREEMENT
Consideration Price (Rs.)	:	0 (Zero)
First Party	:	SHANTADURGA PETROCHEMICALS KHANAPUR
Second Party	:	THE KRISHNA S S K N ATHANI
Stamp Duty Paid By	:	SHANTADURGA PETROCHEMICALS KHANAPUR
Stamp Duty Amount(Rs.)	:	50 (Fifty only)

ISSUED BY : JAGRATI URBAN CREDIT SOUHARD CO-OP. LTD. HARUGERI, BR: ATHANI

AUTHORISED SIGNATORY

NOTARY S.S. PUJARI NOTARY ATHANI GOVT. OF INDIA

AGREEMENT FOR DISPOSAL OF HAZARDOUS WASTE / USED OILS UNDER SCHEDULE 5.1 of HW (M&H) Rules 2016

We have entered into agreement for Two years from 01-01-2023 to 31-12-2024.

M/s ShantadurgaPertochemicals Having their works at
Vkas Varde, Mobile No.9902520885
701 1 Hemadaga Road, Shedegalli village At Post. Mannturga
Khanapur Dist. Belagavi
Karnataka – 591302.

No. of Corrections..Nil....

NOTARY

TRUE COPY

NOTARY S.V. CHOUGALA Advocate & Notary Athani GOVT. OF INDIA

S. V. Chougala.
Advocate & Notary Athani
Dt. Belgaum ☎ 9448154975

And

("Name & Address of Generator with GST no. & Contact details")
The Krishna S S K N Athani GSTIN -29AAAAT3400C1Z1
Contact No.9740024303

It is agreed between the two parties that,

1. Shantadurga Patrochemicals (Facility) has been authorized By Karnataka State Pollution Control Board to Operate a Hazardous waste under schedule 5.1 i.e., WasteOil / used oil.Shantadurga Petrochemicals has been receiving USED OILS from various generators in Karnataka for disposal of used oils to treat it in environmentally sound manner. Shantadurga Petrochemicals is willing to accept similar waste from- ("Name of Generator")The Krishna S S K N as per the terms and conditions.

2. The Krishna S S K N Athani Generates following Hazardous waste which needs to be disposed as per Environmental regulations of Karnataka State Pollution Control Board.

USED OIL WITH BARREL @215 LTR EACH : 0.6 BRLS/MONTH

I. All HW materials shall be packed in proper and environmentally sound manner to avoid any kind of leakages during its transportation. It is to be disposed off along with its packing material, containers etc. It is the responsibility of generator to store the material in proper environmentally sound manner.

II. All HW materials generated must be stored in an environmentally friendly manner in the premises of Generator. It must be accessed and tagged before its disposal to the facility. Cost of hazard waste disposal should be paid by the facility immediately against its disposal by cheque / cash/NEFT in the name of The Krishna S S K N Athani.

III. Price is inclusive of GST 18% only.

IV. FORM-10A shall be issued by the facility / e-manifest shall be generated by the generator & same shall be accepted by facility.

No. of Corrections Nil

NOTARY
20 JAN 2021

NOTARY S.S.PUJARI GOVT. OF INDIA

NOTARY S. V. CHOUGALA Advocate & Notary GOVT. OF INDIA

V. Water contents in oil barrel shall be removed by the facility at delivery site before taking the delivery of the material.

VI. Facility shall sent the HW approved vehicle as shown in e-manifest portal, to the generators premises to take the delivery of the used oil.

Rates are fixed mutually for disposal used oil with barrels and will inform to time to time if there is any change in rate.

USED OIL WITH BARREL (@ 215 LTRS) Rs.2380/ Barrel "GENERATOR" AGREES THAT THEY WILL

a) Continue to dispose the used oil as and when generated to "facility" for a life time agreement.

b) Packed HW preferably stored in sealed leak-proof containers and ensures that there is no any open contamination to the environment.

c) The Containers should be labeled as per FORM-12.

d) Transport emergency card as per FORM-II and hazardous waste e-manifest as per KSPCB directions to be sent along with every consignment.

e) Provide only the approved waste and not any other.

For M/s MANAGING DIRECTOR KRISHNA SAHAKARI SAKKARE NIYAMIT, ATHANI	For M/s SHANTIDURGA PETROCHEMICALS
Name : A. M. Patil	Name : Vikas V. Vaidya
Designation : Managing Director	Designation : Managing Partner
Witness :	Witness :
Signature	Signature
Name : D. S. Desai	Name : M. S. Pawar
Designation : Chief Chemist	Designation : Sr. Chemist
Signature	Signature
Name : S. S. Patil	Name : S. G. Desai
Designation : Manager	Designation : Supt. Chemist

Shantidurga Petrochemicals
54, Shahapur Hanuman Road
Belgaum

No. of Corrections: Nil

NOTARY

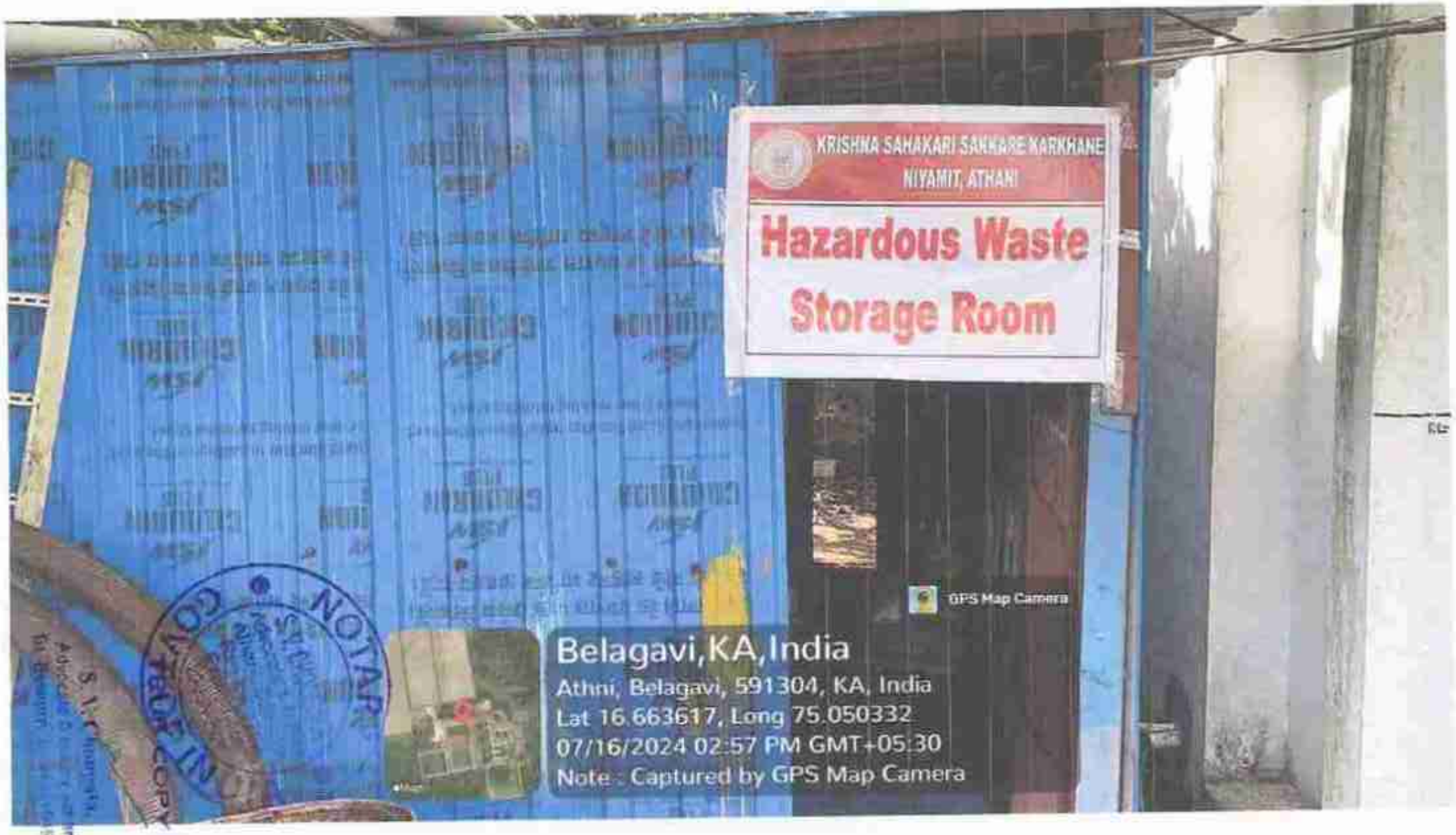
28 JAN 2013

SWORN TO BEFORE ME

S. S. PUJARI B.A. LL.B.
Advocate & Notary, Govt. of India
At Post ATHANI 591304, Tq. Athani
Dist. Belgaum. Mob: 97386...

TRUE COPY

S. V. Chougala.
Advocate & Notary, Athani
Dt. Belgaum


KRISHNA SAHAKARI SAKHARE KARKHANE
NIYAMIT, ATHANI
Hazardous Waste
Storage Room
GPS Map Camera
Belagavi,KA,India
Athni, Belagavi, 591304, KA, India
Lat 16.663617, Long 75.050332
07/16/2024 02:57 PM GMT+05:30
Note : Captured by GPS Map Camera


NOTARY
S. V. CHOUGALA
Advocate & Notary
Athani, Belagavi
Reg.No: 4209
Expiry Date
20-JUN-2027
GOVT. OF INDIA
GPS Map Camera
Belagavi,KA,India
Athni, Belagavi, 591304, KA, India
Lat 16.663613, Long 75.050321
07/16/2024 02:58 PM GMT+05:30
Note : Captured by GPS Map Camera
TRUE COPY

FORM 4

[SEE Rules 5(6) and 22 (2)]

FORM FOR FILING ANNUAL RETURNS BY THE OCCUPIER OR OPERATOR OF FACILITY

[To be submitted by occupier / operator of disposal facility to state pollution control board / pollution control committee by 30th June for every year for the preceding period April to March]

1	Name and address of the generator / operator of facility	:	M/S The Krishna sahakari sakkare karkhane Niyamit A/P -sankonatti Village Athani Taluk Belgaum District			
2	Name of the Authorized person and full Address with telephone and fax number	:	Mr Deepak Desai (Chief Chemist) M/S The Krishna sahakari sakkare karkhane Niyamit A/P -sankonatti village Athani Taluk Belgaum District Telephone No: 9960545208			
3	Description of hazardous waste	:	Physical form with description		Chemical form	
4	Quality of hazardous waste (in MTA)	:	Type of hazardous waste		Quantity (in Tones/KL	
					Authorized	Generated
			a) Used oil		0.744	0.3
			b)			
			c)			
			.....			
5	Description of storage	:	Collection of leak proof containers			
6	Description of Treatment	:	Used Oil given to KSPCB Approved Vendor			
7	Details of Transportation Shantadurga petrochemicals 701, shedagali hemadaga road khanapur-591302	:	Name and address of consignee	Mode of packing	Mode of transportation	Date of transportation
			Shantadurga	Barrel		KA-22-D-6194
8	Details of disposal of hazardous waste 701, shedagali hemadaga road khanapur-591302	:	Name and address of consignee	Mode of packing	Mode of transportation	Date of transportation
			Shantadurga petrochemicals	Barrel	Approved 4 wheelers	KA-22-D-6194 11-03-2024
9	Quantity of useful materials sent back to the manufacturers* and others#	:	Name and type of materials sent back to Manufacturers* and Others#		Quantity in Tones/KL	

*Delete whichever is not Applicable
#Enclose list of other agencies

Date : 20-05-24

Place: Athani

NOTARY ... GOVT OF INDIA

Signature:
CHIEF CHEMIST
K.S.S.K. LTD. ATHANI
Designation:

UNIQUE
INDUSTRIAL SOLUTION

CALIBRATION CERTIFICATE

Name of Customer The Krishna SSK Niyamit, Athani	**Certificate No:** UIS/2024-25/1241
Work Order No Date of Receipt: 2nd July 2024	**Date of Issue:** 12.07.2024

Identification of Unit under Calibration

Manufacturer:
Electronet Equipment Pvt Ltd
Description:
Electro Magnetic Flowmeter
Date Of Receipt:
05.07.2024
Input Supply Range: 230VAC

Model Number & Serial Number:
ELMAG-200 & EFM1819/902
Size:
100 NB
Range:
0 to 169.65 m3/hr.
Output Range: 4-20 mA

Calibration Date

Date of Unit Received : 08.07.2024
Date of Calibration : 11.07.2024
Due Date of Calibration : 10.07.2025

Calibration Conditions

Temperature : 30 °C
Humidity: : 80-85 % RH
Pressure: : 3 - 5 Kgs/cm2

Details of Standard Instruments Used for Calibration (Traceability)

Equipment	Id No	Manufacturer	Calibrated By	Validity
Flow Simulator	2327	Manas	Manas Microsystems	31.03.2025

Calibration Results

Master Flow Rate	Expected Cal. Current (mA)	Average Cal. Current (mA)	Error Flow Rate	Actual Error
0	4.00	4.021	0.525%	-0.101 %
42.412	8.00	7.951	-0.613%	
84.825	12.00	11.928	-0.600%	
127.237	16.00	16.120	0.750%	
169.650	20.00	19.887	-0.565%	
Specified Error: +/- 1.00%				

Remarks:

Calibrated By

TRUE COPY

S. V. Chengala.
Advocate Athani.

Approved By/Seal

KRISHNA SAHAKARI SAKKARE KARKHANE NIYAMIT. ATHANI.

LOG BOOK FOR ETP SEASON : 202 -202

Date : 14-01-24

Time	ETP INLET Flow rate M³/Hr	Energy Meter Reading OLD	Energy Meter Reading NEW	MLSS (Aeration-I)	Chemical Consumption UREA	Chemical Consumption DAP	Chemical Consumption LIME	PH	BOD Mg/L	COD Mg/L	TSS ppm	ETP O/L Flow Rate	Plantation in Factory	Formers for Irrigations	Operator Signature
6-00 am	25/Hr	-	-	0.70	-	-	50 kg	7.20	7.18	01.54	4.02	0m3/Hr	-	-	
8-00 am	22/Hr	-	-	0.70	-	-	-	7.28	7.48	00.44	4.55	00/Hr	-	-	
10-00 am	27/Hr	-	-	0.70	-	-	-	7.15	6.93	02.99	4.12	00/Hr	100	100	
12-00 pm	32/Hr	923681	1215396	0.70	-	-	-	7.20	6.90	00.30	4.10	30/Hr	100	41	
2-00 pm	20/Hr	-	-	0.65	-	-	50 kg	7.16	6.87	00.61	5.02	15/Hr	-	100	
4-00 pm	24/Hr	-	-	0.65	50kg	50 kg	-	7.13	6.94	00.32	5.10	00/Hr	-	100	
6-00 pm	26/Hr	-	-	0.65	-	-	-	7.12	6.71	00.15	4.96	00/Hr	-	-	
8-00 pm	23/Hr	923899	1213952	0.65	-	-	-	7.19	7.02	01.06	4.82	00/Hr	-	-	
10-00 pm	28/Hr	-	-	0.66	-	-	100 kg	7.48	7.20	01.60	4.70	00/Hr	-	-	
12-00 am	27/Hr	-	-	0.66	-	-		7.19	7.30	01.90	4,28	00/Hr	-	-	
2-00 am	23/Hr	-	-	0.65	-	-		7.24	7.14	01.72	4.12	00/Hr	-	-	
4-00 am	28/Hr	924140	1214048	0.65	-	-		7.12	7.31	01.93	4.93	00/Hr	-	-	
Total for day	598	459	752	-	TRUF	COP	-	-	-	-	-	541	041	300	

Remarks :

Shift I

Shift II

Aerobic culture added in each aeration tank at 6 kg @ 7gm. Shift II

Sr. ETP CHEMIST

Manager WTP / ETP

Chief Chemist

Annexure-10


NOTARY
TRUE COPY
GPS Map Camera
Belagavi,KA,India
Athni, Belagavi, 591304, KA, India
Lat 16.666443, Long 75.048452
07/16/2024 02:55 PM GMT+05:30
Note : Captured by GPS Map Camera

MoEF & CC / GPCB Recognized
ISO 9001:2015 Certified
ISO 45001:2018 Certified

MOU WITH VARIOUS EDUCATIONAL, GOVERNMENT AND PRIVATE AGENCIES

NTLR

CIN: [illegible]

NICHROME TESTING LABORATORY AND RESEARCH PRIVATE LIMITED
170, 2nd MAIN JUDGES BUNGALOW ROAD, NARAYANPUR
DHARWAD, KARNATAKA, INDIA PIN: 580 008
PH: 0836-2771115, 2778021
email: nicechem@gmail.com, website: nichromelabs.com
TESTING / CONSULTING / ENGINEERING / TRAINING

Format No: NTLR/F/15/08

TEST REPORT

Name of Customer and Address:
M/S. The Krishna Sahakari Sakkare Karkhane Niyamit,
Post: Sankonatti, Athani – 591304.

Customer Reference:
NA

Sampling Location:
Near Command Area

Sample Description:
1 Liter Sample (Pet Bottle)

Report Number:	NTLR/JAN-24/55
Sample Number:	NTLR/JAN-24/55
Type of Sample:	BOREWELL WATER
Discipline :	Chemical
Group:	Water
Sample Collected by:	Customer
Sampling Method:	-
Particulars of Sample Collected:	-
Environmental Condition:	25° C
Date of Collection:	16/01/2024
Date of Sample receipt:	16/01/2024
Date of Analysis started:	16/01/2024
Date of Completion:	18/01/2024
Date of Report:	18/01/2024
Sample Condition:	Satisfactory
Specification Standard:	IS 10500 : 2012

RESULTS

SL.NO	PARAMETERS	UNITS	TEST METHOD	RESULT	STANDARD	
Physico-chemical Parameters					Acceptable Limits	Permissible Limits
1	Colour, Max	Hazen Units	IS 3025 (Part-4):2021	BDL	5	15
2	Total Dissolved Solids (TDS), Max	mg/L	IS 3025 (Part-16):2017	1100.0	500	2000
3	pH @ 25° C	-	IS 3025 (Part-11):2022	7.75	6.5 - 8.5	No relaxation
4	Total Alkalinity as $CaCO_3$, Max	mg/L	IS 3025 (Part-23):2019	235.0	200	600
5	Total Hardness (TH) as $CaCO_3$, Max	mg/L	IS 3025 (Part-21):2019	435.0	200	600
6	Nitrate (as NO_3), Max	mg/L	IS 3025 (Part 34): 2019 (Chromotropic Acid Method)	6.28	45	No relaxation
7	Chloride (as Cl), Max	mg/L	IS 3025 (Part-32):2019	350.0	250	1000
8	Sulphate (as SO_4), Max	mg/L	IS 3025 (24/sec1): 2022	238.0	200	400
9	Calcium (as Ca), Max	mg/L	IS 3025 (Part 40):2019	94.4	75	200
10	Magnesium (as Mg), Max	mg/L	IS 3025 (Part-46):2019	51.9	30	100
11	Fluoride (as F), Max	mg/L	APHA 23rd Edition 4500F D: 2017	0.53	1.0	1.5
12	Iron as Fe, Max	mg/L	APHA 23rd Edition 3500 Fe B: 2017	0.18	1.0	No relaxation
13	Turbidity, Max	NTU	IS 3025 (Part-10):2017	1.50	1	5
BDL - Below Detectable Limit, BDL (Color - 1 Hazen unit)						

Inference as per IS 10500 :2012 Standards	Above tested parameters are conforming to standards.

Note: 1. [illegible]
2. [illegible]
3. [illegible]

Authorized Signatory
Channabasappa Malkar (Chemical)

< END OF REPORT >

Note:
1. The results listed above pertain only to the tested sample(s) and applicable parameters. [illegible]

S. V. Chougala
Advocate & Notary
Ct. Belagavi M: 9448194975

NTLR

CIN: [illegible]

NICHROME TESTING LABORATORY AND RESEARCH PRIVATE LIMITED

ACCREDITED LABORATORY

[illegible] JUDGES BUNGALOW ROAD, [illegible]

DHARWAD, KARNATAKA, INDIA PIN : [illegible]

PH : [illegible]

email : [illegible] website : [illegible]

TESTING / CONSULTING / ENGINEERING / TRAINING

Company Name: M/s. Krishna Sahakari Sakkare Karkhane Niyamit	CUSTOMER REFERENCE:	NA	
Customer Address: Sankonhatti Village, Athani Taluk, Belagavi District.	SAMPLE COLLECTED BY:	NICHROME TESTING LABORATORY & RESERCH PVT LTD	
Sample Description : 1 LTR CAN	SAMPLING METHOD: DATE OF COLLECTION: DATE OF ANALYSIS: DATE OF COMPLETION:	APHA 23RD EDITION, 1060 27-05-2023 29-05-2023 05-06-2023	
Environment Condition:29°C	TYPE OF SAMPLE :	GROUND WATER	

Sl.No.	PARAMETERS	UNIT	RESULTS SAMPLE LOCATION SANKANHATTI	RESULTS SAMPLE LOCATION RADERHATTI	IS 10500 : 2012 SPECIFICATION STANDARD ACCEPTABLE LIMITS	IS 10500 : 2012 SPECIFICATION STANDARD PERMISSIBLE LIMITS	Test Method
1	Total Dissolved Solids (TDS)	mg/L	1500.00	1100.00	500	2000	IS 3025 (Part-16):2017
2	Electrical Conductivity @ 25°C	µS/cm	2349.00	1577.00	-	-	IS 3025 (Part 14)
3	pH @ 25°C	-	7.76	8.08	6.5 -8.5	No Relaxation	IS 3025 (Part-11):2022
4	Total Hardness (TH) (as $CaCO_3$)	mg/L	653.40	552.60	200	600	IS 3025(Part 21):2019
5	Total Alkalinity as CaCO3	mg/L	368.40	292.10	200	600	IS 3025 (Part 23):2019
6	Nitrate (as NO3)	mg/L	81.93	17.96	45	No Relaxation	IS 3025 (Part 34): 2019 (Chromotropic Acid Method)
7	Chloride (as Cl)	mg/L	296.85	197.14	250	1000	IS 3025 (Part-32):2019
8	Sulphate as SO4	mg/L	240.54	227.92	200	400	IS 3025 (24/sec1): 2022
9	Calcium (as Ca)	mg/L	155.07	127.57	75	200	IS 3025 (Part 40):2019
10	Magnesium (as Mg)	mg/L	64.30	56.84	30	100	IS 3025 (Part 46):2015
11	Fluoride (as F)	mg/L	0.92	0.69	1	1.5	APHA 23rd Edition 4500F, D: 2017
12	Iron (as Fe)	mg/L	<0.06	<0.06	1	No Relaxation	IS 3025(Part 53):2015
13	Boron (as B)	mg/L	<0.20	<0.20	0.5	1	IS 3025 (Part 57) : 2021
14	Aluminium	mg/L	<0.01	<0.01	0.03	0.2	IS : 3025 (Part : 55)
15	Copper (as Cu)	mg/L	<0.05	<0.05	0.05	1.5	IS 3025 Part 42)
16	Manganese (as Mn)	mg/L	<0.05	<0.05	0.1	0.3	IS 3025 Part 59)
17	Zinc (as Zn)	mg/L	<0.05	<0.05	5	15	IS 3025 (Part 49)
18	Lead (as Pb)	mg/L	<0.50	<0.50	0.01	No Relaxation	IS 3025 (Part 47)
19	Total Chromium (as Cr)	mg/L	<0.10	<0.10	0.05	No relaxation	IS 3025 (Part - 52)
20	Reactive silica	mg/L	4.90	4.82	-	-	APHA 23rd Edition 4500 C, D 2017
21	Sodium	mg/L	[illegible]	81.44	-	-	APHA 23rd Edition 3500 B: 2017
22	Pottasium	mg/L	0.23	0.29	-	-	APHA 23rd Edition 3500 B: 2017

NOTARY S.V. [illegible] Advocate & Notary Athani [illegible] GOVT. OF INDIA

Authorised Signatory

TRUE COPY

NTLR

S. V. [illegible] Advocate & Notary [illegible] Dt. Belagavi M: 9448194975

NICHROME TESTING LABORATORY AND RESEARCH PRIVATE LIMITED
ACCREDITED LABORATORY
176, 2nd MAIN JUDGES BUNGALOW ROAD, NARAYANPUR, DHARWAD, KARNATAKA, INDIA PIN : 580 008
PH : 0836 – 2771115, 2776021
email : [illegible] website : [illegible]
TESTING / CONSULTING / ENGINEERING / TRAINING

NTLR

CIN: [illegible]

Company Name: M/s. Krishna Sahakari Sakkare Karkhane Hiramit	CUSTOMER REFERENCE:	NA	
Customer Address :Sankonhatti Village, Athani Taluk, Belagavi District	SAMPLE COLLECTED BY:	NICHROME TESTING LABORATORY & RESERCH PVT LTD	
Sample Description : 1 LTR CAN	SAMPLING METHOD: DATE OF COLLECTION: DATE OF ANALYSIS: DATE OF COMPLETION:	APHA 23RD EDITION, 1060 24-05-2023 25-05-2023 31-05-2023	
Environment Condition: 25°C	TYPE OF SAMPLE:	GROUND WATER	

Sl.No	PARAMETERS	UNIT	RESULTS – SAMPLE LOCATION: NEAR HANUMAN TEMPLE AVARKOD	RESULTS – SAMPLE LOCATION: KARLATTI ARTA TERIAL HOUSE	IS 10500 : 2012 SPECIFICATION STANDARD: ACCEPTABLE LIMITS	IS 10500 : 2012 SPECIFICATION STANDARD: PERMISSIBLE LIMITS	Test Method
1	Total Dissolved Solids (TDS)	mg/l	1360.00	1650.00	500	2000	IS 3025 (Part 16):2017
2	Electrical Conductivity @ 25°C	µS/cm	2208.00	3650.00	-	-	IS 3025 (Part 14)
3	pH @ 25°C	-	7.42	7.61	6.5 -8.5	No Relaxation	IS 3025 (Part 11):2022
4	Total Hardness (TH) (as $CaCO_3$)	mg/L	462.60	693.00	200	600	IS 3025(Part-21):2019
5	Total Alkalinity as CaCO3	mg/L	275.3	230.02	200	600	IS 3025 (Part-23):2019
6	Nitrate (as NO3)	mg/L	22.31	54.97	45	No Relaxation	IS 3025 (Part 34): 2019 (Chromotropic Acid Method)
7	Chloride (as Cl)	mg/L	198.98	337.8	250	1000	IS 3025 (Part-32):2019
8	Sulphate as SO4	mg/L	253.57	257.58	200	400	IS 3025 (24/sec1): 2022
9	Calcium (as Ca)	mg/L	91.53	175.13	75	200	IS 3025 (Part-40):2019
10	Magnesium (as Mg)	mg/L	56.06	62.11	30	100	IS 3025 (Part-46):2019
11	Fluoride (as F)	mg/L	0.73	0.6	1	1.5	APHA 23rd Edition 4500F, D; 2017
12	Iron (as Fe)	mg/L	<0.05	<0.05	1	No Relaxation	IS 3025(Part-53):2019
13	Boron (as B)	mg/L	<0.20	<0.20	0.5	1	IS 3025 (Part 57): 2022
14	Aluminium	mg/L	<0.01	<0.01	0.03	0.2	IS : 3025 (Part : 55)
15	Copper (as Cu)	mg/L	<0.05	<0.05	0.05	1.5	IS 3025 Part 42)
16	Manganese (as Mn)	mg/L	<0.05	<0.05	0.1	0.3	IS 3025 Part 59)
17	Zinc (as Zn)	mg/L	0.053	<0.01	5	15	IS 3025 (Part 49)
18	Lead (as Pb)	mg/L	0.051	0.063	0.01	No Relaxation	IS 3025 (Part 47)
19	Total Chromium (as Cr)	mg/L	<0.10	<0.10	0.05	No relaxation	IS 3025 (Part - 52)
20	Reactive silica	mg/L	6.97	5.05	-	-	APHA 23rd Edition 4500 C, D 2017
21	Sodium	mg/L	317.58	237.46	-	-	APHA 23rd Edition 3500 B: 2017
22	Potassium	mg/L	0.32	0.62	-	-	APHA 23rd Edition 3500 B: 2017

Authorised Signatory

TRUE COPY

S. V. Ch[illegible]
Advocate & Notary [illegible]

NTLR

CIN: U74300KA2015PTC080193

NICHROME TESTING LABORATORY AND RESEARCH PRIVATE LIMITED

ACCREDITED LABORATORY

179, 2nd MAIN JUDGES BUNGALOW ROAD, NARAYANPUR, DHARWAD, KARNATAKA, INDIA PIN : 580 008

PH : 0836 – 2771115, 2774521

email : nicechem@gmail.com, website : nichromelabs.com

TESTING / CONSULTING / ENGINEERING / TRAINING

Company Name: M/S. Krishna Sahakaari Sakkare Karkhane Niyamit	CUSTOMER REFERENCE:	NA
Customer Address: Gundewadi Village, Athani Taluk, Belagavi District.	SAMPLE COLLECTED BY:	NICHROME TESTING LABORATORY & RESERCH PVT LTD
Sample Description : 1 LTR CAN	SAMPLING METHOD: DATE OF COLLECTION: DATE OF ANALYSIS: DATE OF COMPLETION:	APHA 23RD EDITION, 1060 24-05-2023 25-05-2023 31-05-2023
Environment Condition: 28°C	TYPE OF SAMPLE :	GROUND WATER

Sl.No.	PARAMETERS	UNIT	RESULTS		IS 10500 : 2012 SPECIFICATION STANDARD		Test Method
			SAMPLE LOCATION				
			NEAR FACTORY AREA	NEAR HANUMAN TEMPLE	ACCEPTABLE LIMITS	PERMISSIBLE LIMITS	
1	Total Dissolved Solids (TDS)	mg/L	1070.00	1040.00	500	2000	IS 3025 (Part-16):2017
2	Electrical Conductivity @ 25°C	µS/cm	1731.00	1544.36	-	-	IS 3025 (Part 14)
3	pH @ 25°C	-	7.67	7.35	6.5 - 8.5	No Relaxation	IS 3025 (Part-11):2022
4	Total Hardness (TH) (as $CaCO_3$)	mg/L	465.60	435.50	200	600	IS 3025(Part-21):2019
5	Total Alkalinity as $CaCO_3$	mg/L	217.00	221.34	200	600	IS 3025 (Part 23):2019
6	Nitrate (as NO_3)	mg/L	9.97	6.23	45	No Relaxation	IS 3025 (Part 34): 2019 (Chromotropic Acid Method)
7	Chloride (as Cl)	mg/L	152.94	156.28	250	1000	IS 3025 (Part-32):2019
8	Sulphate as SO_4	mg/L	244.85	237.04	200	400	IS 3025 (24/Sec 1): 2022
9	Calcium (as Ca)	mg/L	92.97	94.41	75	200	IS 3025 (Part 40):2019
10	Magnesium (as Mg)	mg/L	57.74	48.55	30	100	IS 3025 (Part 46):2019
11	Fluoride (as F)	mg/L	0.55	0.53	1	1.5	APHA 23rd Edition 4500F, D: 2017
12	Iron (as Fe)	mg/L	<0.05	<0.05	1	No Relaxation	IS 3025(Part 53):2019
13	Boron (as B)	mg/L	<0.20	<0.20	0.5	1	IS 3025 (Part 57) : 2021
14	Aluminium	mg/L	<0.01	<0.01	0.03	0.2	IS : 3025 (Part : 55)
15	Copper (as Cu)	mg/L	<0.05	<0.05	0.05	1.5	IS 3025 Part 42)
16	Manganese (as Mn)	mg/L	<0.05	<0.05	0.1	0.3	IS 3025 Part 59)
17	Zinc (as Zn)	mg/L	<0.05	<0.05	5	15	IS 3025 (Part 49)
18	Lead (as Pb)	mg/L	<0.50	0.057	0.01	No Relaxation	IS 3025 (Part 47)
19	Total Chromium (as Cr)	mg/L	<0.10	<0.10	0.05	No Relaxation	IS 3025 (Part - 52)
20	Reactive silica	mg/L	6.87	6.87	-	-	APHA 23rd Edition 4500 C, D 2017
21	Sodium	mg/L	111.29	108.28	-	-	APHA 23rd Edition 3500 B: 2017
22	Potassium	mg/L	0.12	0.13	-	-	APHA 23rd Edition 3500 B: 2017

GOVT. OF

NTLR

Authorised Signatory

TRUE COPY

S. V. Chougala.
Advocate & Notary Public
Ct. Belagavi M: 9448194975

NICHROME TESTING LABORATORY AND RESEARCH PRIVATE LIMITED
ACCREDITED LABORATORY
NTLR
[illegible], DHARWAD, KARNATAKA, INDIA
PH : 0836 – 2771115, 2778921
CIN: [illegible]
email : [illegible] website : [illegible]
TESTING / CONSULTING / ENGINEERING / TRAINING

Company Name : M/s. Krishna Sahakari Sakkare Karkhane Niyamit	CUSTOMER REFERENCE:	NA	
Customer Address :Sankonhatti Village, Athani Taluk, Belagavi District.	SAMPLE COLLECTED BY:	NICHROME TESTING LABORATORY & RESEARCH PVT LTD	
Sample Description : 1 LTR CAN	SAMPLING METHOD: DATE OF COLLECTION: DATE OF ANALYSIS: DATE OF COMPLETION:	APHA 23RD EDITION, 1060 27-05-2023 29-05-2023 03-06-2023	
Environment Condition:29°C	TYPE OF SAMPLE :	GROUND WATER	

Sl.No	PARAMETERS	UNIT	RESULTS		IS 10500 : 2012 SPECIFICATION STANDARD		Test Method
			SAMPLE LOCATION				
			NEAR SITE	NEAR HALIYAL	ACCEPTABLE LIMITS	PERMISSIBLE LIMITS	
1	Total Dissolved Solids (TDS)	mg/L	1030.00	1200.00	500	2000	IS 3025 (Part 16):2017
2	Electrical Conductivity @ 25°C	µS/cm	1660.00	1507.00	-	-	IS 3025 (Part 14)
3	pH @ 25°C	-	8.36	7.64	6.5-8.5	No Relaxation	IS 3025 (Part 11):2022
4	Total Hardness (TH) (as $CaCO_3$)	mg/L	270.00	466.20	200	600	IS 3025(Part-21):2019
5	Total Alkalinity as CaCO3	mg/L	24[illegible]	264.74	200	600	IS 3025 (Part-23):2019
6	Nitrate (as NO3)	mg/L	10.29	25.58	45	No Relaxation	IS 3025 (Part 34): 2019 (Chromotropic Acid Method)
7	Chloride (as Cl)	mg/L	167.09	114.00	250	1000	IS 3025 (Part-32):2019
8	Sulphate as SO4	mg/L	247.46	238.01	200	400	IS 3025 (24/sec1): 2022
9	Calcium (as Ca)	mg/L	98.74	125.41	75	200	IS 3025 (Part-40):2019
10	Magnesium (as Mg)	mg/L	5.09	37.18	30	100	IS 3025 (Part 46):2018
11	Fluoride (as F)	mg/L	0.25	0.38	1	1.5	APHA 23rd Edition 4500F, D: 2017
12	Iron (as Fe)	mg/L	<0.06	<0.06	1	No Relaxation	IS 3025(Part 53):2019
13	Boron (as B)	mg/L	<0.20	<0.20	0.5	1	IS 3025 (Part 57) : 2021
14	Aluminium	mg/L	<0.01	<0.01	0.03	0.2	IS : 3025 (Part : 55)
15	Copper (as Cu)	mg/L	<0.05	<0.05	0.05	1.5	IS 3025 Part 42)
16	Manganese (as Mn)	mg/L	<0.06	<0.06	0.1	0.3	IS 3025 Part 59)
17	Zinc (as Zn)	mg/L	<0.05	1.044	5	15	IS 3025 (Part 49)
18	Lead (as Pb)	mg/L	[illegible]	<0.50	0.01	No Relaxation	IS 3025 (Part 47)
19	Total Chromium (as Cr)	mg/L	<0.10	<0.10	0.05	No relaxation	IS 3025 (Part - 52)
20	Reactive silica	mg/L	4.98	4.12	-	-	APHA 23rd Edition 4500 C, D 2017
21	Sodium	mg/L	149.05	88.76	-	-	APHA 23rd Edition 3500 B: 2017
22	Pottassium	mg/L	0.33	0.29	-	-	APHA 23rd Edition 3500 B: 2017

NOTARY
S. V. CHOUGALA
Advocate & Notary
Athani, Belagavi
Reg. No. 4209
Expiry Date: [illegible]
GOVT. OF INDIA

Authorised Signatory

NTLR

TRUE COPY

S. V. Chougala.
Advocate & Notary, Athani.
Dt. Belagavi. M: [illegible]

NICHROME TESTING LABORATORY AND RESEARCH PRIVATE LIMITED
ACCREDITED LABORATORY
[illegible] DHARWAD, KARNATAKA, INDIA [illegible]
[illegible]
TESTING / CONSULTING / ENGINEERING / TRAINING

NTLR

CIN: [illegible]

Company Name: M/s. Krishna Sahakari Sakkare Karkhane Niyamit	CUSTOMER REFERENCE:	NA	
Customer Address: Sankonatti Village, Athani Taluk, Belagavi District.	SAMPLE COLLECTED BY:	NICHROME TESTING LABORATORY & RESERCH PVT LTD	
Sample Description : 1 LTR CAN	SAMPLING METHOD: DATE OF COLLECTION: DATE OF ANALYSIS: DATE OF COMPLETION:	APHA 23RD EDITION, 1060 27-05-2023 29-05-2023 03-06-2023	
Environment Condition: 26°C	TYPE OF SAMPLE :	GROUND WATER	

Sl.No.	PARAMETERS	UNIT	RESULTS SAMPLE LOCATION ATHANI	IS 10500 : 2012 SPECIFICATION STANDARD ACCEPTABLE LIMITS	 PERMISSIBLE LIMITS	Test Method
1	Total Dissolved Solids (TDS)	mg/L	900	500	2000	IS 3025 (Part-16):2017
2	Electrical Conductivity @ 25°C	µS/cm	1317.00	-	-	IS 3025 (Part 14)
3	pH @ 25°C	-	8.19	6.5-8.5	No Relaxation	IS 3025 (Part-11):2022
4	Total Hardness (TH) (as $CaCO_3$)	mg/L	253.50	200	600	IS 3025(Part-21):2019
5	Total Alkalinity as CaCO3	mg/L	189.26	200	600	IS 3025 (Part-23):2019
6	Nitrate (as NO3)	mg/L	2.97	45	No Relaxation	IS 3025 (Part 34): 2019 (Chromotropic Acid Method)
7	Chloride (as Cl)	mg/L	59.38	250	1000	IS 3025 (Part-32):2019
8	Sulphate as SO4	mg/L	222.71	200	400	IS 3025 (24/Sect1): 2022
9	Calcium (as Ca)	mg/L	47.57	75	200	IS 3025 (Part-40):2019
10	Magnesium (as Mg)	mg/L	12.41	30	100	IS 3025 (Part-46):2019
11	Fluoride (as F)	mg/L	0.44	1	1.5	APHA 23rd Edition 4500F, D: 2017
12	Iron (as Fe)	mg/L	<0.05	1	No Relaxation	IS 3025(Part-53):2019
13	Boron (as B)	mg/L	<0.20	0.5	1	IS 3025 (Part 57) : 2021
14	Aluminium	mg/L	<0.01	0.03	0.2	IS : 3025 (Part : 55)
15	Copper (as Cu)	mg/L	<0.05	0.05	1.5	IS 3025 Part 42)
16	Manganese (as Mn)	mg/L	<0.05	0.1	0.3	IS 3025 Part 59)
17	Zinc (as Zn)	mg/L	<0.05	5	15	IS 3025 (Part 49)
18	Lead (as Pb)	mg/L	<0.50	0.01	No Relaxation	IS 3025 (Part 47)
19	Total Chromium (as Cr)	mg/L	<0.10	0.05	No relaxation	IS 3025 (Part - 52)
20	Reactive silica	mg/L	1.91	-	-	APHA 23rd Edition 4500 C, D 2017
21	Sodium	mg/L	118.57	-	-	APHA 23rd Edition 3500 B: 2017
22	Potassium	mg/L	1.49	-	-	APHA 23rd Edition 3500 B: 2017

TRUE COPY

Advocate
Ct. Belgaum [illegible] 94975

NOTARY
S. V. CHOUGALA
Advocate & Notary
Athani
GOVT. OF INDIA

Authorised Signatory

NTLR

R.No.DSK/REG-1-80-81 Dt. 10th March 1981 GSTIN : 29AAAAT3400C1Z1

ಕೃಷ್ಣಾ ಸಹಕಾರಿ ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆ ನಿಯಮಿತ, ಅಥಣಿ 591304.

ಪೋಸ್ಟ : ಸಂಕೋನಟ್ಟಿ. ತಾಲೂಕ : ಅಥಣಿ. ಜಿಲ್ಲಾ : ಬೆಳಗಾವಿ.

THE KRISHNA SAHAKARI SAKKARE KARKHANE NIYAMIT, ATHANI-591304.

POST : SANKONATTI TALUK : ATHANI ☎ : Office : 08289-255000
Dist. : Belagavi. Karnataka State. Telefax : 08289-255001

E-mail : krishnasugar@gmail.com

Ref. No. *Date :*

KSSKN/PCB/Adm/2024-25/1088 Date : 02-12-2024

To,
The Chairman,
Central Pollution Control Board,
Ministry of Environment, Forest & Climate Change, Government of India,
Parivesh Bhavan, East Arjun Nagar,
New Delhi-110032.

Sub: Submission to the Proposed Direction (Show Cause Notice) issued under Section (5) of the Environment Protection Act, 1986 made during the site inspection on 6.02.2024 of CPCB and subsequent Show Cause Notice issued by KSPCB and Personal hearing held on 09-09-2024 reg.,

Ref: 1. CPCB Notice CP-11/22/2024-IPC-III-HO-CPCB-HO dated 28th Nov 2024 vide email.
2. CPCB Notice CP-11/22/2024-IPC-III-HO-CPCB-HO/5904 dated 05th Nov 2024.
3. CPCB Compliance Report Ref : KSSKN / CPCB/ Adm /2024-25/957 dated 25-10-2024.
4. CPCB Show cause notice issued vide No. CP-11 / 22 / 2024 – IPC – III – HO – CPCB - HO / 2500 dated 20.06.2024. Our reply Ref : KSSKN/CPCP/ Reply/ 2024-25/489 dated 28-06-2024.

Sir,

Received the above-mentioned mail dated 28th Nov 2024 and letter dated 5th Nov 2024.

We had written a letter dated 25-10-2024 received by your office on 18th Nov 2024. This letter sent is our completion report and we have complied with all the requirements specified. Since our letter dated 25-10-2024 was received by yourself on 18th Nov 2024, we did not reply to the letter dated 5th Nov 2024. However we have received another letter from yourself vide mail on 28th Nov 2024, hence this reply.

We are resending our Compliance Report with completion of all requirements as specified by yourself. We are resending the letter dated 25-10-2024 with additional details and photographs.

NOTARY GOVT. OF INDIA Expiry Date: 20-JUN-2027

We have also submitted compliance report to State Pollution Control Board (KSPCB) and replied to their Notice and subsequent correspondence as well.

It is submitted that we are a cooperative sugar plant with around 16000 farmer members committed to serving the farming community. We are committed to complying with the statutory norms and meeting the environmental regulations.

We have taken seriously the observations made by the CPCB and have already completed all requirements as specified.

Show Cause Notice of CPCB and its Reply along with actions taken / plans of execution.

Sl No.	Observations made by CPCB	Action Taken on the observation
1	The Unit shall treat the effluent stored in the earthen lagoon in its ETP" Necessary records in this regard be maintained. The Unit shall dismantle the earthen lagoon and then level the lagoon accordingly under the supervision of SPCB and thereafter shall submit the compliance report to CPCB and SPCB. Further, groundwater around the earthen lagoons be monitored for pre & post monsoon and results be submitted to CPCB and SPCB	• **Completed** • The earthen lagoon where the effluent was collected is not a regular lagoon for storage of the effluent. It is a low-lying area within the factory premises, wherein rain water used to get collected naturally. • Major dismantling of earthen lagoon has already been completed and we have taken steps to stop water movement towards the lagoon. There will no water collection in the lagoon. • **Photographs attached - Annexure 1A, 1B, 1C and 1D.**
2	The Unit shall augment/upgrade the air pollution control devices installed at 80TPH Boiler ensuring compliance with the prescribed emission standard and shall submit the stack emission monitoring result from EPA recognized lab to CPCB and SPCB.	• **Completed** • The ESP complete servicing and overhauling has been completed on 04-10-2024. Completion certificate by company **M/S AB Enviro Pune is enclosed Annexure 2A and 2B** • We have recently started crushing. Also requested KSPCB for joint sampling and shall be done shortly. The test report for the same shall be submitted post testing.

NOTARY S.V. CHOUGULA Reg.No.-1209 Expiry Date: 20-JUN-2027 GOVT. OF INDIA

3	The Unit shall install a proper pipeline network for utilization of treated effluent for irrigation and no flexible/hose pipes should be used for irrigation.	• **Completed.** • Out of 156 acres, total garden area is more than 50 acres and with more than 30000 trees. Pipeline for plantations (Coconut, Teak, Malaysian Neem, etc) to use the treated water is completed as permanent pipeline. We had flexible pipeline which has been changed to permanent pipeline. Phorographs of the same attached. **Annexure 3A and 3B**
4	The Unit shall construct an impervious tank with 15 days storage capacity for storage of treated water for no demand period	1. The sugarcane crushing season for our factory and around is from October to March every year, i.e., the post-monsoon period. The treated effluent during this period will be used directly for irrigation and for green belt development and have more thank 30000 plants with irrigation area of 50 acres plus. There will be no containment during this period. Maximum retention for treated water is for 24 to 36 hours. However we have treated water tank for about 4 -5 days. Hence there is no requirement / necessity of additional storage / 15 days storage tank. • Additionally we have agreement for 64 acres farmer land as well to use Treated Water. Agreement letter enclosed. **Annexure 4A** • This year even the government directive to the same has been issued (To start crushing only by Nov 15th 2024.) which is post monsoon period. Order Enclosed **Annexure 4B** • However if the same has to be increased, it will be an additional burden of minimum of around 6 to 7 crores to farmers cooperative sugar factory which is already running under loss.

5	The Unit shall ensure that proper records are maintained on the quantity of used oil, fly ash, press-mud, sludge/ solids generated from the Unit, the quantity disposed of, and the details of vendors to whom it is disposed.	• Completed. • As mentioned in our earlier replies, Data of Pressmud, Fly ash, Bottom Ash, etc are maintained but is under different heads as per departments, since it's a part of our structure. • As per your directions, we have changed the format of log book and last one month data is also entered. The same is being submitted. The log book will continue for the upcoming season accordingly. Copy enclosed. **Annexure 5**
6	The Unit shall provide a separate dedicated storage area for storing hazardous waste (HW) and shall ensure that HW is not stored for more than 90 days	• **Completed.** • A separate Area has been designated for Hazardous Waste. • Disposal shall be within 90 days **MOU with KSPCB Authorized Vendor - Annexure 6A,** **Form No 4 – Annexure 6B,** **Form No 10 – Annexure 6C**
7	The unit shall ensure that the flow meter installed at the outlet of ETP is functional & calibrated and shall maintain the logbook record of the same.	• **Completed** • The flow meter at the outlet of the ETP is functional, calibrated and log book for the same is also maintained. **Flowmeter photograph – Annexure 7A, Calibration certificate Annexure 7B, Log book copy Annexure 7C.**
8	The Unit shall regularly update the data display board installed at the entrance gate.	• **Completed.** • We have updated the display board installed at the entrance gate and enclosed a photograph as **Annexure-8**

NOTARY
GOVT. OF INDIA

9	The Unit shall collect the groundwater samples from the monitoring wells situated in the command area where treated effluent is used for irrigation and shall monitor the quality of groundwater twice a year as per consent condition and submit the groundwater quality report from EPA/NABL recognized/accredited lab to CPCB& SPCB	• **Completed** • Command area borewells and borewells around earthen lagoon have been tested. Test Reports are attached and there is no contamination observed. Test Reports - **Annexure-9**.

It is most humbly prayed to kindly consider the compliance report on all the observations of the CPCB and to note that all observations have been complied with.

Yours Faithfully

Managing Director
Krishna Sahakar Sakkare Karkhane Ltd.

Copy submitted to:

- Regional Directorate, CPCB Bangalore

NOTARY
S.V.CHOUGULA
Advocate & Notary
Athani, Belagavi
Reg.No: 4209
Expiry Date:
20-JUN-2027
GOVT.OF INDIA

TRUE COPY

S. V. Chougula
Advocate & Notary, Athani
Dt. Belagavi M: 9448144975

List of Annexures

Sl No.	List of Annexures
1	• Layout of the factory showing locations of different units namely low lying area, (Dismantling of Earthen Lagoon) Google Map and Contour map enclosed Annexure-1A, 1B, 1C and 1D.
2	• The ESP complete servicing and overhauling has been completed on 04-10-2024. Completion certificate by company M/S AB Enviro Pune is enclosed Annexure 2A and 2B
3	• Completed permanent pipeline. Photographs of the same attached. Annexure 3A and 3B
4	• 64 acres farmer land as well to use Treated Water. Agreement letter enclosed. Annexure 4A • This year even the government directive to the same has been issued (To start crushing only by Nov 15th 2024.) Order Enclosed Annexure 4B
5	• Format of changed log book. The log book will continue for the upcoming season accordingly. Copy enclosed. Annexure 5
6	• MOU with KSPCB Authorized Vendor - Annexure 6A, • Form No 4 – Annexure 6B, • Form No 10 – Annexure 6C
7	• Flowmeter photograph – Annexure 7A, Calibration certificate Annexure 7B, Log book copy Annexure 7C.
8	• We have updated the display board installed at the entrance gate and enclosed a photograph as Annexure-8
9	• Groundwater analysis report in the command area / near lagoon area and in factory premises. Annexure 9

R.No.DSK/REG-1-80-81 Dt. 10th March 1981 GSTIN : 29AAAAT3400C1Z1

ಕೃಷ್ಣಾ ಸಹಕಾರಿ ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆ ನಿಯಮಿತ, ಅಥಣಿ 591304.

ಪೋಸ್ಟ : ಸಂಕೋನಟ್ಟಿ. ತಾಲೂಕ : ಅಥಣಿ. ಜಿಲ್ಲಾ : ಬೆಳಗಾವಿ.

THE KRISHNA SAHAKARI SAKKARE KARKHANE NIYAMIT, ATHANI-591304.

POST : SANKONATTI TALUK : ATHANI ☎ : Office : 08289-255000
Dist. : Belagavi. Karnataka State. Telefax : 08289-255001

E-mail : krishnasugar@gmail.com

Ref. No. *Date :*

KSSKN/PCB/Adm/2024-25/1088 Date : 02-12-2024

To,
The Chairman,
Central Pollution Control Board,
Ministry of Environment, Forest & Climate Change, Government of India,
Parivesh Bhavan, East Arjun Nagar,
New Delhi-110032.

Sub: Submission to the Proposed Direction (Show Cause Notice) issued under Section (5) of the Environment Protection Act, 1986 made during the site inspection on 6.02.2024 of CPCB and subsequent Show Cause Notice issued by KSPCB and Personal hearing held on 09-09-2024 reg.,

Ref: 1. CPCB Notice CP-11/22/2024-IPC-III-HO-CPCB-HO dated 28th Nov 2024 vide email.
2. CPCB Notice CP-11/22/2024-IPC-III-HO-CPCB-HO/5904 dated 05th Nov 2024.
3. CPCB Compliance Report Ref : KSSKN / CPCB/ Adm /2024-25/957 dated 25-10-2024.
4. CPCB Show cause notice issued vide No. CP-11 / 22 / 2024 – IPC – III – HO – CPCB - HO / 2500 dated 20.06.2024. Our reply Ref : KSSKN/CPCP/ Reply/ 2024-25/489 dated 28-06-2024.

Sir,

Received the above-mentioned mail dated 28th Nov 2024 and letter dated 5th Nov 2024.

We had written a letter dated 25-10-2024 received by your office on 18th Nov 2024. This letter sent is our completion report and we have complied with all the requirements specified. Since our letter dated 25-10-2024 was received by yourself on 18th Nov 2024, we did not reply to the letter dated 5th Nov 2024. However we have received another letter from yourself vide mail on 28th Nov 2024, hence this reply.

We are resending our Compliance Report with completion of all requirements as specified by yourself. We are resending the letter dated 25-10-2024 with additional details and photographs.

NOTARY GOVT. OF INDIA Expiry Date: 20-JUN-2027

We have also submitted compliance report to State Pollution Control Board (KSPCB) and replied to their Notice and subsequent correspondence as well.

It is submitted that we are a cooperative sugar plant with around 16000 farmer members committed to serving the farming community. We are committed to complying with the statutory norms and meeting the environmental regulations.

We have taken seriously the observations made by the CPCB and have already completed all requirements as specified.

Show Cause Notice of CPCB and its Reply along with actions taken / plans of execution.

Sl No.	Observations made by CPCB	Action Taken on the observation
1	The Unit shall treat the effluent stored in the earthen lagoon in its ETP" Necessary records in this regard be maintained. The Unit shall dismantle the earthen lagoon and then level the lagoon accordingly under the supervision of SPCB and thereafter shall submit the compliance report to CPCB and SPCB. Further, groundwater around the earthen lagoons be monitored for pre & post monsoon and results be submitted to CPCB and SPCB	• **Completed** • The earthen lagoon where the effluent was collected is not a regular lagoon for storage of the effluent. It is a low-lying area within the factory premises, wherein rain water used to get collected naturally. • Major dismantling of earthen lagoon has already been completed and we have taken steps to stop water movement towards the lagoon. There will no water collection in the lagoon. • **Photographs attached - Annexure 1A, 1B, 1C and 1D.**
2	The Unit shall augment/upgrade the air pollution control devices installed at 80TPH Boiler ensuring compliance with the prescribed emission standard and shall submit the stack emission monitoring result from EPA recognized lab to CPCB and SPCB.	• **Completed** • The ESP complete servicing and overhauling has been completed on 04-10-2024. Completion certificate by company **M/S AB Enviro Pune is enclosed Annexure 2A and 2B** • We have recently started crushing. Also requested KSPCB for joint sampling and shall be done shortly. The test report for the same shall be submitted post testing.

NOTARY
S. V. CHOUGALA
Regd. No. 4309
Expiry Date: 20-JUN-2027
GOVT. OF INDIA

3	The Unit shall install a proper pipeline network for utilization of treated effluent for irrigation and no flexible/hose pipes should be used for irrigation.	• **Completed.** • Out of 156 acres, total garden area is more than 50 acres and with more than 30000 trees. Pipeline for plantations (Coconut, Teak, Malaysian Neem, etc) to use the treated water is completed as permanent pipeline. We had flexible pipeline which has been changed to permanent pipeline. Phorographs of the same attached. **Annexure 3A and 3B**
4	The Unit shall construct an impervious tank with 15 days storage capacity for storage of treated water for no demand period	1. The sugarcane crushing season for our factory and around is from October to March every year, i.e., the post-monsoon period. The treated effluent during this period will be used directly for irrigation and for green belt development and have more thank 30000 plants with irrigation area of 50 acres plus. There will be no containment during this period. Maximum retention for treated water is for 24 to 36 hours. However we have treated water tank for about 4 -5 days. Hence there is no requirement / necessity of additional storage / 15 days storage tank. • Additionally we have agreement for 64 acres farmer land as well to use Treated Water. Agreement letter enclosed. **Annexure 4A** • This year even the government directive to the same has been issued (To start crushing only by Nov 15th 2024.) which is post monsoon period. Order Enclosed **Annexure 4B** • However if the same has to be increased, it will be an additional burden of minimum of around 6 to 7 crores to farmers cooperative sugar factory which is already running under loss.

5	The Unit shall ensure that proper records are maintained on the quantity of used oil, fly ash, press-mud, sludge/ solids generated from the Unit, the quantity disposed of, and the details of vendors to whom it is disposed.	• Completed. • As mentioned in our earlier replies, Data of Pressmud, Fly ash, Bottom Ash, etc are maintained but is under different heads as per departments, since it's a part of our structure. • As per your directions, we have changed the format of log book and last one month data is also entered. The same is being submitted. The log book will continue for the upcoming season accordingly. Copy enclosed. **Annexure 5**
6	The Unit shall provide a separate dedicated storage area for storing hazardous waste (HW) and shall ensure that HW is not stored for more than 90 days	• **Completed.** • A separate Area has been designated for Hazardous Waste. • Disposal shall be within 90 days **MOU with KSPCB Authorized Vendor - Annexure 6A,** **Form No 4 – Annexure 6B,** **Form No 10 – Annexure 6C**
7	The unit shall ensure that the flow meter installed at the outlet of ETP is functional & calibrated and shall maintain the logbook record of the same.	• **Completed** • The flow meter at the outlet of the ETP is functional, calibrated and log book for the same is also maintained. **Flowmeter photograph – Annexure 7A, Calibration certificate Annexure 7B, Log book copy Annexure 7C.**
8	The Unit shall regularly update the data display board installed at the entrance gate.	• **Completed.** • We have updated the display board installed at the entrance gate and enclosed a photograph as **Annexure-8**

9	The Unit shall collect the groundwater samples from the monitoring wells situated in the command area where treated effluent is used for irrigation and shall monitor the quality of groundwater twice a year as per consent condition and submit the groundwater quality report from EPA/NABL recognized/accredited lab to CPCB& SPCB	• **Completed** • Command area borewells and borewells around earthen lagoon have been tested. Test Reports are attached and there is no contamination observed. Test Reports - **Annexure-9**.

It is most humbly prayed to kindly consider the compliance report on all the observations of the CPCB and to note that all observations have been complied with.

Yours Faithfully

Managing Director
Krishna Sahakar Sakkare Karkhane Ltd.

Copy submitted to:

- Regional Directorate, CPCB Bangalore

NOTARY S.V.CHOUGALA Advocate & Notary Athani, Belagavi Reg.No: 4289 Expiry Date: 20-JUN-2027 GOVT.OF INDIA

TRUE COPY

S. V. Chougala
Advocate & Notary, Athani.
Dt. Belagavi M: 9448144975

List of Annexures

Sl No.	List of Annexures
1	• Layout of the factory showing locations of different units namely low lying area, (Dismantling of Earthen Lagoon) Google Map and Contour map enclosed Annexure-1A, 1B, 1C and 1D.
2	• The ESP complete servicing and overhauling has been completed on 04-10-2024. Completion certificate by company M/S AB Enviro Pune is enclosed Annexure 2A and 2B
3	• Completed permanent pipeline. Photographs of the same attached. Annexure 3A and 3B
4	• 64 acres farmer land as well to use Treated Water. Agreement letter enclosed. Annexure 4A • This year even the government directive to the same has been issued (To start crushing only by Nov 15th 2024.) Order Enclosed Annexure 4B
5	• Format of changed log book. The log book will continue for the upcoming season accordingly. Copy enclosed. Annexure 5
6	• MOU with KSPCB Authorized Vendor - Annexure 6A, • Form No 4 – Annexure 6B, • Form No 10 – Annexure 6C
7	• Flowmeter photograph – Annexure 7A, Calibration certificate Annexure 7B, Log book copy Annexure 7C.
8	• We have updated the display board installed at the entrance gate and enclosed a photograph as Annexure-8
9	• Groundwater analysis report in the command area / near lagoon area and in factory premises. Annexure 9

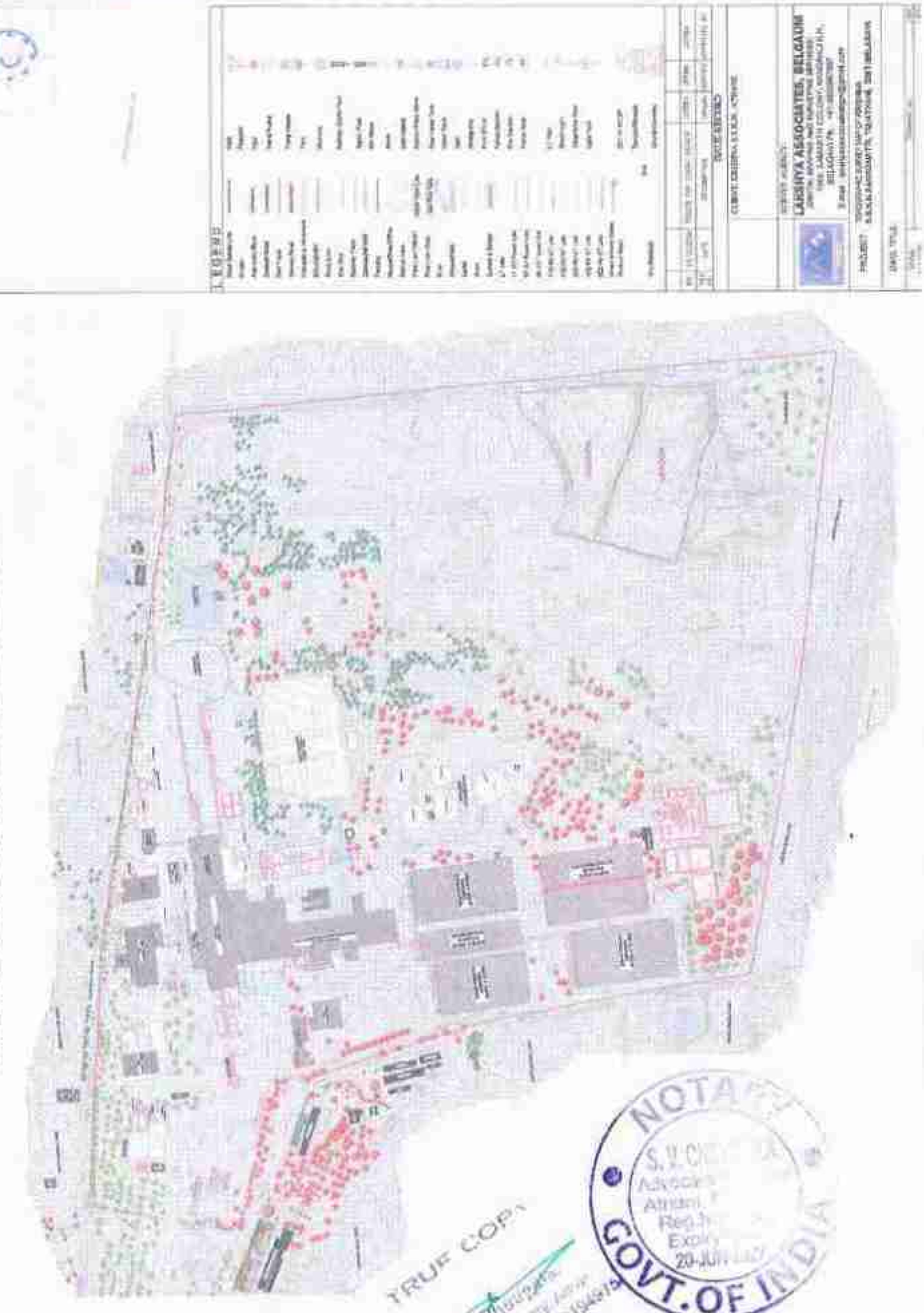
TRUE COPY

NOTARY

ANNEXURE - 1B (DISTILLERY COMING AT LAGGAN...)

Annexure - 1C

TOPOGRAPHIC SURVEY MAP OF KRISHNA S.S.K.N.SANKONATTI, TQ:ATHANI, DIST:BELAGAVI.

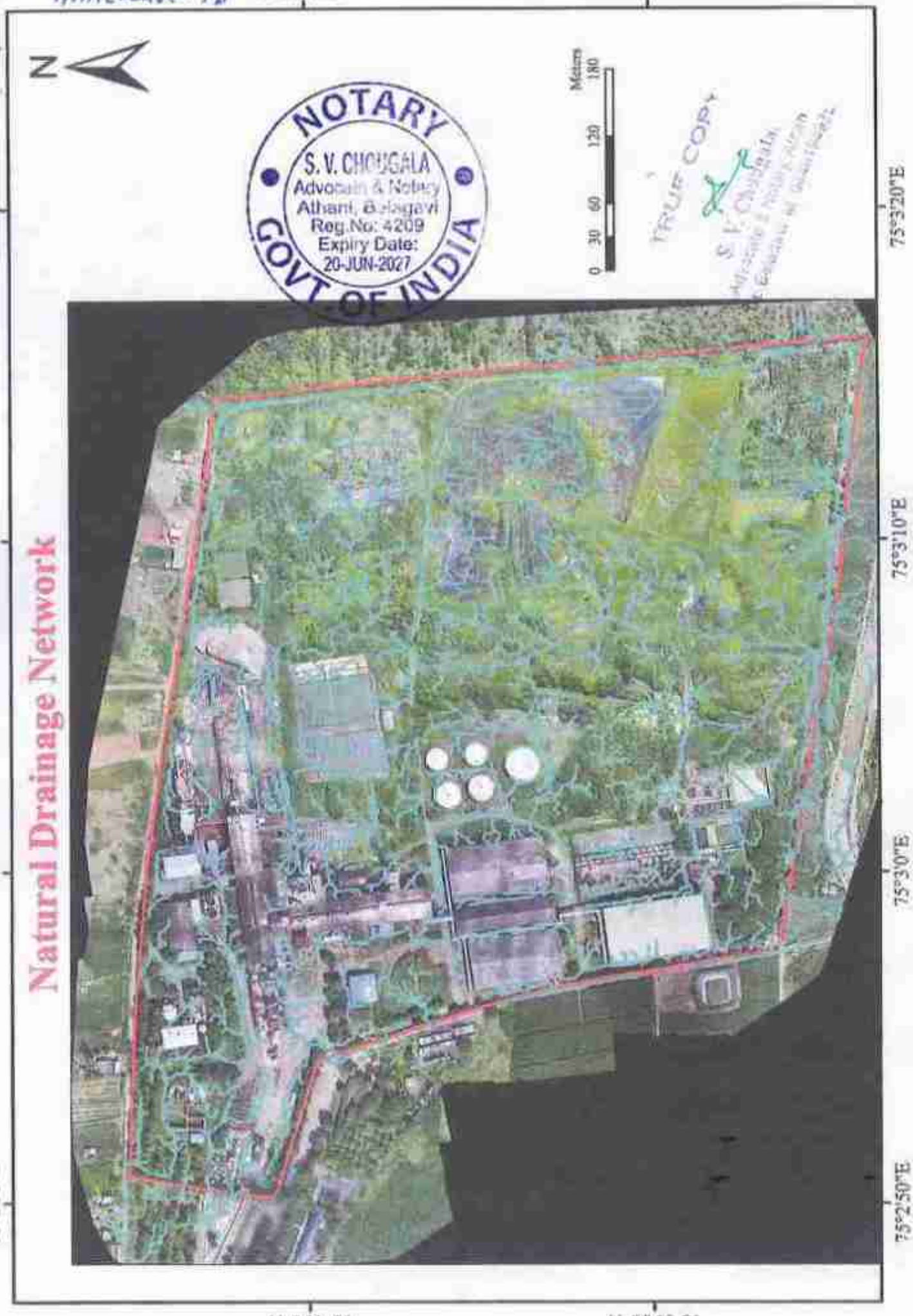


TRUE COPY

NOTARY
Advocate
Athani
Exp.
20-JUN-2027
GOVT. OF INDIA

Advocate & Notary
Belagavi

Annexure-ID



NOTARY
S. V. CHOUGALA
Advocate & Notary
Athani, Belagavi
Reg.No: 4209
Expiry Date:
20-JUN-2027
GOVT OF INDIA

TRUE COPY
S. V. CHOUGALA

Annexure – 2A

AB ENVIRO

Address: - Office No- 6, Kandhare Building,
Near Pragati Girls Hostel, Vadgaon Budruk,
Pune – 411041, Maharashtra.
Email ID – amol.abenviro@gmail.com
GSTIN – 27CBZPB4175R1ZM
Mobile – 8329680732

Date : 04.10.2024

Ref No : ABE/24-25/KSSKN/942431

To
The Managing Director,
Krishna Sahakari Sakkare Karkhane Nlyamit
Post : Sankonahatti
Athani – 591 304.

Sub: Work completion report of ESP Field 1 & 2 dtd 04.10.2024 – reg.

Reference: Inspection of ESP Field 1 & 2 held on 14.09.2024.

Sir,

We are pleased to say that the commissioned overhaul and servicing work of ESP 1 and 2 fields has been completed satisfactorily.

I) The rectification works in the activities are as follows:

1. The bent Emitting Electrodes have been straightened.
2. The Collecting Electrodes plates have been strengthened by addition plates as per required sizes.
3. The damaged Rapping Hammers and clamps of Collecting plated have been replaced.
4. ESP 2 Field's the cracked shaft insulator of emitting electrodes has been replaced.
5. The Emitting Electrodes and Collecting Electrodes re alignment works have been carried out.
6. ESP Hopper, Casing and Roof sides the patch up works have been carried out.

II) The Air load test readings are as follows:

NOTARY GOVT. OF INDIA

NOTARY GOVT. OF INDIA

1. The rapping system of Emitting electrodes and Collecting plates have been starts and found good working.
2. Voltage and Current Readings for each Transformer-Rectifier (T-R) Set of Fields observed found ok and the reading as per following :

Field - I

I SET	Secondary Current (mA)	Secondary KiloVoltage (kv)	Primary Voltage (Volt)	Primary Current (Amp)
50	50	27	99	16
100	100	33	141	29
150	150	38	174	40
200	200	41	202	48
250	250	44	228	55
300	300	47	251	61
350	350	49	269	66
400	400	50	285	72

Field - II

I SET	Secondary Current (mA)	Secondary KiloVoltage (kv)	Primary Voltage (Volt)	Primary Current (Amp)
50	50	27	83	16
100	100	33	118	30
150	150	37	145	41
200	200	41	169	48
250	250	44	190	56
300	300	46	211	61
350	350	48	232	67
400	400	50	248	72

Thanking you

TRUE COP

Yours sincerely

A.B. Enviro Pune

ATTESTED

NOTARY
(S. V. CHOUGALA)
25 OCT 2024

ANN - 2B

ENVIRO

Address: - Flat No 806, Lane No - 26/B,
Grand Colina Society, Ganesh Nagar,
Dhayari, Pune - 411041, Maharashtra.
Email ID - amolabenviro@gmail.com
GSTIN - 27CBZPB4175R1ZM
Mobile - 8329680732/9767613326

Ref No - ENVESPOVHKSSN

DATE - 04.10.2014

TO,
The Managing Director,
Krishna Sahakari Sakkare Niyamit
Post : Sankonahatti
Athani - 591 304
Dist - Belgavi

This is certify that the overuling cum serevicing work of ESP 1 & 2 Fields have been carried out quite satisfactory for 80 TPH bagase based Boiler. The TR set calibrated and primary and secoindory volt, amps, kV & mA The readings are checked and found ok to the proportionate manner as per the standard protocol. The existing ESP 1 & 2 fields ared quite adequate to maintain the standard parameter for the existing 80 TPH Bagasse based Boiler.

This is for your kind informationb please.

Your Sincerely,

A B ENVIRO
Pune

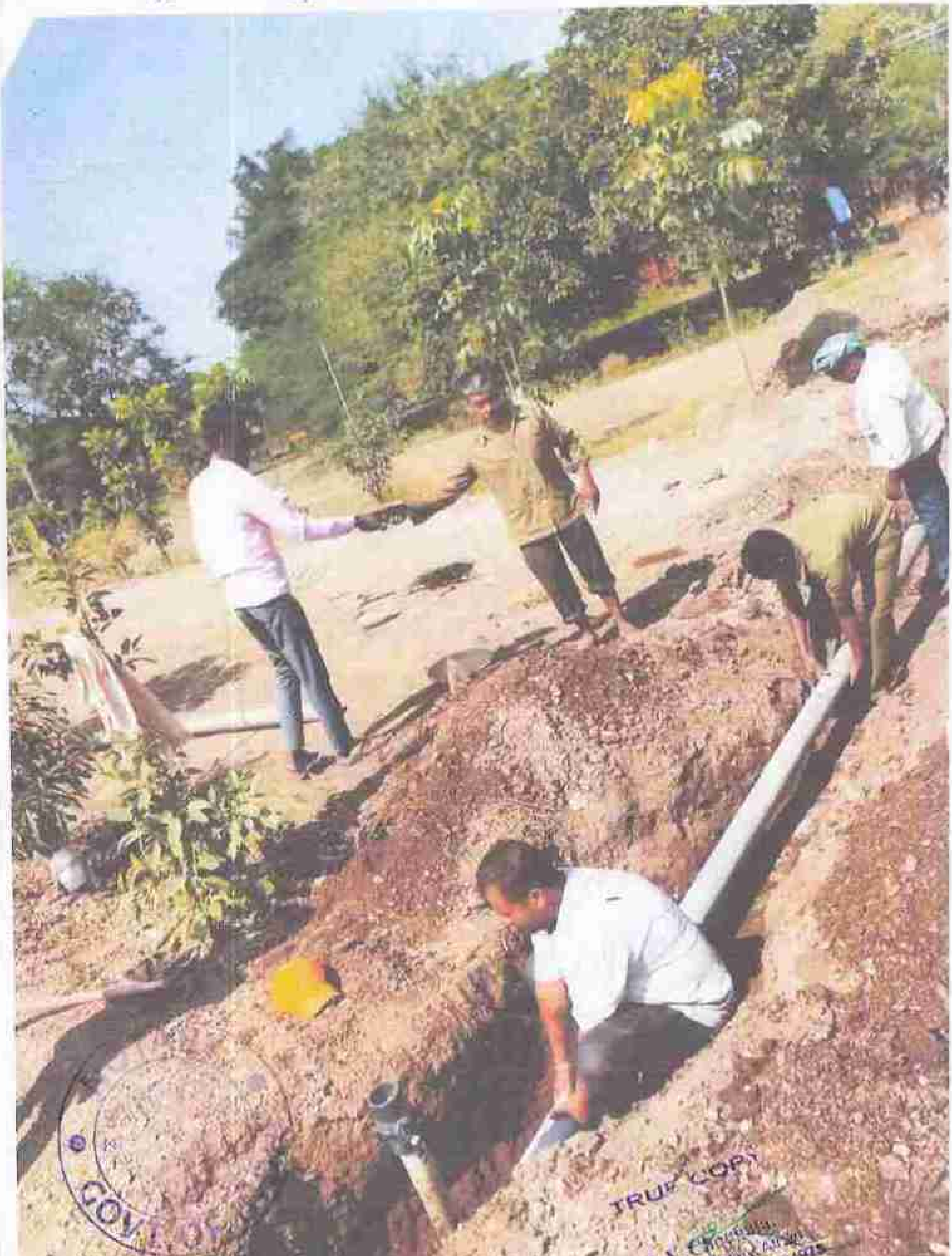
TRUE COPY

NOTARY GOVT. OF INDIA

TRUE COPY

Advocate & Notary, Athani
Dt. Belagavi, M. 9448194975

Annexure - 3B



TRUE COPY

S. Y. [illegible]
Advocate & Notary Public
Dt. Belagavi [illegible]

ANNEXURE - 4A

सत्यमेव जयते

INDIA NON JUDICIAL

Government of Karnataka

e-Stamp

Certificate No.	:	IN-KA13135948933250T
Certificate Issued Date	:	24-Sep-2021 01:12 PM
Account Reference	:	NONACC (BK)/ kakscub08/ ATHANI/ KA-BL
Unique Doc. Reference	:	SUBIN-KAKAKSCUB08828901140535687
Purchased by	:	MANAGING DIRECTOR K S S K N ATHANI
Description of Document	:	Article 12 Bond
Description	:	BOND
Consideration Price (Rs.)	:	0 (Zero)
First Party	:	MANAGING DIRECTOR K S S K N ATHANI
Second Party	:	FARMERS
Stamp Duty Paid By	:	MANAGING DIRECTOR K S S K N ATHANI
Stamp Duty Amount(Rs.)	:	20 (Twenty only)

NOTARY S.S.PUJARI NOTARY At:Post:ATHANI-591304 Tq:Athani Dist:Belagavi Regn.No:20349 Expiry Date: 09-3-2025 GOVT. OF INDIA

ISSUED BY: Aroodhjyoti Pattan Sahakara Bank Niyamith, Athani.

Authorised Signature.

NOTARY S. V. CHOUGALA Advocate & Notary Athani, Belagavi Reg.No. 4209 Expiry Date: 20-JUN-2027 GOVT. OF INDIA

Please write or type below this line

ಒಪ್ಪಿಗೆ ಪತ್ರ

ಈ ಮೂಲಕ ಕೆಳಗೆ ಸಹಿ ಮಾಡಿರುವ ನಾವು ಕಾರಖಾನೆಯ ಸುತ್ತಮುತ್ತಲು ಇರುವ ನಮ್ಮ ಜಮೀನುಗಳಿಗೆ ಕೃಷ್ಣಾ ಸ. ಸ. ಕಾರಖಾನೆಯ ETP ಯಲ್ಲಿ ಶುದ್ಧಿಕರಿಸಿದ ನೀರನ್ನು ಕೆಳಕಾಣಿಸಿದ ನಮ್ಮ ಜಮೀನುಗಳಿಗೆ ಉಪಯೋಗಿಸುತ್ತಿದ್ದೇವೆ.

2..

No. of Corrections..NIL.....

NOTARY

Statutory Alert:

1. The authenticity of this Stamp certificate should be verified at 'www.shcilestamp.com' or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.

-2-

ಕ್ರಸಂ	ರೈತರ ಹೆಸರು	ಊರೂ	ಸರ್ವೇ ನಂಬರ	ಎಕರೆಗಳು	ಸಹಿ
೧.	ವೆಂಕಟೇಶ. ಶಿ.ವೆಂಕ. ನಾಯಿಕ	ಶಂಕೋನಟ್ಟಿ	1180/2	12.00	[illegible]
೨.	[illegible]	[illegible]	229	17-19	[illegible]
೩.	[illegible]		231	2--	
೪.	[illegible] ಬ. [illegible]	[illegible]	237/1	4.30	A. B. Thakk[illegible]
೫.	ದಾದಾಸಾಬ ಮಹಿಬೂಬ ನದಾಫ	ಶಂಕೋನಟ್ಟಿ	1181/2	4.23	
೬.	[illegible] ನದಾಫ	..	1181/3	4.23	
೭.	[illegible] ನದಾಫ	..	1181/4	4.23	
೮.	[illegible] ನದಾಫ	"	1182/2	1.23	
೯.	ಭರತೇಶ. ಸಿಂಗಪ್ಪ [illegible]	..	1180/1B-P	12.36	BN[illegible]
೧೦.					
ಒಟ್ಟು				64.17	

ಮೇಲೆ ನಮೂದಿಸಿದ ರೈತರು ಅವರ ಅವರ ಜಮೀನುಗಳಿಗೆ ನಮ್ಮ ಕೃಷ್ಣಾ ಸ.ಸ.ಕಾರಖಾನೆಯ ETPಯಲ್ಲಿ ಶುದ್ಧೀಕರಿಸಿದ ನೀರನ್ನು ಪಡೆದುಕೊಳ್ಳುತ್ತಾ ಇದ್ದಾರೆ, ಇದಕ್ಕೆ ನಮ್ಮ ಸಂಪೂರ್ಣ ಒಪ್ಪಿಗೆ ಇರುತ್ತದೆ.

No. of Corrections..nil......

NOTARY

NOTARY S.S.PUJARI NOTARY At Post: ATHANI-591304 Tq: Athani Dist: Belgaum Regn. No: 28349 Expiry Date: 19-3-2025 GOVT. OF INDIA

MANAGING DIRECTOR
K.S.S.K.N. ATHANI

EXECUTED BEFORE ME
01-10-2021
S. S. PUJARI B.A., LL.B.(Spl)
Advocate & Notary, Govt. of India
At:Po:ATHANI-591304, Tq:Athani

ಕರ್ನಾಟಕ ಸರ್ಕಾರದ ನಡವಳಿಗಳು

ವಿಷಯ : ರಾಜ್ಯದ ಉತ್ತರ ಭಾಗದ ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆಗಳಲ್ಲಿ 2024-25ನೇ ಹಂಗಾಮಿನಲ್ಲಿ ಕಬ್ಬು ಅರೆಯುವ ದಿನಾಂಕವನ್ನು ನಿಗದಿಪಡಿಸುವ ಬಗ್ಗೆ.

ಓದಲಾಗಿದೆ : 1. ಉಪಾಧ್ಯಕ್ಷರು, ಸಿಸ್ಮಾ, ಕರ್ನಾಟಕ ಇವರ ದಿನಾಂಕ:07.08.2024ರ ಪತ್ರ.
2. ದಿನಾಂಕ:07.08.2024ರಂದು ಮಾನ್ಯ ಜವಳಿ, ಕಬ್ಬು ಅಭಿವೃದ್ಧಿ ಮತ್ತು ಸಕ್ಕರೆ ಹಾಗೂ ಕೃಷಿ ಮಾರುಕಟ್ಟೆ ಸಚಿವರ ಅಧ್ಯಕ್ಷತೆಯಲ್ಲಿ ರಾಜ್ಯದ ದಕ್ಷಿಣ ಭಾರತ ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆಗಳ ಒಕ್ಕೂಟ ಕರ್ನಾಟಕ ಇದರ ಪದಾಧಿಕಾರಿಗಳೊಂದಿಗೆ ನಡೆದ ಸಭಾ ನಡವಳಿ.
3. ಆಯುಕ್ತರು ಕಬ್ಬು ಅಭಿವೃದ್ಧಿ ಹಾಗೂ ಸಕ್ಕರೆ ನಿರ್ದೇಶಕರ ಪತ್ರ ಸಂಖ್ಯೆ:ಡಿಎಸ್‌ಕೆ/ಎಸ್‌ಕೆ/ಸಿಸ್ಮಾ/2024-25/897, ದಿನಾಂಕ:13.08.2024.

******

ಪ್ರಸ್ತಾವನೆ::

ಮೇಲೆ ಓದಲಾದ ಕ್ರಮ ಸಂಖ್ಯೆ (1)ರ ಪತ್ರದಲ್ಲಿ ಹಿಂದಿನ ವರ್ಷದ ಬರಗಾಲದ ಪ್ರಯುಕ್ತ ರೈತರು ತಡವಾಗಿ ಕಬ್ಬು ನಾಟಿ ಮಾಡಿರುವುದರಿಂದ ಪಕ್ವವಾದ ಕಬ್ಬು ಎಲ್ಲಿಯೂ ಇರುವುದಿಲ್ಲವಾದ್ದರಿಂದ ಡಿಸೆಂಬರ್ 2024 ರಲ್ಲಿ ಕಾರ್ಖಾನೆಗಳನ್ನು ಪ್ರಾರಂಭಿಸುವುದು ಎಲ್ಲಾ ದೃಷ್ಟಿಯಿಂದ ಅನುಕೂಲ, ರೈತರಿಗೂ ಎಕರೆಗೆ ಹೆಚ್ಚಿನ ಇಳುವರಿ ದೊರೆತು ಆರ್ಥಿಕವಾಗಿ ಲಾಭವಾಗುತ್ತದೆ ಎಂದು ಹಾಗೂ ಕಾರ್ಖಾನೆಗೂ ಸರಿಯೂಗುವ ರೀತಿಯಲ್ಲಿ ಸಿಗುವಂತೆ ಆಗುತ್ತದೆ ಎಂದು, ಬೇಗನೆ ಕಾರ್ಖಾನೆಗಳನ್ನು ಪ್ರಾರಂಭಿಸಿದರೆ ರೈತರಿಗೆ, ಕಾರ್ಖಾನೆಗಳಿಗೆ ಹಾಗೂ ಸರ್ಕಾರಕ್ಕೆ ಬಹಳ ನಷ್ಟ ಉಂಟಾಗುವುದರಿಂದ, ಯಾವುದೇ ಪರಿಸ್ಥಿತಿಯಲ್ಲಿ 2024-25ನೇ ಹಂಗಾಮಿನಲ್ಲಿ ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆಗಳು 15ನೇ ನವೆಂಬರ್ ಗಿಂತ ಮೊದಲು ಪ್ರಾರಂಭ ಮಾಡಲೇಬಾರದೆಂದು ಆದೇಶವನ್ನು ಹೊರಡಿಸುವಂತೆ ಉಪಾಧ್ಯಕ್ಷರು, ಸಿಸ್ಮಾ, ಕರ್ನಾಟಕ ಕೋರಿರುತ್ತಾರೆ.

ಮೇಲೆ ಓದಲಾದ ಕ್ರಮ ಸಂಖ್ಯೆ (2)ರ ಸಭಾ ನಡವಳಿಯಲ್ಲಿ, ಸಾಮಾನ್ಯವಾಗಿ ರಾಜ್ಯದ ಉತ್ತರ ಭಾಗದ ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆಗಳು ಅಕ್ಟೋಬರ್-ನವೆಂಬರ್ ಮಾಹೆಯಲ್ಲಿ ಕಬ್ಬು ಅರೆಯುವ ಕಾರ್ಯವನ್ನು ಪ್ರಾರಂಭಿಸುವುದು ವಾಡಿಕೆಯಾಗಿರುತ್ತದೆ. ಕೆಲವೊಂದು ಕಾರ್ಖಾನೆಗಳು ಸ್ಪರ್ಧೆಗಿಳಿದು ಹಂಗಾಮನ್ನು ಬೇಗನೆ ಪ್ರಾರಂಭ ಮಾಡುವುದರಿಂದ ಕಬ್ಬು ಸಂಪೂರ್ಣ ಪಕ್ವವಾಗದೇ ಇರುವುದರಿಂದ ಇಳುವರಿ ಕಡಿಮೆ ಆಗುತ್ತದೆ. ಇದು ಸಕ್ಕರೆ ಮತ್ತು ಇತರೆ ಉಪ ಉತ್ಪನ್ನಗಳ ಒಟ್ಟಾರೆ ಉತ್ಪಾದನೆಯ ಮೇಲೆ ಪರಿಣಾಮ ಬೀರುತ್ತದೆ. ಕಬ್ಬು ಅರೆಯುವ ಕಾರ್ಯವನ್ನು ಬೇಗನೆ ಪ್ರಾರಂಭಿಸುವ ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆಯ ನೆರೆಯ ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆಗಳ ವ್ಯಾಪ್ತಿಯಲ್ಲಿ ಬೆಳದಂತಹ ಮತ್ತು ಕಾನೂನುಬಾಹಿರವಾಗಿ ಸಾಗಾಣಿಕೆ ಮಾಡಿ ಕಬ್ಬನ್ನು ಅನಧಿಕೃತವಾಗಿ ಅರಿಸುವ ಸಾಧ್ಯತೆ ಇರುತ್ತದೆ. ಇದರಿಂದಾಗಿ ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆಗಳ ಮಧ್ಯೆ ಅನಾರೋಗ್ಯಕರ ಸ್ಪರ್ಧೆ ಮತ್ತು ಕಾನೂನಾತ್ಮಕ ತೊಡಕುಗಳು ಉಂಟಾಗುತ್ತವೆ. ಆದ್ದರಿಂದ, ರಾಜ್ಯದ ಉತ್ತರ ಭಾಗದ ಎಲ್ಲಾ ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆಗಳು 2024-25ನೇ ಸಾಲಿನ ಕಬ್ಬು ಅರೆಯುವ ಹಂಗಾಮನ್ನು 2024ನೇ ಸಾಲಿನ ನವೆಂಬರ್-15ರ ನಂತರ ಪ್ರಾರಂಭಿಸುವಂತೆ ನಿರ್ದೇಶನವನ್ನು ನೀಡಲು ನಿರ್ಣಯಿಸಲಾಗಿರುತ್ತದೆ.

ಮೇಲೆ ಓದಲಾದ ಕ್ರಮ ಸಂಖ್ಯೆ (3)ರ ಪತ್ರದಲ್ಲಿ, ದಿನಾಂಕ:07.08.2024ರಂದು ಮಾನ್ಯ ಜವಳಿ, ಕಬ್ಬು ಅಭಿವೃದ್ಧಿ ಮತ್ತು ಸಕ್ಕರೆ ಹಾಗೂ ಕೃಷಿ ಮಾರುಕಟ್ಟೆ ಸಚಿವರ ಅಧ್ಯಕ್ಷತೆಯಲ್ಲಿ ರಾಜ್ಯದ ದಕ್ಷಿಣ ಭಾರತ ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆಗಳ ಒಕ್ಕೂಟ ಕರ್ನಾಟಕ ಇದರ ಪದಾಧಿಕಾರಿಗಳೊಂದಿಗೆ ನಡೆದ ಸಭಾ ನಡವಳಿಯಲ್ಲಿ, ನಿರ್ಣಯಿಸಿರುವಂತೆ, ರಾಜ್ಯದ ಉತ್ತರ ಭಾಗದ ಎಲ್ಲಾ ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆಗಳು 2024-25ನೇ ಸಾಲಿನ ಕಬ್ಬು ಅರೆಯುವ ಹಂಗಾಮನ್ನು 2024ನೇ ಸಾಲಿನ ನವೆಂಬರ್-15ರ ನಂತರ ಪ್ರಾರಂಭಿಸುವಂತೆ ಸರ್ಕಾರದಿಂದ ಸೂಕ್ತ ಆದೇಶವನ್ನು ಹೊರಡಿಸಲು ಆಯುಕ್ತರು ಕಬ್ಬು ಅಭಿವೃದ್ಧಿ ಹಾಗೂ ಸಕ್ಕರೆ ನಿರ್ದೇಶಕರು ಕೋರಿರುತ್ತಾರೆ.

ಸದರಿ ಪ್ರಸ್ತಾವನೆಯನ್ನು ಪರಿಶೀಲಿಸಿದ ನಂತರ ಈ ಕೆಳಕಂಡ ಆದೇಶ.

ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: ಸಿಐ 233 ಎಸ್‌ಜಿಎಫ್ 2024,
ಬೆಂಗಳೂರು, ದಿನಾಂಕ:13ನೇ ಸೆಪ್ಟೆಂಬರ್ 2024

ಪ್ರಸ್ತಾವನೆಯಲ್ಲಿ ವಿವರಿಸಿರುವ ಅಂಶಗಳ ಹಿನ್ನೆಲೆಯಲ್ಲಿ, ರಾಜ್ಯದ ರೈತರ ಮತ್ತು ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆಗಳ ಹಿತದೃಷ್ಟಿಯಿಂದ ರಾಜ್ಯದ ಉತ್ತರ ಭಾಗದ ಎಲ್ಲಾ ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆಗಳು 2024-25ನೇ ಸಾಲಿನ ಕಬ್ಬು ಅರೆಯುವ ಹಂಗಾಮನ್ನು ಕಡ್ಡಾಯವಾಗಿ 2024ನೇ ಸಾಲಿನ ನವೆಂಬರ್-15ರ ನಂತರ ಪ್ರಾರಂಭಿಸಲು ಅಗತ್ಯ ಕ್ರಮ ಕೈಗೊಳ್ಳುವಂತೆ ಆದೇಶಿಸಿದೆ. ಈ ಆದೇಶವನ್ನು ಪ್ರತಿಯೊಂದು ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆಗಳು ಕಡ್ಡಾಯವಾಗಿ ಪಾಲಿಸತಕ್ಕದ್ದು, ಹಾಗೂ ಈ ಆದೇಶವನ್ನು ಉಲ್ಲಂಘಿಸಿದ ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆಗಳ ಕುರಿತು ಮಾಹಿತಿಯನ್ನು ಅಗತ್ಯ ದಾಖಲೆಗಳೊಂದಿಗೆ ಆಯುಕ್ತರು, ಕಬ್ಬು ಅಭಿವೃದ್ಧಿ ಹಾಗೂ ಸಕ್ಕರೆ ನಿರ್ದೇಶಕರು ಸರ್ಕಾರಕ್ಕೆ ವರದಿ ಮಾಡುವುದು.

ಕರ್ನಾಟಕ ರಾಜ್ಯಪಾಲರ ಆದೇಶಾನುಸಾರ
ಮತ್ತು ಅವರ ಹೆಸರಿನಲ್ಲಿ,

(ಸಹಿ)
([illegible])
ಸರ್ಕಾರದ ಅಧೀನ ಕಾರ್ಯದರ್ಶಿ
ವಾಣಿಜ್ಯ ಮತ್ತು ಕೈಗಾರಿಕೆ ಇಲಾಖೆ (ಸಕ್ಕರೆ)

ಇವರಿಗೆ:
1. ಆಯುಕ್ತರು, ಕಬ್ಬು ಅಭಿವೃದ್ಧಿ ಹಾಗೂ ಸಕ್ಕರೆ ನಿರ್ದೇಶಕರು, ಎಸ್.ನಿಜಲಿಂಗಪ್ಪ ಸಕ್ಕರೆ ಸಂಸ್ಥೆ, ಸಿಟಿಎಸ್ ನಂ.4125/1ಬಿ, ಗಣೇಶಪುರ ರಸ್ತೆ, ಲಕ್ಷ್ಮಿ ಟೇಕ್, ಬೆಳಗಾವಿ-590009
2. ನಿರ್ದೇಶಕರು, ಎಸ್.ನಿಜಲಿಂಗಪ್ಪ ಸಕ್ಕರೆ ಸಂಸ್ಥೆ, ಸಿಟಿಎಸ್ ನಂ.4125/1ಬಿ, ಗಣೇಶಪುರ ರಸ್ತೆ, ಲಕ್ಷ್ಮಿ ಟೇಕ್, ಬೆಳಗಾವಿ-590009
3. ಜಿಲ್ಲಾಧಿಕಾರಿಗಳು, ಬೀದರ್ ಜಿಲ್ಲೆ / ಕಲಬುರಗಿ ಜಿಲ್ಲೆ / ಯಾದಗಿರಿ ಜಿಲ್ಲೆ / ಬಳ್ಳಾರಿ ಜಿಲ್ಲೆ / ವಿಜಯನಗರ ಜಿಲ್ಲೆ / ಹಾವೇರಿ ಜಿಲ್ಲೆ / ಧಾರವಾಡ ಜಿಲ್ಲೆ/ಉತ್ತರ ಕನ್ನಡ ಜಿಲ್ಲೆ / ಬೆಳಗಾವಿ ಜಿಲ್ಲೆ/ ವಿಜಯಪುರ ಜಿಲ್ಲೆ / ಬಾಗಲಕೋಟೆ ಜಿಲ್ಲೆ / ಗದಗ ಜಿಲ್ಲೆ
4. ಕಾರ್ಯದರ್ಶಿ, ದಿ ಸೌತ್ ಇಂಡಿಯನ್ ಶುಗರ್ ಮಿಲ್ಸ್ ಅಸೋಸಿಯೇಷನ್- ಕರ್ನಾಟಕ, ಫರ್ಸ್ಟ್ ವಿನ್ಸ್‌ಪ್ಲೋರ್, 1ನೇ ಮಹಡಿ, 133/6, ಇನ್ಫೆಂಟ್ರಿ ರಸ್ತೆ ಬೆಂಗಳೂರು-560001
5. ಬೀದರ್ ಜಿಲ್ಲೆ / ಕಲಬುರಗಿ ಜಿಲ್ಲೆ/ ಯಾದಗಿರಿ ಜಿಲ್ಲೆ/ಬಳ್ಳಾರಿ ಜಿಲ್ಲೆ / ವಿಜಯನಗರ ಜಿಲ್ಲೆ / ಹಾವೇರಿ ಜಿಲ್ಲೆ / ಧಾರವಾಡ ಜಿಲ್ಲೆ/ಉತ್ತರ ಕನ್ನಡ ಜಿಲ್ಲೆ / ಬೆಳಗಾವಿ ಜಿಲ್ಲೆ/ ವಿಜಯಪುರ ಜಿಲ್ಲೆ / ಬಾಗಲಕೋಟೆ ಜಿಲ್ಲೆ / ಗದಗ ಜಿಲ್ಲೆಗಳ ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆಗಳು
6. ಮಾನ್ಯ ಮುಖ್ಯಮಂತ್ರಿಯವರ ಅಪ್ತ ಕಾರ್ಯದರ್ಶಿಗಳು, ಕರ್ನಾಟಕ ಸರ್ಕಾರ, ವಿಧಾನಸೌಧ, ಬೆಂಗಳೂರು
7. ಮಾನ್ಯ ಜವಳಿ, ಕಬ್ಬು ಅಭಿವೃದ್ಧಿ ಮತ್ತು ಸಕ್ಕರೆ ಹಾಗೂ ಕೃಷಿ ಮಾರುಕಟ್ಟೆ ಸಚಿವರ ಅಪ್ತ ಕಾರ್ಯದರ್ಶಿಗಳು ವಿಕಾಸಸೌಧ ಬೆಂಗಳೂರು.
8. ಸರ್ಕಾರದ ಕಾರ್ಯದರ್ಶಿ (ಎಂಎಸ್‌ಎಂಇ ಮತ್ತು ಗಣಿ)ಯವರ ಅಪ್ತ ಕಾರ್ಯದರ್ಶಿಗಳು, ವಾಣಿಜ್ಯ ಮತ್ತು ಕೈಗಾರಿಕೆ ಇಲಾಖೆ, ವಿಕಾಸಸೌಧ, ಬೆಂಗಳೂರು.
9. ಸರ್ಕಾರದ ಉಪ ಕಾರ್ಯದರ್ಶಿ (ಸಕ್ಕರೆ)ಯವರ ಪತ್ರಾಂಕಿತ ಅಪ್ತ ಸಹಾಯಕರು, ವಾಣಿಜ್ಯ ಮತ್ತು ಕೈಗಾರಿಕಾ ಇಲಾಖೆ, ವಿಕಾಸಸೌಧ, ಬೆಂಗಳೂರು.
10. ಶಾಖಾ ರಕ್ಷಾ ಕಡತ/ಹೆಚ್ಚುವರಿ ಪ್ರತಿಗಳು

THE KRISHNA SAHAKARI SAKKARE KARKHANE NIYAMIT, ATHANI.

Solid Waste Management - Record

Date	Quantity ton/day				Sale (in MT)				Stock (in MT)				Remarks	Sign. of Vendor
	Pressmud	Boiler (Bottom Ash)	Fly Ash (ESP)	ETP Sludge	Pressmud	Boiler (Bottom Ash)	Fly Ash (ESP)	ETP Sludge	Pressmud	Boiler (Bottom Ash)	Fly Ash (ESP)	ETP Sludge		
20/12/23	194.160	83.430	33.686		17.070	12.102	13.102		177.09	2.330	20.106			
21/12/23	198.102	15.600	34.804		29.930	9.002	15.104		168.192	6.598	19.702			
22/12/23	200.161	14.810	33.980		15.080	5.20	9.020		175.736	8.992	24.016			
23/12/23	190.816	15.102	36.106		29.890	7.670	17.101		160.926	8.104	18.108			
24/12/23	193.810	16.890	34.810		-	12.089	19.200		193.810	4.870	16.813			
25/12/23	195.190	15.101	33.460	3.5	24.460	12.102	13.102	3.409	170.730	3.102	20.024	Nil		
26/12/23	196.811	14.990	35.016		38.540	9.016	15.016		158.271	5.810	20.0161			
27/12/23	199.201	16.103	34.190		31.160	8.102	14.180		167.641	8.033	20.086			
28/12/23	193.910	15.106	35.960		30.180	11.010	16.810		163.73	4.101	19.089			
29/12/23	197.819	14.890	36.089		25.490	12.080	18.102		172.329	2.903	18.011			
30/12/23	194.810	16.890	34.880		20.620	12.102	15.816		174.190	4.810	19.996	--		
31/12/23	191.190	15.988	35.010	4.80	-	12.106	18.019	4.791	191.190	3.108	17.902	Nil.		

ETP Chemist

Environmental Engg./Officer

Chief Chemist

ANNEXURE - 5

Annexure - 6A

INDIA NON JUDICIAL

Government of Karnataka

e-Stamp

Certificate No.	:	IN-KA56664972976613V
Certificate Issued Date	:	20-Jan-2023 02:15 PM
Account Reference	:	NONACC (FI)/ kakdcl08/ ATHANI5/ KA-BL
Unique Doc. Reference	:	SUBIN-KAKAKSFCL0007572126251953V
Purchased by	:	SHANTADURGA PETROCHEMICALS KHANAPUR
Description of Document	:	Article 12 Bond
Description	:	AGREEMENT
Consideration Price (Rs.)	:	0 (Zero)
First Party	:	SHANTADURGA PETROCHEMICALS KHANAPUR
Second Party	:	THE KRISHNA S S K N ATHANI
Stamp Duty Paid By	:	SHANTADURGA PETROCHEMICALS KHANAPUR
Stamp Duty Amount(Rs.)	:	50 (Fifty only)

ISSUED BY :
JAGRATI URBAN CREDIT SOUHAR
CO-OP. LTD, HARUGERI, BR ATHANI
AUTHORISED SIGNATORY

NOTARY
S.S.PUJARI
NOTARY
GOVT. OF INDIA

AGREEMENT FOR DISPOSAL OF HAZARDOUS WASTE / USED OILS UNDER SCHEDULE 5.1 of HW (M&H) Rules 2016

We have entered into agreement for Two years from 01-01-2023 to 31-12-2024

M/s ShantadurgaPertochemicals Having their works at
Vkas Varde, Mobile No.9902520885
701 1 Hemudaga Road, Shedegalli village At Post. Manuturga
Khanapur Dist. Belagavi
Karnataka – 591302.

No. of Corrections..Nil...

NOTARY

NOTARY
S.V. CHOUGALA
Advocate & Notary
Expiry Date:
20-JUN-2027
GOVT. OF INDIA

NOTARY
S.V. CHOUGALA
Advocate & Notary
Athani
Expiry Date:
20-JUN-2027
GOVT. OF INDIA

And

("Name & Address of Generator with GST no. & Contact details")
The Krishna S S K N Athani GSTIN -29AAAAT3400C1Z1
Contact No.9740024303

It is agreed between the two parties that,

I. Shantadurga Petrochemicals (Facility) has been authorized By Karnataka State Pollution Control Board to Operate a Hazardous waste under schedule 5.1 i.e., WasteOil / used oil.Shantadurga Petrochemicals has been receiving USED OILS from various generators in Karnataka for disposal of used oils to treat it in environmentally sound manner. Shantadurga Petrochemicals is willing to accept similar waste from- ("Name of Generator")The Krishna S S K N as per the terms and conditions.

2. The Krishna S S K N Athani Generates following Hazardous waste which needs to be disposed as per Environmental regulations of Karnataka State Pollution Control Board.

USED OIL WITH BARREL @213 LTR EACH : 0.6 BRLS/MONTH

i. All HW materials shall be packed in proper and environmentally sound manner to avoid any kind of leakages during its transportation. It is to be disposed off along with its packing material, containers etc. It is the responsibility of generator to store the material in proper environmentally sound manner.

ii. All HW materials generated must be stored in an environmentally friendly manner in the premises of Generator. It must be accessed and tagged before its disposal to the facility. Cost of hazard waste disposal should be paid by the facility immediately against its disposal by cheque / cash/NEFT in the name of The Krishna S S K N Athani.

III. Price is inclusive of GST 18% only.

IV. FORM-10A shall be issued by the facility / e-manifest shall be generated by the generator & same shall be accepted by facility.

No. of Corrections. Nil.

NOTARY
20 JAN-2023

NOTARY S.S.PUJARI GOVT. OF INDIA

NOTARY S.V. CHOUGALA Advocate & Notary Athani, Belagavi Reg. No: 4269 Expiry Date: 20-JUN-2027 GOVT. OF INDIA

V. Water contents in oil barrel shall be removed by the facility at delivery site before taking the delivery of the material.

VI. Facility shall sent the HW approved vehicle as shown in e-manifest portal, to the generators premises to take the delivery of the used oil.

Rates are fixed mutually for disposal used oil with barrels and will inform to time to time if there is any change in rate.

USED OIL WITH BARREL (@ 215 LTRS) Rs.2800/ Barrel "GENERATOR" AGREES THAT THEY WILL

a) Continue to dispose the used oil as and when generated to "facility" for a life time agreement.

b) Packed HW preferably stored in sealed leak-proof containers and ensures that there is no any open contamination to the environment.

c) The Containers should be labeled as per FORM-12.

d) Transport emergency card as per FORM-II and hazardous waste e-manifest as per KSPCB directions to be sent along with every consignment.

e) Provide only the approved waste and not any other.

For M/s MANAGING DIRECTOR
KRISHNA SAHAKARI SAKKARE
NIYAMIT, ATHANI

Name : S. M. Patil
Designation : Managing Director

For M/s SHANTDURGA
PETROCHEMICALS

Name : Vikas V. Vale
Designation : Managing Partner
Shantadurga Petrochemicals
51, Shedegali Hannalinga Road
Khanapur-591302

Witness :

Signature
Name : D. B. Desai
Designation : Chief Chemist

Signature
Name : S. S. Patil
Designation : Manager (HR)

Witness :

Signature
Name : M. H. Pawar
Designation : Sr. Chemist

Signature
Name : S. B. Satti
Designation : MFP Chemist

No. of Corrections: Nil

NOTARY

20 JAN 2023

SWORN TO BEFORE ME

S. S. PUJARI
Advocate & Notary, Govt. of India

TRUE COPY

(S. V. CHOUGALA)
NOTARY
Athani 591304, Dt. Belagavi
Mob: 9448194975

TRUE COPY

S. V. Chougala
Advocate & Notary, Athani
Mob: 9448194975

FORM 4

[SEE Rules 5(6) and 22 (2)]

FORM FOR FILING ANNUAL RETURNS BY THE OCCUPIER OR OPERATOR OF FACILITY

[To be submitted by occupier / operator of disposal facility to state pollution control board / pollution control committee by 30th June for every year for the preceding period April to March]

1	Name and address of the generator / operator of facility	:	M/S The Krishna sahakari sakkare karkhane Niyamit A/P -sankonatti Village Athani Taluk Belgaum District			
2	Name of the Authorized person and full Address with telephone and fax number	:	Mr Deepak Desai (Chief Chemist) M/S The Krishna sahakari sakkare karkhane Niyamit A/P -sankonatti village Athani Tafuk Belgaum District Telephone No: 9960545208			
3	Description of hazardous waste	:	Physical form with description		Chemical form	
4	Quality of hazardous waste (in MTA)	:	Type of hazardous waste		Quantity (in Tones/KL	
					Authorized	Generated
			a) Used oil		0.744	0.3
			b)			
			c)			
			.....			
5	Description of storage	:	Collection of leak proof containers			
6	Description of Treatment	:	Used Oil given to KSPCB Approved Vendor			
7	Details of Transportation Shantadurga petrochemicals 701, shedagali hemadaga road khanapur-591302	:	Name and address of consignee	Mode of packing	Mode of transportation	Date of transportation
			Shantadurga	Barrel		KA-22-D-6194
8	Details of disposal of hazardous waste 701, shedagali hemadaga road khanapur-591302	:	Name and address of consignee	Mode of packing	Mode of transportation	Date of transportation
			Shantadurga petrochemicals	Barrel	Approved 4 wheelers	KA-22-D-6194 11-03-2024
9	Quantity of useful materials sent back to the manufacturers* and others#	:	Name and type of materials sent back to Manufactures* and Others#		Quantity in Tones/KL	

*Delete whichever is not Applicable

#Enclose list of other agencies

Date : 20-05-24

Place: Athani

TRUE COPY

Signature:

CHIEF CHEMIST

Designation

Mob: 9448194975

Physical form

Special handling instructions and additional information — [illegible]

Sender's Certificate

CHIEF CHEMIST
K.S.S.K.N ATHANI

I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorized, packed, marked, and labelled, and are in all respects in proper conditions for transport by road according to applicable national government regulations.

Name and stamp: Signature — MONTH-DAY-YEAR [illegible] 2024

Transporter acknowledgement of receipt of Wastes

Name and stamp: Signature — MONTH-DAY-YEAR

Receiver's certification for receipt of hazardous and other waste

Name and stamp: Signature — MONTH-DAY-YEAR

[illegible]

FORM 10

[See rule 19 (1)]

MANIFEST FOR HAZARDOUS AND OTHER WASTE

Sender's name and mailing address (including Phone No. and e-mail)	The Krishna SSK Ltd, [illegible] Village: Athani Taluk: Belagavi District [illegible] [illegible]
CHIEF CHEMIST K.S.S.K.N ATHANI	
Sender's authorisation No	[illegible]
Manifest Document No	[illegible]
Transporter's name and address (including Phone No. and e-mail)	[illegible] PETROCHEMICALS [illegible] Phone [illegible] e-mail [illegible] [illegible]
Type of vehicle	Special vehicle
Transporter's registration No	[illegible]
Vehicle registration No.	[illegible]
Receiver's name and mailing address (including Phone No. and e-mail)	[illegible] PETROCHEMICALS [illegible] [illegible] Phone [illegible] e-mail [illegible] [illegible]
Receiver's authorisation No	[illegible]
Waste description	Waste Category / Physical form / Quantity [illegible]

NOTARY
S. V. CHO[illegible]
Advocate & Notary
Athani, [illegible]
Reg. No. [illegible]
Expiry Date: [illegible]-2027
GOVT. OF INDIA

TRUE COPY
[illegible] KOUGALAI
NOTARY
[illegible]

ANNEXURE -7A

NOTARY GOVT. OF INDIA

TRUE COPY

S. V. Chhugani
Advocate & Notary
Belagavi

Annexure-7B

UNIQUE
INDUSTRIAL SOLUTION
uniqueindustrial2307@gmail.com www.uniqueindia.co.in

CALIBRATION CERTIFICATE

Name of Customer	Certificate No:
The Krishna SSK Niyamit, Athani	UIS/2024-25/1241
Work Order No Date of Receipt:	**Date of Issue:**
2nd July 2024	12.07.2024

Identification of Unit under Calibration

Manufacturer:
Electronet Equipment Pvt Ltd

Model Number & Serial Number:
ELMAG-200 & EFM1819/902

Description:
Electro Magnetic Flowmeter

Size:
100 NB

Date Of Receipt:
05.07.2024

Range:
0 to 169.65 m3/hr.

Input Supply Range: 230VAC

Output Range: 4-20 mA

Calibration Date		Calibration Conditions	
Date of Unit Received	: 08.07.2024	Temperature	: 30 °C
Date of Calibration	: 11.07.2024	Humidity:	: 80-85 % RH
Due Date of Calibration	: 10.07.2025	Pressure:	: 3 - 5 Kgs/cm2

Details of Standard Instruments Used for Calibration (Traceability)

Equipment	Id No	Manufacturer	Calibrated By	Validity
Flow Simulator	2327	Manas	Manas Microsystems	31.03.2025

Calibration Results

Master Flow Rate	Expected Cal. Current (mA)	Average Cal. Current (mA)	Error Flow Rate	Actual Error
0	4.00	4.021	0.525%	-0.101 %
42.412	8.00	7.951	-0.613%	
84.825	12.00	11.928	-0.600%	
127.237	16.00	16.120	0.750%	
169.650	20.00	19.887	-0.565%	
Specified Error: +/- 1.00%				

Remarks:

Calibrated By

TRUE COPY

TRUE COPY

Approved By/Seal

Annexure-26

KRISHNA SAHAKARI SAKKARE KARKHANE NIYAMIT, ATHANI.

LOG BOOK FOR ETP SEASON : 2023 -2024

Date: 12-1-24

Time	ETP INLET Flow rate M³/Hr	Energy Meter Reading		MLSS (Aeration-I)	Chemical Consumption			PH	BOD Mg/L	COD Mg/L	TSS ppm	ETP O/L Flow Rate	Plantation in Factory	Formers for Irrigations	Operator Signature
		OLD	NEW		UREA	DAP	LIME								
6:00 am	25/Hr	-	-	270	-	-	50 kg	7.50	7.15	21.54	4.82	23/Hr	-	-	
8:00 am	22/Hr	-	-	270	-	-	-	7.36	7.48	24.94	4.55	20/Hr	-	-	
10:00 am	27/Hr	-	-	270	-	-	-	7.15	6.93	20.99	4.12	25/Hr	100	100	
12:00 pm	32/Hr	113681	113596	270	-	-	-	7.26	6.90	20.30	4.10	30/Hr	100	41	[signature]
2:00 pm	20/Hr	-	-	265	-	-	50 kg	7.10	6.87	20.61	5.02	18/Hr	-	100	
4:00 pm	24/Hr	-	-	265	400 gm	4 kg	-	7.13	6.94	20.82	5.10	22/Hr	-	100	
6:00 pm	26/Hr	-	-	265	-	-	-	7.12	6.71	20.15	4.96	24/Hr	-	-	
8:00 pm	23/Hr	113899	113752	265	-	-	-	7.19	7.02	21.06	4.32	20/Hr	-	-	
10:00 pm	25/Hr			266	-		100 kg	7.48	7.20	21.80	4.70	24/Hr	-		
12:00 am	27/Hr			266	-			7.19	7.30	21.90	4.78	24/Hr	-		
2:00 am	25/Hr		-	265	-	-		7.24	7.34	21.92	4.12	2[illegible]/Hr			
4:00 am	28/Hr	114140	114048	262	-	-		7.15	7.51	21.93	4.93	22/Hr	-		
Total for day	598	459	452	[illegible]			-	-	-	-	-	541	241	300	

Remarks : Shift I Shift II Shift III

Aerobic culture added in each aeration tank at 6 kg at 7pm.

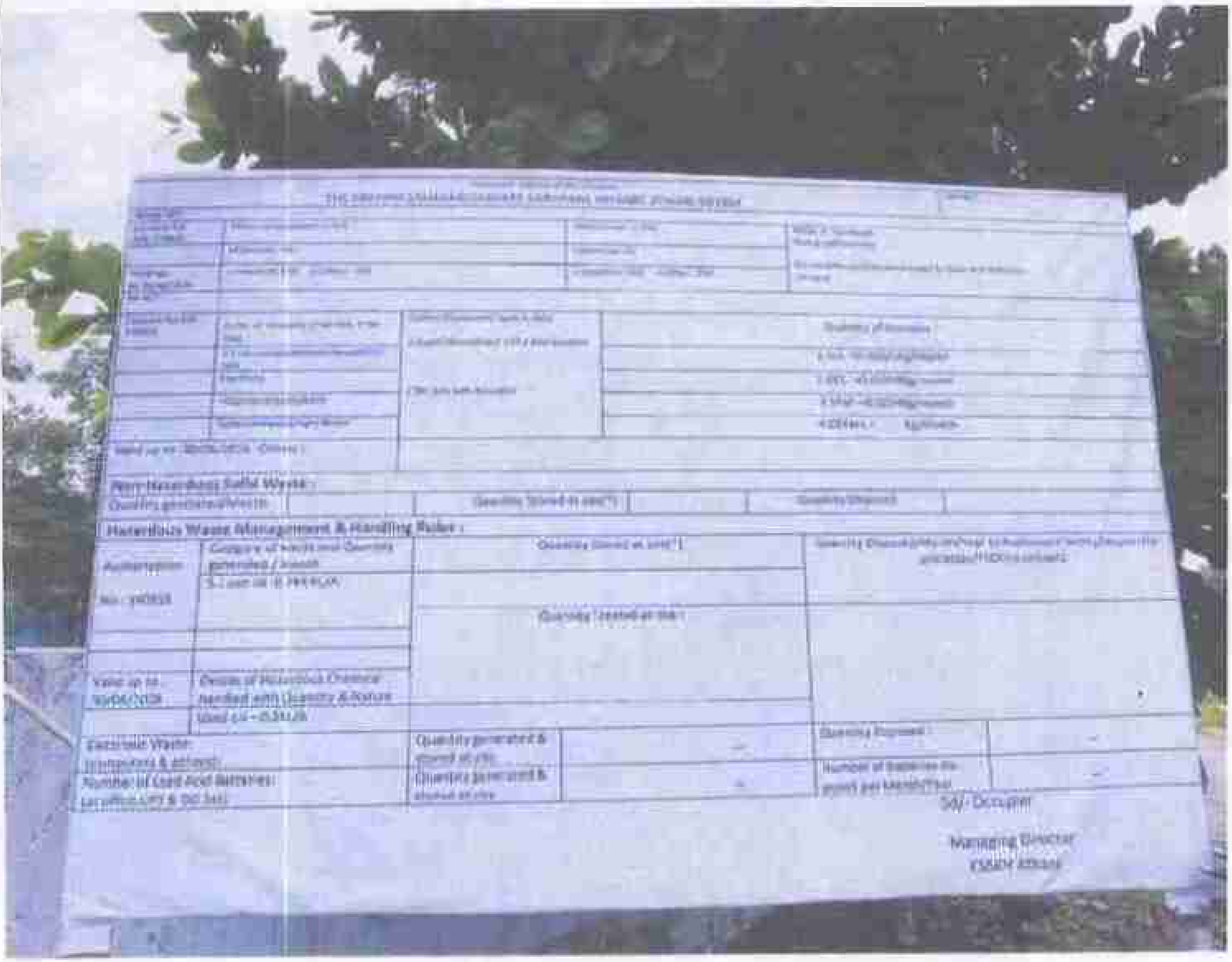
Sr. ETP CHEMIST Manager WTP / ETP Chief Chemist

TRUE COPY

CHOUGALA

NOTARY GOVT. OF INDIA

ANNEXURE-8



TRUE COPY

S. V. Chougala
Advocate & Notary
Belagavi M. 9448194

NOTARY
S. V. CHOUGALA
Advocate & Notary
Belagavi
Expiry Date:
20-JUN-2022
GOVT. OF INDIA

MoEF & CC / GPCB Recognised
ISO 9001:2015 Certified
ISO 45001:2018 Certified

MOU WITH VARIOUS EDUCATIONAL, GOVERNMENT AND PRIVATE AGENCIES

NTLR

CIN: U74999KA2019PTC000000

NICHROME TESTING LABORATORY AND RESEARCH PRIVATE LIMITED
775, 2nd MAIN JUDGES BUNGALOW ROAD, NARAYANPUR
DHARWAD, KARNATAKA, INDIA PIN: 580 008
PH: 0836-2771115, 2770021
email: ntlrchem@gmail.com, website: nichromelabs.com
TESTING / CONSULTING / ENGINEERING / TRAINING

Format No: NTLR/F/15/08

TEST REPORT

Name of Customer and Address:
M/S. The Krishna Sahakari Sakkare Karkhane Niyamit,
Post: Sankonatti, Athani – 591304.

Customer Reference:
NA

Sampling Location:
Near Command Area

Sample Description:
1 Liter Sample (Pet Bottle)

Report Number:	NTLR/JAN-24/55
Sample Number:	NTLR/JAN-24/55
Type of Sample:	BOREWELL WATER
Discipline :	Chemical
Group:	Water
Sample Collected by:	Customer
Sampling Method:	-
Particulars of Sample Collected:	-
Environmental Condition:	30° C
Date of Collection:	16/01/2024
Date of Sample receipt:	16/01/2024
Date of Analysis started:	16/01/2024
Date of Completion:	18/01/2024
Date of Report:	18/01/2024
Sample Condition:	Satisfactory
Specification Standard:	IS 10500 : 2012

RESULTS

SL.NO	PARAMETERS	UNITS	TEST METHOD	RESULT	STANDARD	
Physico-chemical Parameters					Acceptable Limits	Permissible Limits
1	Colour, Max	Hazen Units	IS 3025 (Part-4):2021	BDL	5	15
2	Total Dissolved Solids (TDS), Max	mg/L	IS 3025 (Part-16):2017	1100.0	500	2000
3	pH @ 25°C	-	IS 3025 (Part-11):2022	7.35	6.5 - 8.5	No relaxation
4	Total Alkalinity as $CaCO_3$, Max	mg/L	IS 3025 (Part-23):2019	235.0	200	600
5	Total Hardness (TH) as $CaCO_3$, Max	mg/L	IS 3025 (Part-21):2019	435.0	200	600
6	Nitrate (as NO_3), Max	mg/L	IS 3025 (Part 34): 2019 (Chromotropic Acid Method)	4.38	45	No relaxation
7	Chloride (as Cl), Max	mg/L	IS 3025 (Part-32):2019	150.0	250	1000
8	Sulphate (as SO4), Max	mg/L	IS 3025 (24/sec1): 2022	230.0	200	400
9	Calcium (as Ca), Max	mg/L	IS 3025 (Part-40):2019	94.4	75	200
10	Magnesium (as Mg), Max	mg/L	IS 3025 (Part-46):2019	31.8	30	100
11	Fluoride (as F), Max	mg/L	APHA 23rd Edition 4500F D: 2017	0.53	1.0	1.5
12	Iron as Fe, Max	mg/L	APHA 23rd Edition 3500 Fe B: 2017	0.18	1.0	No relaxation
13	Turbidity, Max	NTU	IS 3025 (Part-10):2017	1.50	1	5
BDL- Below Detectable Limit, BDL (Color - 1 Hazen unit)						

Inference as per IS 10500 :2012 Standards	Above tested parameters are conforming to standards.

Note: 1. [illegible]
2. [illegible]
3. [illegible]

Authorised Signatory
Channabasappa M. (Chemist)

-: END OF REPORT :-

Note:
1. The results listed above pertain only to the tested samples and applicable parameters. 2. Samples which are degradable/unstable will be disposed immediately after testing [illegible] disposed after 15 days from the date of issue of test report unless otherwise specified. 3. Total liability of our laboratory is limited to the invoiced amount. [illegible] report is not to be reproduced either wholly or in part and cannot be used as evidence in the court of law and should not be used in any advertising media without [illegible] disputes subject to Dharwad jurisdiction. 6. When Laboratory is required by law/contractual agreements to release confidential information, the customer shall be informed unless prohibited by law. 7. Sampling [illegible] by us unless otherwise specified. 8. Any discrepancy in the test report should be notified within 15 days. 9. For any Complaint [illegible] Complaint Register [illegible] Customer service Coordinator.

TRUE COPY
S. V. CHOUGALA
Advocate & NOTARY
Athani-591304, Dt: Belagavi

MoEF & CC / CPCB Recognised
ISO 9001:2015 Certified
ISO 45001:2018 Certified

MOU WITH VARIOUS EDUCATIONAL, GOVERNMENT AND PRIVATE AGENCIES

NTLR

NICHROME TESTING LABORATORY AND RESEARCH PRIVATE LIMITED
170, 2nd MAIN JUDGES BUNGALOW ROAD, NARAYANPUR DHARWAD, KARNATAKA, INDIA PIN: 580 008
PH: 0836-2771115, 2770021
email: [illegible], website: [illegible]
TESTING / CONSULTING / ENGINEERING / TRAINING

Format No: NTLR/F/15/08

TEST REPORT

Name of Customer and Address:
M/S. The Krishna Sahakari Sakkare Karkhane Niyamit,
Post: Sankonatti, Athani – 591304.

Customer Reference:
NA

Sampling Location:
Around the Earthen Lagoon Area

Sample Description:
1 Liter Sample (Pet Bottle)

Report Number:	NTLR/JUNE-24/100
Sample Number:	NTLR/JUNE-24/100
Type of Sample:	BOREWELL WATER
Discipline :	Chemical
Group:	Water
Sample Collected by:	Customer
Sampling Method:	-
Particulars of Sample Collected:	-
Environmental Condition:	20° C
Date of Collection:	18/06/2024
Date of Sample receipt:	18/06/2024
Date of Analysis started:	18/06/2024
Date of Completion:	20/06/2024
Date of Report:	20/06/2024
Sample Condition:	Satisfactory
Specification Standard:	IS 10500 : 2012

RESULTS

SL.NO	PARAMETERS	UNITS	TEST METHOD	RESULT	STANDARD Acceptable Limits	STANDARD Permissible Limits
Physico-chemical Parameters						
1	Colour, Max	Hazen Units	IS 3025 (Part-4):2021	BDL	5	15
2	Total Dissolved Solids (TDS), Max	mg/L	IS 3025 (Part-16):2017	1120.0	500	2000
3	pH @ 25°C	-	IS 3025 (Part-11):2022	7.48	6.5 - 8.5	No relaxation
4	Total Alkalinity as $CaCO_3$, Max	mg/L	IS 3025 (Part-23):2019	230.0	200	600
5	Total Hardness (TH) as $CaCO_3$, Max	mg/L	IS 3025 (Part-21):2019	450.0	200	600
6	Nitrate (as NO_3), Max	mg/L	IS 3025 (Part 34): 2019 (Chromotropic Acid Method)	5.00	45	No relaxation
7	Chloride (as Cl), Max	mg/L	IS 3025 (Part-32):2019	155.0	250	1000
8	Sulphate (as SO4), Max	mg/L	IS 3025 (24/sec1): 2022	245.0	200	400
9	Calcium (as Ca), Max	mg/L	IS 3025 (Part-40):2019	95.0	75	200
10	Magnesium (as Mg), Max	mg/L	IS 3025 (Part-46):2019	59.0	30	100
11	Fluoride (as F), Max	mg/L	APHA 23rd Edition 4500F D: 2017	0.75	1.0	1.5
12	Iron as Fe, Max	mg/L	APHA 23rd Edition 3500 Fe B: 2017	0.48	1.0	No relaxation
13	Turbidity, Max	NTU	IS 3025 (Part-10):2017	4.50	1	5

BDL- Below Detectable Limit, BDL (Color - 1 Hazen Unit)

Inference as per IS 10500 -2012 Standards	Above tested parameters are conforming to standards.

Note: 1. [illegible]
2. [illegible]
3. [illegible]

< END OF REPORT >

Authorized Signatory
Channabasappa Mallar (Chemical)

NTLR

Note:
1.The results listed above pertain only to the tested samples and applicable parameters. 2. Samples which are perishable/unstable will be disposed immediately after testing and others will be disposed after 15 days from the date of issue of test report unless otherwise specified. 3.Total liability of our laboratory is limited to the invoiced amount. 4.This report is not to be reproduced either wholly or in part and cannot be used as evidence in the court of law and should not be used in any advertising media without prior written permission. [illegible] 6.When Laboratory is required by law/contractual agreements to release confidential information, the Customer shall be informed unless prohibited by law. 7. Sampling is not done by us unless otherwise specified. 8. Any discrepancy in the test report should be notified within 15 days. 9. For any Complaints kindly register in our Complaint Register maintained with Customer service Coordinator.

NOTARY
S. V. Chougala
Advocate
GOVT. OF INDIA

TRUE COPY
S. V. CHOUGALA
NOTARY
Athani-591304. Dt: Belagavi
Mob: 9448198075

NOTARY
GOVT. OF INDIA

TRUE COPY
S. V. CHOUGALA
NOTARY
Athani-591304. Dt: Belagavi

MoEF & CC / CPCB Recognised
ISO 9001:2015 Certified
ISO 45001:2018 Certified

MOU WITH VARIOUS EDUCATIONAL, GOVERNMENT AND PRIVATE AGENCIES

NTLR
CIN: U74900KA2013PTC069103

NICHROME TESTING LABORATORY AND RESEARCH PRIVATE LIMITED
176, 2nd MAIN JUDGEL JUNGALOW ROAD, NARAYANPUR DHARWAD, KARNATAKA, INDIA PIN: 580 008
PH: 0836-2771115, 2778521
email: nicechem@gmail.com, website: nichromelabs.com
TESTING / CONSULTING / ENGINEERING / TRAINING

Format No: NTLR/F/15/08

TEST REPORT

Name of Customer and Address:
M/S. The Krishna Sahakari Sakkare Karkhane Niyamit,
Post: Sankonatti, Athani – 591304.

Customer Reference:
NA

Sampling Location:
Around the Earthen Lagoon Area

Sample Description:
1 Liter Sample (Pet Bottle)

Report Number:	**NTLR/NOV-24/473**
Sample Number:	**NTLR/NOV-24/473**
Type of Sample:	**BOREWELL WATER**
Discipline :	**Chemical**
Group:	**Water**
Sample Collected by:	Customer
Sampling Method:	-
Particulars of Sample Collected:	-
Environmental Condition:	25° C
Date of Collection:	15/11/2024
Date of Sample Receipt:	15/11/2024
Date of Analysis Started:	15/11/2024
Date of Completion:	18/11/2024
Date of Report:	18/11/2024
Sample Condition:	Satisfactory
Specification Standard:	**IS 10500 : 2012**

RESULTS

SL.NO	PARAMETERS	UNITS	TEST METHOD	RESULT	STANDARD	
Physico-chemical Parameters					Acceptable Limits	Permissible Limits
1	Colour, Max	Hazen Units	IS 3025 (Part-4)	BDL	5	15
2	Total Dissolved Solids (TDS), Max	mg/L	IS 3025 (Part-16)	1000.0	500	2000
3	pH@ 25°C	-	IS 3025 (Part-11)	7.10	6.5 - 8.5	No relaxation
4	Total Alkalinity as $CaCO_3$, Max	mg/L	IS 3025 (Part-23)	442.0	200	600
5	Total Hardness (TH) as $CaCO_3$, Max	mg/L	IS 3025 (Part-21)	572.4	200	600
6	Nitrate (as NO_3), Max	mg/L	IS 3025 (Part 34)	18.7	45	No relaxation
7	Chloride (as Cl), Max	mg/L	IS 3025 (Part-32)	120.8	250	1000
8	Sulphate (as SO4), Max	mg/L	IS 3025 (24/Sec1)	22.4	200	400
9	Calcium (as Ca), Max	mg/L	IS 3025 (Part-40)	161.2	75	200
10	Magnesium (as Mg), Max	mg/L	IS 3025 (Part-46)	41.2	30	100
11	Fluoride (as F), Max	mg/L	APHA 4500F D	0.45	1.0	1.5
12	Iron as Fe, Max	mg/L	IS 3025 (Part-53)	BDL	1.0	No relaxation
13	Turbidity, Max	NTU	IS 3025 (Part-10)	1.80	1	5

BDL- Below Detectable Limit, (Color - 1 Hazen unit,Iron-0.05mg/L)

Inference as per IS 10500 :2012 Standards	Above tested parameters are conforming to standards.

Note: 1. Sample received is the only source of water as per customer. Hence permissible limit is considered.
2. As per IS 10500:12 acceptable limit is to be implemented. In absence of alternative source, Permissible limits shall be considered.
3. Refer IS 10500:2012 for drinking water standards detailed information for all parameters.

Authorized Signatory
Channabasappa Malkar (Chemical)

TRUE COPY

-: END OF REPORT :-

NOTARY S.V. CHOUGALA

Note:
1.The results listed above pertain only to the tested samples and applicable parameters. 2. Samples which are degradable/unstable will be disposed immediately after testing and others will be disposed after 15 days from the date of issue of test report, unless otherwise requested. 3.Total liability of our laboratory is limited to the invoiced amount. 4.This report is not to be reproduced other wholly or in part and is not to be used as evidence in the Court of law and should not be used in any advertising media without prior written permission. 5.If any disputes Subject to Dharwad Jurisdiction. 6.Nichrome Laboratory is required by law/contractual agreements to release confidential information, the customer shall be informed unless prohibited by law. 7. Sampling is not done by us unless otherwise specified. 8. Any discrepancy in the test report should be notified within 15 days. 9. For any Complaints kindly register in our Complaint Register maintained with Customer service executive.

MoEF & CC / CPCB Recognised
ISO 9001:2015 Certified
ISO 45001:2018 Certified

MOU WITH VARIOUS EDUCATIONAL,
GOVERNMENT AND PRIVATE AGENCIES

NTLR
CIN: U74900KA2013PTC069193

NICHROME TESTING LABORATORY
AND RESEARCH PRIVATE LIMITED
179, 2nd MAIN JUDGES BUNGALOW ROAD, NARAYANPUR
DHARWAD, KARNATAKA, INDIA PIN: 580 008
PH: 0836-2771115, 2778521
email: nicechem@gmail.com, website: nichromelabs.com
TESTING / CONSULTING / ENGINEERING / TRAINING

Format No: NTLR/F/15/08

TEST REPORT

Name of Customer and Address:
M/S. The Krishna Sahakari Sakkare Karkhane Niyamit,
Post: Sankonatti, Athani – 591304.

Customer Reference:
NA

Sampling Location:
Near Cane Yard

Sample Description:
1 Liter Sample (Pet Bottle)

Report Number:	**NTLR/NOV-24/474**
Sample Number:	**NTLR/NOV-24/474**
Type of Sample:	**BOREWELL WATER**
Discipline :	**Chemical**
Group:	**Water**
Sample Collected by:	Customer
Sampling Method:	-
Particulars of Sample Collected:	-
Environmental Condition:	25° C
Date of Collection:	15/11/2024
Date of Sample Receipt:	15/11/2024
Date of Analysis Started:	15/11/2024
Date of Completion:	18/11/2024
Date of Report:	18/11/2024
Sample Condition:	Satisfactory
Specification Standard:	**IS 10500 : 2012**

RESULTS

SL.NO	PARAMETERS	UNITS	TEST METHOD	RESULT	STANDARD	
Physico-chemical Parameters					Acceptable Limits	Permissible Limits
1	Colour, Max	Hazen Units	IS 3025 (Part-4)	BDL	5	15
2	Total Dissolved Solids (TDS), Max	mg/L	IS 3025 (Part-16)	760.0	500	2000
3	pH@ 25°C	-	IS 3025 (Part-11)	7.35	6.5 - 8.5	No relaxation
4	Total Alkalinity as $CaCO_3$, Max	mg/L	IS 3025 (Part-23)	320.4	200	600
5	Total Hardness (TH) as $CaCO_3$, Max	mg/L	IS 3025 (Part-21)	381.6	200	600
6	Nitrate (as NO_3), Max	mg/L	IS 3025 (Part-34)	18.7	45	No relaxation
7	Chloride (as Cl), Max	mg/L	IS 3025 (Part-32)	60.4	250	1000
8	Sulphate (as SO4), Max	mg/L	IS 3025 (24/Sec1)	20.3	200	400
9	Calcium (as Ca), Max	mg/L	IS 3025 (Part-40)	101.9	75	200
10	Magnesium (as Mg), Max	mg/L	IS 3025 (Part-46)	13.5	30	100
11	Fluoride (as F), Max	mg/L	APHA 4500F D	0.40	1.0	1.5
12	Iron as Fe, Max	mg/L	IS 3025 (Part-53)	BDL	1.0	No relaxation
13	Turbidity, Max	NTU	IS 3025 (Part-10)	1.50	1	5

BDL- Below Detectable Limit, (Color - 1 Hazen unit)

Inference as per IS 10500 :2012 Standards	Above tested parameters are conforming to standards.

Note: 1. Sample received is the only source of water as per customer, Hence permissible limits considered.
2. As per IS 10500:2012 acceptable limit is to be implemented. In absence of alternative source, Permissible limits shall be considered.
3. Refer IS 10500:2012 for obtaining water standards detailed information for all parameters.

Authorized Signatory
Channabasappa Malkar (Chemical)

TRUE COPY

<< END OF REPORT >>

NOTARY S.V.Chougala Advocate

V. CHOUGALA

Note:

1.The results listed above pertain only to the tested samples and applicable parameters. 2. Samples which are degradable/unstable will be disposed immediately after testing and others will be disposed after 15 days from the date of issue of test report unless otherwise specified. 3.Total liability of our laboratory is limited to the invoiced amount. 4.This report is not to be reproduced either wholly or in part and cannot be used as evidence in the court of law and should not be used in any advertising media without prior written permission. 5.If any disputes Subject to Dharwad Jurisdiction. 6.When Laboratory is required by law/contractual agreements to release confidential information, the customer shall be informed unless prohibited by law. 7. Sampling is not done by us unless otherwise specified. 8. Any discrepancy in the test report should be notified within 15 days. 9. For any Complaints kindly register in our Complaint Register maintained with Customer service Coordinator.

MoEF & CC / CPCB Recognised
ISO 9001:2015 Certified
ISO 45001:2018 Certified

MOU WITH VARIOUS EDUCATIONAL, GOVERNMENT AND PRIVATE AGENCIES

NTLR

CIN: [illegible]

NICHROME TESTING LABORATORY AND RESEARCH PRIVATE LIMITED
170, 2nd MAIN JUDGE'S BUNGALOW ROAD, NARAYANPUR
DHARWAD, KARNATAKA, INDIA PIN: 580 008
PH: 0836-2771115, 2778521
email: niccchem@gmail.com, website: nichromelabs.com
TESTING / CONSULTING / ENGINEERING / TRAINING

Format No: NTLR/F/15/08

TEST REPORT

Name of Customer and Address:
M/S. The Krishna Sahakari Sakkare Karkhane Niyamit,
Post: Sankonatti, Athani – 591304.

Customer Reference:
NA

Sampling Location:
Kalyan Mantap

Sample Description:
1 Liter Sample (Pet Bottle)

Report Number:	NTLR/NOV-24/475
Sample Number:	NTLR/NOV-24/475
Type of Sample:	BOREWELL WATER
Discipline :	Chemical
Group:	Water
Sample Collected by:	Customer
Sampling Method:	-
Particulars of Sample Collected:	-
Environmental Condition:	25° C
Date of Collection:	15/11/2024
Date of Sample receipt:	15/11/2024
Date of Analysis started:	15/11/2024
Date of Completion:	18/11/2024
Date of Report:	18/11/2024
Sample Condition:	Satisfactory
Specification Standard:	IS 10500 : 2012

RESULTS

SL.NO	PARAMETERS	UNITS	TEST METHOD	RESULT	STANDARD	
Physico-chemical Parameters					Acceptable Limits	Permissible Limits
1	Colour, Max	Hazen Units	IS 3025 (Part-4)	BDL	5	15
2	Total Dissolved Solids (TDS), Max	mg/L	IS 3025 (Part-16)	720.0	500	2000
3	pH@ 25°C	-	IS 3025 (Part-11)	7.20	6.5 - 8.5	No relaxation
4	Total Alkalinity as $CaCO_3$, Max	mg/L	IS 3025 (Part-23)	300.0	200	600
5	Total Hardness (TH) as $CaCO_3$, Max	mg/L	IS 3025 (Part-21)	350.0	200	600
6	Nitrate (as NO_3), Max	mg/L	IS 3025 (Part 34)	1.25	45	No relaxation
7	Chloride (as Cl), Max	mg/L	IS 3025 (Part-32)	60.5	250	1000
8	Sulphate (as SO4), Max	mg/L	IS 3025 (24/Sec1)	10.2	200	400
9	Calcium (as Ca), Max	mg/L	IS 3025 (Part-40)	60.0	75	200
10	Magnesium (as Mg), Max	mg/L	IS 3025 (Part-46)	15.0	30	100
11	Fluoride (as F), Max	mg/L	APHA 4500F D	0.20	1.0	1.5
12	Iron as Fe, Max	mg/L	IS 3025 (Part-53)	BDL	1.0	No relaxation
13	Turbidity, Max	NTU	IS 3025 (Part-10)	2.00	1	5

BDL- Below Detectable Limit, (Color - 1 Hazen unit, Iron-0.05mg/L)

Inference as per IS 10500 :2012 Standards	Above tested parameters are conforming to standards.

Note: 1. Sample received is the only source of water as per customer. Hence permissible limits considered.
2. As per IS 10500:2012 acceptable limit is to be implemented. In absence of alternate source, Permissible limits shall be considered.
3. Refer IS 10500:2012 for drinking water standards [illegible] information for all parameters.

TRUE COPY

(S. V. CHOUGALA)
NOTARY
[illegible] Dt. Belagavi

NOTARY S. V. Chougala Advocate [illegible] Reg No. [illegible] GOVT. OF INDIA

-: END OF REPORT :-

NTLR

Authorized Signatory
Channabasappa Malkar (Chemical)

Note:
1.The results listed above [illegible] to the tested sample and applicable parameters. 2. Samples which are degradable/unstable will be disposed immediately after testing and others will be disposed after 15 days from the date of [illegible] test report unless otherwise specified. 3.Total liability of our laboratory is limited to the invoiced amount. 4.This report is not to be reproduced either wholly or in part and [illegible] evidence in the court of law and should not be used in any advertising media without prior written permission. 5.If any disputes Subject to Dharwad Jurisdiction. 6.When Laboratory is required by law/contractual agreements to release confidential information, the customer shall be informed unless prohibited by law. 7. Sampling is not done by us unless otherwise specified. 8. Any discrepancy in the test report should be notified within 15 days. 9. For any Complaints kindly register in our Complaint Register maintained with Customer service Coordinator.

ಕೃಷ್ಣಾ ಸಹಕಾರಿ ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆ ನಿಯಮಿತ, ಅಥಣಿ 591304.

THE KRISHNA SAHAKARI SAKKARE KARKHANE NIYAMIT, ATHANI-591304.

POST : SANKONATTI TALUK : ATHANI
Dist. : Belagavi. Karnataka State

Ref. No.
KSSKN /PCB/Adm/2024-25/ 3 1 0 2

Date :
10-12-2024

To
The Add. Director/Scientist-E & Divisional Head-IPC-III
Central pollution Control Board,
Ministry of Environment Forest and Climate Change
Government of India,
Parivesh Bhavan, East Arjun Nagar,
Delhi-110032

Sub:- Clearance of earthen lagoon-reg

Ref:-CPCB Notice CP-11/22/2024/IPC-III-HO-CPCB-HO/5904

Sir,

We are sending herewith another set of latest lagoon dismantled Photos. Kindly acknowledge the receipt of the same.

Thanking you.

Yours faithfully,

Managing Director
Krishna SSKN Athani

TRUE COPY


REDMI NOTE 6 PRO
2024/12/10 14:56


COPY
REDMI NOTE 6 PRO
MI DUAL CAMERA
2024/12/10 14:56

R.No.DSK/REG-1-80-81 Dt. 10th March 1981 GSTIN : 29AAAAT3400C1Z1

ಕೃಷ್ಣಾ ಸಹಕಾರಿ ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆ ನಿಯಮಿತ, ಅಥಣಿ 591304.

ಪೋಸ್ಟ : ಸಂಕೋನಟ್ಟಿ ತಾಲೂಕ : ಅಥಣಿ. ಜಿಲ್ಲಾ : ಬೆಳಗಾವಿ.

THE KRISHNA SAHAKARI SAKKARE KARKHANE NIYAMIT, ATHANI-591304.

POST : SANKONATTI TALUK : ATHANI ☎ : Office : 08289-255000
Dist. : Belagavi. Karnataka State. Telefax : 08289-255001

E-mail : krishnasugar@gmail.com

Ref. No. *Date :*

KSSKN/PCB/Adm/2024-25/1139 Date :24-12-2024

To,

The Chairman
Central Pollution Control Board,
Ministry of Environment, Forest & Climate Change, Government of India,
Parivesh Bhavan, East Arjun Nagar,
New Delhi-110032.

Sub:- Submission of analysis report-reg

Sir,

We are submitting herewith stack monitoring analysis report of 80 TPH Boiler which is analyzed by Karnataka State Pollution control Board, Belgaum.

Hence kindly acknowledge the receipt of the same.

Thanking you.

Yours, faithfully,

Managing Director
Managing Director
The Krishna Sahakari Sakkare Karkhane
Ni; Athani. Dist:Belagavi.

An ISO 9001:2015 and ISO 45001:2018 Certified Laboratory

Regional Office : Belagavi-1
Karnataka State Pollution Control Board
#1, Main Road, Auto Nagar,
Kanbargi Industrial Area, Belagavi-590 015
Telefax : 0831-2459121
GST No. 29AAALKOS37G1Z7

ANNEXURE

RESULTS OF ANALYSIS

Report No : 41 Date: 24/12/2024

Name & Address : M/s. Krishna Sahakari Sakkare Karkhana Niyamit, Sankonatti Village, Athani Tq., Belagavi-District.

SAMPLE DESCRIPTION: **01**-Grab sample of stack emission from port hole of chimney connected to 80 TPH (New Boiler) on 07-12-2024 from 12.45 to 01.40 pm.

Sl. No	Parameters	Unit	Standards	Sample Nos.	Test Method
				01	
1.	Particulate matter	mg/NM³	150	80.00	IS:11255 (Part1)-1985
2.	Sulphur Dioxide	mg/NM³	-	-	-
3.	Carbon disulphide	mg/NM³	-	-	-
4.	Hydrogen Sulphide	mg/NM³	-	-	-
5.	Acid mist	mg/NM³	-	-	-

Inference:	Particulars and Standards mentioned are as per requisition letter and results pertain only to the sample tested.
	Report Status: Confirmed

Note: 1. The above result pertains only to the sample tested.
2. The reports shall not be reproduced without the written approval of the Laboratory.
3. The method of analysis is as per the CPCB recommended method

Board Analyst
Regional Laboratory
Karnataka State Pollution Control Board
Belgaum

R.No.DSK/REG-1-60-81 Dt. 10th March 1981 GSTIN : 29AAAAT3400C1Z1

ಕೃಷ್ಣಾ ಸಹಕಾರಿ ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆ ನಿಯಮಿತ, ಅಥಣಿ 591304.

ಪೋಸ್ಟ : ಸಂಕೋನಟ್ಟಿ. ತಾಲೂಕ : ಅಥಣಿ. ಜಿಲ್ಲಾ : ಬೆಳಗಾವಿ.

THE KRISHNA SAHAKARI SAKKARE KARKHANE NIYAMIT, ATHANI-591304.

POST : SANKONATTI TALUK : ATHANI ☎ : Office : 08289-255000
Dist. : Belagavi. Karnataka State. Telefax : 08289-255001

E-mail : krishnasugar@gmail.com

Ref. No. *Date :*

KSSKN/PCB/Adm/2024-25/1141 Date :25-12-2024

To,

The Chairman
Central Pollution Control Board,
Ministry of Environment, Forest & Climate
Change, Government of India,
Parivesh Bhavan, East Arjun Nagar,
New Delhi-110032.

Sub:- Submission of analysis report-reg

Sir,

We are submitting herewith ETP treated water analysis Report which is analyzed by Nichrome Testing Laboratory and Research Pvt Ltd., (NABL Accredited) Dharwad.

Hence kindly acknowledge the receipt of the same.

Thanking you.

Yours, faithfully,

Managing Director

Managing Director
The Krishna Sahakari Sakkare Karkhane
Ni; Athani. Dist:Belagavi.

MoEF & CC / CPCB Recognised
ISO/IEC 17025:2017 Accredited
(NABL TC-6990)
ISO 9001:2015 Certified
ISO 45001:2018 Certified

MOU WITH VARIOUS EDUCATIONAL, GOVERNMENT AND PRIVATE AGENCIES

TC-6990

NTLR

NICHROME TESTING LABORATORY AND RESEARCH PRIVATE LIMITED
176, 2nd MAIN JUDGES BUNGALOW ROAD, NARAYANPUR, DHARWAD, KARNATAKA, INDIA PIN: 580 008
PH: 0836-2771115, 2778521
email: nicechem@gmail.com, website: nichromelabs.com
TESTING / CONSULTING / ENGINEERING / TRAINING

Format No: NTLR/7.8/F/01-CM/09

TEST REPORT

Name of Customer and Address:
M/S. The Krishna SahakariSakkare KarkhaneNiyamit,
Post: Sankonatti, Athani – 591304.

Customer Reference:
PO No : KSSK/ WORK ORDER/ETP/2024-25/1102
Date : 17.03.2024

Sampling Location:
Effluent Treatment Plant

Sample Description:
1Ltr Pet Bottle & 1Ltr Wide Mouth Glass Bottle

ULR Code No:	**TC699024000000151F**
Report Number:	**NTLR/DEC/10466**
Sample Number:	**DEC/24/10466**
Type of Sample:	**TREATED WATER**
Discipline :	**Chemical**
Group:	**Pollution & Environment**
Sample Collected by:	Nichrome Testing Laboratory and Research Private Limited
Sampling Method:	APHA 23RD EDITION, 1060
Particulars of Sample Collected:	Grab
Environmental Condition:	26°C
Date of Collection:	18/12/2024
Date of Sample Receipt:	18/12/2024
Date of Analysis Started:	18/12/2024
Date of Completion:	23/12/2024
Date of Report:	23/12/2024
Sample Condition:	Satisfactory
Specification Standards:	KSPCB CONSENT

RESULTS

SL.NO	PARAMETERS	UNITS	TEST METHOD	RESULT	STANDARDS
1	Odour	-	IS 3025 (Part 5)	Odourless	Not specified
2	pH @ 25°C	-	IS 3025 (Part 11)	7.70	5.5 to 8.5
3	Biochemical Oxygen Demand 3 days at 27°C, Max	mg/L	IS 3025 (Part 44)	42.57	100
4	Total Dissolved Solids (TDS), Max	mg/L	IS 3025 (Part 16)	884.00	2100
5	Total Suspended solids, Max	mg/L	IS 3025 (Part 17)	14.00	100
6	Oil and Grease, Max	mg/L	IS 3025 (Part 39)	BDL	10

BDL: Below detectable limit, (Oil & Grease – 10 mg/L)

Inference as per KSPCB Standards	Above tested parameters are conforming to standards.

Authorized Signatory
Channabasappa Maikar (Chemical)

-END OF REPORT-

Note:
1.The results listed above pertain only to the tested samples and applicable parameters. 2. Samples which are degradable/perishable will be disposed immediately after testing and others will be disposed after 15 days from the date of issue of test report unless otherwise specified. 3.Total liability of our laboratory is limited to the invoiced amount. 4.This report is not to be reproduced either wholly or in part and cannot be used as evidence in the court of law and should not be used in any advertising media without prior written permission. 5.If any disputes Subject to Dharwad Jurisdiction. 6.When Laboratory is required by law/contractual agreements to release confidential information, the customer shall be informed unless prohibited by law. 7. Sampling is not done by us unless otherwise specified. 8. Any discrepancy in the test report should be notified within 15 days. 9. For any Complaints kindly register in our Complaint Register maintained with Customer service Coordinator.

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार.
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA.

By Speed Post

CP-11/22/2024-IPC-III-HO-CPCB-HO 8034 **December 30,2024**

To,

The Member Secretary,
Karnataka State Pollution Control Board,
"Parisara Bhavan" 4th & 5th Floors,
49, Church Street, Bengaluru-560 001,
Karnataka

Sub: Compliance verification of CPCB's Direction (Show Cause Notice) dated 20.06.2024 issued u/s 5 of E(P)Act, 1986 to M/s Krishna Sahakari Sakkare Karkhane Niyamit, Athani Taluk, Belgaum, Karnataka –regd.

Sir,

This has reference to the inspection of M/s Krishna Sahakari Sakkare Karkhane Niyamit, Athani Taluk, Belgaum, Karnataka carried out by CPCB on 06.02.2024 'Environmental surveillance of 17 categories of highly potential industries and common facilities' based on real-time OCEMS (online continuous effluent monitoring system) data programme.

During the visit, the Unit was found non-complying w.r.t PM emission standard, storage of untreated effluent in the earthen lagoon having high BOD & potential to cause groundwater contamination, no designated storage area for hazardous waste etc.

Based on the observations, CPCB issued Show Cause Notice (SCN) dated **20.06.2024 (Annexure-I)** u/s 5 of E(P) Act 1986 to the Unit and directed the following for compliance:

1. The Unit shall treat the effluent stored in the earthen lagoon in its ETP. Necessary records in this regard be maintained. The Unit shall dismantle the earthen lagoon and then level the lagoon accordingly under the supervision of SPCB and thereafter shall submit the compliance report to CPCB and SPCB. Further, ground water around the earthen lagoons be monitored for pre & post monsoon and results be submitted to CPCB and SPCB.
2. The Unit shall augment/upgrade the air pollution control devices installed at 80 TPH Boiler ensuring compliance with the prescribed emission standard and shall submit the stack emission monitoring result from EPA recognized lab to CPCB and SPCB.
3. The Unit shall install proper pipeline network for utilization of treated effluent for irrigation and no flexible/hose pipes should be used for irrigation.
4. The Unit shall construct a impervious tank with 15 days storage capacity for storage of treated water for no demand period.

5. The Unit shall ensure that proper records are maintained on the quantity of used oil, fly-ash, press-mud, sludge/ solids generated from the Unit and quantity disposed and details of vendors to whom it is disposed.
6. The Unit shall provide separate dedicated storage area for storing of hazardous waste (HW) and shall ensure that HW are not stored for more than 90 days.
7. The Unit shall ensure that flow-meter installed at outlet of ETP is functional & calibrated and shall maintain the logbook record of the same.
8. The Unit shall regularly update the data display board installed at the entrance gate.
9. The Unit shall collect the groundwater samples from the monitoring wells situated in command area where treated effluent is used for irrigation and shall monitor the quality of groundwater twice in a year as per consent condition and submit the groundwater quality report from EPA/NABL recognized/accredited lab to CPCB & SPCB.

The Unit has submitted notarized copy of point wise compliance of the above said direction issued by CPCB vide their letter dated **02.12.2024** and **10.12.2024.** The copy of the said letters dated is annexed as **Annexure-II.**

In view of above and as per the standard protocol for follow-up of the direction, it is requested to verify the measures taken by the Unit in compliance of the CPCB's direction dated 20.06.2024 and **submit the inspection report along with point-wise compliance status to CPCB** within 15 days of inspection.

Yours faithfully,

(Kamlesh Singh) O/C
Divisional Head-IPC-III

Encl: As above

Copy to:

1. **The Regional Director,**
   Regional Directorate- BENGALURU
   Central Pollution Control Board,
   A-Block, Nisarga Bhavan, 1st and 2nd Floors, 7th D Cross, Thimmaiah Road,
   Shivanagar,
   Bengaluru-560079,

   : For kind information & follow-up with KSPCB for the compliance verification report, please.

2. PS to MS

   :For information of MS please.

30/12/2024

(Kamlesh Singh) O/C

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
निर्गत.....
दिनांक...08/01/25.....

O/C

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार.
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA.

(Speed Post)

CP-11/22/2024-IPC-III-HO-CPCB-HO 8521

Reminder-I
January 20,2025

To,

The Member Secretary,
Karnataka State Pollution Control Board,
"Parisara Bhavan" 4th & 5th Floors,
49, Church Street, Bengaluru-560 001,
Karnataka

Sub: **Compliance verification of CPCB's Direction (Show Cause Notice) dated 20.06.2024 issued u/s 5 of E(P)Act, 1986 to M/s Krishna Sahakari Sakkare Karkhane Niyamit, Athani Taluk, Belgaum, Karnataka -regd.**

Ref: (i) CPCB direction dated 20.06.2024 issued to the said Unit.

(ii) Unit reply letters dated 20.07.2024, 28.08.2024, 02.12.2024 & 10.12.2024 submitted to CPCB.

(iii) CPCB letter dated 30.12.2024 to KSPCB for verification of the CPCBs direction dated 20.06.2024.

Sir,

This has reference to CPCB letter dated 30.12.2024 (**Annexure-I**) to KSPCB, wherein you were requested to verify the compliance's submitted by M/s Krishna Sahakari Sakkare Karkhane Niyamit, Athani Taluk, Belgaum, Karnataka ('the Unit') against CPCB's show cause Notice dated 20.06.2024 to the said Unit. Your action taken report in this regard is awaited. Further, it is also to inform you that a matter [OA No. 255/2024 (SZ)] with respect to the said Unit is subjudice before the Hon'ble NGT (SZ).

In view of above, you are once again requested to arrange physical inspection of the Unit to verify the compliance's submitted by the Unit w.r.t. CPCB show cause Notice dated 20.06.2024 (**Annexure-II**) and provide the inspection report along with point-wise compliance status to this office at the earliest.

Yours faithfully,

20/01/2025

(Kamlesh Singh)
Scientist 'E' and Divisional Head-IPC-III

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली - 110032.
Parivesh Bhawan, East Arjun Nagar, Delhi - 110 032.
दूरभाष /Tel : 43102030, 22305792, वेबसाइट/Website: www.cpcb.nic.in

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार.
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA.

By Speed Post

CP-11/22/2024-IPC-III-HO-CPCB-HO 8034 **December 30,2024**

To,

The Member Secretary,
Karnataka State Pollution Control Board,
"Parisara Bhavan" 4th & 5th Floors,
49, Church Street, Bengaluru-560 001,
Karnataka

Sub: Compliance verification of CPCB's Direction (Show Cause Notice) dated 20.06.2024 issued u/s 5 of E(P)Act, 1986 to M/s Krishna Sahakari Sakkare Karkhane Niyamit, Athani Taluk, Belgaum, Karnataka –regd.

Sir,

This has reference to the inspection of M/s Krishna Sahakari Sakkare Karkhane Niyamit, Athani Taluk, Belgaum, Karnataka carried out by CPCB on 06.02.2024 'Environmental surveillance of 17 categories of highly potential industries and common facilities' based on real-time OCEMS (online continuous effluent monitoring system) data programme.

During the visit, the Unit was found non-complying w.r.t PM emission standard, storage of untreated effluent in the earthen lagoon having high BOD & potential to cause groundwater contamination, no designated storage area for hazardous waste etc.

Based on the observations, CPCB issued Show Cause Notice (SCN) dated **20.06.2024 (Annexure-I)** u/s 5 of E(P) Act 1986 to the Unit and directed the following for compliance:

1. The Unit shall treat the effluent stored in the earthen lagoon in its ETP. Necessary records in this regard be maintained. The Unit shall dismantle the earthen lagoon and then level the lagoon accordingly under the supervision of SPCB and thereafter shall submit the compliance report to CPCB and SPCB. Further, ground water around the earthen lagoons be monitored for pre & post monsoon and results be submitted to CPCB and SPCB.
2. The Unit shall augment/upgrade the air pollution control devices installed at 80 TPH Boiler ensuring compliance with the prescribed emission standard and shall submit the stack emission monitoring result from EPA recognized lab to CPCB and SPCB.
3. The Unit shall install proper pipeline network for utilization of treated effluent for irrigation and no flexible/hose pipes should be used for irrigation.
4. The Unit shall construct a impervious tank with 15 days storage capacity for storage of treated water for no demand period.

5. The Unit shall ensure that proper records are maintained on the quantity of used oil, fly-ash, press-mud, sludge/ solids generated from the Unit and quantity disposed and details of vendors to whom it is disposed.
6. The Unit shall provide separate dedicated storage area for storing of hazardous waste (HW) and shall ensure that HW are not stored for more than 90 days.
7. The Unit shall ensure that flow-meter installed at outlet of ETP is functional & calibrated and shall maintain the logbook record of the same.
8. The Unit shall regularly update the data display board installed at the entrance gate.
9. The Unit shall collect the groundwater samples from the monitoring wells situated in command area where treated effluent is used for irrigation and shall monitor the quality of groundwater twice in a year as per consent condition and submit the groundwater quality report from EPA/NABL recognized/accredited lab to CPCB & SPCB.

The Unit has submitted notarized copy of point wise compliance of the above said direction issued by CPCB vide their letter dated **02.12.2024** and **10.12.2024**. The copy of the said letters dated is annexed as **Annexure-II.**

In view of above and as per the standard protocol for follow-up of the direction, it is requested to verify the measures taken by the Unit in compliance of the CPCB's direction dated 20.06.2024 and **submit the inspection report along with point-wise compliance status to CPCB** within 15 days of inspection.

Yours faithfully,

(Kamlesh Singh) O/C
Divisional Head-IPC-III

Encl: As above

Copy to:

1. **The Regional Director,**
   Regional Directorate- BENGALURU
   Central Pollution Control Board,
   A-Block, Nisarga Bhavan, 1st and 2nd Floors, 7th D Cross, Thimmaiah Road,
   Shivanagar,
   Bengaluru-560079,

   : For kind information & follow-up with KSPCB for the compliance verification report, please.

2. PS to MS

   :For information of MS please.

20/12/2024

(Kamlesh Singh) O/C

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
निर्गत.....
दिनांक...28/01/25.....

O/C

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

By Speed Post

CP-11/22/2024-IPC-III-HO-CPCB-HO 2500

June 20, 2024

To,

M/s Krishna Sahakari Sakkare Karkhane Niyamit
(Sugar Mill) Sy.No.1141, 1142, 1143, 1136 & 1137
Sankonatti village, Athani Taluk,
Belgaum District-591304

DIRECTION (SHOW CAUSE NOTICE) UNDER SECTION 5 OF THE ENVIRONMENT (PROTECTION) ACT, 1986

WHEREAS, Sugar industries are identified as one of the 17 categories of highly polluting industries which have been discharging environmental pollutants directly or indirectly into the ambient air and water, having potential threat to cause adverse effect on the water and air quality; and

WHEREAS, the Central Government has notified the standards for discharge of environmental pollutants from various categories of industries under the Environment (Protection) Act,1986 and the rules framed there under; and

WHEREAS, it is obligatory on the part of industries to install effluent treatment plants (ETPs) to comply with the effluent discharge standards as notified under the Environment (Protection) Act, 1986 and the Rules framed there under and also to meet the consent conditions granted by State Pollution Control Board (SPCBs) / Pollution Control Committees (PCCs); and

WHEREAS, the inspection of the **M/s Krishna Sahakari Sakkar Karkhana Niyamit, Sy.No.1141, 1142, 1143, 1136 & 1137, Sankonatti village, Athani Taluk, Belgaum District-591304** (hereafter referred as 'The Unit') was carried out on 06.02.2024 by the team of CPCB under 'Environmental surveillance of 17 categories of highly potential industries and common facilities' based on real-time OCEMS (online continuous effluent monitoring system) data programme. Following major observations were made during the visit:

1. The Unit was non-operational during inspection, as the crushing season was closed on 26-01-2024, however the ETP of the Unit was operational.
2. The Unit has obtained combined consent of Sugar and Co-generation plant which is valid up to 30-06-2026 and Hazardous Waste authorization is valid up to 30-06-2026.

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
दिनांक 24/6/2024

O/C

3. The Unit has installed ETP of Capacity 1000 KLD, however, as per Consent condition, the total effluent generated is 545 KLD.
4. The flow-meter located at the outlet of ETP, near the point of treated effluent discharge was non-operational, during the inspection.
5. The Unit is bypassing part of effluent into an earthen lagoon during inspection. The Unit representative informed that a part of effluent is mixed with press-mud & fly ash to prepare compost/ fertilizer. Around 5 Acres of land is converted into lagoon and filled with effluent, ash and press mud. Historical satellite images shows that Unit has installed an earthen lagoon and the lagoon is existing since 2019.
6. The inspection team collected the samples from inlet of ETP, outlet of ETP, and from the earthen lagoon. The outlet of the ETP shows pH-8.25, BOD-5.3 mg/l, COD-48 mg/l, TSS- 8.2 mg/l and TDS - 653 mg/l.
7. The sample collected form the lagoon shows pH-6.98, BOD-976 mg/l, COD-2856 mg/l, TSS- 74.7 mg/l and TDS - 2949 mg/l. The results shows that the treated effluent is complying with KSPCB stipulated standards however TDS, BOD & COD of effluent stored in earthen lagoon is exceeding the treated effluent standards and posing potential threat for groundwater contamination.
8. The Unit has installed three Bagasse fired boilers (1x80 TPH and 2x 40 TPH). On the day of inspection, 80 TPH boiler was in operation while 40 TPH boilers were not in operation. The 80 TPH Boiler stack was monitored and emission results indicates that PM values was 6843.28 mg/Nm3 against prescribed limit of 150 mg/Nm3 by KSPCB.
9. During the visit, lot of ambient dust was observed and fly-ash were found scattered in Unit.
10. The Unit has not updated the environmental data display board installed at the entrance gate.
11. The Unit has not provided any designated storage area for storage of Hazardous Waste.
12. The Unit has not maintained the logbook record of quantity of used oil, fly ash, press mud, sludge/ solids generated.
13. The Unit is using temporary hose pipes for irrigation and should ensure that proper pipeline network is laid for utilization of treated effluent for irrigation.

WHEREAS, it is evident from the above observations that the Unit is non-complying w.r.t. PM emission standard, storage of untreated effluent in the earthen lagoon having high BOD & potential to cause groundwater contamination, no designated storage area for hazardous waste; and

WHEREAS, the Ministry of Environment & Forests, Govt. of India, vide notification S.O.157(E) of 27.02.1996 has delegated powers vested under Section 5 of the Environment (Protection) Act,1986 (29 of 1986) to the Chairman, Central Pollution Control Board (CPCB), to issue direction to any industry, Municipal Corporation, Municipal Council, Cantonment Board to any local or other Authority for the violation of emission and effluent standards notified under the Environment (Protection) Rules,1986; and

NOW, therefore, in view of the above, and exercising the powers delegated to the Chairman, Central Pollution Control Board (CPCB) under section 5 of the Environment (Protection) Act, 1986, **notice is served herewith to show cause why the Unit** [M/s Krishna Sahakari Sakkare Karkhane Niyamit, Sy.No.1141, 1142, 1143, 1136 & 1137, Sankonatti village, Athani Taluk, Belgaum District] **should not be closed down** till compliance of the following:

1. The Unit shall treat the effluent stored in the earthen lagoon in its ETP. Necessary records in this regard be maintained. The Unit shall dismantle the earthen lagoon and then level the lagoon accordingly under the supervision of SPCB and thereafter shall submit the compliance report to CPCB and SPCB. Further, ground water around the earthen lagoons be monitored for pre & post monsoon and results be submitted to CPCB and SPCB.
2. The Unit shall augment/upgrade the air pollution control devices installed at 80 TPH Boiler ensuring compliance with the prescribed emission standard and shall submit the stack emission monitoring result from EPA recognized lab to CPCB and SPCB.
3. The Unit shall install proper pipeline network for utilization of treated effluent for irrigation and no flexible/hose pipes should be used for irrigation.
4. The Unit shall construct a impervious tank with 15 days storage capacity for storage of treated water for no demand period.
5. The Unit shall ensure that proper records are maintained on the quantity of used oil, fly-ash, press-mud, sludge/ solids generated from the Unit and quantity disposed and details of vendors to whom it is disposed.
6. The Unit shall provide separate dedicated storage area for storing of hazardous waste (HW) and shall ensure that HW are not stored for more than 90 days.
7. The Unit shall ensure that flow-meter installed at outlet of ETP is functional & calibrated and shall maintain the logbook record of the same.
8. The Unit shall regularly update the data display board installed at the entrance gate.
9. The Unit shall collect the groundwater samples from the monitoring wells situated in command area where treated effluent is used for irrigation and shall monitor the quality of groundwater twice in a year as per consent condition and submit the groundwater quality report from EPA/NABL recognized/accredited lab to CPCB & SPCB.

The Unit is hereby given an opportunity to file their objections, duly notarized to the above proposed directions and submit a time bound action plan for compliance of above directions along with documentary evidences within 30 days of receipt of this notice, failing which it will be presumed that you have nothing to say and appropriate action will be taken, in accordance with the provisions of the Environment (Protection) Act, 1986, without giving any further notice.

(TANMAY KUMAR)
CHAIRMAN

o/c

Copy to:

1. **The Member Secretary,** : For ensuring compliance of directions please.
   Karnataka State Pollution Control Board,
   "Parisara Bhavan" 4th & 5th Floors,
   # 49, Church Street, Bengaluru-560 001,
   Karnataka
2. **The Regional Director,** : For follow up and ensuring compliance of the direction.
   Regional Directorate- BENGALURU
   Central Pollution Control Board,
   A-Block, Nisarga Bhavan, 1st and 2nd Floors, 7th D Cross, Thimmaiah Road, Shivanagar,
   Bengaluru-560079,
3. **The Director, (CP Division),** : For information, please.
   Ministry of Environment, Forests& CC,
   Prithvi Block, Indira ParyavaranBhawan,
   Jorbagh Road, New Delhi – 110 003
4. The Div. Head, IT Division, CPCB Delhi : To upload direction at CPCB Website, please.
5. The Div. Head, IPC-VI, Division, CPCB Delhi : For information, please.

(BHARAT KUMAR SHARMA)
MEMBER SECRETARY

O/C

R.No.DSK/REG-1-80-81 Dt. 10th March 1981

ಕೃಷ್ಣಾ ಸಹಕಾರಿ ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆ ನಿಯಮಿತ, ಅಥಣಿ-591304.

ಪೋಸ್ಟ : ಸಂಕೋನಟ್ಟಿ. ತಾಲೂಕ : ಅಥಣಿ. ಜಿಲ್ಲಾ : ಬೆಳಗಾವಿ.

THE KRISHNA SAHAKARI SAKKARE KARKHANE NIYAMIT, ATHANI-591304.

POST : SANKONATTI TALUK : ATHANI ☎: Office : 08289-255000
Dist. : Belagavi. Karnataka State. Telefax : 08289-255001

GSTIN : 29AAAAT3400C1Z1 E-mail : krishnasugar@gmail.com

Ref. No. SSKN/CPCB/Adm/2024-25/385 SPEED POST Date : 20.07 2024

To,

Chairman,
Central Pollution Control Board
Ministry of Environment, Forest and Climate, Govt. of India
Parivesh Bhavan,East Arjun Nagar, Delhi-110032.

Kind Attention: The Divisional Head, IPC – VI Division, CPCB.

Dear Sir,

Sub Submission to the Proposed Direction (Show Cause Notice) issued under Section (5) of the Environment Protection Act, 1986 made during the site inspection on6.02 2024

Ref. Show cause notice issued vide No CP-11/22/2024-IPG-III-HO-CPCB-HO /2500 dated 20 06.2024

With reference to the notice of Direction issued under Section 5 of the Environment Protection Act 1986, it is submitted that we are a cooperative sugar plant committed to serving the farming community We are committed to complying with the statutory norms and meeting the environmental regulations

We have taken senously the observations made by the CPCB and have already initiated action to address the non-compliances as recorded in the Show Cause Notice. The action taken on the observations made by the Inspecting Team of CPCB is as follows:

Sl No.	Observations made by CPCB	Action Taken on the observation
1	The Unit shall treat the effluent stored in the earthen lagoon in its ETP" Necessary records in this regard be maintained. The Unit shall dismantle the earthen lagoon and then level the lagoon accordingly under the supervision of SPCB and thereafter shall submit the compliance report to CPCB and SPCB. Further, groundwater around the earthen lagoons be monitored for pre & post monsoon and results be submitted to CPCB and SPCB	•The earthen lagoon where the effluent was collected is not a regular lagoon for storage of the effluent It is a low-lying area within the factory premises. •To suppress fugitive dust emitted from fly ash & press mud storage area, the treated effluent was sprayed This water leached out/runoff and stored in the low-lying area. •The water collected in the low-laying area is pumped back to ETP and treated. The treated effluent is disposed of for green belt The water in the low-laying area is now emptied The photograph of this site is attached as **Annexure-1.** •This low-laying area is proposed for establishing a new distillery by levelling it to the required elevation •The earthen lagoon will be dismantled

		under the supervision of SPCB and thereafter we will submit the compliance report to CPCB & SPCB as **Annexure -2** •There are bore wells within the factory premises The bore wells will be monitored for pre and post-monsoons, and results will be submitted to CPCB & PCB The analysis report of the present monitoring is attached as **Annexure-3** for perusal
2	The Unit shall augment/upgrade the air pollution control devices installed at 80TPH Boiler ensuring compliance with the prescribed emission standard and shall submit the stack emission monitoring result from EPA recognized lab to CPCB and SPCB	• The ESP Configuration of 80 TPH boiler &ESP are attached as **Annexure-4** • On 6th Feb 2024 at 10.00am, the 2nd field of ESP the rapping system was discharged, resulting in the non-functioning of the Emitting Electrode due to cracking of the shaft insulator, and the rapping system was not rotating properly and subsequently stopped functioning During that period only one out of two fields i.e 1st field was charged. • The replacement of shaft insulators is a time-consuming task. Hence the 80 TPH Boilers has been stopped on 9th Feb. to avoid heavy pollution. To rectify this, we have placed a work order to **M/S AB Enviro Pune**. The work order is enclosed as **Annexure-5**. • We are also upgrading the ESP by adding one more field. The estimated cost of the work is approximately Rs. 95 Lakhs Similarly, we will be replacing the wet scrubber attached to the Old Boilers (40TPHx2) by ESP The estimated cost of work is approximately Rs.5 10 crore. These works will be taken up as contemplated in a notarised affidavit.
3	The Unit shall install a proper pipeline network for utilization of treated effluent for irrigation and no flexible/hose pipes should be used for irrigation.	We are doing action plan to install a proper pipeline network for the utilization of treated water for irrigation with a budget of approximately - 10 lakhs
4	The Unit shall construct an impervious tank with 15 days storage capacity for storage of treated water for no demand period	There is no situation of no demand because the sugarcane crushing season is from Oct. to March every year, i.e , the post-monsoon period The treated effluent during this period will be used after treatment directly for irrigation and for green belt development. There will be no containment during this period The CPU-treated effluent holding tank with a 05-day holding capacity is proposed for the proposed distillery A budget of Rs. 60 lakhs made for the CPU and the storage tank This will be taken up along with the expansion of the plant and the installation of a new distillery

5	The Unit shall ensure that proper records are maintained on the quantity of used oil, fly ash, press-mud, sludge/ solids generated from the Unit, the quantity disposed of, and the details of vendors to whom it is disposed.	We have opened a new log book to account for the generation and disposal of solid wastes viz , fly ash, bottom ash, used oil, oil-soaked cotton, etc Details of solid waste generated during the previous sugarcane crushing season are in **Annexure-6.**
6	The Unit shall provide a separate dedicated storage area for storing hazardous waste (HW) and shall ensure that HW is not stored for more than 90 days	Used oil generation is only 0.3MT per annum, we are storing it in a leak proof HDPE container barrel of capacity 200 lit. and given to a KSPCB-authorized recycler. We have made MOU with **M/S Shantadurga Petrochemicals; Belgaum** copy of the MOU is attached as **Annexure 7**. We ensure that the used oil is disposed of within 90 days. A copy of the annual returns as per the HW Rules in Form 4 is attached in **Annexure-8.**
7	The unit shall ensure that the flow meter installed at the outlet of ETP is functional &calibrated and shall maintain the logbook record of the same.	The flow meter at the outlet of the ETP was not operating during the inspection, as the effluent was not being discharged because the sugarcane crushing season ended on 26-01-2024. The flow meter is calibrated and functional, A copy of the calibration certificate is attached as **Annexure-9.**
8	The Unit shall regularly update the data display board installed at the entrance gate.	We have updated the display board installed at the entrance gate and enclosed a photograph as **Annexure-10.**
9	The Unit shall collect the groundwater samples from the monitoring wells situated in the command area where treated effluent is used for irrigation and shall monitor the quality of groundwater twice a year as per consent condition and submit the groundwater quality report from EPA/NABL recognized/accredited lab to CPCB& SPCB	The groundwater is monitored in the command area Eight bore wells are monitored during may 2023 The analysis report is enclosed as **Annexure-11** We will ensure that the monitoring period/frequency as per the condition will be maintained henceforth

A Notarized affidavit for the time bond commitment to complete works as committed in the action plan is attached for your kind perusal.

It is requested to kindly consider the action taken report on all the observations of the CPCB and request not to initiate any action u/s 5 of the EP Act, as contemplated in the Notice and oblige.

Yours Faithfully

The Krishna Sahakari Sakkare Karkhane Ltd. R.No: DSK/REG-1 1980-81 CSF 10-03-81 ATHANI Dist:Belagavi

Managing Director
Krishna Sahakar Sakkare Karkhane Ltd.

List of Annexures

Sl No.	List of Annexures
1	Present status of vacated treated effluent storage lagoon
2	Compliance letter stating that low laying area will be levelled in the presence of PCB officer.
3	Groundwater sampling (bore well) analysis report collected in the project premises
4	ESP configuration of 80 TPH boiler
5	To rectify the issue in ESP work order has been placed to M/S AB Enviro Pune
6	Solid waste generation and disposal details
7	MOU made with M/S Shantadurga Petrochemicals, Belgaum for disposal of HW
8	Form 4 of the previous year
9	Calibration certificate of ETP flow meter
10	Display Board at the Entrance
11	Groundwater analysis report in the command area

Annexure 6:

Sl. No.	Particular	Actual Quantity generated per month	Mode of disposal
1	Press mud	7000MT	Given to farmers to use it as manure
2	Fly ash	510.3MT	Sold to Bricks Manufacturer
3	Bottom ash	170.1 MT	sold to Bricks Manufacturer

Affidavit to prepared for all the time bond action plans addressed to Chairman CPCB & SPCB and submitted along with these annexure.

सत्यमेव जयते

INDIA NON JUDICIAL

Government of Karnataka

e-Stamp

Certificate No.	:	IN-KA63830010629003W
Certificate Issued Date	:	19-Jul-2024 03:48 PM
Account Reference	:	NONACC (FI)/ kacrsfl08/ DARUR/ KA-BL
Unique Doc. Reference	:	SUBIN-KAKACRSFL08815895266645150W
Purchased by	:	MANAGING DIRECTOR KRISHNA S S K N ATHANI
Description of Document	:	Article 4 Affidavit
Property Description	:	AFFIDAVIT
Consideration Price (Rs.)	:	0 (Zero)
First Party	:	MANAGING DIRECTOR KRISHNA S S K N ATHANI
Second Party	:	CENTRAL POLLUTION CONTROL BOARD NEW DELHI
Stamp Duty Paid By	:	MANAGING DIRECTOR KRISHNA S S K N ATHANI
Stamp Duty Amount(Rs.)	:	100 (One Hundred only)

Issued By:-
Shri Daneshwari Multipurpose
Co-Op Society Ltd; Darur
Authorised Signature

NOTARY
S.S.PUJARI
NOTARY
At:Post:ATHANI-591304
Tq Athani,Dist Belagavi
Regn.No:203/19
Expiry Date:
09-3-2025
GOVT. OF INDIA

Please write or type below this line

AFFIDAVIT

I, G.M.Patil, Managing Director of Krishna Sahakari Sakkare Karkhane Niyamit, Athani Age: 57 years do hereby solemnly declare and affirm as follows:

...2

NOTARY

No. of Corrections...

Statutory Alert

1. The authenticity of this Estamp certificate should be verified at 'www.shcilestamp.com' or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.

Annexure-1


Belagavi,KA,India
Athni, Belagavi, 591304, KA, India
Lat 16.664298 Long 75.054140
07/16/2024 02:57 PM GMT+05:30
Note: Captured by GPS Map Camera

Annexure-3

MoEF & CC / CPCB Recognised
ISO 9001 2015 Certified
ISO 45001 2018 Certified

MOU WITH VARIOUS EDUCATIONAL, GOVERNMENT AND PRIVATE AGENCIES

NTLR
CIN: U74900KA2013PTC068193

NICHROME TESTING LABORATORY AND RESEARCH PRIVATE LIMITED
170, 2nd MAIN JUDGES BUNGALOW ROAD, NARAYANPUR
DHARWAD, KARNATAKA, INDIA PIN. 580 008
PH: 0836-2771115, 2778521
email: nicechem@gmail.com, website: nichromelabs.com
TESTING / CONSULTING / ENGINEERING / TRAINING

Format No: NTLR/F/15/08

TEST REPORT

Name of Customer and Address:
M/S. The Krishna Sahakari Sakkare Karkhane Niyamit,
Post: Sankonatti, Athani – 591304.

Customer Reference:
NA

Sampling Location:
Around the Earthen Lagoon Area

Sample Description:
1 Liter Sample (Pet Bottle)

Report Number:	NTLR/JAN-24/54
Sample Number:	NTLR/JAN-24/54
Type of Sample:	BOREWELL WATER
Discipline :	Chemical
Group:	Water
Sample Collected by	Customer
Sampling Method:	-
Particulars of Sample Collected	-
Environmental Condition:	28° C
Date of Collection	16/01/2024
Date of Sample receipt:	16/01/2024
Date of Analysis started:	16/01/2024
Date of Completion	18/01/2024
Date of Report	18/01/2024
Sample Condition	Satisfactory
Specification Standard	IS 10500 : 2012

RESULTS

SL.NO	PARAMETERS	UNITS	TEST METHOD	RESULT	STANDARD	
					Acceptable Limits	Permissible Limits
Physico-chemical Parameters						
1	Colour, Max	Hazen Units	IS 3025 (Part-4) 2021	BDL	5	15
2	Total Dissolved Solids (TDS), Max	mg/L	IS 3025 (Part-16) 2017	1050 0	500	2000
3	pH@ 25°C	-	IS 3025 (Part-11).2022	7 60	6 5 - 8 5	No relaxation
4	Total Alkalinity as $CaCO_3$, Max	mg/L	IS 3025 (Part-23) 2019	220 0	200	600
5	Total Hardness (TH) as $CaCO_3$, Max	mg/L	IS 3025 (Part-21).2019	450 0	200	600
6	Nitrate (as NO_3), Max	mg/L	IS 3025 (Part 34) 2019 (Chromotropic Acid Method)	9 80	45	No relaxation
7	Chloride (as Cl), Max	mg/L	IS 3025 (Part-32)-2019	160 0	250	1000
8	Sulphate (as SO4), Max	mg/L	IS 3025 (24/sec1). 2022	340 0	200	400
9	Calcium (as Ca), Max	mg/L	IS 3025 (Part-40).2019	90 0	75	200
10	Magnesium (as Mg), Max	mg/L	IS 3025 (Part-46).2019	56 0	30	100
11	Fluoride (as F), Max	mg/L	APHA 23rd Edition 4500F D 2017	0 60	1 0	1 5
12	Iron as Fe, Max	mg/L	APHA 23rd Edition 3500 Fe B: 2017	0 10	1 0	No relaxation
13	Turbidity, Max	NTU	IS 3025 (Part-10):2017	2 00	1	5

BDL- Below Detectable Limit, BDL (Color - 1 Hazen unit)

Inference as per IS 10500 :2012 Standards	Above tested parameters are conforming to standards

Note: 1 Sample received is the only source of water as per customer Hence permissible limits considered
2 As per IS 10500:2012 acceptable limit is to be implemented In absence of alternative source, Permissible limits shall be considered
3 Refer IS 10500 2012 for drinking water standards detailed information for all parameters

Authorized Signatory
Channabasappa Malkar (Chemical)

-: END OF REPORT :-

Note:
1 The results listed above pertain only to the tested samples and applicable parameters 2 Samples which are degradable/unstable will be disposed immediately after testing and others will be disposed after 15 days from the date of issue of test report unless otherwise specified 3 Total liability of our laboratory is limited to the invoiced amount 4 This report is not to be reproduced either wholly or in part and cannot be used as evidence in the court of law and should not be used in any advertising media without prior written permission. 5 If any disputes Subject to Dharwad Jurisdiction. 6 When Laboratory is required by law/contractual agreements to release confidential information, the customer shall be informed unless prohibited by law. 7. Sampling is not done by us unless otherwise specified 8 Any discrepancy on the test report should be notified within 15 days. 9 For any Complaints kindly register in our Complaint Register maintained with Customer service Coordinator.

MoEF & CC / CPCB Recognised
ISO 9001 2015 Certified
ISO 45001 2018 Certified

MOU WITH VARIOUS EDUCATIONAL,
GOVERNMENT AND PRIVATE AGENCIES

NTLR
CIN U74900KA2013PTC065193

NICHROME TESTING LABORATORY AND RESEARCH PRIVATE LIMITED
170, 2nd MAIN JUDGES BUNGALOW ROAD, NARAYANPUR
DHARWAD, KARNATAKA, INDIA PIN 580 008
PH: 0836-2771115, 2778521
email: nrcechem@gmail.com, website: nichromelabs.com
TESTING / CONSULTING / ENGINEERING / TRAINING

Format No: NTLR/F/15/08

TEST REPORT

Name of Customer and Address:
M/S. The Krishna Sahakari Sakkare
Karkhane Niyamit,
Post: Sankonatti, Athani – 591304.

Customer Reference:
NA

Sampling Location:
Around the Earthen Lagoon Area

Sample Description:
1 Liter Sample (Pet Bottle)

Report Number:	**NTLR/JUNE-24/100**
Sample Number:	**NTLR/JUNE-24/100**
Type of Sample:	**BOREWELL WATER**
Discipline :	**Chemical**
Group:	**Water**
Sample Collected by:	Customer
Sampling Method:	-
Particulars of Sample Collected	-
Environmental Condition	26° C
Date of Collection	18/06/2024
Date of Sample receipt:	18/06/2024
Date of Analysis started	18/06/2024
Date of Completion:	20/06/2024
Date of Report.	20/06/2024
Sample Condition	Satisfactory
Specification Standard:	IS 10500 : 2012

RESULTS

SL.NO	PARAMETERS	UNITS	TEST MLTHOD	RESULT	STANDARD	
Physico-chemical Parameters					Acceptable Limits	Permissible Limits
1	Colour, Max	Hazen Units	IS 3025 (Part-4)-2021	BDL	5	15
2	Total Dissolved Solids (TDS), Max	mg/L	IS 3025 (Part-16) 2017	1120.0	500	2000
3	pH@ 25°C	-	IS 3025 (Part-11) 2022	7.48	6.5 - 8.5	No relaxation
4	Total Alkalinity as $CaCO_3$, Max	mg/L	IS 3025 (Part-23).2019	230.0	200	600
5	Total Hardness (TH) as $CaCO_3$, Max	mg/L	IS 3025 (Part-21) 2019	45.10	200	600
6	Nitrate (as NO_3), Max	mg/L	IS 3025 (Part 34). 2019 (Chromotropic Acid Method)	9.00	45	No relaxation
7	Chloride (as Cl), Max	mg/L	IS 3025 (Part-32).2019	155.0	250	1000
8	Sulphate (as SO4), Max	mg/L	IS 3025 (34/sec1) 2022	245.0	200	400
9	Calcium (as Ca), Max	mg/L	IS 3025 (Part-40) 2019	95.0	75	200
10	Magnesium (as Mg), Max	mg/L	IS 3025 (Part-46) 2019	59.0	30	100
11	Fluoride (as F), Max	mg/L	APHA 23rd Edition 4500F D. 2017	0.75	1.0	1.5
12	Iron as Fe, Max	mg/L	APHA 23rd Edition 3500 Fe B 2017	0.48	1.0	No relaxation
13	Turbidity, Max	NTU	IS 3025 (Part-10) 2017	4.50	1	5
BDL- Below Detectable Limit, BDL (Color - 1 Hazen unit)						

Inference as per IS 10500 :2012 Standards	Above tested parameters are conforming to standards.

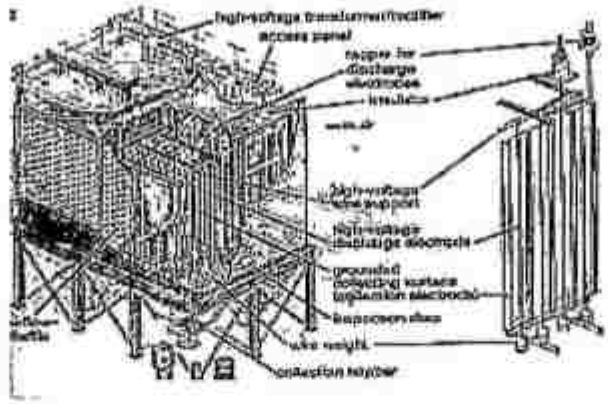
Note: 1. Sample received is the only source of water as per customer. Hence permissible limits considered
2. As per IS 10500:2012 acceptable limit is to be implemented. In absence of alternative source, Permissible limits should be considered.
3. Refer IS 10500:2012 for drinking water standards detailed information for all parameters

-: END OF REPORT :-

Authorized Signatory
Channabasappa Malkar (Chemical)

Note:
1 The results listed above pertain only to the tested samples and applicable parameters. 2 Samples which are degradable/unstable will be disposed immediately after testing and others will be disposed after 15 days from the date of issue of test report unless otherwise specified. 3 Total liability of our laboratory is limited to the invoiced amount. 4 This report is not to be reproduced either wholly or in part and cannot be used as evidence in the court of law and should not be used in any advertising media without prior written permission. 5 If any disputes Subject to Dharwad Jurisdiction. 6 When Laboratory is required by law/contractual agreements to release confidential information, the customer shall be informed unless prohibited by law. 7 Sampling is not done by us unless otherwise specified. 8 Any discrepancy in the test report should be notified within 15 days. 9 For any Complaints kindly register in our Complaint Register maintained with Customer service Coordinator

Electro Static Precipitator Configuration



Aim: Electrostatic precipitation is a method of dust collection that uses electrostatic forces and it is also known as a converter hub of Dirty Air to Clear Air

Construction: It is mainly construct of step up Transformer with rectifier, insulator, Heaters, Blower, emitting or discharge electrodes, collecting or parallel Electrodes, rappers cum hammers etc

Electrical phenomenon – From Control Panel controlled AC Power is fed to step up transformer 415 VOLT to 110 KV and rectifier converts AC Power to DC Power. From Transformer the emitting electrodes are connected negative phase and collected electrodes are connected with positive phase which is grounded The insulator is provided at top side of the Emitting rods to avoid current is not spread to pent house and heater is provided in between insulator and Emitting rod to maintain thermal balance of inside ESP and outside pent house and also safeguard for insulator, otherwise insulator will be cracked due to in-balance of thermal and current will be spread all over the pent house.

Mechanical Phenomenon – The emitting rod is set in between two collecting pates in order to collect the ash particles properly. The positive air of blower is provided to avoid ingress of inside gas. The rapping hammers driven by motor are provide for Gas Distribution Screen, Emitting rod and collecting plate to drop the sticky ash particles in ash hopper.

Operation: When the Transformer is charged with DC current and high 110 Kilo voltage further the Emitting electrodes are charged by negatively (-) and it is creates strong electric filed around the emitting electrodes in gas and it seems bluish which is known as Corona When the gas is passes through the emitting rod the free electrons are accelerating from the gas and it moves When it moves the gas has been ionized and positive ions and negative electrons are generates Thus like a cham ration is started and further the positive ions moves towards negatively (-) charged emitting electrodes and negative electron moves towards collecting electrodes which are positively (+) charged through grounded.

When negative electrons left the area of negative/emitting electrodes towards collecting plates, the electric field strength is reduced and obviously the velocity is decreases around the area of negative electrodes While moving negative electrons towards collecting plates, on the way it clashes with gas molecules and then gas molecules become negatively charged after that the negatively charged gas molecules are clash with Dust particles, the Dust particles become negatively charged and it stick in positively charged collecting electrodes after that the dust particles are come down in hopper by rapping (hammer) system and clear air moves from the out let of ESP and went through chimney to atmosphere

The collections of ash are disposal to ash silo by the dense phase system

T-G .M .(Tech)
Krishna S S K N Athani

ISGEC BOILERS	TECHNICAL DATA SHEET FOR ESP	Page 1 of 4
PROJECT	AS0025	Revision: 00

ELECTROSTATIC PRECIPITATOR						
S. No	Description	Unit				
1.0	GENERAL					
1.1	GA drawing showing major dimensions and clearances for ESP system		Refer General arrangement drawing			
1.2	Electrical single line diagram		Will be submitted later			
1.3	Mechanical Design Temperature	Deg.C	250			
1.14	Design Pressure	mmwc	±400			
2.0	GAS CONDITION					
			Design	100% MCR Bagasse	80% MCR Indian Coal	80% MCR Indonesian Coal
2.1	Gas flow rate at ESP exit	m³/s	63.20	61.65	40.25	37.30
2.2	Operating Temperature at ESP exit	Deg.C	170	160	150	150
2.3	Flue gas density at ESP inlet	Kg/m³	0.6911	0.7035	0.7800	0.7800
2.4	Dust load (concentration) at ESP inlet	g/Nm³	3.0	2.90	27.50	7.70
2.5	Dust Load (concentrauon) at ESP exit with all fields in service	mg/Nm³	≤ 100 (Predicted)	≤ 100 (Predicted)	≤ 150	≤ 150
2.6	Inlet flue gas suction pressure	mmwc	-150	-130	-88	-89
2.7	Pressure drop across ESP for design conditions	mmwc	≤ 25			
2.8	Gas velocity at electrode zone on total area	m/sec	1.01	0.99	0.65	0.60
2.9	Treatment time	secs	8.67	8.89	13.62	14.00
2.10	Overall dust collection efficiency with one field out of service as per rated inlet parameters	%	99.67 (Predicted)	99.592 (Predicted)	99.462	98.052
2.11	ESP collecting area	m²	2855			
2.12	Specific collecting area	m²/m³/sec	44.88	47.99	70.44	76.02
3	GENERAL DATA ON ESP					
3.1	No. of ESP per boiler	Nos.	One			

ISGEC BOILERS	TECHNICAL DATA SHEET FOR ESP	Page 2 of 4
PROJECT	AS0025	Revision: 00

S. No.	Description	Unit	Details
3.2	No. of gas path per boiler	Nos.	One
3.3	No. of working field (in series in each gas pass)		2
4	COLLECTING ELECTRODE		
4.1	Material		IS:513 CRCA
4.2	Width x Height	mm	450 X 8500
4.3	Thickness	mm	1.2
4.4	Clear gap between two electrodes	mm	400
4.5	Total No. of collecting plates per boiler	Nos.	342
5	EMITTING ELECTRODES		
5.1	Type		Varioayn
5.2	Material of Electrode		Mild steel
5.3	Effective distance between two electrodes	mm	400 (between Collecting & Emitting Electrode Across Gas Flow)
5.4	Electrode size	mm	15 mm Rigid strip with copper coated pins
6	GAS DISTRIBUTION SYSTEM		
6.1	No. of screen	Nos.	2@ inlet and 1@ outlet
6.2	Type		Perforated and Flap type at inlet and U beam at outlet
6.3	Location		Inlet and Outlet tunnel
7	RAPPING SYSTEM		
7.1	Rappers for collecting electrodes		
7.2	Type		Tumbling Hammer Type
7.3	No. of Rappers	Sets	One set /Field
7.4	Total time for complete rapping cycle	Secs.	Adjustable
7.5	Frequency of rap and adjustability	Raps/hr	Adjustable
7.6	Rapper Controller		
	a. Type		Microprocessor Based
	b. Method of intensity control		Programmable
7.7	Rappers for emitting Electrodes		
7.8	Type		Tumbling Hammer
7.9	No. Rappers	Sets	Two sets /Field
7.10	Total time for complete rapping cycle	Secs	Adjustable
7.11	Frequency of rap	Raps/hr	Adjustable
7.12	Rapper Controller		

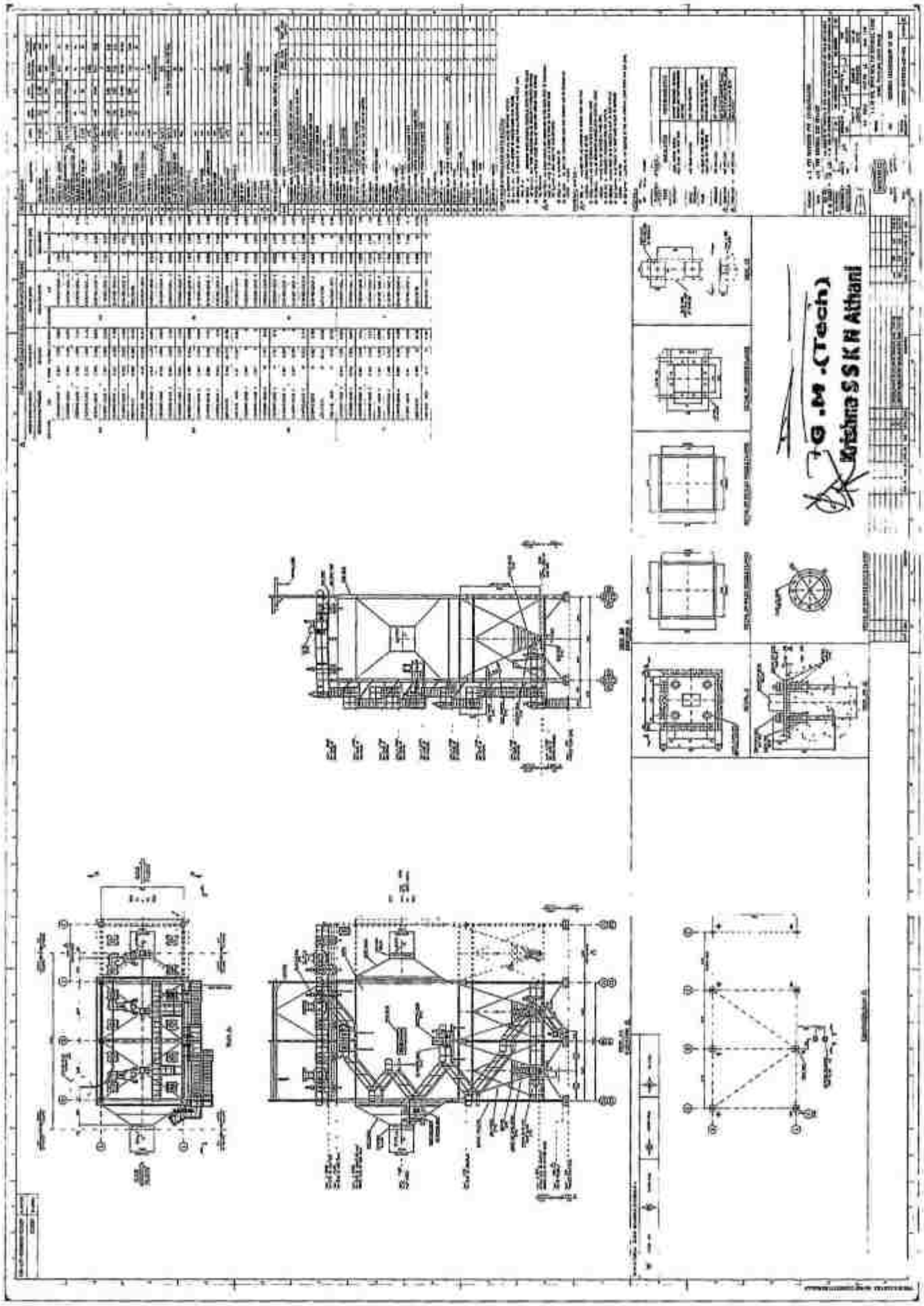
ISGEC BOILERS	TECHNICAL DATA SHEET FOR ESP	Page 3 of 4
PROJECT	AS0025	Revision 00

S. No.	Description	Unit	Details
	a. Type		Microprocessor Based
	b. Method of intensity control		Programmable
	c. Location		Control Room
8	DUST HOPPERS		
8.1	Type		Pyramidal
8.2	No. of Hoppers		2
8.3	Material		IS 2062
8.4	Thickness	mm	4
8.6	Hopper valley angle		60
8.7	Outlet size	mm x mm	100 X 400
8.8	Heating		Provided
8.9	Baffling Arrangement		Provided
9	HOUSING		
9.1	Material		IS 2062
9.2	Thickness	mm	4
10	THERMAL INSULATION		
10.1	Material of insulation		LRB
10.2	Thickness & Density of insulation	mm / Kgm^3	100/400
10.3	Material of cladding		Plain Aluminum
10.4	Thickness of cladding	mm	22
11	ELECTRICAL ITEMS		
11.1	TR units		
11.2	No. of TR units provided	Nos.	2
11.3	Location		Outer Roof
11.4	Output Voltage (Peak)	kV	110
11.5	Current Rating (Mean)	mA	400
11.6	Rectifier Control Panel		
11.7	Type of Control		SCR Bridge Rectifier
11.8	Number off		One per TR set
11.9	Location		ESP Control Room
12	DUST LEVEL INDICATOR		
12.1	Type		RF capacitance Type
12.2	Total quantity		2
12.3	Alarm		Provided
12.4	Quantity per hopper		1/Hopper

ISGEC BOILERS	TECHNICAL DATA SHEET FOR ESP	Page 4 of 4
PROJECT	AS0025	Revision: 00

S. No.	Description	Unit	Details
13	ELECTRIC HEATERS FOR HOPPERS		
13.1	Type		Pad Type
13.2	No. of heater/hopper	Nos.	One
13.3	Operation		Thermostatically controlled
14	SUPPORT INSULATOR		
14.1	Total No. of support insulator	Nos.	8
14.2	Type of insulator heaters		Ring Type
14.3	No. of heater /insulator	Nos.	One
14.4	Capacity of each heater	KW	Approx 0.8
14.5	No. of heaters at normal operation	Nos.	Thermostatically controlled
15	SHAFT INSULATOR		
15.1	Total No. of Shaft insulator		2

G .M .(Tech)
Krishna S S K N Athani


G .M .(Tech)
Krishna S S K N Athani

REDITATIONS RECOGNITIONS
REF & CC CPCB New Delhi
ISO/IEC 17025:2017
NABL TC-6990
ISO 9001:2015
ISO 45001:2018
POSTAC 45541

MOU WITH VARIOUS EDUCATIONAL GOVERNMENT AND PRIVATE AGENCIES

TC-6990

NTLR

CIN U74900KA2015PTC080193

NICHROME TESTING LABORATORY AND RESEARCH PRIVATE LIMITED

170 2nd MAIN JUDGES BUNGALOW ROAD NARAYANPUR DHARWAD KARNATAKA, INDIA PIN 580 00
PH 0836 – 2771115, 27785,
email nicechem@gmail.com website nichromelabs.co

Format No: NTLR/F/19/08

TEST REPORT

Name of Customer and Address:

M/S. The Krishna Sahakari Sakkare Karkhane Niyamit,
Post: Sankonatti, Athani – 591304.

Customer Reference:
PO No : KSSK/ WORK ORDER/ETP/2023-24/130
Date : 17.05.2023

Sampling Location:
80 TPH Boiler

Sample Description:
Thimble, SO_2 & NO_2 Solution

ULR Code No:	TC699024000001038F
Report Number:	NTLR/JAN/1038
Sample Number:	JAN/24/1038
Type of Sample:	STACK
Discipline :	Chemical
Group:	Atmospheric Pollution
Sample Collected by	Nichrome Testing Laboratory and Research Private Limited
Particulars of Sample Collected	Stack Sampler
Environmental Condition	27° C
Date of Collection.	30/01/2024
Date of Sample receipt:	30/01/2024
Date of Analysis started	31/01/2024
Date of Completion	02/02/2024
Date of Report.	02/02/2024
Sample Condition	Satisfactory
Specification Standard	KSPCB Standards

GENERAL DETAILS

Fuel Used	Buggass
Height (m)	72
Diameter (m)	3.5
Stack Temperature°C	116
Ambient Temperature°C	28
Flue Gas Velocity (m/sec.)	8.15

RESULTS

SL.NO	PARAMETERS	UNIT	SAMPLING METHOD	TEST METHOD	RESULT	STANDARDS
1	Particulate Matter	mg/Nm^3	IS 11255 (Part 1). 2014	IS 11255 (Part 1): 2014	115.03	150
2	Sulphur dioxide	PPM	IS 11255 (Part 2) . 2014	IS 11255 (Part 2) . 2014	6.82	Not Specified
3	Oxides of Nitrogen	PPM	IS 11255 (Part 7) 2017	IS 11255 (Part 7): 2017	16.16	Not Specified

Inference as per KSPCB Standards	Above tested parameters are conforming to standards.

Authorized Signatory
Channabasappa Maikar (Chemical)

-END OF REPORT-

Note:

1 The results listed above pertain only to the tested samples and applicable parameters 2 Samples which are degradable/unstable will be disposed immediately after testing and others disposed after 15 days from the date of issue of test report unless otherwise specified 3.Total liability of our laboratory is limited to the invoiced amount 4 This report is not to be repr either wholly or in part and cannot be used as evidence in the court of law and should not be used in any advertising media without prior written permission 5 If any disputes Subject to DI Jurisdiction 6 When Laboratory is required by law/contractual agreements to release confidential information, the customer shall be informed unless prohibited by law. 7 Sampling is no by us unless otherwise specified 8 Any discrepancy in the test report should be notified with in 15 days 9 For any Complaints kindly register in our Complaint Register maintaine Customer service Coordinator

Annexure -5

R.No.DSK/REG-1-80-81 Dt. 10th March 1981

ಕೃಷ್ಣಾ ಸಹಕಾರಿ ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆ ನಿಯಮಿತ, ಅಥಣಿ-591304.

ಪೋಸ್ಟ : ಸಂಕೋನಟ್ಟಿ. ತಾಲೂಕ : ಅಥಣಿ. ಜಿಲ್ಲಾ : ಬೆಳಗಾವಿ.

THE KRISHNA SAHAKARI SAKKARE KARKHANE NIYAMIT, ATHANI-591304.

POST : SANKONATTI TALUK : ATHANI ☎: Office : 08289-255000
Dist. : Belagavi. Karnataka State. Telefax : 08289-255001

GSTIN : 29AAAAT3400C1Z1 E-mail : krishnasugar@gmail.com

Ref. No.
KSSKN/WORK-ORD/2024-25/253

Date :
14th Jun 2024

To,
AB Enviro
Flat No. 806, Lane No. 26B
Grand Colina Society
Ganesh Nagar, Dhayari
Pune - 411041

Sub : Order for Overhauling & Servicing of ESP.
Ref: 1. Our G.M (Tech) Servicing Letter date 08.03.2024
2. Your Quotation No. ENV/ESP-SER/KSSKN/38/2024-25 dt 01/06/2024.
3. As per the negotiation held in the Purchase Committee Meeting dated 11.06.2024.

With reference to the above subject, we are pleased to place the order for Overhauling & Servicing of ESP on the following terms and conditions as detailed below.

Sl. No	*Particulars*	Qty	Lumpsum Amount
1	Overhauling & Servicing of ESP Scope of Work: 1) ESP Filed Water Washing 2) Checking and Rectification of all GD Screen and Deflector Plates 3) Checking of all emitting Rods and Straightenng if they are bent 4) Inspection of all collecting plates and patch work to be done for the plates if are damaged 5) Checking and Alignment of all emitting Rods and Collecting Plates with proper equal gap 6) Checking all rapping system hammers and replacing damaged hammers if any 7) Checking and proper alignment of emitting rapping and collecting rapping 8) Checking of all support insulators and replace if damaged 9) Checking of all shaft insulators and replace if damaged 10) Checking of all heaters and rectified if required 11) Any other works submitted to ESP works, if any shall be carried out 12) Air load test of both fields of ESP shall be taken as far as possible, Finally a gas load test shall be taken to ensure performance and satisfaction.	1 Unit (2 Field)	362000.00

Cont...2

TERMS AND CONDITIONS:

1. Work: At Factory Site
2. GST : Extra as applicable
3. Payment: 50% Advance balance after completion work
4. Work Completion Period: As per the instructions of our G.M (Tech)
5. We will provide Consumables like welding electrodes, oxygen, LPG/DA Cylinders, Nut Bolts, MS Plates, Water, Hose Pipe etc., on free of cost
6. Accommodation: Only available lodging at factory site will be provided to your Labour & Engineer
7. If any spares required for replacement on chargeable basis
8. While working if any accidents & damage occurs it is your responsibility
9. You have to submit your Labour License & Labour Insurance documents before starting the work
10. Discount : 10% on above rates

Managing Director

सत्यमेव जयते

INDIA NON JUDICIAL

Government of Karnataka

e-Stamp

Certificate No.	:	IN-KA56864972978613V
Certificate Issued Date	:	20-Jan-2023 02:15 PM
Account Reference	:	NONACC (FI)/ kakafcl08/ ATHANI6/ KA-BL
Unique Doc Reference	:	SUBIN-KAKAKSFCL08076721262519653V
Purchased by	:	SHANTADURGA PETROCHEMICALS KHANAPUR
Description of Document	:	Article 12 Bond
Description	:	AGREEMENT
Consideration Price (Rs.)	:	0 (Zero)
First Party	:	SHANTADURGA PETROCHEMICALS KHANAPUR
Second Party	:	THE KRISHNA S S K N ATHANI
Stamp Duty Paid By	:	SHANTADURGA PETROCHEMICALS KHANAPUR
Stamp Duty Amount(Rs.)	:	50 (Fifty only)

ISSUED BY : JAGRATI URBAN CREDIT SOUHAR CO-OP. LTD; HARUGERI. BR: ATHANI

AUTHORISED SIGNATORY

NOTARY S.S.PUJARI NOTARY Regn. No-20249 Expiry Date 09-3-2023 GOVT. OF INDIA

AGREEMENT FOR DISPOSAL OF HAZARDOUS WASTE / USED OILS UNDER SCHEDULE 5.1 of HW (M&H) Rules 2016

We have entered into agreement for Two years from 01-01-2023 to 31-12-2024.

M/s ShantadurgaPertochemicals Having their works at
Vkas Varde, Mobile No.9902520885
701 1 Hemadaga Road, Shedegalli village At Post. Manuturga
Khanapur Dist. Belagavi
Karnataka – 591302.

No. of Corrections...Nil...

NOTARY

And

("Name & Address of Generator with GST no. & Contact details")
The Krishna S S K N Athani GSTIN -29AAAAT3400C1Z1
Contact No.9740024303

It is agreed between the two parties that,

1. Shantadurga Patrochemicals (Facility) has been authorized By Karnataka State Pollution Control Board to Operate a Hazardous waste under schedule 5.1 i.e., WasteOil / used oil.Shantadurga Petrochemicals has been receiving USED OILS from various generators in Karnataka for disposal of used oils to treat it in environmentally sound manner. Shantadurga Petrochemicals is willing to accept similar waste from- ("Name of Generator")The Krishna S S K N as per the terms and conditions.

2. The Krishna S S K N Athani Generates following Hazardous waste which needs to be disposed as per Environmental regulations of Karnataka State Pollution Control Board.

USED OIL WITH BARREL @215 LTR EACH : 0.6 BRLS/MONTH

I. All HW materials shall be packed in proper and environmentally sound manner to avoid any kind of leakages during its transportation. It is to be disposed off along with its packing material, containers etc. It is the responsibility of generator to store the material in proper environmentally sound manner.

II. All HW materials generated must be stored in an environmentally friendly manner in the premises of Generator. It must be accessed and tagged before its disposal to the facility. Cost of hazard waste disposal should be paid by the facility immediately against its disposal by cheque / cash/NEFT in the name of The Krishna S S K N Athani.

III. Price is inclusive of GST 18% only.

IV. FORM-10A shall be issued by the facility / e-manifest shall be generated by the generator & same shall be accepted by facility.

No of Corrections..Nil.....

NOTARY

20 JAN 2023

NOTARY S.S.PUJARI NOTARY GOVT. OF INDIA

V. Water contents in oil barrel shall be removed by the facility at delivery site before taking the delivery of the material

VI. Facility shall sent the HW approved vehicle as shown in e-manifest portal. to the generators premises to take the delivery of the used oil.

Rates are fixed mutually for disposal used oil with barrels and will inform to time to time if there is any change in rate.

USED OIL WITH BARREL (@ 215 LTRS) Rs.2800/ Barrel "GENERATOR" AGREES THAT THEY WILL

a) Continue to dispose the used oil as and when generated to "facility" for a life time agreement

b) Packed HW preferably stored in sealed leak-proof containers and ensures that there is no any open contamination to the environment.

c) The Containers should be labeled as per FORM 12.

d) Transport emergency card as per FORM-II and hazardous waste e-manifest as per KSPCB directions to be sent along with every consignment.

e) Provide only the approved waste and not any other.

For M/s MANAGING DIRECTOR KRISHNA SAHAKARI SAKKARE NIYAMIT, ATHANI

Name :
Designation : Managing Director

For M/s SHANTDURGA PETROCHEMICALS

Name : Vikas V. Vader
Designation : Managing Partner
Shantedurga Petrochemicals
H.Shedagali Hemadaga Road
Khanapur

Witness :

Signature
Name : D. G. Desai
Designation :

Signature
Name : S S Patil
Designation

Witness :

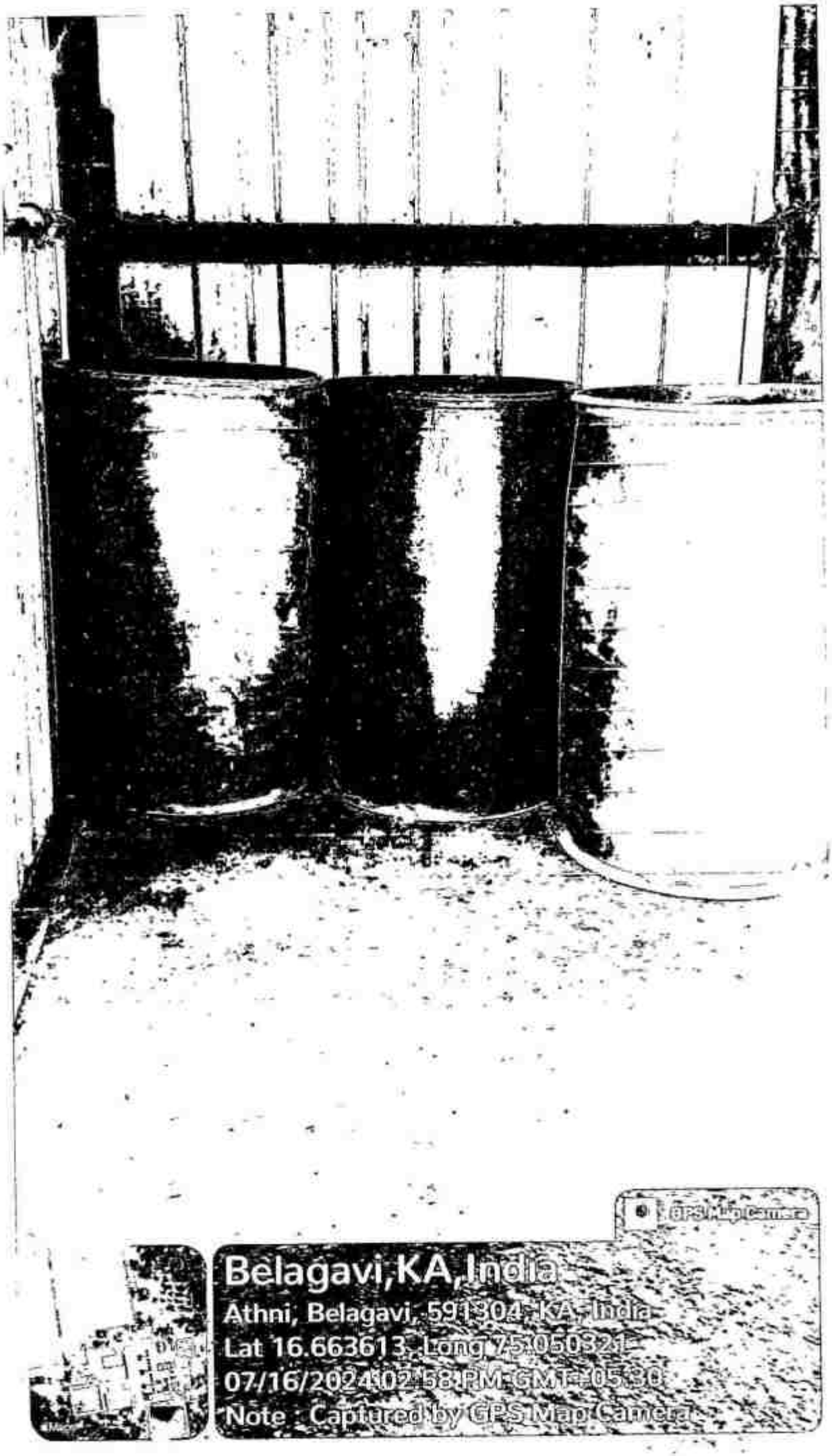
Signature
Name :
Designation :

Signature
Name : S. S.
Designation :

NOTARY

OIL OF INDIA


KRISHNA SAHAKARI
Hazardous Waste
GPS Map Camera
Belagavi, KA, India
Athni, Belagavi, 591304, KA, India
Lat 16.663617, Long 75.050332
07/16/2024 02:57 PM GMT+05:30
Note : Captured by GPS Map Camera


GPS Map Camera
Belagavi,KA,India
Athni, Belagavi, 591304, KA, India
Lat 16.663613 Long 75.050321
07/16/2024 02:58 PM GMT +05:30
Note : Captured by GPS Map Camera

Annexure-8

FORM 4

[SEE Rules 5(6) and 22 (2)]

FORM FOR FILING ANNUAL RETURNS BY THE OCCUPIER OR OPERATOR OF FACILITY

[To be submitted by occupier / operator of disposal facility to state pollution control board / pollution control committee by 30th June for every year for the preceding period April to March]

1	Name and address of the generator / operator of facility	:	M/S The Krishna sahakari sakkare karkhane Niyamit A/P -sankonatti Village Athani Taluk Belgaum District			
2	Name of the Authorized person and full Address with telephone and fax number	:	Mr Deepak Desai (Chief Chemist) M/S The Krishna sahakari sakkare karkhane Niyamit A/P -sankonatti village Athani Taluk Belgaum District Telephone No: 9960545208			
3	Description of hazardous waste	:	Physical form with description		Chemical form	
4	Quality of hazardous waste (in MTA)	:	Type of hazardous waste		Quantity (in Tones/KL Authorized	Generated
			a) Used oil		0.744	0.3
			b)			
			c)			
			.....			
5	Description of storage	:	Collection of leak proof containers			
6	Description of Treatment	:	Used Oil given to KSPCB Approved Vendor			
7	Details of Transportation Shantadurga petrochemicals 701. shedagali hemadaga road khanapur-591302	:	Name and address of consignee	Mode of packing	Mode of transportation	Date of transportation
			Shantadurga	Barrel		KA-22-D-6194
8	Details of disposal of hazardous waste 701. shedagali hemadaga road khanapur-591302	:	Name and address of consignee	Mode of packing	Mode of transportation	Date of transportation
			Shantadurga petrochemicals	Barrel	Approved 4 wheelers	KA-22-D-6194 11-03-2024
9	Quantity of useful materials sent back to the manufacturers* and others#	:	Name and type of materials sent back to Manufactures* and Others#		Quantity in Tones/KL	

*Delete whichever is not Applicable
#Enclose list of other agencies

Date : 20-05-24

Place: Athani

Signature:
CHIEF CHEMIST
K.S.S.K. LTD. ATHANI.
Designation

UNIQUE
INDUSTRIAL SOLUTION
unique industrial2307@gmail.com www.unique-india.co.in

CALIBRATION CERTIFICATE

Name of Customer	Certificate No:
The Krishna SSK Niyamit, Athani	UIS/2024-25/1241
Work Order No Date of Receipt:	**Date of Issue:**
2nd July 2024	12.07.2024

Identification of Unit under Calibration

Manufacturer:
Electronet Equipment Pvt Ltd

Model Number & Serial Number:
ELMAG-200 & EFM1819/902

Description:
Electro Magnetic Flowmeter

Size:
100 NB

Date Of Receipt:
05.07.2024

Range:
0 to 169.65 m3/hr.

Input Supply Range: 230VAC

Output Range: 4-20 mA

Calibration Date

Date of Unit Received	: 08.07.2024
Date of Calibration	: 11.07.2024
Due Date of Calibration	: 10.07.2025

Calibration Conditions

Temperature	: 30 °C
Humidity:	: 80-85 % RH
Pressure:	: 3 - 5 Kgs/cm2

Details of Standard Instruments Used for Calibration (Traceability)

Equipment	Id No	Manufacturer	Calibrated By	Validity
Flow Simulator	2327	Manas	Manas Microsystems	31.03.2025

Calibration Results

Master Flow Rate	Expected Cal. Current (mA)	Average Cal. Current (mA)	Error Flow Rate	Actual Error
0	4.00	4.021	0.525%	-0.101 %
42.412	8.00	7.951	-0.613%	
84.825	12.00	11.928	-0.600%	
127.237	16.00	16.120	0.750%	
169.650	20.00	19.887	-0.565%	
Specified Error: +/- 1.00%				

Remarks:

Calibrated By

Approved By/Seal

KRISHNA SAHAKARI SAKKARE KARKHANE NIYAMIT, ATHANI.

Date : 14-01-24

LOG BOOK FOR ETP SEASON : 202 -202

Time	ETP INLET Flow rate M³/Hr	Energy Meter Reading OLD	Energy Meter Reading NEW	MLSS (Aeration-I)	Chemical Consumption UREA	Chemical Consumption DAP	Chemical Consumption LIME	PH	BOD Mg/L	COD Mg/L	TSS ppm	ETP O/L Flow Rate	Plantation In Factory	Farmers for Irrigations	Operator Signature
6-00 am	25 Hr	-	-	270	-	-	50 kg	7.20	7.18	21.54	4.02	23 Hr	-	-	
8-00 am	22 Hr	-	-	270	-	-	-	7.28	7.48	20.44	4.55	20 Hr	-	-	
10-00 am	27 Hr	-	-	270	-	-	-	7.15	6.93	20.29	4.12	25 Hr	100	100	
12-00 pm	32 Hr	923681	1213296	270	-	-	-	7.20	6.90	20.70	4.10	30 Hr	100	41	
2-00 pm	20 Hr	-	-	285	-	-	50 kg	7.16	6.87	20.61	5.02	18 Hr	-	100	
4-00 pm	24 Hr	-	-	285	200 gms	2 kg	-	7.13	6.94	20.82	5.10	22 Hr	-	100	
6-00 pm	26 Hr	-	-	268	-	-	-	7.12	6.71	20.13	4.96	24 Hr	-	-	
8-00 pm	23 Hr	923899	1213752	285	-	-	-	7.19	7.02	21.06	4.82	20 Hr	-	-	
10-00 pm	25 Hr	-	-	286	-	-	100 kg	7.48	7.20	21.60	4.70	22 Hr	-	-	
12-00 am	27 Hr	-	-	286	-	-		7.19	7.30	21.90	4.28	24 Hr	-	-	
2-00 am	23 Hr	-	-	285	-	-		7.24	7.24	21.72	4.12	20 Hr	-	-	
4-00 am	25 Hr	924140	1440148	265	-	-		7.15	7.31	21.93	4.93	22 Hr	-	-	
Total for day	598	459	752	-	-	-	-	-	-	-	-	541	241	300	

Remarks : Shift I

Shift II

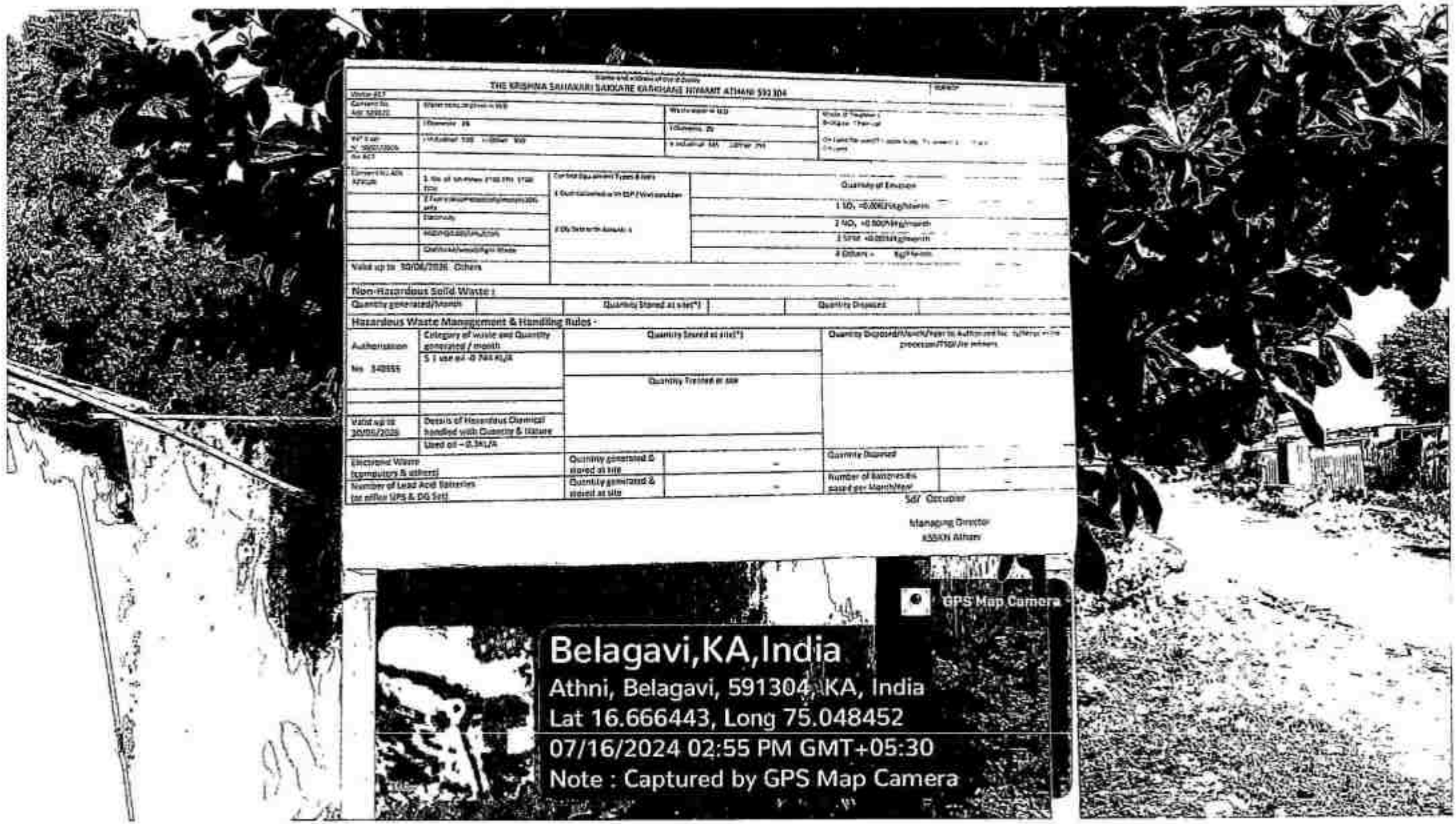
Aerobic culture added in Shift II in each aeration tanks at 6 kg at 7pm.

Sr. ETP CHEMIST

Manager WTP / ETP

Chief Chemist

Annexure-10


THE KRISHNA SAHAKARI SAKHARE KARKHANE NIYAMIT ATHANI 591304
Valid up to 30/06/2026 Others
Non-Hazardous Solid Waste :
Quantity generated/month
Quantity Stored at site(*)
Quantity Disposed
Hazardous Waste Management & Handling Rules -
Authorisation
No 340555
Valid up to 30/06/2026
Used oil – 0.3KL/A
Electronic Waste (compulsory & others)
Number of Lead Acid Batteries (in office UPS & DG Set)
Quantity Disposed
Number of Batteries sold per Manufacturer
Managing Director
KSSKN Athani
GPS Map Camera
Belagavi,KA,India
Athni, Belagavi, 591304, KA, India
Lat 16.666443, Long 75.048452
07/16/2024 02:55 PM GMT+05:30
Note : Captured by GPS Map Camera

MoEF & CC / CPCB Recognised
ISO 9001 2015 Certified
ISO 45001 2018 Certified

MOU WITH VARIOUS EDUCATIONAL,
GOVERNMENT AND PRIVATE AGENCIES

NTLR
CIN U74900KA2013PTC069183

NICHROME TESTING LABORATORY AND RESEARCH PRIVATE LIMITED
170, 2nd MAIN JUDGES BUNGALOW ROAD, NARAYANPUR
DHARWAD, KARNATAKA, INDIA PIN- 580 008
PH: 0836-2771115, 2778521
email: nicechem@gmail.com, website: nichromelabs.com
TESTING / CONSULTING / ENGINEERING / TRAINING

Format No: NTLR/F/15/08

TEST REPORT

Name of Customer and Address:
M/S. The Krishna Sahakari Sakkare
Karkhane Niyamit,
Post: Sankonatti, Athani – 591304.

Customer Reference:
NA

Sampling Location:
Near Command Area

Sample Description:
1 Liter Sample (Pet Bottle)

Report Number:	NTLR/JAN-24/55
Sample Number:	NTLR/JAN-24/55
Type of Sample:	BOREWELL WATER
Discipline :	Chemical
Group:	Water
Sample Collected by:	Customer
Sampling Method:	-
Particulars of Sample Collected:	-
Environmental Condition.	28° C
Date of Collection:	16/01/2024
Date of Sample receipt	16/01/2024
Date of Analysis started.	16/01/2024
Date of Completion	18/01/2024
Date of Report	18/01/2024
Sample Condition:	Satisfactory
Specification Standard	IS 10500 : 2012

RESULTS

SL.NO	PARAMETERS	UNITS	TEST METHOD	RESULT	STANDARD	
Physico-chemical Parameters					Acceptable Limits	Permissible Limits
1	Colour, Max	Hazen Units	IS 3025 (Part-4):2021	BDL	5	15
2	Total Dissolved Solids (TDS), Max	mg/L	IS 3025 (Part-16).2017	1100 0	500	2000
3	pH@ 25°C	-	IS 3025 (Part-11):2022	7 35	6.5 - 8 5	No relaxation
4	Total Alkalinity as $CaCO_3$, Max	mg/L	IS 3025 (Part-23).2019	235.0	200	600
5	Total Hardness (TH) as $CaCO_3$, Max	mg/L	IS 3025 (Part-21):2019	435 0	200	600
6	Nitrate (as NO_3), Max	mg/L	IS 3025 (Part 34): 2019 (Chromotropic Acid Method)	8.28	45	No relaxation
7	Chloride (as Cl), Max	mg/L	IS 3025 (Part-32):2019	158 0	250	1000
8	Sulphate (as SO4), Max	mg/L	IS 3025 (24/sec1) 2022	238 0	200	400
9	Calcium (as Ca), Max	mg/L	IS 3025 (Part-40) 2019	94.4	75	200
10	Magnesium (as Mg), Max	mg/L	IS 3025 (Part-46) 2019	51.8	30	100
11	Fluoride (as F), Max	mg/L	APHA 23rd Edition 4500F D. 2017	0 53	1.0	1 5
12	Iron as Fe, Max	mg/L	APHA 23rd Edition 3500 Fe B: 2017	0.18	1 0	No relaxation
13	Turbidity, Max	NTU	IS 3025 (Part-10):2017	1 90	1	5

BDL- Below Detectable Limit, BDL (Color - 1 Hazen unit)

Inference as per IS 10500 .2012 Standards	Above tested parameters are conforming to standards

Note: 1. Sample received is the only source of water as per customer. Hence permissible limits unrelaxed
2. As per IS 10500 2012 acceptable limit to be implemented. In absence of alternative source, Permissible limits also to be considered
3. Refer IS 10500.2012 for drinking water standards detailed information for all parameters.

Authorized Signatory
Channabasappa Maikar (Chemical)

:- END OF REPORT :-

Note:

1 The results listed above pertain only to the tested samples and applicable parameters 2 Samples which are degradable/unstable will be disposed immediately after testing and others will be disposed after 15 days from the date of issue of test report unless otherwise specified 3 Total liability of our laboratory is limited to the invoiced amount 4 This report is not to be reproduced either wholly or in part and cannot be used as evidence in the court of law and should not be used in any advertising media without prior written permission 5 If any disputes Subject to Dharwad jurisdiction 6 When Laboratory is required by law/contractual agreements to release confidential information, the customer shall be informed unless prohibited by law. 7. Sampling is not done by us unless otherwise specified 8 Any discrepancy in the test report should be notified within 15 days 9 For any Complaints kindly register in our Complaint Register maintained with Customer service Coordinator

NTLR

CIN U74900KA2013PTC069910

NICHROME TESTING LABORATORY AND RESEARCH PRIVATE LIMITED

ACCREDITED LABORATORY

170, 2nd MAIN JUDGES BUNGALOW ROAD, NARAYANPUR, DHARWAD, KARNATAKA, INDIA PIN - 580 008

PH . 0836 – 2771116, 2778821

email - nicachem@gmail.com, website - nichromelabs.com

TES ... / CONSULTING / ENGINEERING TRAIN...

Company Name M/s Krishna Sahakaari Sakkare Karkhane Niyamit	CUSTOMER REFERENCE.	NA
Customer Address Sankonhatti Village, Athani Taluk, Belagavi District	SAMPLE COLLECTED BY.	NICHROME TESTING LABORATORY & RESERCH PVT LTD
Sample Description - 1 LTR CAN	SAMPLING METHOD- DATE OF COLLECTION- DATE OF ANALYSIS- DATE OF COMPLETION-	APHA 23RD EDITION, 1060 27-05-2023 29-05-2023 03-06-2023
Environment Condition 29°C	TYPE OF SAMPLE -	GROUND WATER

Sl No.	PARAMETERS	UNIT	RESULTS SAMPLE LOCATION		IS 10500 - 2012 SPECIFICATION STANDARD		Test Method
			SANKANHATTI	RADERHATTI	ACCEPTABLE LIMITS	PERMISSIBLE LIMITS	
1	Total Dissolved Solids (TDS)	mg/L	1500.00	1100.00	500	2000	IS 3025 (Part-16) 2017
2	Electrical Conductivity @ 25°C	µS/cm	2349.00	1577.00	-	-	IS 3025 (Part 14)
3	pH @ 25°C	-	7.78	8.08	6.5-8.5	No Relaxation	IS 3025 (Part-11) 2022
4	Total Hardness (TH) (as $CaCO_3$)	mg/L	653.40	552.60	200	600	IS 3025(Part-21) 2019
5	Total Alkalinity as CaCO3	mg/L	269.40	232.19	200	600	IS 3025 (Part-23)-2019
6	Nitrate (as NO3)	mg/L	81.99	17.96	45	No Relaxation	IS 3025 (Part 34) 2019 (Chromotropic Acid Method)
7	Chloride (as Cl)	mg/L	296.89	197.14	250	1000	IS 3025 (Part-32) 2019
8	Sulphate as SO4	mg/L	240.94	227.92	200	400	IS 3025 (24/sec1) 2022
9	Calcium (as Ca)	mg/L	155.[illegible]	127.57	75	200	IS 3025 (Part-40) 2019
10	Magnesium (as Mg)	mg/L	64.30	56.86	30	100	IS 3025 (Part-46) 2019
11	Fluoride (as F)	mg/L	0.92	0.69	1	1.5	APHA 23rd Edition 4500F, D. 2017
12	Iron (as Fe)	mg/L	<0.05	<0.05	1	No Relaxation	IS 3025(Part-53) 2019
13	Boron (as B)	mg/L	<0.20	<0.20	0.5	1	IS 3025 (Part 57) 2021
14	Aluminium	mg/L	<0.01	<0.01	0.03	0.2	IS 3025 (Part 55)
15	Copper (as Cu)	mg/L	<0.05	<0.05	0.05	1.5	IS 3025 Part 42)
16	Manganese (as Mn)	mg/L	<0.05	<0.05	0.1	0.3	IS 3025 Part 59)
17	Zinc (as Zn)	mg/L	<0.05	<0.05	5	15	IS 3025 (Part 49)
18	Lead (as Pb)	mg/L	<0.50	<0.50	0.01	No Relaxation	IS 3025 (Part 47)
19	Total Chromium (as Cr)	mg/L	<0.10	<0.10	0.05	No relaxation	IS 3025 (Part - 52)
20	Reactive silica	mg/L	4.90	4.82	-	-	APHA 23rd Edition 4500 C, D 2017
21	Sodium	mg/L	186.69	81.44	-	-	APHA 23rd Edition 3500 B 2017
22	Pottassium	mg/L	0.23	0.29	-	-	APHA 23rd Edition 3500 B 2017

Authorized Signatory

NTLR
CIN U74999KA2013PTC069183

NICHROME TESTING LABORATORY AND RESEARCH PRIVATE LIMITED
ACCREDITED LABORATORY
178, 2nd MAIN JUDGES BUNGALOW ROAD, NARAYANPUR, DHARWAD, KARNATAKA, INDIA PIN : 580 008
PH 0836 – 2771116, 2778521
email : nicechem@gmail.com, website : nichromelabs.com
TESTING : CONSULTING : ENGINEERING : TRAINING

Company Name :M/s. Krishna Sahakaari Sakkare Karkhane Niyamit		CUSTOMER REFERENCE.	NA
Customer Address Sankonhatti Village, Athani Taluk, Belagavi District		SAMPLE COLLECTED BY.	NICHROME TESTING LABORATORY & RESERCH PVT LTD
Sample Description 1 LTR CAN		SAMPLING METHOD. DATE OF COLLECTION. DATE OF ANALYSIS: DATE OF COMPLETION:	APHA 23RD EDITION, 1060 24-05-2023 25-05-2023 31-05-2023
Environment Condition. 29°C		TYPE OF SAMPLE	GROUND WATER

Sl No	PARAMETERS	UNIT	RESULTS		IS 10500 2012 SPECIFICATION STANDARD		Test Method
			SAMPLE LOCATION				
			NEAR HANUMAN TEMPLE AVARODD	KARLATTI AJITA TERDAL HOUSE	ACCEPTABLE LIMITS	PERMISSIBLE LIMITS	
1	Total Dissolved Solids (TDS)	mg/L	1360 00	1650 00	500	2000	IS 3025 (Part-16) 2017
2	Electrical Conductivity @ 25°C	µS/cm	2208 00	2650 00	-	-	IS 3025 (Part 14)
3	pH @ 25°C	-	7 42	7 62	6 5 -8 5	No Relaxation	IS 3025 (Part-11),2022
4	Total Hardness (TH) (as $CaCO_3$)	mg/L	462 60	693 00	200	600	IS 3025(Part-21) 2019
5	Total Alkalinity as CaCO3	mg/L	275 5-	230 02	200	600	IS 3025 (Part-23) 2019
6	Nitrate (as NO3)	mg/L	22.31	54 97	45	No Relaxation	IS 3025 (Part 34) 2019 (Chromotropic Acid Method)
7	Chloride (as Cl)	mg/L	199 99	317 8	250	1000	IS 3025 (Part-32) 2019
8	Sulphate as SO4	mg/L	253 97	257 88	200	400	IS 3025 (24/sec1) 2022
9	Calcium (as Ca)	mg/L	91.53	175.13	75	200	IS 3025 (Part-40) 2019
10	Magnesium (as Mg)	mg/L	56 86	62 11	30	100	IS 3025 (Part-46) 2019
11	Fluoride (as F)	mg/L	0.71	0 5	1	1 5	APHA 23rd Edition 4500F, D. 2017
12	Iron (as Fe)	mg/L	<0.05	<0.05	1	No Relaxation	IS 3025(Part-53) 2019
13	Boron (as B)	mg/L	<0 20	<0.20	0 5	1	IS 3025 (Part 57) 2021
14	Aluminium	mg/L	<0 01	<0 01	0 03	0 2	IS 3025 (Part 55)
15	Copper (as Cu)	mg/L	<0 05	<0 05	0 05	1.5	IS 3025 Part 42)
16	Manganese (as Mn)	mg/L	<0.05	<0 05	0 1	0 3	IS 3025 Part 59)
17	Zinc (as Zn)	mg/L	0.053	<0 05	5	15	IS 3025 (Part 49)
18	Lead (as Pb)	mg/L	0 051	0.063	0 01	No Relaxation	IS 3025 (Part 47)
19	Total Chromium (as Cr)	mg/L	<0..	<0 10	0 05	No relaxation	IS 3025 (Part - 52)
20	Reactive silica	mg/L	6 97	5 05	-	-	APHA 23rd Edition 4500 C, D 2017
21	Sodium	mg/L	217.58	237 46	-	-	APHA 23rd Edition 3500 B 2017
22	Pottassium	mg/L	0 32	0 62	-	-	APHA 23rd Edition 3500 B 2017

Authorized Signatory

NICHROME TESTING LABORATORY & RESEARCH PVT. LTD. NTLR

NTLR
CIN U74900KA2013PTC069192

NICHROME TESTING LABORATORY AND RESEARCH PRIVATE LIMITED
ACCREDITED LABORATORY
170, 2nd MAIN JUDGES BUNGALOW ROAD, NARAYANPUR, DHARWAD, KARNATAKA, INDIA PIN 580 008
PH : 0836 – 2771115, 2776521
email : nicochem@gmail com, website : nichromelabs com
TESTING · CONSULTING · ENGINEERING · TRAINING

Company Name M/s Krishna Sahakaari Sakkare Karkhane Niyamit			CUSTOMER REFERENCE*		NA		
Customer Address :Sankonhattu Village, Athani Taluk, Belagavi District			SAMPLE COLLECTED BY		NICHROME TESTING LABORATORY & RESERCH PVT LTD		
Sample Description . 1 LTR CAN			SAMPLING METHOD DATE OF COLLECTION DATE OF ANALYSIS: DATE OF COMPLETION.		APHA 23RD EDITION, 1060 24-05-2023 25-05-2023 31-05-2023		
Environment Condition 29°C			TYPE OF SAMPLE :		GROUND WATER		
Sl No.	PARAMETERS	UNIT	RESULTS SAMPLE LOCATION		IS 10500 : 2012 SPECIFICATION STANDARD		Test Method
			NEAR FACTORY AREA	NEAR HANUMAN TEMPLE	ACCEPTABLE LIMITS	PERMISSIBLE LIMITS	
1	Total Dissolved Solids (TDS)	mg/L	1070.00	1040 00	500	2000	IS 3025 (Part-16) 2017
2	Electrical Conductivity @ 25°C	µS/cm	1731 00	1544.36	-	-	IS 3025 (Part 14)
3	pH @ 25°C	-	7.67	7.35	6.5 -8.5	No Relaxation	IS 3025 (Part-11):2022
4	Total Hardness (TH) (as $CaCO_3$)	mg/L	469 80	435.60	200	600	IS 3025(Part-21).2019
5	Total Alkalinity as CaCO3	mg/L	217 00	221.34	200	600	IS 3025 (Part-23) 2019
6	Nitrate (as NO3)	mg/L	9.97	6.23	45	No Relaxation	IS 3025 (Part 34) 2019 (Chromotropic Acid Method)
7	Chloride (as Cl)	mg/L	162 94	156 28	250	1000	IS 3025 (Part-32) 2019
8	Sulphate as SO4	mg/L	244.85	237.04	200	400	IS 3025 (24/sec1) 2022
9	Calcium (as Ca)	mg/L	92 97	94.41	75	200	IS 3025 (Part-40) 2019
10	Magnesium (as Mg)	mg/L	57.74	48 55	30	100	IS 3025 (Part-46).2019
11	Fluoride (as F)	mg/L	0 55	0 53	1	1 5	APHA 23rd Edition 4500F, D. 2017
12	Iron (as Fe)	mg/L	<0 05	<0 05	1	No Relaxation	IS 3025(Part-53).2019
13	Boron (as B)	mg/L	<0 20	<0.20	0 5	1	IS 3025 (Part 57) . 2021
14	Aluminium	mg/L	<0.01	<0.01	0.03	0.2	IS 3025 (Part - 55)
15	Copper (as Cu)	mg/L	<0 05	<0.05	0.05	1 5	IS 3025 Part 42)
16	Manganese (as Mn)	mg/L	<0 05	<0.05	0 1	0 3	IS 3025 Part 59)
17	Zinc (as Zn)	mg/L	<0 05	<0 05	5	15	IS 3025 (Part 49)
18	Lead (as Pb)	mg/L	<0.50	0 057	0 01	No Relaxation	IS 3025 (Part 47)
19	Total Chromium (as Cr)	mg/L	<0 10	<0 10	0 05	No Relaxation	IS 3025 (Part - 52)
20	Reactive silica	mg/L	6 87	6 87	-	-	APHA 23rd Edition 4500 C, D 2017
21	Sodium	mg/L	211 29	108.28	-	-	APHA 23rd Edition 3500 B 2017
22	Pottassium	mg/L	0 12	0 13	-	-	APHA 23rd Edition 3500 B 2017

Authorized Signatory

NTLR

NICHROME TESTING LABORATORY
AND RESEARCH PRIVATE LIMITED
ACCREDITED LABORATORY
170, 2nd MAIN JUDGES BUNGALOW ROAD, NARAYANPUR,
DHARWAD, KARNATAKA, INDIA PIN 580 008
PH : 0836 – 2771115, 2778521
email : nicechem@gmail.com, website : nichromelabs.com
TESTING : CONSULTING : ENGINEERING : TRAINING

CIN, U74900KA2013PTC069193

Company Name: M/s Krishna Sahakaari Sakkare Karkhane Niyamit	CUSTOMER REFERENCE	NA	
Customer Address: Sankonhatti Village, Athani Taluk, Belagavi District.	SAMPLE COLLECTED BY	NICHROME TESTING LABORATORY & RESERCH PVT LTD	
Sample Description : 1 LTR CAN	SAMPLING METHOD DATE OF COLLECTION. DATE OF ANALYSIS: DATE OF COMPLETION.	APHA 23RD EDITION, 1060 27-05-2023 29-05-2023 03-06-2023	
Environment Condition.29°C	TYPE OF SAMPLE .	GROUND WATER	

Sl No.	PARAMETERS	UNIT	RESULTS		IS 10500 : 2012 SPECIFICATION STANDARD		Test Method
			SAMPLE LOCATION				
			NEAR SITE	NEAR HALIYAL	ACCEPTABLE LIMITS	PERMISSIBLE LIMITS	
1	Total Dissolved Solids (TDS)	mg/L	1030 00	1200 00	500	2000	IS 3025 (Part-16):2017
2	Electrical Conductivity @ 25°C	µS/cm	1660 00	1507 00	-	-	IS 3025 (Part 14)
3	pH @ 25°C	-	8 26	7.64	6 5 -8 5	No Relaxation	IS 3025 (Part-11) 2022
4	Total Hardness (TH) (as $CaCO_3$)	mg/L	270 00	466.20	200	600	IS 3025(Part-21) 2019
5	Total Alkalinity as CaCO3	mg/L	2<: '	264.74	200	600	IS 3025 (Part-23):2019
6	Nitrate (as NO3)	mg/L	10 29	26 58	45	No Relaxation	IS 3025 (Part 34) 2019 (Chromotropic Acid Method)
7	Chloride (as Cl)	mg/L	167.59	134.00	250	1000	IS 3025 (Part-32) 2019
8	Sulphate as SO4	mg/L	247 46	238.01	200	400	IS 3025 (24/sec1) 2022
9	Calcium (as Ca)	mg/L	98 74	125.41	75	200	IS 3025 (Part-40) 2019
10	Magnesium (as Mg)	mg/L	5 69	37.18	30	100	IS 3025 (Part-46) 2019
11	Fluoride (as F)	mg/L	0 25	0.38	1	1 5	APHA 23rd Edition 4500F, D 2017
12	Iron (as Fe)	mg/L	<0.05	<0 05	1	No Relaxation	IS 3025(Part-53):2019
13	Boron (as B)	mg/L	<0.20	<0.20	0 5	1	IS 3025 (Part 57) 2021
14	Aluminium	mg/L	<0 01	<0 01	0.03	0 2	IS 3025 (Part 55)
15	Copper (as Cu)	mg/L	<0.05	<0.05	0 05	1 5	IS 3025 Part 42)
16	Manganese (as Mn)	mg/L	<0 05	<0 05	0.1	0 3	IS 3025 Part 59)
17	Zinc (as Zn)	mg/L	<0 05	1 044	5	15	IS 3025 (Part 49)
18	Lead (as Pb)	mg/L	: 0	<0.50	0 01	No Relaxation	IS 3025 (Part 47)
19	Total Chromium (as Cr)	mg/L	<0 10	<0.10	0 05	No relaxation	IS 3025 (Part - 52)
20	Reactive silica	mg/L	4 98	4 12	-	-	APHA 23rd Edition 4500 C, D 2017
21	Sodium	mg/L	149 05	88.76	-	-	APHA 23rd Edition 3500 B 2017
22	Pottassium	mg/L	0 23	0.29	-	-	APHA 23rd Edition 3500 B 2017

Authorized Signatory

NTLR

NICHROME TESTING LABORATORY
AND RESEARCH PRIVATE LIMITED
ACCREDITED LABORATORY
170, 2nd MAIN JUDGES BUNGALOW ROAD, NARAYANPUR,
DHARWAD, KARNATAKA, INDIA PIN : 580 008
PH : 0836 – 2771115, 2778521
email : nrlochem@gmail.com, website : nichrometabs.com
TESTING CONSULTING ENGINEERING / TRAINING
CIN: U74899KA2013PTC069193

Company Name. :M/s Krishna Sahakaari Sakkare Karkhane Niyamit	CUSTOMER REFERENCE:	NA	
Customer Address Sankonhatti Village, Athani Taluk, Belagavi District	SAMPLE COLLECTED BY	NICHROME TESTING LABORATORY & RESERCH PVT LTD	
Sample Description 1 LTR CAN	SAMPLING METHOD: DATE OF COLLECTION: DATE OF ANALYSIS: DATE OF COMPLETION:	APHA 23RD EDITION, 1060 27-05-2023 29-05-2023 03-06-2023	
Environment Condition: 29°C	TYPE OF SAMPLE	GROUND WATER	

Sl No.	PARAMETERS	UNIT	RESULTS SAMPLE LOCATION ATHANI	IS 10500 2012 SPECIFICATION STANDARD ACCEPTABLE LIMITS	 PERMISSIBLE LIMITS	Test Method
1	Total Dissolved Solids (TDS)	mg/L	900	500	2000	IS 3025 (Part-16):2017
2	Electrical Conductivity @ 25°C	µS/cm	1317.00	-	-	IS 3025 (Part 14)
3	pH @ 25°C	-	8.19	6.5 -8.5	No Relaxation	IS 3025 (Part-11):2022
4	Total Hardness (TH) (as CaCO3)	mg/L	253.80	200	600	IS 3025(Part-21) 2019
5	Total Alkalinity as CaCO3	mg/L	169.26	200	600	IS 3025 (Part-23) 2019
6	Nitrate (as NO3)	mg/L	2.97	45	No Relaxation	IS 3025 (Part 34) 2019 (Chromotropic Acid Method)
7	Chloride (as Cl)	mg/L	59.38	250	1000	IS 3025 (Part-32) 2019
8	Sulphate as SO4	mg/L	222.71	200	400	IS 3025 (24/Sec1) 2022
9	Calcium (as Ca)	mg/L	47.57	75	200	IS 3025 (Part-40) 2019
10	Magnesium (as Mg)	mg/L	21.81	30	100	IS 3025 (Part-46) 2019
11	Fluoride (as F)	mg/L	0.44	1	1.5	APHA 23rd Edition 4500F, D 2017
12	Iron (as Fe)	mg/L	<0.05	1	No Relaxation	IS 3025(Part-53) 2019
13	Boron (as B)	mg/L	<0.20	0.5	1	IS 3025 (Part 57) 2021
14	Aluminium	mg/L	<0.01	0.03	0.2	IS 3025 (Part 55)
15	Copper (as Cu)	mg/L	<0.05	0.05	1.5	IS 3025 Part 42)
16	Manganese (as Mn)	mg/L	<0.05	0.1	0.3	IS 3025 Part 59)
17	Zinc (as Zn)	mg/L	<0.05	5	15	IS 3025 (Part 49)
18	Lead (as Pb)	mg/L	<0.50	0.01	No Relaxation	IS 3025 (Part 47)
19	Total Chromium (as Cr)	mg/L	<0.10	0.05	No relaxation	IS 3025 (Part - 52)
20	Reactive silica	mg/L	1.91	-	-	APHA 23rd Edition 4500 C, D 2017
21	Sodium	mg/L	118.57	-	-	APHA 23rd Edition 3500 B 2017
22	Pottassium	mg/L	1.48	-	-	APHA 23rd Edition 3500 B: 2017

Authorized Signatory

NTLR

R.No.DSK/REG-1-80-81 Dt. 10th March 1981 GSTIN : 29AAAAT3400C1Z1

ಕೃಷ್ಣಾ ಸಹಕಾರಿ ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆ ನಿಯಮಿತ, ಅಥಣಿ 591304.

ಪೋಸ್ಟ : ಸಂಕೋನಟ್ಟಿ. ತಾಲೂಕ : ಅಥಣಿ. ಜಿಲ್ಲಾ : ಬೆಳಗಾವಿ.

THE KRISHNA SAHAKARI SAKKARE KARKHANE NIYAMIT, ATHANI-591304.

POST : SANKONATTI TALUK : ATHANI ☎: Office : 08289-255000
Dist. : Belagavi. Karnataka State. Telefax : 08289-255001

E-mail : krishnasugar@gmail.com

Ref. No. KSSKN/CPCB/Reply/2024-25/ *Date :* Date : 28.08.2024

To,

Chairman,
Central Pollution Control Board
Ministry of Environment, Forest and Climate, Govt. of India
Parivesh Bhavan,East Arjun Nagar, Delhi-110032.

Kind Attention: The Divisional Head, IPC – VI Division, CPCB.

Dear Sir,

Sub: Submission to the Proposed Direction (Show Cause Notice) issued under Section (5) of the Environment Protection Act, 1986 made during the site inspection on 06.02.2024.

Ref: 1. Show cause notice issued vide No. CP-11/22/2024-IPG-III-HO-CPCB-HO /2500 dated 20.06.2024
2. Your e-mail dated : 27/08/2024.

With reference to above subject and references as per your show cause notice issued vide No. CP-11/22/2024-IPG-III-HO-CPCB-HO/2500 dated 20.06.2024, we have submitted reply for your notice dated : 20.07.2024 with all relevant documents with notarised affidavit by speed post.

As per your direction in e-mail dated: 27.08.2024 we are sending herewith all documents duly notarised to above said address by speed post.

We are also very serious in the matter and shall implement the same in 6 to 8 months, the required process has been already initiated.

Therefore, we are requesting your goodself kindly consider our submission for further process.

This is for your kind information.

Thanking you

Yours faithfully.

Managing Director

Managing Director
The Krishna Sahakari Sakkare Karkhane
Ni; Athani. Dist:Belagavi.

R.No.DSK/REG-1-60-81 Dt. 10th March 1981

ಕೃಷ್ಣಾ ಸಹಕಾರಿ ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆ ನಿಯಮಿತ, ಅಥಣಿ-591304.

ಪೋಸ್ಟ : ಸಂಕೋನಟ್ಟಿ. ತಾಲೂಕ : ಅಥಣಿ. ಜಿಲ್ಲಾ : ಬೆಳಗಾವಿ.

THE KRISHNA SAHAKARI SAKKARE KARKHANE NIYAMIT, ATHANI-591304.

POST : SANKONATTI TALUK : ATHANI ☎ : Office : 08289-255000
Dist. : Belagavi. Karnataka State. Telefax : 08289-255001

GSTIN : 29AAAAT3400C1Z1 E-mail : krishnasugar@gmail.com

Ref. No. KSSKN/CPCB/Adm/2024-25/385 Date : Date : 20.07.2024

To,

Chairman,
Central Pollution Control Board
Ministry of Environment, Forest and Climate, Govt. of India
Parivesh Bhavan,East Arjun Nagar, Delhi-110032.

Kind Attention: The Divisional Head, IPC – VI Division, CPCB.

Dear Sir,

Sub: Submission to the Proposed Direction (Show Cause Notice) issued under Section (5) of the Environment Protection Act, 1986 made during the site inspection on6.02.2024.

Ref: Show cause notice issued vide No. CP-11/22/2024-IPG-III-HO-CPCB-HO /2500 dated 20.06.2024

With reference to the notice of Direction issued under Section 5 of the Environment Protection Act 1986, it is submitted that we are a cooperative sugar plant committed to serving the farming community. We are committed to complying with the statutory norms and meeting the environmental regulations.

We have taken seriously the observations made by the CPCB and have already initiated action to address the non-compliances as recorded in the Show Cause Notice. The action taken on the observations made by the Inspecting Team of CPCB is as follows:

Sl No.	Observations made by CPCB	Action Taken on the observation
1	The Unit shall treat the effluent stored in the earthen lagoon in its ETP" Necessary records in this regard be maintained. The Unit shall dismantle the earthen lagoon and then level the lagoon accordingly under the supervision of SPCB and thereafter shall submit the compliance report to CPCB and SPCB. Further, groundwater around the earthen lagoons be monitored for pre & post monsoon and results be submitted to CPCB and SPCB	•The earthen lagoon where the effluent was collected is not a regular lagoon for storage of the effluent. It is a low-lying area within the factory premises. •To suppress fugitive dust emitted from fly ash & press mud storage area, the treated effluent was sprayed. This water leached out/runoff and stored in the low-lying area. •The water collected in the low-laying area is pumped back to ETP and treated. The treated effluent is disposed of for green belt. The water in the low-laying area is now emptied. The photograph of this site is attached as **Annexure-1.** •This low-laying area is proposed for establishing a new distillery by levelling it to the required elevation. •The earthen lagoon will be dismantled

TRUE COPY

NOTARY S.V. Chougala Advocate GOVT. OF

(S. V. CHOUGALA)

1004, Dt: Belagavi

194975

		under the supervision of SPCB and thereafter we will submit the compliance report to CPCB & SPCB as **Annexure -2**. •There are bore wells within the factory premises. The bore wells will be monitored for pre and post-monsoons, and results will be submitted to CPCB & PCB. The analysis report of the present monitoring is attached as **Annexure-3** for perusal.
2	The Unit shall augment/upgrade the air pollution control devices installed at 80TPH Boiler ensuring compliance with the prescribed emission standard and shall submit the stack emission monitoring result from EPA recognized lab to CPCB and SPCB.	• The ESP Configuration of 80 TPH boiler &ESP are attached as **Annexure-4**. • On 6thFeb.2024 at 10.00am, the 2ndfield of ESP the rapping system was discharged, resulting in the non-functioning of the Emitting Electrode due to cracking of the shaft insulator; and the rapping system was not rotating properly and subsequently stopped functioning. During that period only one out of two fields i.e.1st field was charged. • The replacement of shaft insulators is a time-consuming task. Hence the 80 TPH Boilers has been stopped on 9th Feb. to avoid heavy pollution. To rectify this, we have placed a work order to **M/S AB Enviro Pune**. The work order is enclosed as **Annexure-5**. • We are also upgrading the ESP by adding one more field. The estimated cost of the work is approximately Rs. 95 Lakhs. Similarly, we will be replacing the wet scrubber attached to the Old Boilers (40TPHx2) by ESP. The estimated cost of work is approximately Rs.5.10 crore. These works will be taken up as contemplated in a notarised affidavit.
3	The Unit shall install a proper pipeline network for utilization of treated effluent for irrigation and no flexible/hose pipes should be used for irrigation.	We are doing action plan to install a proper pipeline network for the utilization of treated water for irrigation with a budget of approximately.- 10 lakhs.
4	The Unit shall construct an impervious tank with 15 days storage capacity for storage of treated water for no demand period	There is no situation of no demand because the sugarcane crushing season is from Oct. to March every year, i.e., the post-monsoon period. The treated effluent during this period will be used after treatment directly for irrigation and for green belt development. There will be no containment during this period. The CPU-treated effluent holding tank with a 05-day holding capacity is proposed for the proposed distillery. A budget of Rs. 60 lakhs made for the CPU and the storage tank. This will be taken up along with the expansion of the plant and the installation of a new distillery.

TRUE COPY

NOTARY

5	The Unit shall ensure that proper records are maintained on the quantity of used oil, fly ash, press-mud, sludge/ solids generated from the Unit, the quantity disposed of, and the details of vendors to whom it is disposed.	We have opened a new log book to account for the generation and disposal of solid wastes viz., fly ash, bottom ash, used oil, oil-soaked cotton, etc. Details of solid waste generated during the previous sugarcane crushing season are in **Annexure-6.**
6	The Unit shall provide a separate dedicated storage area for storing hazardous waste (HW) and shall ensure that HW is not stored for more than 90 days	Used oil generation is only 0.3MT per annum; we are storing it in a leak proof HDPE container barrel of capacity 200 lit. and given to a KSPCB-authorized recycler. We have made MOU with **M/S Shantadurga Petrochemicals; Belgaum** copy of the MOU is attached as **Annexure 7**. We ensure that the used oil is disposed of within 90 days. A copy of the annual returns as per the HW Rules in Form 4 is attached in **Annexure-8.**
7	The unit shall ensure that the flow meter installed at the outlet of ETP is functional &calibrated and shall maintain the logbook record of the same.	The flow meter at the outlet of the ETP was not operating during the inspection, as the effluent was not being discharged because the sugarcane crushing season ended on 26-01-2024. The flow meter is calibrated and functional; A copy of the calibration certificate is attached as **Annexure-9.**
8	The Unit shall regularly update the data display board installed at the entrance gate.	We have updated the display board installed at the entrance gate and enclosed a photograph as **Annexure-10.**
9	The Unit shall collect the groundwater samples from the monitoring wells situated in the command area where treated effluent is used for irrigation and shall monitor the quality of groundwater twice a year as per consent condition and submit the groundwater quality report from EPA/NABL recognized/accredited lab to CPCB& SPCB	The groundwater is monitored in the command area. Eight bore wells are monitored during may 2023. The analysis report is enclosed as **Annexure-11.** We will ensure that the monitoring period/frequency as per the condition will be maintained henceforth.

A Notarized affidavit for the time bond commitment to complete works as committed in the action plan is attached for your kind perusal.

It is requested to kindly consider the action taken report on all the observations of the CPCB and request not to initiate any action u/s 5 of the EP Act, as contemplated in the Notice and oblige.

Yours Faithfully

Managing Director
Krishna Sahakar Sakkare Karkhane Ltd.

The Krishna Sahakari Sakkare Karkhane Ltd. ATHANI Dist Belagavi

NOTARY GOVT.OF

TRUE COPY

List of Annexures

Sl No.	List of Annexures
1	Present status of vacated treated effluent storage lagoon
2	Compliance letter stating that low laying area will be levelled in the presence of PCB officer.
3	Groundwater sampling (bore well) analysis report collected in the project premises
4	ESP configuration of 80 TPH boiler
5	To rectify the issue in ESP work order has been placed to M/S AB Enviro Pune
6	Solid waste generation and disposal details
7	MOU made with M/S Shantadurga Petrochemicals, Belgaum for disposal of HW
8	Form 4 of the previous year
9	Calibration certificate of ETP flow meter
10	Display Board at the Entrance
11	Groundwater analysis report in the command area

Annexure 6:

Sl. No.	Particular	Actual Quantity generated per month	Mode of disposal
1	Press mud	7000MT	Given to farmers to use it as manure
2	Fly ash	510.3MT	Sold to Bricks Manufacturer
3	Bottom ash	170.1 MT	sold to Bricks Manufacturer

Affidavit to prepared for all the time bond action plans addressed to Chairman CPCB & SPCB and submitted along with these annexure.

NOTARY GOVT. OF INDIA
S. V. CHOUGALA
Reg. No. 4209

TRUE COPY

S. V. Chougala.
Advocate & Notary

Copy submitted to:

1) Member Secretary,
   Karnataka State Pollution Control Board,
   "Parisara Bhavana", No. 49,
   Church Street, Bangalore – 560001.
2) The Regional Director,
   Regional Directorate- BENGALURU,
   A-Block, Nisarga Bhavan, 1st and 2nd Floors,
   7th D Cross, Thimmaiah Road, Shivanagar,
   Bengalore-560079
3) The Director, (CP Division)
   Ministry of Environment, Forests & CC,
   Prithvi Block, Indira Paryavaran Bhawan, Jorbagh Road,
   New Delhi- 110003
4) The Div.Head, IPC-VI Division, Parivesh Bhavan, CBD-cum-office, Complex
   East Arjun Nagar CPCB Delhi-110032.

सत्यमेव जयते

INDIA NON JUDICIAL

Government of Karnataka

e-Stamp

Certificate No.	:	IN-KA63830010629003W
Certificate Issued Date	:	19-Jul-2024 03:48 PM
Account Reference	:	NONACC (FI)/ kacrsfl08/ DARUR/ KA-BL
Unique Doc. Reference	:	SUBIN-KAKACRSFL08815895266645150W
Purchased by	:	MANAGING DIRECTOR KRISHNA S S K N ATHANI
Description of Document	:	Article 4 Affidavit
Property Description	:	AFFIDAVIT
Consideration Price (Rs.)	:	0 (Zero)
First Party	:	MANAGING DIRECTOR KRISHNA S S K N ATHANI
Second Party	:	CENTRAL POLLUTION CONTROL BOARD NEW DELHI
Stamp Duty Paid By	:	MANAGING DIRECTOR KRISHNA S S K N ATHANI
Stamp Duty Amount(Rs.)	:	100 (One Hundred only)

Please write or type below this line

AFFIDAVIT

I, G.M.Patil, Managing Director of Krishna Sahakari Sakkare Karkhane Niyamit, Athani Age: 57 years do hereby solemnly declare and affirm as follows:

...2

Statutory Alert:
1. The authenticity of this Stamp certificate should be verified at 'www.shcilestamp.com' or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.

As Krishna Sahakari Sakkare Karkhane Niyamit, Athani is registered under the provision of Karnataka Co-operative Societies Act 1959 & rules 1960 we have to follow the procedure laid down in Karnataka transparency in public procurement Act,1999 and we undertake the works as committed in the action plan and will be in constant touch & intimation to the Karnataka State Pollution Control Board and Central Pollution Control Board.

We are very serious about the matter and shall implement the same with 6 to 8 months. The required process has already been initiated.

I solemnly affirm that the information given above by me is true and correct to the best of knowledge and belief.

Dated: 20.07.2024
Place: Athani

Deponent
G.M.Patil
Managing Director
The Krishna Sahakari Sakkare Karkhane
Niyamit, Athani, Dist:Belagavi.

"I know the Deponent"

Advocate

NOTARY
S.V.CHOUGALA
Notary
Expiry Date:
21-JUN-2027
GOVT.OF INDIA

SWORN TO BEFORE ME

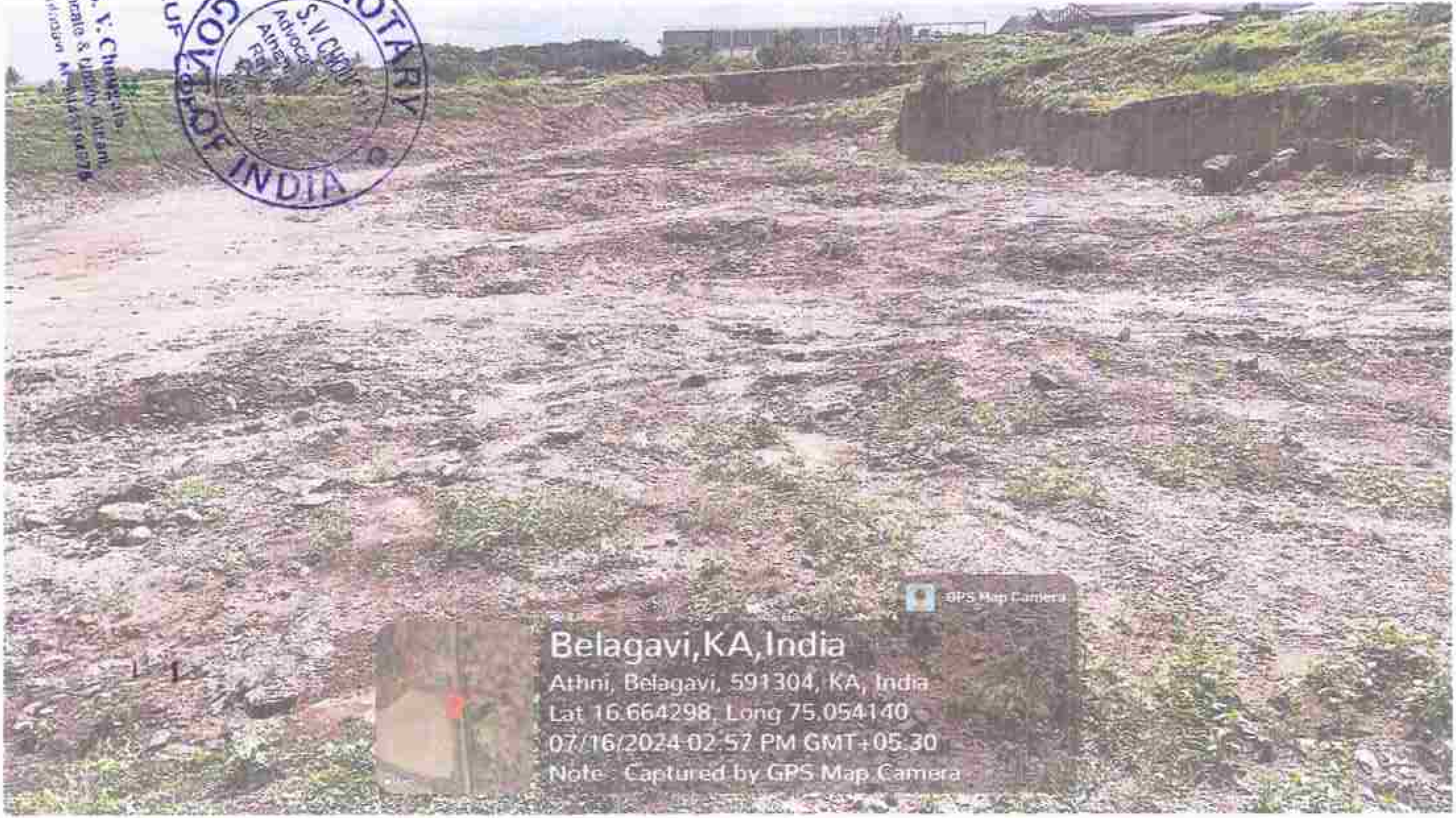
TRUE COPY

S. V. Chougala.
Advocate & Notary, Athani
Dt Belagavi M: 9448194975

TRUE COPY

NOTARY · GOVT. OF INDIA · S.V. CHOUGALA Advocate, Athani

S. V. Chougala
Advocate & Notary Athani,
Dt. Belagavi



Annexure-1

Annexure - 3

MoEF & CC / CPCB Recognised
ISO 9001:2015 Certified
ISO 45001:2018 Certified

NTLR
CIN: U74900KA2013PTC069193

MOU WITH VARIOUS EDUCATIONAL, GOVERNMENT AND PRIVATE AGENCIES

NICHROME TESTING LABORATORY AND RESEARCH PRIVATE LIMITED
170, 2nd MAIN JUDGES BUNGALOW ROAD, NARAYANPUR
DHARWAD, KARNATAKA, INDIA PIN: 580 008
Ph: 0836-2771115, 2770521
email: nicechem@gmail.com, website: nichromelabs.com
TESTING / CONSULTING / ENGINEERING / TRAINING

Format No: NTLR/F/15/08

TEST REPORT

Name of Customer and Address:
M/S. The Krishna Sahakari Sakkare Karkhane Niyamit,
Post: Sankonatti, Athani – 591304.

Customer Reference:
NA

Sampling Location:
Around the Earthen Lagoon Area

Sample Description:
1 Liter Sample (Pet Bottle)

Report Number:	NTLR/JAN-24/54
Sample Number:	NTLR/JAN-24/54
Type of Sample:	BOREWELL WATER
Discipline :	Chemical
Group:	Water
Sample Collected by:	Customer
Sampling Method:	-
Particulars of Sample Collected:	-
Environmental Condition:	28° C
Date of Collection:	16/01/2024
Date of Sample receipt:	16/01/2024
Date of Analysis started:	16/01/2024
Date of Completion:	18/01/2024
Date of Report:	18/01/2024
Sample Condition:	Satisfactory
Specification Standard:	IS 10500 : 2012

RESULTS

SL.NO	PARAMETERS	UNITS	TEST METHOD	RESULT	STANDARD	
Physico-chemical Parameters					Acceptable Limits	Permissible Limits
1	Colour, Max	Hazen Units	IS 3025 (Part-4):2021	BDL	5	15
2	Total Dissolved Solids (TDS), Max	mg/L	IS 3025 (Part-16):2017	1050.0	500	2000
3	pH@ 25°C	-	IS 3025 (Part-11):2022	7.00	6.5 - 8.5	No relaxation
4	Total Alkalinity as $CaCO_3$, Max	mg/L	IS 3025 (Part-23):2019	220.0	200	600
5	Total Hardness (TH) as $CaCO_3$, Max	mg/L	IS 3025 (Part-21):2019	450.0	200	600
6	Nitrate (as NO_3), Max	mg/L	IS 3025 (Part 34): 2019 (Chromotropic Acid Method)	9.80	45	No relaxation
7	Chloride (as Cl), Max	mg/L	IS 3025 (Part-32):2019	160.0	250	1000
8	Sulphate (as SO_4), Max	mg/L	IS 3025 (24/sec1): 2022	240.0	200	400
9	Calcium (as Ca), Max	mg/L	IS 3025 (Part-40):2019	90.0	75	200
10	Magnesium (as Mg), Max	mg/L	IS 3025 (Part-46):2019	58.8	30	100
11	Fluoride (as F), Max	mg/L	APHA 23rd Edition 4500F D: 2017	0.60	1.0	1.5
12	Iron as Fe, Max	mg/L	APHA 23rd Edition 3500 Fe B: 2017	0.10	1.0	No relaxation
13	Turbidity, Max	NTU	IS 3025 (Part-10):2017	2.00	1	5

BDL- Below Detectable Limit, BDL (Color - 1 Hazen unit)

Inference as per IS 10500 :2012 Standards	Above tested parameters are conforming to standards.

Note: 1. Sample received is the only source of water as per customer. Hence permissible limits considered.
2. As per IS 10500:2012 acceptable limit is to be implemented. In absence of alternate source, Permissible limits shall be considered.
3. Refer IS 10500:2012 for drinking water standards detailed information for all parameters.

Authorized Signatory
Channabasappa Malkar (Chemical)

-: END OF REPORT :-

Note:
1.The results listed above pertain only to the tested samples and applicable parameters. 2. Samples which are degradable/unstable will be disposed immediately after testing and others will be disposed after 15 days from the date of issue of test report unless otherwise specified. 3.Total liability of our laboratory is limited to the invoiced amount. 4.This report is not to be reproduced either wholly or in part and cannot be used as evidence in the court of law and should not be used in any advertising media without prior written permission. 5.If any disputes subject to [illegible] jurisdiction. 6.When laboratory is required by law/contractual agreements to release confidential information, the customer shall be informed unless prohibited by law. 7. Sampling is not done by us unless otherwise specified. 8. Any discrepancy in the test report should be notified within 15 days. 9. For any Complaints [illegible] register in our Complaint Register maintained with Customer service Coordinator.

NOTARY
GOVT. OF INDIA
TRUE COPY
S. V. Chougala
Advocate & Notary, Athani
Dt. Belagavi M: 9448194875

MoEF & CC / CPCB Recognised
ISO 9001:2015 Certified
ISO 45001:2018 Certified

MOU WITH VARIOUS EDUCATIONAL, GOVERNMENT AND PRIVATE AGENCIES

NTLR

NICHROME TESTING LABORATORY AND RESEARCH PRIVATE LIMITED
170, 2nd MAIN JUDGES BUNGALOW ROAD, NARAYANPUR
DHARWAD, KARNATAKA, INDIA PIN: 580 008
PH: 0836-2771115, 2773521
email: nicochem@gmail.com, website: nichromelabs.com
TESTING / CONSULTING / ENGINEERING / TRAINING

Format No: NTLR/F/15/08

TEST REPORT

Name of Customer and Address:
M/S. The Krishna Sahakari Sakkare Karkhane Niyamit,
Post: Sankonatti, Athani – 591304.

Customer Reference:
NA

Sampling Location:
Around the Earthen Lagoon Area

Sample Description:
1 Liter Sample (Pet Bottle)

Report Number:	NTLR/JUNE-24/100
Sample Number:	NTLR/JUNE-24/100
Type of Sample:	BOREWELL WATER
Discipline :	Chemical
Group:	Water
Sample Collected by:	Customer
Sampling Method:	-
Particulars of Sample Collected:	-
Environmental Condition:	26° C
Date of Collection:	18/06/2024
Date of Sample receipt:	18/06/2024
Date of Analysis started:	18/06/2024
Date of Completion:	20/06/2024
Date of Report:	20/06/2024
Sample Condition:	Satisfactory
Specification Standard:	IS 10500 : 2012

RESULTS

SL.NO	PARAMETERS	UNITS	TEST METHOD	RESULT	STANDARD	
					Acceptable Limits	Permissible Limits
Physico-chemical Parameters						
1	Colour, Max	Hazen Units	IS 3025 (Part-4):2021	BDL	5	15
2	Total Dissolved Solids (TDS), Max	mg/L	IS 3025 (Part-16):2017	1120.0	500	2000
3	pH@ 25°C	-	IS 3025 (Part-11):2022	7.48	6.5 - 8.5	No relaxation
4	Total Alkalinity as $CaCO_3$, Max	mg/L	IS 3025 (Part-23):2019	230.0	200	600
5	Total Hardness (TH) as $CaCO_3$, Max	mg/L	IS 3025 (Part-21):2019	450.0	200	600
6	Nitrate (as NO_3), Max	mg/L	IS 3025 (Part 34): 2019 (Chromotropic Acid Method)	5.00	45	No relaxation
7	Chloride (as Cl), Max	mg/L	IS 3025 (Part-32):2019	155.0	250	1000
8	Sulphate (as SO4), Max	mg/L	IS 3025 (24/sec1): 2022	245.0	200	400
9	Calcium (as Ca), Max	mg/L	IS 3025 (Part-40):2019	95.0	75	200
10	Magnesium (as Mg), Max	mg/L	IS 3025 (Part-46):2019	50.0	30	100
11	Fluoride (as F), Max	mg/L	APHA 23rd Edition 4500F D: 2017	0.75	1.0	1.5
12	Iron as Fe, Max	mg/L	APHA 23rd Edition 3500 Fe B: 2017	0.48	1.0	No relaxation
13	Turbidity, Max	NTU	IS 3025 (Part-10):2017	4.50	1	5

BDL- Below Detectable Limit, BDL (Color - 1 Hazen unit)

Inference as per IS 10500 :2012 Standards	Above tested parameters are conforming to standards.

Note: 1. Sample received is the only source of water as per customer. Hence permissible limits considered.
2. As per IS 10500:2012 acceptable limit is to be implemented, in absence of alternative source, Permissible limit [illegible]
3. Refer IS 10500:2012 for drinking water standard [illegible] information for all parameters.

Authorized Signatory
Channabasappa Maifar (Chemical)

-: END OF REPORT :-

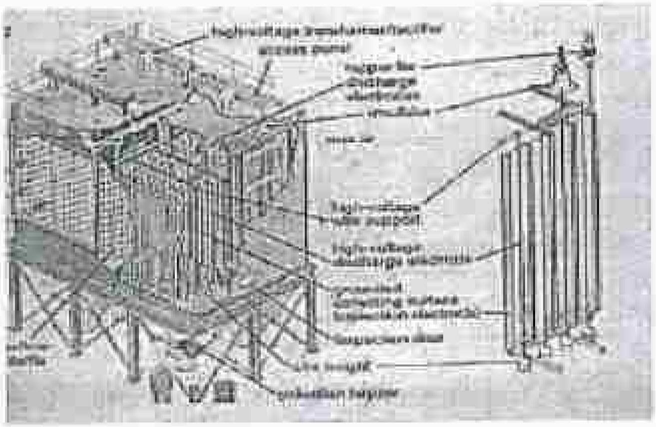
Note:
1.The results listed above pertain only to the tested samples and applicable parameters. 2. Samples which are degradable/unstable will be disposed [illegible] disposed after 15 days from the date of issue of test report unless otherwise specified. 3.Total liability of our laboratory is limited to the invoiced amount. [illegible] report is not to be reproduced either wholly or in part and cannot be used as evidence in the court of law and should not be used in any advertising media without prior written [illegible] any disputes Subject to Dharwad Jurisdiction. 6.When Laboratory is required by law/contractual agreements to release confidential information, the customer shall be informed unless prohibited by law. 7. Sampling is not done by us unless otherwise specified. 8. Any discrepancy in the test report should be notified within 15 days. 9. For any Complaints kindly register in our Complaint Register maintained with Customer service Coordinator.

TRUE COPY

S. V. Ch[illegible]
Advocate & Notary
[illegible] Belagavi [illegible]

NOTARY
S. V. [illegible]
Advocate & Notary
Athani, Belagavi
Reg. No. [illegible]
Expiry Date
20-JUN-2027
GOVT. OF INDIA

Electro Static Precipitator Configuration



Aim: Electrostatic precipitation is a method of dust collection that uses electrostatic forces and it is also known as a converter hub of Dirty Air to Clear Air.

Construction: It is mainly construct of step up Transformer with rectifier, insulator, Heaters, Blower, emitting or discharge electrodes, collecting or parallel Electrodes, rappers cum hammers etc.

Electrical phenomenon - From Control Panel controlled AC Power is fed to step up transformer 415 VOLT to 110 KV and rectifier converts AC Power to DC Power. From Transformer the emitting electrodes are connected negative phase and collected electrodes are connected with positive phase which is grounded. The insulator is provided at top side of the Emitting rods to avoid current is not spread to pent house and heater is provided in between insulator and Emitting rod to maintain thermal balance of inside ESP and outside pent house and also safeguard for insulator, otherwise insulator will be cracked due to in-balance of thermal and current will be spread all over the pent house.

Mechanical Phenomenon - The emitting rod is set in between two collecting pates in order to collect the ash particles properly. The positive air of blower is provided to avoid ingress of inside gas. The rapping hammers driven by motor are provide for Gas Distribution Screen, Emitting rod and collecting plate to drop the sticky ash particles in ash hopper.

Operation: When the Transformer is charged with DC current and high 110 Kilo voltage further the Emitting electrodes are charged by negatively (-) and it is creates strong electric filed around the emitting electrodes region and it seems bluish which is known as Corona. When the gas is passes through the emitting rod the free electrons are accelerating from the gas and it moves. When it moves the gas has been ionized and positive ions and negative electrons are generates. Thus like a chain ration is started and further the positive ions moves towards negatively (-) charged emitting electrodes and negative electron moves towards collecting electrodes which are positively (+) charged through grounded.

When negative electrons left the area of negative/emitting electrodes towards collecting plates, the electric field strength is reduced and obviously the velocity is decreases around the area of negative electrodes. While moving negative electrons towards collecting plates, on the way it clashes with gas molecules and then gas molecules become negatively charged after that the negatively charged gas molecules are clash with Dust particles, the Dust particles become negatively charged and it stick in positively charged collecting electrodes after that the dust particles are come down in hopper by rapping (hammer) system and clean air moves from the out let of ESP and went through chimney to atmosphere.

The collections of ash are disposal to ash silo by the dense phase system.

TRUF CO...

NOTARY S. V. CHOUGALA Advocate ... Expiry Date 20-JUN-2027 GOVT. OF INDIA

S. V. Chougala
Advocate & Notary ...
Dt. Belagavi M: ...

I-G .M .(Tech)
Krishna S S K H Athani

ISGEC BOILERS	TECHNICAL DATA SHEET FOR ESP	Page 1 of 4
PROJECT	AS0025	Revision: 00

S. No	Description	Unit				
	ELECTROSTATIC PRECIPITATOR					
1.0	GENERAL					
1.1	G.A drawing showing major dimensions and clearances for ESP system		Refer General arrangement drawing			
1.2	Electrical single line diagram		Will be submitted later			
1.3	Mechanical Design Temperature	Deg.C	250			
1.14	Design Pressure	mmwc	±500			
2.0	GAS CONDITION					
			Design	100% MCR Bagasse	80% MCR Indian Coal	80% MCR Indonesian Coal
2.1	Gas flow rate at ESP exit	m³/s	63.20	61.85	40.26	37.30
2.2	Operating Temperature at ESP exit	Deg.C	170	160	150	150
2.3	Flue gas density at ESP inlet	Kg/m³	0.8511	0.7085	0.7860	0.7900
2.4	Dust load (concentration) at ESP inlet	g/Nm³	3.0	2.90	27.50	7.70
2.5	Dust Load (concentration) at ESP exit with all fields in service	mg/Nm³	<100 (Predicted)	<100 (Predicted)	<100	<100
2.6	Inlet flue gas suction pressure	mmwc	-150	-130	-88	-69
2.7	Pressure drop across ESP for design conditions	mmwc	<25			
2.8	Gas velocity at electrode zone on total area	m/sec	1.01	0.99	0.65	0.60
2.9	Treatment time	secs	8.67	8.89	13.62	14.68
2.10	Overall dust collection efficiency with one field out of service as per rated inlet parameters	%	96.67 (Predicted)	96.552 (Predicted)	99.462	98.062
2.11	ESP collecting area	m²	2035			
2.12	Specific collecting area	m²/m³/sec	44.38	45.99	70.44	76.02
3	GENERAL DATA ON ESP					
3.1	No. of ESP per boiler	Nos.	One			

NOTARY
S. V. CHOUGALE
Advocate & Notary
GOVT. OF INDIA

TRUE COPY

S. V. Chougale
Advocate & Notary

ISGEC BOILERS	TECHNICAL DATA SHEET FOR ESP	Page 2 of 4
PROJECT	AS0025	Revision: 00

S. No.	Description	Unit	Details
3.2	No. of gas path per boiler	Nos.	One
[illegible]	No. of working field (in series in each gas pass)		[illegible]
4	COLLECTING ELECTRODE		
4.1	Material		IS513 CRCA
4.2	Width x Height	mm	480 X 8500
4.3	Thickness	mm	1.2
4.4	Clear gap between two electrodes	mm	400
4.5	Total No. of collecting plates per boiler	Nos.	342
5	EMITTING ELECTRODES		
5.1	Type		Vanodyn
5.2	Material of Electrode		Mild steel
[illegible]	Effective distance between two electrodes	mm	200 (between Collecting & Emitting Electrode Across Gas Flow)
[illegible]	Electrode size	mm	15 mm Rigid strip with copper coated pins
6	GAS DISTRIBUTION SYSTEM		
6.1	No. of screen	Nos.	2@ Inlet and 1@ outlet
6.2	Type		Perforated and Flap type at inlet and U beam at outlet
6.3	Location		Inlet and Outlet funnel
7	RAPPING SYSTEM		
7.1	Rappers for collecting electrodes		
7.2	Type		Tumbling Hammer Type
7.3	No. of Rappers	Sets	One set / Field
7.4	Total time for complete rapping cycle	Secs.	Adjustable
7.5	Frequency of rap and adjustability	Raps/hr	Adjustable
7.6	Rapper Controller		
	a. Type		Microprocessor Based
	b. Method of intensity control		Programmable
7.7	Rappers for emitting Electrodes		
7.8	Type		Tumbling Hammer
7.9	No. Rappers	Sets	Two sets / Field
7.10	Total time for complete rapping cycle	Secs	Adjustable
7.11	Frequency of rap	Raps/hr	Adjustable
7.12	Rapper Controller		

TRUE COPY

S. V. Chougala
Advocate & Notary
Dt. Belagavi M. 9448104975

NOTARY
S. V. CHOUGALA
Advocate & Notary
Athani, Belagavi
Reg. No. 4295
Expiry Date 28-06-2027
GOVT. OF INDIA

ISGEC BOILERS	TECHNICAL DATA SHEET FOR ESP	Page 3 of 4
PROJECT	AS0025	Revision 00

S.No.	Description	Unit	Details
	a. Type		Microprocessor Based
	b. Method of intensity control		Programmable
	c. Location		Control Room
8	DUST HOPPERS		
8.1	Type		Pyramidal
8.2	No. of Hoppers		2
8.3	Material		IS 2062
8.4	Thickness	mm	4
8.6	Hopper valley angle		60
8.7	Outlet size	mm x mm	400 X 400
8.8	Heating		Provided
8.9	Baffling Arrangement		Provided
9	HOUSING		
9.1	Material		IS 2062
9.2	Thickness	mm	4
10	THERMAL INSULATION		
10.1	Material of insulation		LRB
10.2	Thickness & Density of insulation	mm / kg/m³	50/100
10.3	Material of cladding		Plain Aluminum
10.4	Thickness of cladding	mm	22
11	ELECTRICAL ITEMS		
11.1	TR units		
11.2	No. of TR units provided	Nos.	2
11.3	Location		Outer Roof
11.4	Output Voltage (Peak)	kV	110
11.5	Current Rating (Mean)	mA	400
11.6	Rectifier Control Panel		
11.7	Type of Control		SCR Bridge Rectifier
11.8	Number off		One per TR set
11.9	Location		ESP Control Room
12	DUST LEVEL INDICATOR		
12.1	Type		RF capacitance Type
12.2	Total quantity		2
12.3	Alarm		Provided
12.4	Quantity per hopper		1/Hopper

TRUE COPY

S. V. Chougala.
Advocate & Notary
Dt. Belagavi M: 9448194975

NOTARY
S. V. CHOUGALA
Advocate & Notary
GOVT. OF INDIA

ISGEC BOILERS	TECHNICAL DATA SHEET FOR ESP	Page 6 of 6
PROJECT	AS0025	Revision 00

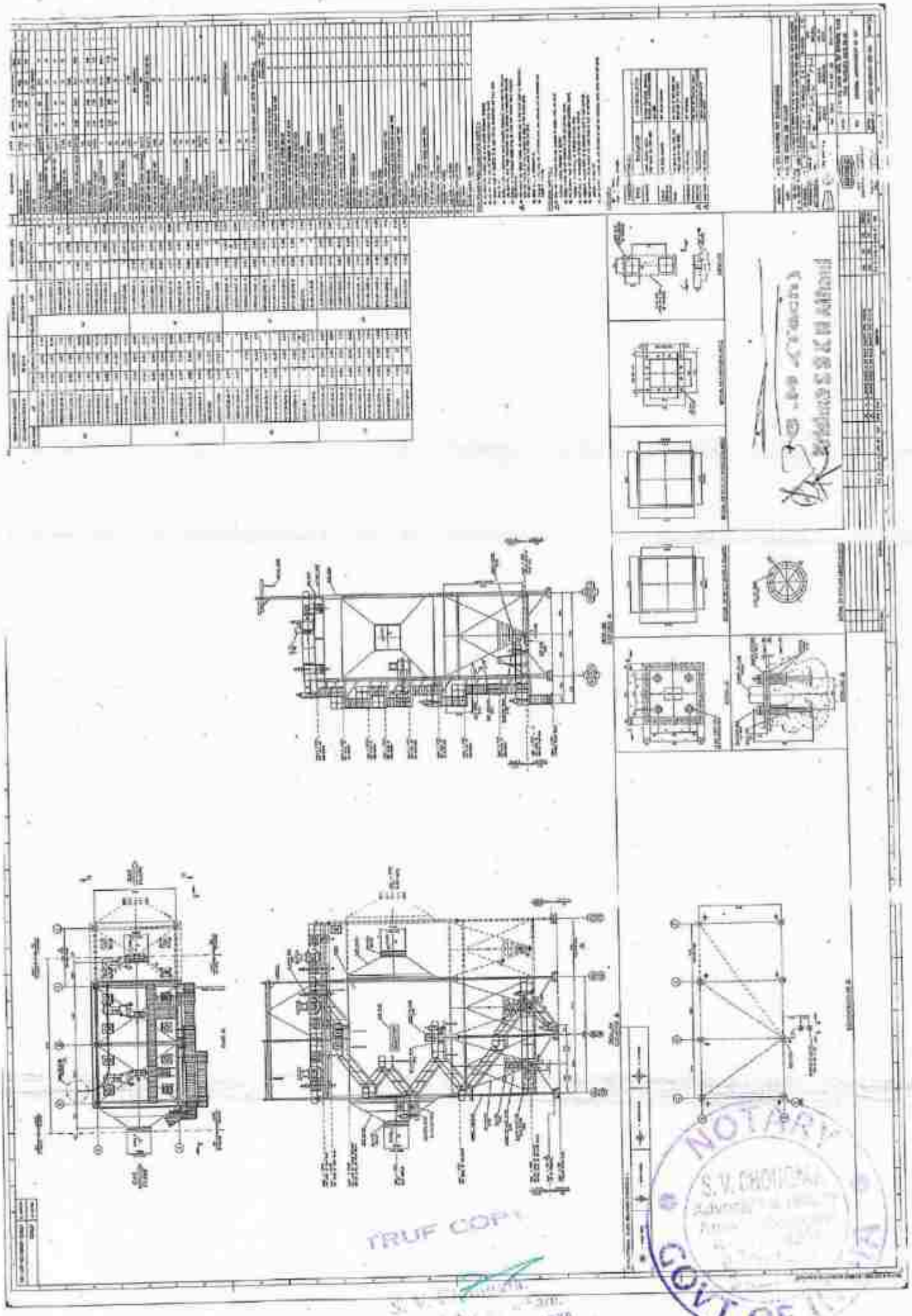
S. No.	Description	Unit	Details
13	ELECTRIC HEATERS FOR HOPPERS		
13.1	Type		Pad Type
13.2	No. of heater/hopper	Nos.	One
13.3	Operation		Thermostatically controlled
14	SUPPORT INSULATOR		
14.1	Total No. of support insulator	Nos.	8
14.2	Type of insulator heaters		Ring Type
14.3	No. of heater/insulator	Nos.	One
14.4	Capacity of each heater	KW	Approx 0.8
14.5	No. of heaters at normal operation	Nos.	Thermostatically controlled
15	SHAFT INSULATOR		
15.1	Total No. of shaft insulator		2

G.M. (Tech)
Krishna S S K N Athani

NOTARY GOVT. OF INDIA
Expiry Date: 20-JUN-2027

TRUE COPY

S. Nagamangala,
Advocate & Notary, Athani,
Dt. Belagavi. M: 9448154975



NICHROME TESTING LABORATORY AND RESEARCH PRIVATE LIMITED
170, 2nd MAIN JUDICIAL BINGALOW ROAD, NAVANAGAR,
UNAKAL, KARNATAKA, INDIA PIN : 580 0
PH : 0836 – 2771115, 27785
email : nicrochrome@gmail.com, website : nichromelabs.co

Format No: NTLR/F/19/08

TEST REPORT

Name of Customer and Address:

M/S. The Krishna Sahakari Sakkare Karkhane Niyamit,
Post: Sankonatti, Athani – 591304.

Customer Reference:
PO No : KSSK/ WORK ORDER/ETP/2023-24/130
Date : 17.05.2023

Sampling Location:
80 TPH Boiler

Sample Description:
Thimble, SO_2 & NO_2 Solution

ULR Code No:	TC699024000001038F
Report Number:	NTLR/JAN/1038
Sample Number:	JAN/24/1038
Type of Sample:	STACK
Discipline :	Chemical
Group:	Atmospheric Pollution
Sample Collected by:	Nichrome Testing Laboratory and Research Private Limited
Particulars of Sample Collected:	Stack Sampler
Environmental Condition:	27° C
Date of Collection:	30/01/2024
Date of Sample receipt:	30/01/2024
Date of Analysis started:	31/01/2024
Date of Completion:	02/02/2024
Date of Report:	02/02/2024
Sample Condition:	Satisfactory
Specification Standard:	KSPCB Standards

GENERAL DETAILS

Fuel Used	Buggass
Height (m)	72
Diameter (m)	3.5
Stack Temperature°C	116
Ambient Temperature°C	28
Flue Gas Velocity (m/sec.)	8.15

RESULTS

SL.NO	PARAMETERS	UNIT	SAMPLING METHOD	TEST METHOD	RESULT	STANDARDS
1	Particulate Matter	mg/Nm³	IS 11255 (Part 1): 2014	IS 11255 (Part 1): 2014	115.03	150
2	Sulphur dioxide	PPM	IS 11255 (Part 2) : 2014	IS 11255 (Part 2) : 2014	6.82	Not Specified
3	Oxides of Nitrogen	PPM	IS 11255 (Part 7): 2017	IS 11255 (Part 7): 2017	16.16	Not Specified

Inference as per KSPCB Standards	Above tested parameters are conforming to standards.

Authorized Signatory
Channabasappa Maikar (Chemical)

-:END OF REPORT:-

Note:

1.The results listed above pertain only to the tested samples and applicable parameters. 2. Samples which are degradable/unstable will be disposed immediately after testing and others disposed after 15 days from the date of issue of test report unless otherwise specified. 3.Total liability of our laboratory is limited to the invoiced amount. 4.This report is not to be repr either wholly or in part and cannot be used as evidence in the court of law and should not be used in any advertising media without prior written permission. 5.If any disputes Subject to Di jurisdiction. 6.Your laboratory is retained by law/contractual agreements to release confidential information, the customer shall be informed unless prohibited by law. 7. Sampling is no by us unless otherwise specified. 8. Any discrepancy in the test report should be notified within 15 days. 9. For any Complaints kindly register in our Complaint Register maintaine Customer service Coordinator.

Annexure-3

R.No.DSK/REG-1-80-81 Dt. 10th March 1981

ಕೃಷ್ಣಾ ಸಹಕಾರಿ ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆ ನಿಯಮಿತ, ಅಥಣಿ-591304.

ಪೋಸ್ಟ : ಸಂಕೋನಟ್ಟಿ. ತಾಲೂಕ : ಅಥಣಿ. ಜಿಲ್ಲಾ : ಬೆಳಗಾವಿ.

THE KRISHNA SAHAKARI SAKKARE KARKHANE NIYAMIT, ATHANI-591304.

POST: SANKONATTI TALUK : ATHANI ☎: Office : 08289-255000
Dist. : Belagavi. Karnataka State. Telefax : 08289-255001

GSTIN : 29AAAAT3400C1Z1 E-mail : krishnasugar@gmail.com

Ref. No.
KSSKN/WORK-ORD/2024-25/253

Date :
14th Jun 2024

To,
AB Enviro
Flat No. 806, Lane No. 26B
Grand Colina Society
Ganesh Nagar, Dhayari
Pune - 411041

Sub : Order for Overhauling & Servicing of ESP.
Ref: 1. Our G.M (Tech) Servicing Letter date 08.03.2024
2. Your Quotation No. ENV/ESP-SER/KSSKN/38/2024-25 dt 01/06/2024.
3. As per the negotiation held in the Purchase Committee Meeting dated 11.06.2024.

With reference to the above subject, we are pleased to place the order for Overhauling & Servicing of ESP on the following terms and conditions as detailed below.

Sl. No	*Particulars*	Qty	Lumpsum Amount
1	Overhauling & Servicing of ESP Scope of Work: 1) ESP Filed Water Washing 2) Checking and Rectification of all GI Screen and Deflector Plates 3) Checking of all emitting Rods and Straightening if they are bent 4) Inspection of all collecting plates and patch work to be done for the plates if are damaged 5) Checking and Alignment of all emitting Rods and Collecting Plates with proper equal gap 6) Checking all rapping system hammers and replacing damaged hammers if any 7) Checking and proper alignment of emitting rapping and collecting rapping 8) Checking of all support insulators and replace if damaged 9) Checking of all shaft insulators and replace if damaged 10) Checking of all heaters and rectified if required 11) Any other works submitted to ESP works, if any shall be carried out 12) Air load test of both fields of ESP shall be taken as far as possible, Finally a gas load test shall be taken to ensure performance and satisfaction.	1 Unit (2 Field)	362000.00

(Cont...2)

TRUE COPY

S. V. Chougala.
Advocate & Notary
Dt. Belagavi M: 9448154078

NOTARY
S. V. CHOUGALA
Advocate & Notary
Reg No: 4208
Expiry Date:
20-JUN-2027
GOVT OF INDIA

TERMS AND CONDITIONS:

1. Work: At Factory Site
2. GST : Extra as applicable
3. Payment: 50% Advance balance after completion work
4. Work Completion Period: As per the instructions of our G.M (Tech)
5. We will provide Consumables like welding electrodes, oxygen, LPG/DA Cylinders, Nut Bolts, MS Plates, Water, Hose Pipe etc., on free of cost
6. Accommodation: Only available lodging at factory site will be provided to your Labour & Engineer
7. If any spares required for replacement on chargeable basis
8. While working if any accidents & damage occurs it is your responsibility
9. You have to submit your Labour License & Labour Insurance documents before starting the work
10. Discount : 10% on above rates

Managing Director

NOTARY S.V.CHOWDARY GOVT.OF INDIA

TRUE COPY

S. V. Chowdary
Advocate & Notary

सत्यमेव जयते

INDIA NON JUDICIAL

Government of Karnataka

e-Stamp

Certificate No.	:	IN-KA56884972979613V
Certificate Issued Date	:	20-Jan-2023 02:15 PM
Account Reference	:	NONACC (FI)/ kakslc08/ ATHANI6/ KA-BL
Unique Doc. Reference	:	SUBIN-KAKAKSFCL08076721262519 53V
Purchased by	:	SHANTADURGA PETROCHEMICALS KHANAPUR
Description of Document	:	Article 12 Bond
Description	:	AGREEMENT
Consideration Price (Rs.)	:	0 (Zero)
First Party	:	SHANTADURGA PETROCHEMICALS KHANAPUR
Second Party	:	THE KRISHNA S S K N ATHANI
Stamp Duty Paid By	:	SHANTADURGA PETROCHEMICALS KHANAPUR
Stamp Duty Amount(Rs.)	:	50 (Fifty only)

ISSUED BY :
JAGRATI URBAN CREDIT SOUHAR
CO-OP. LTD: HARUGERI, BR: ATHANI

AUTHORISED SIGNATORY

NOTARY S.S.PUJARI NOTARY GOVT. OF INDIA

AGREEMENT FOR DISPOSAL OF HAZARDOUS WASTE / USED OILS UNDER SCHEDULE 5.1 of HW (M&H) Rules 2016

We have entered into agreement for Two years from 01-01-2023 to 31-12-2024.

M/s ShantadurgaPertochemicals Having their works at
Vikas Varde, Mobile No.9902520835
701 1 Hemadaga Road, Shedegalli village At Post. Manturga
Khanapur Dist. Belagavi
Karnataka – 591302.

No. of Corrections..Nil.....

NOTARY

TRUE COPY

NOTARY S.V. CHINIWALA Advocate & Notary Athani Dist. Belagavi GOVT. OF INDIA

S. V. Chiniwala.
Advocate & Notary, Athani
Dt. Belagavi M: 9448154975

And

("Name & Address of Generator with GST no. & Contact details")
The Krishna S S K N Athani GSTIN -29AAAAT3400C1Z1
Contact No.9740024303

It is agreed between the two parties that,

1. Shantadurga Patrochemicals (Facility) has been authorized By Karnataka State Pollution Control Board to Operate a Hazardous waste under schedule 5.1 i.e., WasteOil / used oil.Shantadurga Petrochemicals has been receiving USED OILS from various generators in Karnataka for disposal of used oils to treat it in environmentally sound manner. Shantadurga Petrochemicals is willing to accept similar waste from- ("Name of Generator")The Krishna S S K N as per the terms and conditions.

2. The Krishna S S K N Athani Generates following Hazardous waste which needs to be disposed as per Environmental regulations of Karnataka State Pollution Control Board.

USED OIL WITH BARREL @215 LTR EACH : 0.6 BRLS/MONTH

I. All HW materials shall be packed in proper and environmentally sound manner to avoid any kind of leakages during its transportation. It is to be disposed off along with its packing material, containers etc. It is the responsibility of generator to store the material in proper environmentally sound manner.

II. All HW materials generated must be stored in an environmentally friendly manner in the premises of Generator. It must be accessed and tagged before its disposal to the facility. Cost of hazard waste disposal should be paid by the facility immediately against its disposal by cheque / cash/NEFT in the name of The Krishna S S K N Athani.

III. Price is inclusive of GST 18% only.

IV. FORM-10A shall be issued by the facility / e-manifest shall be generated by the generator & same shall be accepted by facility.

No. of Corrections Nil.....

NOTARY
20 JAN 2023

NOTARY S.S.PUJARI NOTARY GOVT. OF INDIA

NOTARY S.V.CHONGALA Advocate & Notary GOVT.OF INDIA

Advocate

V. Water contents in oil barrel shall be removed by the facility at delivery site before taking the delivery of the material.

VI. Facility shall sent the HW approved vehicle as shown in e-manifest portal, to the generators premises to take the delivery of the used oil.

Rates are fixed mutually for disposal used oil with barrels and will inform to time to time if there is any change in rate.

USED OIL WITH BARREL (@ 215 LTRS) Rs.2300/ Barrel "GENERATOR" AGREES THAT THEY WILL

a) Continue to dispose the used oil as and when generated to "facility" for a life time agreement.

b) Packed HW preferably stored in sealed leak-proof containers and ensures that there is no any open contamination to the environment.

c) The Containers should be labeled as per FORM-12.

d) Transport emergency card as per FORM-II and hazardous waste e-manifest as per KSPCB directions to be sent along with every consignment.

e) Provide only the approved waste and not any other.

For M/s MANAGING DIRECTOR
KRISHNA SAHAKARI SAKKARE
NIYAMIT, ATHANI

Name : S. S. Patil
Designation : Managing Director

For M/s SHANTDURGA
PETROCHEMICALS

Name : Vikas V. Vadi
Designation : Managing Partner

Shantadurga Petrochemicals
04, Shadagudi Hanadage Road
Khanapur-591302

Witness :
Signature
Name : D. S. Desai
Designation : Chief Chemist

Signature
Name : S. S. Patil
Designation : Manager (Cane)

Witness :
Signature
Name : M. S. Pawar
Designation : Sr. Chemist

Signature
Name : S. B. Sali
Designation : Supp. Chemist

No. of Corrections..Nil...

NOTARY

20 JAN 2023

NOTARY
S. V. CHOUGALA
Advocate & Notary
GOVT. OF INDIA

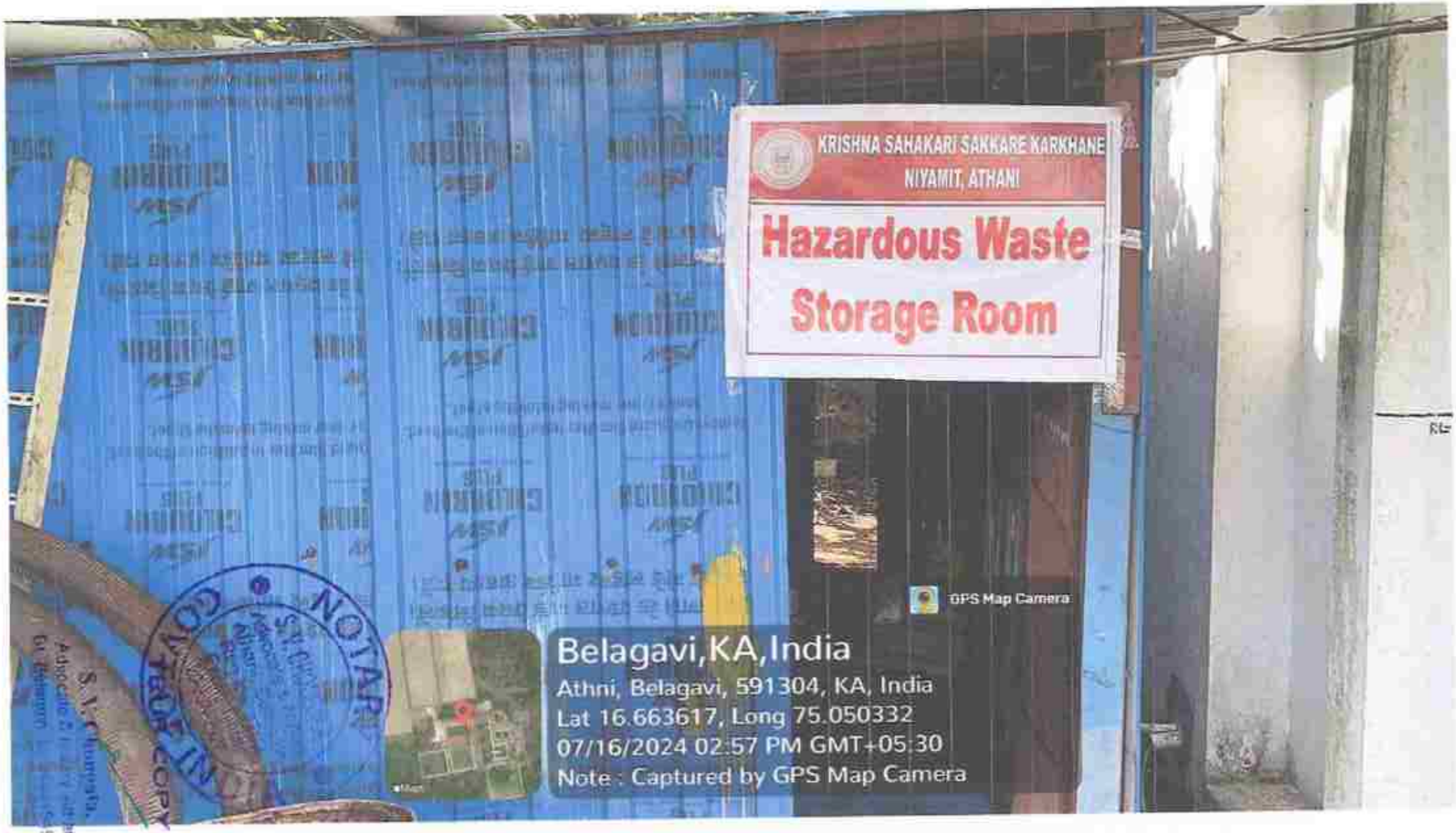
NOTARY
S. S. PUJARI
GOVT. OF INDIA

SWORN TO BEFORE ME

S. S. PUJARI
Advocate & Notary, Govt. of India
At.Post ATHANI-591304, Tq.Athani
Dist. Belagavi. Mob: 97395...

TRUE COPY

S. V. Chougala.
Advocate & Notary, Athani.
Dt. Belagavi. M: 9448194975


KRISHNA SAHAKARI SAKKARE KARKHANE
NIYAMIT, ATHANI
Hazardous Waste
Storage Room
GPS Map Camera
Belagavi,KA,India
Athni, Belagavi, 591304, KA, India
Lat 16.663617, Long 75.050332
07/16/2024 02:57 PM GMT+05:30
Note : Captured by GPS Map Camera


NOTARY
S.V.GHOUSALA
Advocate & Notary
Athani, Belagavi
Reg.No: 4209
Expiry Date:
20-JUN-2027
GOVT.OF INDIA
GPS Map Camera
Belagavi,KA,India
Athni, Belagavi, 591304, KA, India
Lat 16.663613, Long 75.050321
07/16/2024 02:58 PM GMT+05:30
Note : Captured by GPS Map Camera

TRUE COPY

FORM 4

[SEE Rules 5(6) and 22 (2)]

FORM FOR FILING ANNUAL RETURNS BY THE OCCUPIER OR OPERATOR OF FACILITY

[To be submitted by occupier / operator of disposal facility to state pollution control board / pollution control committee by 30th June for every year for the preceding period April to March]

1	Name and address of the generator / operator of facility	:	M/S The Krishna sahakari sakkare karkhane Niyamit A/P -sankonatti Village Athani Taluk Belgaum District			
2	Name of the Authorized person and full Address with telephone and fax number	:	Mr Deepak Desai (Chief Chemist) M/S The Krishna sahakari sakkare karkhane Niyamit A/P -sankonatti village Athani Taluk Belgaum District Telephone No: 9960545208			
3	Description of hazardous waste	:	Physical form with description		Chemical form	
4	Quality of hazardous waste (in MTA)	:	Type of hazardous waste		Quantity (in Tones/KL	
					Authorized	Generated
			a) Used oil		0.744	0.3
			b)			
			c)			
			…………………			
5	Description of storage	:	Collection of leak proof containers			
6	Description of Treatment	:	Used Oil given to KSPCB Approved Vendor			
7	Details of Transportation Shantadurga petrochemicals 701. shedagali hemadaga road khanapur-591302	:	Name and address of consignee	Mode of packing	Mode of transportation	Date of transportation
			Shantadurga	Barrel		KA-22-D-6194
8	Details of disposal of hazardous waste 701. shedagali hemadaga road khanapur-591302		Name and address of consignee	Mode of packing	Mode of transportation	Date of transportation
			Shantadurga petrochemicals	Barrel	Approved 4 wheelers	KA-22-D-6194 11-03-2024
9	Quantity of useful materials sent back to the manufacturers* and others#	:	Name and type of materials sent back to Manufactures* and Others#		Quantity in Tones/KL	

*Delete whichever is not Applicable
#Enclose list of other agencies

Date : 20-05-24

Place: Athani

Signature:
CHIEF CHEMIST
K.S.S.K.N. ATHANI
Designation:

NOTARY GOVT. OF INDIA
TRUE COPY

UNIQUE
INDUSTRIAL SOLUTION
uniqueindustrial2307@gmail.com www.unique-india.co.in

CALIBRATION CERTIFICATE

Name of Customer The Krishna SSK Niyamit, Athani	Certificate No: UIS/2024-25/1241
Work Order No Date of Receipt: 2nd July 2024	Date of Issue: 12.07.2024

Identification of Unit under Calibration

Manufacturer:
Electronet Equipment Pvt Ltd
Description:
Electro Magnetic Flowmeter
Date Of Receipt:
05.07.2024
Input Supply Range: 230VAC

Model Number & Serial Number:
ELMAG-200 & EFM1819/902
Size:
100 NB
Range:
0 to 169.65 m3/hr.
Output Range: 4-20 mA

Calibration Date

Date of Unit Received : 08.07.2024
Date of Calibration : 11.07.2024
Due Date of Calibration : 10.07.2025

Calibration Conditions

Temperature : 30 °C
Humidity: : 80-85 % RH
Pressure: : 3 - 5 Kgs/cm2

Details of Standard Instruments Used for Calibration (Traceability)

Equipment	Id No	Manufacturer	Calibrated By	Validity
Flow Simulator	2327	Manas	Manas Microsystems	31.03.2025

Calibration Results

Master Flow Rate	Expected Cal. Current (mA)	Average Cal. Current (mA)	Error Flow Rate	Actual Error
0	4.00	4.021	0.525%	-0.101 %
42.412	8.00	7.951	-0.613%	
84.825	12.00	11.928	-0.600%	
127.237	16.00	16.120	0.750%	
169.650	20.00	19.887	-0.565%	
Specified Error: +/- 1.00%				

Remarks:

Calibrated By

TRUE COPY
S. V. Changala.
Advocate Athani.

Approved By/Seal

NOTARY GOVT. OF INDIA

CHANNEL PARTNERS

KRISHNA SAHAKARI SAKKARE KARKHANE NIYAMIT, ATHANI.

LOG BOOK FOR ETP SEASON : 202 -202

Date : 14-01-24

Time	ETP INLET Flow rate M³/Hr	Energy Meter Reading OLD	Energy Meter Reading NEW	MLSS (Aeration-I)	Chemical Consumption UREA	Chemical Consumption DAP	Chemical Consumption LIME	PH	BOD Mg/L	COD Mg/L	TSS ppm	ETP O/L Flow Rate	Plantation in Factory	Formers for Irrigations	Operator Signature
6-00 am	25 Hr	-	-	270	-	-	50 kg	7.20	7.18	21.54	4.02	03 Hr	-	-	
8-00 am	22 Hr	-	-	270	-	-	-	7.28	7.48	20.44	4.55	20 Hr	-	-	
10-00 am	27 Hr	-	-	270	-	-	-	7.15	6.93	21.99	4.12	25 Hr	100	100	
12-00 pm	32 Hr	923681	1213946	270	-	-	-	7.20	6.90	20.70	4.10	30 Hr	100	41	
2-00 pm	20 Hr	-	-	265	-	-	50 kg	7.16	6.87	20.61	5.02	18 Hr	-	100	
4-00 pm	24 Hr	-	-	265	200 gms	2 kg	-	7.13	6.94	20.82	5.10	20 Hr	-	100	
6-00 pm	26 Hr	-	-	265	-	-	-	7.12	6.71	20.13	4.96	24 Hr	-	-	
8-00 pm	23 Hr	923699	1213752	265	-	-	-	7.19	7.02	21.06	4.82	20 Hr	-	-	
10-00 pm	25 Hr	-	-	266	-	-	100 kg	7.48	7.20	21.60	4.70	22 Hr	-	-	
12-00 am	27 Hr	-	-	266	-	-		7.19	7.30	21.90	4.78	24 Hr	-	-	
2-00 am	23 Hr	-	-	265	-	-		7.24	7.24	21.72	4.12	20 Hr	-	-	
4-00 am	25 Hr	924140	1214048	265	-	-		7.15	7.31	21.93	4.93	22 Hr	-	-	
Total for day	598	459	752	-	TRUF	COP	-	-	-	-	-	541	241	300	

Remarks : Shift I

Shift II

Aerobic culture added Shift II in each aeration tank at 6 kg at 7pm.

Sr. ETP CHEMIST

Manager WTP / ETP

Chief Chemist

Annexure-10


THE KRISHNA SAHAKARI SAKHARE KARKHANE NIYAMIT ATHANI-591304
Non-Hazardous Solid Waste :
Hazardous Waste Management & Handling Rules :
Belagavi,KA,India
Athni, Belagavi, 591304, KA, India
Lat 16.666443, Long 75.048452
07/16/2024 02:55 PM GMT+05:30
Note : Captured by GPS Map Camera

MoEF & CC / GPCB Recognised
ISO 9001:2015 Certified
ISO 45001:2018 Certified

MOU WITH VARIOUS EDUCATIONAL, GOVERNMENT AND PRIVATE AGENCIES

NTLR
CIN: U74900KA2013PTC069193

NICHROME TESTING LABORATORY AND RESEARCH PRIVATE LIMITED
179, 2nd MAIN JUDGES BUNGALOW ROAD, NARAYANPUR
DHARWAD, KARNATAKA, INDIA PIN: 580 008
PH: 0836-2771115, 2778521
email: nicchem@gmail.com, website: nichromelabs.com
TESTING / CONSULTING / ENGINEERING / TRAINING

Format No: NTLR/F/15/08

TEST REPORT

Name of Customer and Address:
M/S. The Krishna Sahakari Sakkare Karkhane Niyamit,
Post: Sankonatti, Athani – 591304.

Customer Reference:
NA

Sampling Location:
Near Command Area

Sample Description:
1 Liter Sample (Pet Bottle)

Report Number:	NTLR/JAN-24/55
Sample Number:	NTLR/JAN-24/55
Type of Sample:	BOREWELL WATER
Discipline :	Chemical
Group:	Water
Sample Collected by:	Customer
Sampling Method:	-
Particulars of Sample Collected:	-
Environmental Condition:	28° C
Date of Collection:	16/01/2024
Date of Sample receipt:	16/01/2024
Date of Analysis started:	16/01/2024
Date of Completion:	18/01/2024
Date of Report:	18/01/2024
Sample Condition:	Satisfactory
Specification Standard:	IS 10500 : 2012

RESULTS

SL.NO	PARAMETERS	UNITS	TEST METHOD	RESULT	STANDARD	
Physico-chemical Parameters					Acceptable Limits	Permissible Limits
1	Colour, Max	Hazen Units	IS 3025 (Part-4):2021	BDL	5	15
2	Total Dissolved Solids (TDS), Max	mg/L	IS 3025 (Part-16):2017	1100.0	500	2000
3	pH@ 25°C	-	IS 3025 (Part-11):2022	7.35	6.5 - 8.5	No relaxation
4	Total Alkalinity as $CaCO_3$, Max	mg/L	IS 3025 (Part-23):2019	235.0	200	600
5	Total Hardness (TH) as $CaCO_3$, Max	mg/L	IS 3025 (Part-21):2019	435.0	200	600
6	Nitrate (as NO_3), Max	mg/L	IS 3025 (Part 34): 2019 (Chromotropic Acid Method)	6.28	45	No relaxation
7	Chloride (as Cl), Max	mg/L	IS 3025 (Part-32):2019	158.0	250	1000
8	Sulphate (as SO_4), Max	mg/L	IS 3025 (24/sec1): 2022	238.0	200	400
9	Calcium (as Ca), Max	mg/L	IS 3025 (Part-40):2019	94.4	75	200
10	Magnesium (as Mg), Max	mg/L	IS 3025 (Part-46):2019	51.8	30	100
11	Fluoride (as F), Max	mg/L	APHA 23rd Edition 4500F D: 2017	0.53	1.0	1.5
12	Iron as Fe, Max	mg/L	APHA 23rd Edition 3500 Fe B: 2017	0.10	1.0	No relaxation
13	Turbidity, Max	NTU	IS 3025 (Part-10):2017	1.50	1	5
BDL- Below Detectable Limit, BDL (Color - 1 Hazen unit)						

Inference as per IS 10500 :2012 Standards	Above tested parameters are conforming to standards.

Note: 1. Sample received is the only source of water as per customer. Hence permissible limits considered.
2. As per IS 10500:2012 acceptable limits to be [illegible] source, Permissible limits [illegible] considered.
3. Refer IS 10500:2012 for drinking water standards [illegible] parameters.

Authorized Signatory
Channabasappa Malkar (Chemical)

-: END OF REPORT :-

NTLR

Note:
1.The results listed above pertain only to the tested samples and applicable parameters. 2. Samples which are perishable/unstable will be disposed immediately after testing and others will be disposed after 15 days from the date of issue of test report unless otherwise specified. 3. Total liability of our [illegible] invoiced amount. 4. This report is not to be reproduced either wholly or in part and cannot be used as evidence in the court of law and should not be used in any advertising media without prior written permission. 5. If any disputes Subject to Dharwad Jurisdiction. 6. When Laboratory is required by law/contractual agreements to release confidential information, the customer shall be informed unless prohibited by law. 7. Sampling is not done by us unless otherwise specified. 8. Any discrepancy in the test report should be notified within 15 days. 9. For any Complaints kindly register in our Complaint Register maintained with Customer service Coordinator.

NOTARY
S. V. CHOUGALA
Advocate & Notary
TRUE COPY
S. V. Chougala
Advocate & Notary, Athani.
Dt. Belagavi M: 9448194975

NICHROME TESTING LABORATORY AND RESEARCH PRIVATE LIMITED
ACCREDITED LABORATORY
170, 2nd MAIN JUDGES BUNGALOW ROAD, NARAYANPUR, DHARWAD, KARNATAKA, INDIA PIN : 580 008
PH : 0836 – 2771118, 2779321
email : nicochem@gmail.com, website : nichromelabs.com
TESTING / CONSULTING / ENGINEERING / TRAINING

NTLR
CIN: U74900KA2010PTC089191

Company Name: M/s. Krishna Sahakaari Sakkare Karkhane Niyamit	CUSTOMER REFERENCE:	NA	
Customer Address :Sankonhatti Village, Athani Taluk, Belagavi District.	SAMPLE COLLECTED BY:	NICHROME TESTING LABORATORY & RESERCH PVT LTD	
Sample Description : 1 LTR CAN	SAMPLING METHOD: DATE OF COLLECTION: DATE OF ANALYSIS: DATE OF COMPLETION:	APHA 23RD EDITION, 1060 27-05-2023 29-05-2023 03-06-2023	
Environment Condition:29°C	TYPE OF SAMPLE :	GROUND WATER	

Sl.No.	PARAMETERS	UNIT	RESULTS		IS 10500 : 2012 SPECIFICATION STANDARD		Test Method
			SAMPLE LOCATION				
			SANKANHATTI	RADERHATTI	ACCEPTABLE LIMITS	PERMISSIBLE LIMITS	
1	Total Dissolved Solids (TDS)	mg/L	1500.00	1100.00	500	2000	IS 3025 (Part-16):2017
2	Electrical Conductivity @ 25°C	µS/cm	2349.00	1577.00	-	-	IS 3025 (Part 14)
3	pH @ 25°C	-	7.78	8.08	6.5 -8.5	No Relaxation	IS 3025 (Part-11):2022
4	Total Hardness (TH) (as $CaCO_3$)	mg/L	653.40	552.60	200	600	IS 3025(Part 21):2019
5	Total Alkalinity as CaCO3	mg/L	269.40	232.19	200	600	IS 3025 (Part-23):2019
6	Nitrate (as NO3)	mg/L	81.99	17.96	45	No Relaxation	IS 3025 (Part 34): 2019 (Chromotropic Acid Method)
7	Chloride (as Cl)	mg/L	296.89	197.14	250	1000	IS 3025 (Part-32):2019
8	Sulphate as SO4	mg/L	240.94	227.92	200	400	IS 3025 (24/sec1): 2022
9	Calcium (as Ca)	mg/L	155.07	127.57	75	200	IS 3025 (Part-40):2019
10	Magnesium (as Mg)	mg/L	64.30	56.86	30	100	IS 3025 (Part-46):2019
11	Fluoride (as F)	mg/L	0.92	0.69	1	1.5	APHA 23rd Edition 4500F, D: 2017
12	Iron (as Fe)	mg/L	<0.05	<0.05	1	No Relaxation	IS 3025(Part 53):2019
13	Boron (as B)	mg/L	<0.20	<0.20	0.5	1	IS 3025 (Part 57) : 2021
14	Aluminium	mg/L	<0.01	<0.01	0.03	0.2	IS : 3025 (Part : 55)
15	Copper (as Cu)	mg/L	<0.05	<0.05	0.05	1.5	IS 3025 Part 42)
16	Manganese (as Mn)	mg/L	<0.05	<0.05	0.1	0.3	IS 3025 Part 59)
17	Zinc (as Zn)	mg/L	<0.05	<0.05	5	15	IS 3025 (Part 49)
18	Lead (as Pb)	mg/L	<0.50	<0.50	0.01	No Relaxation	IS 3025 (Part 47)
19	Total Chromium (as Cr)	mg/L	<0.10	<0.10	0.05	No relaxation	IS 3025 (Part - 52)
20	Reactive silica	mg/L	4.90	4.82	-	-	APHA 23rd Edition 4500 C, D 2017
21	Sodium	mg/L	186.62	81.44	-	-	APHA 23rd Edition 3500 B: 2017
22	Pottassium	mg/L	0.23	0.29	-	-	APHA 23rd Edition 3500 B: 2017

NOTARY
S. V. CHORAGE
Advocate & Notary
Athani, Belagavi
GOVT. OF INDIA

Authorized Signatory

TRUE COPY
NTLR

S. V. C...
Advocate & Notary, Athani,
Dt. Belagavi M: 9448194975

NICHROME TESTING LABORATORY
AND RESEARCH PRIVATE LIMITED
ACCREDITED LABORATORY
170, 2nd MAIN JUDGES BUNGALOW ROAD, NARAYANPUR,
DHARWAD, KARNATAKA, INDIA PIN : 580 008
PH : 0836 – 2771115, 2778021
email : nicrchem@gmail.com, website : nichromeindia.com
TESTING / CONSULTING / ENGINEERING / TRAINING

NTLR
CIN: U74900KA2015PTC080193

Company Name: /M/s. Krishna Sahakaari Sakkare Karkhane Niyamit	CUSTOMER REFERENCE:	NA	
Customer Address :Sankonhatti Village, Athani Taluk, Belagavi District.	SAMPLE COLLECTED BY:	NICHROME TESTING LABORATORY & RESERCH PVT LTD	
Sample Description : 1 LTR CAN	SAMPLING METHOD: DATE OF COLLECTION: DATE OF ANALYSIS: DATE OF COMPLETION:	APHA 23RD EDITION, 1060 24-05-2023 25-05-2023 31-05-2023	
Environment Condition: 25°C	TYPE OF SAMPLE:	GROUND WATER	

Sl.No.	PARAMETERS	UNIT	RESULTS SAMPLE LOCATION		IS 10500 : 2012 SPECIFICATION STANDARD		Test Method
			NEAR HANUMAN TEMPLE AVARKOD	KARLATTI AJITA TEKDAL HOUSE	ACCEPTABLE LIMITS	PERMISSIBLE LIMITS	
1	Total Dissolved Solids (TDS)	mg/L	1360.00	1650.00	500	2000	IS 3025 (Part-16):2017
2	Electrical Conductivity @ 25°C	µS/cm	2208.00	2650.00	-	-	IS 3025 (Part 14)
3	pH @ 25°C	-	7.42	7.62	6.5 -8.5	No Relaxation	IS 3025 (Part 11):2022
4	Total Hardness (TH) (as $CaCO_3$)	mg/L	462.60	683.00	200	600	IS 3025(Part-21):2019
5	Total Alkalinity as CaCO3	mg/L	275.3	230.02	200	600	IS 3025 (Part-23):2019
6	Nitrate (as NO3)	mg/L	22.31	54.97	45	No Relaxation	IS 3025 (Part 34): 2019 (Chromotropic Acid Method)
7	Chloride (as Cl)	mg/L	199.96	317.8	250	1000	IS 3025 (Part-32):2019
8	Sulphate as SO4	mg/L	253.97	257.88	200	400	IS 3025 (24/sec1): 2022
9	Calcium (as Ca)	mg/L	91.53	175.13	75	200	IS 3025 (Part-40):2019
10	Magnesium (as Mg)	mg/L	56.86	62.11	30	100	IS 3025 (Part-46):2019
11	Fluoride (as F)	mg/L	0.71	0.6	1	1.5	APHA 23rd Edition 4500F, D: 2017
12	Iron (as Fe)	mg/L	<0.05	<0.05	1	No Relaxation	IS 3025(Part-53):2018
13	Boron (as B)	mg/L	<0.20	<0.20	0.5	1	IS 3025 (Part 57) : 2021
14	Aluminium	mg/L	<0.01	<0.01	0.03	0.2	IS : 3025 (Part : 55)
15	Copper (as Cu)	mg/L	<0.05	<0.05	0.05	1.5	IS 3025 Part 42)
16	Manganese (as Mn)	mg/L	<0.05	<0.05	0.1	0.3	IS 3025 Part 59)
17	Zinc (as Zn)	mg/L	0.053	<0.05	5	15	IS 3025 (Part 49)
18	Lead (as Pb)	mg/L	0.051	0.063	0.01	No Relaxation	IS 3025 (Part 47)
19	Total Chromium (as Cr)	mg/L	<0....	<0.10	0.05	No relaxation	IS 3025 (Part - 52)
20	Reactive silica	mg/L	6.97	5.05	-	-	APHA 23rd Edition 4500 C, D 2017
21	Sodium	mg/L	237.58	237.46	-	-	APHA 23rd Edition 3500 B: 2017
22	Pottassium	mg/L	0.32	0.62	-	-	APHA 23rd Edition 3500 B: 2017

Authorised Signatory

TRUE COPY

S. V. Chandole
Advocate & Notary Public

NTLR
CIN: U74900KA2013PTC068193

NICHROME TESTING LABORATORY AND RESEARCH PRIVATE LIMITED
ACCREDITED LABORATORY
176, 2nd MAIN JUDGES BUNGALOW ROAD, NARAYANPUR, DHARWAD, KARNATAKA, INDIA PIN : 580 008
PH : 0836 – 2771115, 2778521
email : nicechem@gmail.com, website : nichromelabs.com
TESTING / CONSULTING / ENGINEERING / TRAINING

Company Name: M/s. Krishna Sahakari Sakkare Karkhane Niyamit	CUSTOMER REFERENCE: NA
Customer Address :Sankonhatti Village, Athani Taluk, Belagavi District.	SAMPLE COLLECTED BY: NICHROME TESTING LABORATORY & RESERCH PVT LTD
Sample Description : 1 LTR CAN	SAMPLING METHOD: APHA 23RD EDITION, 1060 DATE OF COLLECTION: 24-05-2023 DATE OF ANALYSIS: 25-05-2023 DATE OF COMPLETION: 31-05-2023
Environment Condition: 29°C	TYPE OF SAMPLE : GROUND WATER

Sl.No	PARAMETERS	UNIT	RESULTS		IS 10500 : 2012 SPECIFICATION STANDARD		Test Method
			SAMPLE LOCATION				
			NEAR FACTORY AREA	NEAR HANUMAN TEMPLE	ACCEPTABLE LIMITS	PERMISSIBLE LIMITS	
1	Total Dissolved Solids (TDS)	mg/L	1670.00	1040.00	500	2000	IS 3025 (Part-16):2017
2	Electrical Conductivity @ 25°C	µS/cm	1731.00	1544.36	-	-	IS 3025 (Part 14)
3	pH @ 25°C	-	7.67	7.35	6.5 -8.5	No Relaxation	IS 3025 (Part-11):2022
4	Total Hardness (TH) (as $CaCO_3$)	mg/L	468.80	435.60	200	600	IS 3025(Part-21):2019
5	Total Alkalinity as CaCO3	mg/L	217.00	221.34	200	600	IS 3025 (Part-23):2019
6	Nitrate (as NO3)	mg/L	9.97	6.23	45	No Relaxation	IS 3025 (Part 34): 2019 (Chromotropic Acid Method)
7	Chloride (as Cl)	mg/L	162.94	156.28	250	1000	IS 3025 (Part-32):2019
8	Sulphate as SO4	mg/L	244.85	237.04	200	400	IS 3025 (24/sec1): 2022
9	Calcium (as Ca)	mg/L	92.97	94.41	75	200	IS 3025 (Part-40):2019
10	Magnesium (as Mg)	mg/L	57.74	48.55	30	100	IS 3025 (Part-46):2019
11	Fluoride (as F)	mg/L	0.55	0.53	1	1.5	APHA 23rd Edition 4500F, D: 2017
12	Iron (as Fe)	mg/L	<0.05	<0.05	1	No Relaxation	IS 3025(Part-53):2019
13	Boron (as B)	mg/L	<0.20	<0.20	0.5	1	IS 3025 (Part 57) : 2021
14	Aluminium	mg/L	<0.01	<0.01	0.03	0.2	IS : 3025 (Part : 55)
15	Copper (as Cu)	mg/L	<0.05	<0.05	0.05	1.5	IS 3025 Part 42)
16	Manganese (as Mn)	mg/L	<0.05	<0.05	0.1	0.3	IS 3025 Part 59)
17	Zinc (as Zn)	mg/L	<0.05	<0.05	5	15	IS 3025 (Part 49)
18	Lead (as Pb)	mg/L	<0.50	0.057	0.01	No Relaxation	IS 3025 (Part 47)
19	Total Chromium (as Cr)	mg/L	<0.10	<0.10	0.05	No Relaxation	IS 3025 (Part - 52)
20	Reactive silica	mg/L	6.87	6.87	-	-	APHA 23rd Edition 4500 C, D 2017
21	Sodium	mg/L	211.29	108.28	-	-	APHA 23rd Edition 3500 B: 2017
22	Pottassium	mg/L	0.12	0.13	-	-	APHA 23rd Edition 3500 B: 2017

TRUE COPY
Authorized Signatory

S. V. Gangala.
Advocate & Notary Athani
Dt. Belagavi M: 9448194975

NICHROME TESTING LABORATORY
AND RESEARCH PRIVATE LIMITED
ACCREDITED LABORATORY
170, 2nd MAIN JUDGES BUNGALOW ROAD, NARAYANPUR,
DHARWAD, KARNATAKA, INDIA PIN : 580 008
PH : 0836 – 2771115, 2778521
email : nicechem@gmail.com, website : nichromelabs.com
TESTING / CONSULTING / ENGINEERING / TRAINING

NTLR
CIN: U74900KA2015PTC080103

Company Name: M/s. Krishna Sahakari Sakkare Karkhane Niyamit	CUSTOMER REFERENCE:	NA	
Customer Address :Sankonatti Village, Athani Taluk, Belagavi District.	SAMPLE COLLECTED BY:	NICHROME TESTING LABORATORY & RESEARCH PVT LTD	
Sample Description : 1 LTR CAN	SAMPLING METHOD: DATE OF COLLECTION: DATE OF ANALYSIS: DATE OF COMPLETION:	APHA 23RD EDITION, 1090 27-05-2023 29-05-2023 03-06-2023	
Environment Condition:29°C	TYPE OF SAMPLE :	GROUND WATER	

Sl.No	PARAMETERS	UNIT	RESULTS		IS 10500 : 2012 SPECIFICATION STANDARD		Test Method
			SAMPLE LOCATION				
			NEAR SITE	NEAR HALIYAL	ACCEPTABLE LIMITS	PERMISSIBLE LIMITS	
1	Total Dissolved Solids (TDS)	mg/L	1030.00	1200.00	500	2000	IS 3025 (Part-16):2017
2	Electrical Conductivity @ 25°C	µS/cm	1660.00	1507.00	-	-	IS 3025 (Part 14)
3	pH @ 25°C	-	8.36	7.64	6.5 -8.5	No Relaxation	IS 3025 (Part-11):2022
4	Total Hardness (TH) (as $CaCO_3$)	mg/L	270.00	466.20	200	600	IS 3025(Part-21):2019
5	Total Alkalinity as CaCO3	mg/L	247.11	264.74	200	600	IS 3025 (Part-23):2019
6	Nitrate (as NO3)	mg/L	10.29	26.58	45	No Relaxation	IS 3025 (Part 34): 2019 (Chromotropic Acid Method)
7	Chloride (as Cl)	mg/L	167.09	134.09	250	1000	IS 3025 (Part-32):2019
8	Sulphate as SO4	mg/L	247.46	238.01	200	400	IS 3025 (24/sec1): 2022
9	Calcium (as Ca)	mg/L	98.74	125.41	75	200	IS 3025 (Part-40):2019
10	Magnesium (as Mg)	mg/L	5.59	37.18	30	100	IS 3025 (Part 46):2019
11	Fluoride (as F)	mg/L	0.25	0.38	1	1.5	APHA 23rd Edition 4500F, D: 2017
12	Iron (as Fe)	mg/L	<0.05	<0.05	1	No Relaxation	IS 3025(Part 53):2019
13	Boron (as B)	mg/L	<0.20	<0.20	0.5	1	IS 3025 (Part 57) : 2021
14	Aluminium	mg/L	<0.01	<0.01	0.03	0.2	IS : 3025 (Part : 55)
15	Copper (as Cu)	mg/L	<0.05	<0.05	0.05	1.5	IS 3025 Part 42
16	Manganese (as Mn)	mg/L	<0.05	<0.05	0.1	0.3	IS 3025 Part 59
17	Zinc (as Zn)	mg/L	<0.05	1.044	5	15	IS 3025 (Part 49)
18	Lead (as Pb)	mg/L	<0.50	<0.50	0.01	No Relaxation	IS 3025 (Part 47)
19	Total Chromium (as Cr)	mg/L	<0.10	<0.10	0.05	No relaxation	IS 3025 (Part - 52)
20	Reactive silica	mg/L	4.98	4.12	-	-	APHA 23rd Edition 4500 C, D 2017
21	Sodium	mg/L	149.05	88.76	-	-	APHA 23rd Edition 3500 B: 2017
22	Pottassium	mg/L	0.23	0.29	-	-	APHA 23rd Edition 3500 B: 2017

NOTARY
S.V. CHOUGALA
Advocate & Notary
Athani, Belagavi
Regn. No: 4209
Expiry Date:
2-JUN-2027
GOVT. OF INDIA

Authorized Signatory

TRUE COPY NTLR

S. V. Chougala.
Advocate & Notary, Athani.
Dt. Belagavi M 9242164978

NICHROME TESTING LABORATORY AND RESEARCH PRIVATE LIMITED
ACCREDITED LABORATORY
170, 2nd MAIN JUDGES BUNGALOW ROAD, NARAYANPUR,
DHARWAD, KARNATAKA, INDIA PIN : 580 008
PH : 0836 – 2771115, 2778821
email : ntrochem@gmail.com, website : nichromelabs.com
TESTING / CONSULTING / ENGINEERING / TRAINING

NTLR
CIN: U74900KA2013PTC069193

Company Name: M/s. Krishna Sahakaari Sakkare Karkhane Niyamit	CUSTOMER REFERENCE:	NA
Customer Address: Sankonatti Village, Athani Taluk, Belagavi District.	SAMPLE COLLECTED BY:	NICHROME TESTING LABORATORY & RESERCH PVT LTD
Sample Description : 1 LTR CAN	SAMPLING METHOD: DATE OF COLLECTION: DATE OF ANALYSIS: DATE OF COMPLETION:	APHA 23RD EDITION, 1060 27-05-2023 29-05-2023 03-06-2023
Environment Condition: 39°C	TYPE OF SAMPLE :	GROUND WATER

SL.No.	PARAMETERS	UNIT	RESULTS SAMPLE LOCATION	IS 10500 : 2012 SPECIFICATION STANDARD		Test Method
			ATHANI	ACCEPTABLE LIMITS	PERMISSIBLE LIMITS	
1	Total Dissolved Solids (TDS)	mg/L	900	500	2000	IS 3025 (Part-16):2017
2	Electrical Conductivity @ 25°C	µS/cm	1317.00	-	-	IS 3025 (Part 14)
3	pH @ 25°C	-	8.19	6.5-8.5	No Relaxation	IS 3025 (Part-11):2022
4	Total Hardness (TH) (as $CaCO_3$)	mg/L	253.80	200	600	IS 3025(Part-21):2019
5	Total Alkalinity as CaCO3	mg/L	109.26	200	600	IS 3025 (Part-23):2019
6	Nitrate (as NO3)	mg/L	2.97	45	No Relaxation	IS 3025 (Part 34): 2019 (Chromotropic Acid Method)
7	Chloride (as Cl)	mg/L	59.38	250	1000	IS 3025 (Part-32):2019
8	Sulphate as SO4	mg/L	222.71	200	400	IS 3025 (24/sec1): 2022
9	Calcium (as Ca)	mg/L	47.57	75	200	IS 3025 (Part-40):2019
10	Magnesium (as Mg)	mg/L	32.81	30	100	IS 3025 (Part-46):2019
11	Fluoride (as F)	mg/L	0.44	1	1.5	APHA 23rd Edition 4500F, D: 2017
12	Iron (as Fe)	mg/L	<0.05	1	No Relaxation	IS 3025(Part-53):2019
13	Boron (as B)	mg/L	<0.20	0.5	1	IS 3025 (Part 57) : 2021
14	Aluminium	mg/L	<0.01	0.03	0.2	IS : 3025 (Part : 55)
15	Copper (as Cu)	mg/L	<0.05	0.05	1.5	IS 3025 Part 42)
16	Manganese (as Mn)	mg/L	<0.05	0.1	0.3	IS 3025 Part 59)
17	Zinc (as Zn)	mg/L	<0.05	5	15	IS 3025 (Part 49)
18	Lead (as Pb)	mg/L	<0.50	0.01	No Relaxation	IS 3025 (Part 47)
19	Total Chromium (as Cr)	mg/L	<0.10	0.05	No relaxation	IS 3025 (Part - 52)
20	Reactive silica	mg/L	1.91	-	-	APHA 23rd Edition 4500 C, D 2017
21	Sodium	mg/L	118.57	-	-	APHA 23rd Edition 3500 B: 2017
22	Pottassium	mg/L	1.45	-	-	APHA 23rd Edition 3500 B: 2017

TRUE COPY

NOTARY
S. V. CHOUGALA
Advocate & Notary
Athani, Belagavi
GOVT. OF INDIA

Authorized Signatory

NTLR

R.No.DSK/REG-1-80-81 Dt. 10th March 1981 GSTIN : 29AAAAT3400C1Z1

ಕೃಷ್ಣಾ ಸಹಕಾರಿ ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆ ನಿಯಮಿತ, ಅಥಣಿ 591304.

ಪೋಸ್ಟ : ಸಂಕೋನಟ್ಟಿ. ತಾಲೂಕ : ಅಥಣಿ. ಜಿಲ್ಲಾ : ಬೆಳಗಾವಿ.

THE KRISHNA SAHAKARI SAKKARE KARKHANE NIYAMIT, ATHANI-591304.

POST : SANKONATTI TALUK : ATHANI ☎ : Office : 08289-255000
Dist. : Belagavi. Karnataka State. Telefax : 08289-255001

E-mail : krishnasugar@gmail.com

Ref. No. *Date :*

KSSKN/PCB/Adm/2024-25/1088 Date : 02-12-2024

To,
The Chairman,
Central Pollution Control Board,
Ministry of Environment, Forest & Climate Change, Government of India,
Parivesh Bhavan, East Arjun Nagar,
New Delhi-110032.

Sub: Submission to the Proposed Direction (Show Cause Notice) issued under Section (5) of the Environment Protection Act, 1986 made during the site inspection on 6.02.2024 of CPCB and subsequent Show Cause Notice issued by KSPCB and Personal hearing held on 09-09-2024 reg.,

Ref: 1. CPCB Notice CP-11/22/2024-IPC-III-HO-CPCB-HO dated 28th Nov 2024 vide email.
2. CPCB Notice CP-11/22/2024-IPC-III-HO-CPCB-HO/5904 dated 05th Nov 2024.
3. CPCB Compliance Report Ref : KSSKN / CPCB/ Adm /2024-25/957 dated 25-10-2024.
4. CPCB Show cause notice issued vide No. CP-11 / 22 / 2024 – IPC – III – HO – CPCB - HO / 2500 dated 20.06.2024. Our reply Ref : KSSKN/CPCP/ Reply/ 2024-25/489 dated 28-08-2024.

Sir,

Received the above-mentioned mail dated 28th Nov 2024 and letter dated 5th Nov 2024.

We had written a letter dated 25-10-2024 received by your office on 18th Nov 2024. This letter sent is our completion report and we have complied with all the requirements specified. Since our letter dated 25-10-2024 was received by yourself on 18th Nov 2024, we did not reply to the letter dated 5th Nov 2024. However we have received another letter from yourself vide mail on 28th Nov 2024, hence this reply.

We are resending our Compliance Report with completion of all requirements as specified by yourself. We are resending the letter dated 25-10-2024 with additional details and photographs.

NOTARY ... GOVT. OF INDIA Expiry Date: 20-JUN-2027

We have also submitted compliance report to State Pollution Control Board (KSPCB) and replied to their Notice and subsequent correspondence as well.

It is submitted that we are a cooperative sugar plant with around 16000 farmer members committed to serving the farming community. We are committed to complying with the statutory norms and meeting the environmental regulations.

We have taken seriously the observations made by the CPCB and have already completed all requirements as specified.

Show Cause Notice of CPCB and its Reply along with actions taken / plans of execution.

Sl No.	Observations made by CPCB	Action Taken on the observation
1	The Unit shall treat the effluent stored in the earthen lagoon in its ETP" Necessary records in this regard be maintained. The Unit shall dismantle the earthen lagoon and then level the lagoon accordingly under the supervision of SPCB and thereafter shall submit the compliance report to CPCB and SPCB. Further, groundwater around the earthen lagoons be monitored for pre & post monsoon and results be submitted to CPCB and SPCB	• **Completed** • The earthen lagoon where the effluent was collected is not a regular lagoon for storage of the effluent. It is a low-lying area within the factory premises, wherein rain water used to get collected naturally. • Major dismantling of earthen lagoon has already been completed and we have taken steps to stop water movement towards the lagoon. There will no water collection in the lagoon. • **Photographs attached - Annexure 1A, 1B, 1C and 1D.**
2	The Unit shall augment/upgrade the air pollution control devices installed at 80TPH Boiler ensuring compliance with the prescribed emission standard and shall submit the stack emission monitoring result from EPA recognized lab to CPCB and SPCB.	• **Completed** • The ESP complete servicing and overhauling has been completed on 04-10-2024. Completion certificate by company **M/S AB Enviro Pune is enclosed Annexure 2A and 2B** • We have recently started crushing. Also requested KSPCB for joint sampling and shall be done shortly. The test report for the same shall be submitted post testing.

NOTARY S.V. CHOUGALA Advocate & Notary Reg.No: 4209 Expiry Date: 20-JUN-2027 GOVT. OF INDIA

3	The Unit shall install a proper pipeline network for utilization of treated effluent for irrigation and no flexible/hose pipes should be used for irrigation.	• **Completed.** • Out of 156 acres, total garden area is more than 50 acres and with more than 30000 trees. Pipeline for plantations (Coconut, Teak, Malaysian Neem, etc) to use the treated water is completed as permanent pipeline. We had flexible pipeline which has been changed to permanent pipeline. Phorographs of the same attached. **Annexure 3A and 3B**
4	The Unit shall construct an impervious tank with 15 days storage capacity for storage of treated water for no demand period	1. The sugarcane crushing season for our factory and around is from October to March every year, i.e., the post-monsoon period. The treated effluent during this period will be used directly for irrigation and for green belt development and have more thank 30000 plants with irrigation area of 50 acres plus. There will be no containment during this period. Maximum retention for treated water is for 24 to 36 hours. However we have treated water tank for about 4 -5 days. Hence there is no requirement / necessity of additional storage / 15 days storage tank. • Additionally we have agreement for 64 acres farmer land as well to use Treated Water. Agreement letter enclosed. **Annexure 4A** • This year even the government directive to the same has been issued (To start crushing only by Nov 15th 2024.) which is post monsoon period. Order Enclosed **Annexure 4B** • However if the same has to be increased, it will be an additional burden of minimum of around 6 to 7 crores to farmers cooperative sugar factory which is already running under loss.

5	The Unit shall ensure that proper records are maintained on the quantity of used oil, fly ash, press-mud, sludge/ solids generated from the Unit, the quantity disposed of, and the details of vendors to whom it is disposed.	• Completed. • As mentioned in our earlier replies, Data of Pressmud, Fly ash, Bottom Ash, etc are maintained but is under different heads as per departments, since it's a part of our structure. • As per your directions, we have changed the format of log book and last one month data is also entered. The same is being submitted. The log book will continue for the upcoming season accordingly. Copy enclosed. **Annexure 5**
6	The Unit shall provide a separate dedicated storage area for storing hazardous waste (HW) and shall ensure that HW is not stored for more than 90 days	• **Completed.** • A separate Area has been designated for Hazardous Waste. • Disposal shall be within 90 days **MOU with KSPCB Authorized Vendor - Annexure 6A, Form No 4 – Annexure 6B, Form No 10 – Annexure 6C**
7	The unit shall ensure that the flow meter installed at the outlet of ETP is functional & calibrated and shall maintain the logbook record of the same.	• **Completed** • The flow meter at the outlet of the ETP is functional, calibrated and log book for the same is also maintained. **Flowmeter photograph – Annexure 7A, Calibration certificate Annexure 7B, Log book copy Annexure 7C.**
8	The Unit shall regularly update the data display board installed at the entrance gate.	• **Completed.** • We have updated the display board installed at the entrance gate and enclosed a photograph as **Annexure-8**

NOTARY
S. V. CHOUGALA
Advocate & Notary
Athani, Belagavi
Reg No: 4209
Expiry Date
20-JUN-2027
GOVT. OF INDIA

9	The Unit shall collect the groundwater samples from the monitoring wells situated in the command area where treated effluent is used for irrigation and shall monitor the quality of groundwater twice a year as per consent condition and submit the groundwater quality report from EPA/NABL recognized/accredited lab to CPCB& SPCB	• **Completed** • Command area borewells and borewells around earthen lagoon have been tested. Test Reports are attached and there is no contamination observed. Test Reports **- Annexure-9**.

It is most humbly prayed to kindly consider the compliance report on all the observations of the CPCB and to note that all observations have been complied with.

Yours Faithfully

Managing Director
Krishna Sahakar Sakkare Karkhane Ltd.

Copy submitted to:

- Regional Directorate, CPCB Bangalore

NOTARY S.V. CHOUGALA Advocate & Notary Athani, Belagavi Reg.No: 4209 Expiry Date: 20-JUN-2027 GOVT.OF INDIA

TRUE COPY

S. V. Chougala.
Advocate & Notary, Athani,
Dt. Belagavi M 9448164973

List of Annexures

Sl No.	List of Annexures
1	• Layout of the factory showing locations of different units namely low lying area, (Dismantling of Earthen Lagoon) Google Map and Contour map enclosed Annexure-1A, 1B, 1C and 1D.
2	• The ESP complete servicing and overhauling has been completed on 04-10-2024. Completion certificate by company M/S AB Enviro Pune is enclosed Annexure 2A and 2B
3	• Completed permanent pipeline. Photographs of the same attached. Annexure 3A and 3B
4	• 64 acres farmer land as well to use Treated Water. Agreement letter enclosed. Annexure 4A • This year even the government directive to the same has been issued (To start crushing only by Nov 15th 2024.) Order Enclosed Annexure 4B
5	• Format of changed log book. The log book will continue for the upcoming season accordingly. Copy enclosed. Annexure 5
6	• MOU with KSPCB Authorized Vendor - Annexure 6A, • Form No 4 – Annexure 6B, • Form No 10 – Annexure 6C
7	• Flowmeter photograph – Annexure 7A, Calibration certificate Annexure 7B, Log book copy Annexure 7C.
8	• We have updated the display board installed at the entrance gate and enclosed a photograph as Annexure-8
9	• Groundwater analysis report in the command area / near lagoon area and in factory premises. Annexure 9

R.No.DSK/REG-1-80-81 Dt. 10th March 1981 GSTIN : 29AAAAT3400C1Z1

ಕೃಷ್ಣಾ ಸಹಕಾರಿ ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆ ನಿಯಮಿತ, ಅಥಣಿ 591304.

ಪೋಸ್ಟ : ಸಂಕೋನಟ್ಟಿ. ತಾಲೂಕ : ಅಥಣಿ. ಜಿಲ್ಲಾ : ಬೆಳಗಾವಿ.

THE KRISHNA SAHAKARI SAKKARE KARKHANE NIYAMIT, ATHANI-591304.

POST : SANKONATTI TALUK : ATHANI ☎: Office : 08289-255000
Dist. : Belagavi. Karnataka State. Telefax : 08289-255001
E-mail : krishnasugar@gmail.com

Ref. No. *Date :*

KSSKN/PCB/Adm/2024-25/1088 Date : 02-12-2024

To,
The Chairman,
Central Pollution Control Board,
Ministry of Environment, Forest & Climate Change, Government of India,
Parivesh Bhavan, East Arjun Nagar,
New Delhi-110032.

Sub: Submission to the Proposed Direction (Show Cause Notice) issued under Section (5) of the Environment Protection Act, 1986 made during the site inspection on 6.02.2024 of CPCB and subsequent Show Cause Notice issued by KSPCB and Personal hearing held on 09-09-2024 reg.,

Ref: 1. CPCB Notice CP-11/22/2024-IPC-III-HO-CPCB-HO dated 28th Nov 2024 vide email.
2. CPCB Notice CP-11/22/2024-IPC-III-HO-CPCB-HO/5904 dated 05th Nov 2024.
3. CPCB Compliance Report Ref : KSSKN / CPCB/ Adm /2024-25/957 dated 25-10-2024.
4. CPCB Show cause notice issued vide No. CP-11 / 22 / 2024 – IPC – III – HO – CPCB - HO / 2500 dated 20.06.2024. Our reply Ref : KSSKN/CPCP/ Reply/ 2024-25/489 dated 28-08-2024.

Sir,

Received the above-mentioned mail dated 28th Nov 2024 and letter dated 5th Nov 2024.

We had written a letter dated 25-10-2024 received by your office on 18th Nov 2024. This letter sent is our completion report and we have complied with all the requirements specified. Since our letter dated 25-10-2024 was received by yourself on 18th Nov 2024, we did not reply to the letter dated 5th Nov 2024. However we have received another letter from yourself vide mail on 28th Nov 2024, hence this reply.

We are resending our Compliance Report with completion of all requirements as specified by yourself. We are resending the letter dated 25-10-2024 with additional details and photographs.

NOTARY
GOVT. OF INDIA
Expiry Date: 20-JUN-2027

We have also submitted compliance report to State Pollution Control Board (KSPCB) and replied to their Notice and subsequent correspondence as well.

It is submitted that we are a cooperative sugar plant with around 16000 farmer members committed to serving the farming community. We are committed to complying with the statutory norms and meeting the environmental regulations.

We have taken seriously the observations made by the CPCB and have already completed all requirements as specified.

Show Cause Notice of CPCB and its Reply along with actions taken / plans of execution.

Sl No.	Observations made by CPCB	Action Taken on the observation
1	The Unit shall treat the effluent stored in the earthen lagoon in its ETP" Necessary records in this regard be maintained. The Unit shall dismantle the earthen lagoon and then level the lagoon accordingly under the supervision of SPCB and thereafter shall submit the compliance report to CPCB and SPCB. Further, groundwater around the earthen lagoons be monitored for pre & post monsoon and results be submitted to CPCB and SPCB	• **Completed** • The earthen lagoon where the effluent was collected is not a regular lagoon for storage of the effluent. It is a low-lying area within the factory premises, wherein rain water used to get collected naturally. • Major dismantling of earthen lagoon has already been completed and we have taken steps to stop water movement towards the lagoon. There will no water collection in the lagoon. • **Photographs attached - Annexure 1A, 1B, 1C and 1D.**
2	The Unit shall augment/upgrade the air pollution control devices installed at 80TPH Boiler ensuring compliance with the prescribed emission standard and shall submit the stack emission monitoring result from EPA recognized lab to CPCB and SPCB.	• **Completed** • The ESP complete servicing and overhauling has been completed on 04-10-2024. Completion certificate by company **M/S AB Enviro Pune is enclosed Annexure 2A and 2B** • We have recently started crushing. Also requested KSPCB for joint sampling and shall be done shortly. The test report for the same shall be submitted post testing.

NOTARY S.V. CHOUGALA Advocate & Notary Reg.No: 4209 Expiry Date: 20-JUN-2027 GOVT. OF INDIA

3	The Unit shall install a proper pipeline network for utilization of treated effluent for irrigation and no flexible/hose pipes should be used for irrigation.	• **Completed.** • Out of 156 acres, total garden area is more than 50 acres and with more than 30000 trees. Pipeline for plantations (Coconut, Teak, Malaysian Neem, etc) to use the treated water is completed as permanent pipeline. We had flexible pipeline which has been changed to permanent pipeline. Phorographs of the same attached. **Annexure 3A and 3B**
4	The Unit shall construct an impervious tank with 15 days storage capacity for storage of treated water for no demand period	1. The sugarcane crushing season for our factory and around is from October to March every year, i.e., the post-monsoon period. The treated effluent during this period will be used directly for irrigation and for green belt development and have more thank 30000 plants with irrigation area of 50 acres plus. There will be no containment during this period. Maximum retention for treated water is for 24 to 36 hours. However we have treated water tank for about 4 -5 days. Hence there is no requirement / necessity of additional storage / 15 days storage tank. • Additionally we have agreement for 64 acres farmer land as well to use Treated Water. Agreement letter enclosed. **Annexure 4A** • This year even the government directive to the same has been issued (To start crushing only by Nov 15th 2024.) which is post monsoon period. Order Enclosed **Annexure 4B** • However if the same has to be increased, it will be an additional burden of minimum of around 6 to 7 crores to farmers cooperative sugar factory which is already running under loss.

5	The Unit shall ensure that proper records are maintained on the quantity of used oil, fly ash, press-mud, sludge/ solids generated from the Unit, the quantity disposed of, and the details of vendors to whom it is disposed.	• Completed. • As mentioned in our earlier replies, Data of Pressmud, Fly ash, Bottom Ash, etc are maintained but is under different heads as per departments, since it's a part of our structure. • As per your directions, we have changed the format of log book and last one month data is also entered. The same is being submitted. The log book will continue for the upcoming season accordingly. Copy enclosed. **Annexure 5**
6	The Unit shall provide a separate dedicated storage area for storing hazardous waste (HW) and shall ensure that HW is not stored for more than 90 days	• **Completed.** • A separate Area has been designated for Hazardous Waste. • Disposal shall be within 90 days **MOU with KSPCB Authorized Vendor - Annexure 6A,** **Form No 4 – Annexure 6B,** **Form No 10 – Annexure 6C**
7	The unit shall ensure that the flow meter installed at the outlet of ETP is functional & calibrated and shall maintain the logbook record of the same.	• **Completed** • The flow meter at the outlet of the ETP is functional, calibrated and log book for the same is also maintained. **Flowmeter photograph – Annexure 7A, Calibration certificate Annexure 7B, Log book copy Annexure 7C.**
8	The Unit shall regularly update the data display board installed at the entrance gate.	• **Completed.** • We have updated the display board installed at the entrance gate and enclosed a photograph as **Annexure-8**

9	The Unit shall collect the groundwater samples from the monitoring wells situated in the command area where treated effluent is used for irrigation and shall monitor the quality of groundwater twice a year as per consent condition and submit the groundwater quality report from EPA/NABL recognized/accredited lab to CPCB& SPCB	• **Completed** • Command area borewells and borewells around earthen lagoon have been tested. Test Reports are attached and there is no contamination observed. Test Reports **- Annexure-9**.

It is most humbly prayed to kindly consider the compliance report on all the observations of the CPCB and to note that all observations have been complied with.

Yours Faithfully

The Krishna Sahakari Sakkare Karkhane Ni. ATHANI Dist:Belagavi

Managing Director
Krishna Sahakar Sakkare Karkhane Ltd.

Copy submitted to:

- Regional Directorate, CPCB Bangalore

NOTARY S.V.CHOUGALA Advocate & Notary Athani, Belagavi Reg.No: 4209 Expiry Date: 20-JUN-2027 GOVT.OF INDIA

TRUE COPY

S. V. Chougala, Advocate & Notary, Athani, Dt. Belagavi M 9448164973

List of Annexures

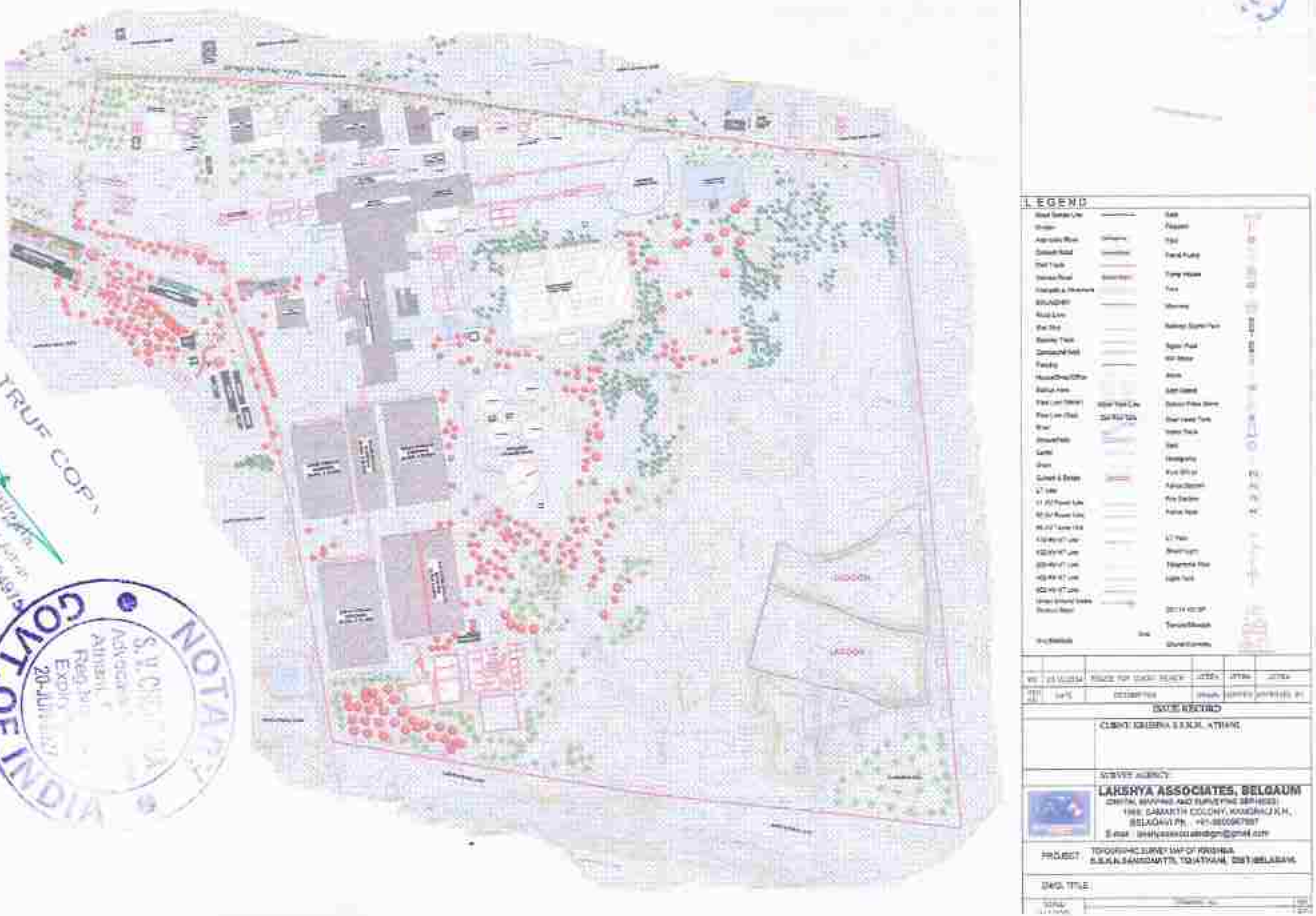
Sl No.	List of Annexures
1	• Layout of the factory showing locations of different units namely low lying area, (Dismantling of Earthen Lagoon) Google Map and Contour map enclosed Annexure-1A, 1B, 1C and 1D.
2	• The ESP complete servicing and overhauling has been completed on 04-10-2024. Completion certificate by company M/S AB Enviro Pune is enclosed Annexure 2A and 2B
3	• Completed permanent pipeline. Photographs of the same attached. Annexure 3A and 3B
4	• 64 acres farmer land as well to use Treated Water. Agreement letter enclosed. Annexure 4A • This year even the government directive to the same has been issued (To start crushing only by Nov 15th 2024.) Order Enclosed Annexure 4B
5	• Format of changed log book. The log book will continue for the upcoming season accordingly. Copy enclosed. Annexure 5
6	• MOU with KSPCB Authorized Vendor - Annexure 6A, • Form No 4 – Annexure 6B, • Form No 10 – Annexure 6C
7	• Flowmeter photograph – Annexure 7A, Calibration certificate Annexure 7B, Log book copy Annexure 7C.
8	• We have updated the display board installed at the entrance gate and enclosed a photograph as Annexure-8
9	• Groundwater analysis report in the command area / near lagoon area and in factory premises. Annexure 9

TRUE COPY

ANNEXURE-18 (DISTILLERY COMING AT LAGOON)

NOTARY
S.V.CHOUGULA
GOVT OF INDIA
TRUE COPY
S. V. Chougula
Advocate & Notary, Amgo
Dt Belagavi M 9448194975

TOPOGRAPHIC SURVEY MAP OF KRISHNA
S.S.K.N.SANKONATTI, TQ:ATHANI, DIST:BELAGAVI.



Annexure - 1c

TRUE COPY

S. V. Chougala
Advocate & Notary, Athani
Belagavi M. 9448194975

NOTARY
S. V. CH[illegible]
Advocate
Athani
Reg.No
Expiry
20-JUN-2027
GOVT. OF INDIA

Annexure - I D

Natural Drainage Network

NOTARY GOVT OF INDIA
S.V. CHOUGALA
Advocate & Notary
Athani, Belagavi
Reg.No: 4209
Expiry Date:
20-JUN-2027

TRUE COPY
S. V. Chougala,
Advocate & Notary, Athani
Dist. Belagavi (Karnataka)

Annexure - 2A

AB ENVIRO

Address: - Office No- 6, Kandhare Building,
Near Pragati Girls Hostel, Vadgaon Budruk,
Pune – 411041, Maharashtra.
Email ID – amol.abenviro@gmail.com
GSTIN – 27CBZPB4175R1ZM
Mobile – 8329680732

Date : 04.10.2024

Ref No : ABE/24-25/KSSKN/942431

To
The Managing Director,
Krishna Sahakari Sakkare Karkhane Niyamit
Post : Sankonahatti
Athani – 591 304.

Sub: Work completion report of ESP Field 1 & 2 dtd 04.10.2024 – reg.

Reference: Inspection of ESP Field 1 & 2 held on 14.09.2024.

Sir,

We are pleased to say that the commissioned overhaul and servicing work of ESP 1 and 2 fields has been completed satisfactorily.

I) The rectification works in the activities are as follows:

1. The bent Emitting Electrodes have been straightened.
2. The Collecting Electrodes plates have been strengthened by addition plates as per required sizes.
3. The damaged Rapping Hammers and clamps of Collecting plated have been replaced.
4. ESP 2 Field's the cracked shaft insulator of emitting electrodes has been replaced.
5. The Emitting Electrodes and Collecting Electrodes re alignment works have been carried out.
6. ESP Hopper, Casing and Roof sides the patch up works have been carried out.

II) The Air load test readings are as follows:

NOTARY GOVT. OF INDIA

NOTARY GOVT. OF INDIA

1. The rapping system of Emitting electrodes and Collecting plates have been starts and found good working.
2. Voltage and Current Readings for each Transformer-Rectifier (T-R) Set of Fields observed found ok and the reading as per following :

Field - I

I SET	Secondary Current (mA)	Secondary KiloVoltage (kv)	Primary Voltage (Volt)	Primary Current (Amp)
50	50	27	99	16
100	100	33	141	29
150	150	38	174	40
200	200	41	202	48
250	250	44	228	55
300	300	47	251	61
350	350	49	269	66
400	400	50	285	72

Field - II

I SET	Secondary Current (mA)	Secondary KiloVoltage (kv)	Primary Voltage (Volt)	Primary Current (Amp)
50	50	27	83	16
100	100	33	118	30
150	150	37	145	41
200	200	41	169	48
250	250	44	190	56
300	300	46	211	61
350	350	48	232	67
400	400	50	248	72

Thanking you

TRUE COP

Yours sincerely

A.B.Enviro Pune

NOTARY S.V. CHOUGALA GOVT. OF INDIA

ATTESTED

NOTARY (S. V. CHOUGALA)

25 OCT 2024

ANN – 2B

ENVIRO

Address: - Flat No 806, Lane No – 26/B,
Grand Colina Society, Ganesh Nagar,
Dhayari, Pune – 411041, Maharashtra.
Email ID – amol.abenviro@gmail.com
GSTIN – 27CBZPB4175R1ZM
Mobile – 8329680732/9767613326

Ref No – ENVESPOVHKSSN

DATE – 04.10.2014

TO,
The Managing Director,
Krishna Sahakari Sakkare Niyamit
Post : Sankonahatti
Athani – 591 304
Dist – Belgavi

This is certify that the overuling cum serevicing work of ESP 1 & 2 Fields have been carried out quite satisfactory for 80 TPH bagase based Boiler. The TR set calibrated and primary and secoindory volt, amps, kV & mA The readings are checked and found ok to the proportionate manner as per the standard protocol. The existing ESP 1 & 2 fields ared quite adequate to maintain the standard parameter for the existing 80 TPH Bagasse based Boiler.

This is for your kind informationb please.

Your Sincerely,

A B ENVIRO
Pune

TRUE COPY

TRUE COPY

Advocate & Notary, Affair
Ct. Belagavi, M. 9448194975

Annexure - 3B

TRUE COPY

S. J. [illegible]
Advocate & Notary [illegible]
Dt. Belagavi [illegible]

ANNEXURE - 4A

सत्यमेव जयते

INDIA NON JUDICIAL

Government of Karnataka

e-Stamp

Certificate No.	:	IN-KA13135948933250T
Certificate Issued Date	:	24-Sep-2021 01:12 PM
Account Reference	:	NONACC (BK)/ kakscub08/ ATHANI/ KA-BL
Unique Doc. Reference	:	SUBIN-KAKAKSCUB08828901140535687
Purchased by	:	MANAGING DIRECTOR K S S K N ATHANI
Description of Document	:	Article 12 Bond
Description	:	BOND
Consideration Price (Rs.)	:	0 (Zero)
First Party	:	MANAGING DIRECTOR K S S K N ATHANI
Second Party	:	FARMERS
Stamp Duty Paid By	:	MANAGING DIRECTOR K S S K N ATHANI
Stamp Duty Amount(Rs.)	:	20 (Twenty only)

NOTARY S.S.PUJARI NOTARY At:Post:ATHANI-591304 Tq:Athani,Dist:Belagavi Regn.No:20349 Expiry Date: 09-3-2025 GOVT. OF INDIA

ISSUED BY: Aroodhjyoti Pattan Sahakara Bank Niyamithi, Athani.

Authorised Signature.

Please write or type below this line

ಒಪ್ಪಿಗೆ ಪತ್ರ

ಈ ಮೂಲಕ ಕೆಳಗೆ ಸಹಿ ಮಾಡಿರುವ ನಾವು ಕಾರಖಾನೆಯ ಸುತ್ತಮುತ್ತಲು ಇರುವ ನಮ್ಮ ಜಮೀನುಗಳಿಗೆ ಕೃಷ್ಣಾ ಸ. ಸ. ಕಾರಖಾನೆಯ ETP ಯಲ್ಲಿ ಶುದ್ಧಿಕರಿಸಿದ ನೀರನ್ನು ಕೆಳಕಾಣಿಸಿದ ನಮ್ಮ ಜಮೀನುಗಳಿಗೆ ಉಪಯೋಗಿಸುತ್ತಿದ್ದೇವೆ.

NOTARY S. V. CHOUGALA Advocate & Notary Athani, Belagavi Regn.No: 4209 Expiry Date: 20-JUN-2027 GOVT. OF INDIA

2..

No. of Corrections...Nil.....

NOTARY

Statutory Note:
1. The authenticity of this Stamp certificate should be verified at 'www.shcilestamp.com' or using e-Stamp Mobile App of Stock Holding.
2. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
3. The onus of checking the legitimacy is on the users of the certificate.
4. In case of any discrepancy please inform the Competent Authority.

-2-

ಕ್ರಸಂ	ರೈತರ ಹೆಸರು	ಊರೂ	ಸರ್ವೇ ನಂಬರ	ಎಕರೆಗಳು	ಸಹಿ
೧.	ವೆಂಕಟೇಶ. ಶಿ. ಶೆಟ್ಟಿ. ನಾಂಖಡೆ	ಸಂಕೋನಟ್ಟಿ	1180/2	12.00	[illegible]
೨.	[illegible]	[illegible]	229	17-19	[illegible]
೩.	[illegible]		231	2--	
೪.	ಅಪ್ಪಾಸಾಬ ಬ. ಠಕ್ಕನ್ನವರ	[illegible]	237/1	4.30	A. B. Thakk[illegible]
೫.	ದಾದಾಸಾಬ ಬುಡಾಸಾಬ ನದಾಫ	ಸಂಕೋನಟ್ಟಿ	1181/2	4.23	
೬.	ಹುಸೇನಸಾಬ ಇಮಾಮಸಾಬ ನದಾಫ	"	1181/3	4.23	
೭.	ಬುಡಾನಸಾಬ ಇಮಾಮಸಾಬ ನದಾಫ	"	1181/4	4.23	
೮.	[illegible] ಬುಡಾನಸಾಬ ನದಾಫ	"	1182/2	1.23	
೯.	ಭರತೇಶ. ಸಿಂಗಪ್ಪ ಬಸರಿಕೋಡಿ	"	1180/1B-P	12.36	BN[illegible]
೧೦.					
ಒಟ್ಟು				64.47	

ಮೇಲೆ ನಮೂದಿಸಿದ ರೈತರು ಅವರ ಅವರ ಜಮಿನುಗಳಿಗೆ ನಮ್ಮ ಕೃಷ್ಣಾ ಸ.ಸ.ಕಾರಖಾನೆಯ ETPಯಲ್ಲಿ ಶುದ್ಧಿಕರಿಸಿದ ನೀರನ್ನು ಪಡೆದುಕೊಳ್ಳುತ್ತಾ ಇದ್ದಾರೆ, ಇದಕ್ಕೆ ನಮ್ಮ ಸಂಪೂರ್ಣ ಒಪ್ಪಿಗೆ ಇರುತ್ತದೆ.

No. of Corrections..Nil......

NOTARY

NOTARY S.S.PUJARI NOTARY At.Post:ATHANI-591304 Tq:Athani Dist:Belgavi Regn.No:20349 Expiry Date: 09-3-2025 GOVT. OF INDIA

MANAGING DIRECTOR
K.S.S.K.N. ATHANI

EXECUTED BEFORE ME
01-10-2021

S. S. PUJARI B.A.,LL.B.(Gen)
Advocate & Notary, Govt. of India
At:Po:ATHANI-591304. Tq:Athani

ANNEXURE-4B

ಕರ್ನಾಟಕ ಸರ್ಕಾರದ ನಡವಳಿಗಳು

ವಿಷಯ : ರಾಜ್ಯದ ಉತ್ತರ ಭಾಗದ ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆಗಳಲ್ಲಿ 2024-25ನೇ ಹಂಗಾಮಿನಲ್ಲಿ ಕಬ್ಬು ಅರೆಯುವ ದಿನಾಂಕವನ್ನು ನಿಗದಿಪಡಿಸುವ ಬಗ್ಗೆ.

ಓದಲಾಗಿದೆ :
1. ಉಪಾಧ್ಯಕ್ಷರು, ಸಿಸ್ಮಾ, ಕರ್ನಾಟಕ ಇವರ ದಿನಾಂಕ:07.08.2024ರ ಪತ್ರ.
2. ದಿನಾಂಕ:07.08.2024ರಂದು ಮಾನ್ಯ ಜಂಟಿ, ಕಬ್ಬು ಅಭಿವೃದ್ಧಿ ಮತ್ತು ಸಕ್ಕರೆ ಹಾಗೂ ಕೃಷಿ ಮಾರುಕಟ್ಟೆ ಸಚಿವರ ಅಧ್ಯಕ್ಷತೆಯಲ್ಲಿ ರಾಜ್ಯದ ದಕ್ಷಿಣ ಭಾರತ ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆಗಳ ಒಕ್ಕೂಟ ಕರ್ನಾಟಕ ಇವರ ಪದಾಧಿಕಾರಿಗಳೊಂದಿಗೆ ನಡೆದ ಸಭಾ ನಡವಳಿ.
3. ಆಯುಕ್ತರು ಕಬ್ಬು ಅಭಿವೃದ್ಧಿ ಹಾಗೂ ಸಕ್ಕರೆ ನಿರ್ದೇಶಕರ ಪತ್ರ ಸಂಖ್ಯೆ:ಡಿಎಸ್ ಕೆ/ಎಸ್‌ಕೆ/ಸಿಸ್ಮಾ/2024-25/897, ದಿನಾಂಕ:13.08.2024.

******

ಪ್ರಸ್ತಾವನೆ:-

ಮೇಲೆ ಓದಲಾದ ಕ್ರಮ ಸಂಖ್ಯೆ (1)ರ ಪತ್ರದಲ್ಲಿ, ಹಿಂದಿನ ವರ್ಷದ ಬರಗಾಲದ ಪ್ರಯುಕ್ತ, ರೈತರು ತಡವಾಗಿ ಕಬ್ಬು ನಾಟಿ ಮಾಡಿರುವುದರಿಂದ ಪಕ್ವವಾದ ಕಬ್ಬು ಎಲ್ಲಿಯೂ ಇರುವುದಿಲ್ಲವಾದ್ದರಿಂದ ಡಿಸೆಂಬರ್ 2024 ರಲ್ಲಿ ಕಾರ್ಖಾನೆಗಳನ್ನು ಪ್ರಾರಂಭಿಸುವುದು ಎಲ್ಲಾ ದೃಷ್ಟಿಯಿಂದ ಅನುಕೂಲ, ರೈತರಿಗೂ ಎಕರೆಗೆ ಹೆಚ್ಚಿನ ಇಳುವರಿ ದೊರೆತು ಆರ್ಥಿಕವಾಗಿ ಲಾಭವಾಗುತ್ತದೆ ಎಂದು ಹಾಗೂ ಕಾರ್ಖಾನೆಗೂ ಸರಿದೂಗುವ ರಿಕವರಿ ಸಿಗುವಂತೆ ಆಗುತ್ತದೆ ಎಂದು, ಬೇಗನೆ ಕಾರ್ಖಾನೆಗಳನ್ನು ಪ್ರಾರಂಭಿಸಿದರೆ ರೈತರಿಗೆ, ಕಾರ್ಖಾನೆಗಳಿಗೆ ಹಾಗೂ ಸರ್ಕಾರಕ್ಕೆ ಬಹಳ ನಷ್ಟ ಉಂಟಾಗುವುದರಿಂದ, ಯಾವುದೇ ಪರಿಸ್ಥಿತಿಯಲ್ಲಿ 2024-25ನೇ ಹಂಗಾಮಿನಲ್ಲಿ ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆಗಳು 15ನೇ ನವೆಂಬರ್ ಗಿಂತ ಮೊದಲು ಪ್ರಾರಂಭ ಮಾಡಲೇಬಾರದೆಂದು ಆದೇಶವನ್ನು ಹೊರಡಿಸುವಂತೆ ಉಪಾಧ್ಯಕ್ಷರು, ಸಿಸ್ಮಾ, ಕರ್ನಾಟಕ ಕೋರಿರುತ್ತಾರೆ.

ಮೇಲೆ ಓದಲಾದ ಕ್ರಮ ಸಂಖ್ಯೆ (2)ರ ಸಭಾ ನಡವಳಿಯಲ್ಲಿ, ಸಾಮಾನ್ಯವಾಗಿ ರಾಜ್ಯದ ಉತ್ತರ ಭಾಗದ ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆಗಳು ಅಕ್ಟೋಬರ್-ನವೆಂಬರ್ ಮಾಹೆಯಲ್ಲಿ ಕಬ್ಬು ಅರೆಯುವ ಕಾರ್ಯವನ್ನು ಪ್ರಾರಂಭಿಸುವುದು ವಾಡಿಕೆಯಾಗಿರುತ್ತದೆ. ಕೆಲವೊಂದು ಕಾರ್ಖಾನೆಗಳು ಸ್ಪರ್ಧೆಗಿಳಿದು ಹಂಗಾಮನ್ನು ಬೇಗನೆ ಪ್ರಾರಂಭ ಮಾಡುವುದರಿಂದ ಕಬ್ಬು ಸಂಪೂರ್ಣ ಪಕ್ವವಾಗದೇ ಇರುವುದರಿಂದ ಇಳುವರಿ ಕಡಿಮೆ ಆಗುತ್ತದೆ. ಇದು ಸಕ್ಕರೆ ಮತ್ತು ಇತರೆ ಉಪ ಉತ್ಪನ್ನಗಳ ಒಟ್ಟಾರೆ ಉತ್ಪಾದನೆಯ ಮೇಲೆ ಪರಿಣಾಮ ಬೀರುತ್ತದೆ. ಕಬ್ಬು ಅರೆಯುವ ಕಾರ್ಯವನ್ನು ಬೇಗನೆ ಪ್ರಾರಂಭಿಸುವ ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆಯ ನೆರೆಯ ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆಗಳ ವ್ಯಾಪ್ತಿಯಲ್ಲಿ ಬೆಳದಂತಹ ಮತ್ತು ಕಾನೂನುಬಾಹಿರವಾಗಿ ಸಾಗಾಣಿಕೆ ಮಾಡಿ ಕಬ್ಬನ್ನು ಅನಧಿಕೃತವಾಗಿ ನುರಿಸುವ ಸಾಧ್ಯತೆ ಇರುತ್ತದೆ. ಇದರಿಂದಾಗಿ ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆಗಳ ಮಧ್ಯೆ ಅನಾರೋಗ್ಯಕರ ಸ್ಪರ್ಧೆ ಮತ್ತು ಕಾನೂನಾತ್ಮಕ ತೊಡಕುಗಳು ಉಂಟಾಗುತ್ತವೆ. ಆದ್ದರಿಂದ, ರಾಜ್ಯದ ಉತ್ತರ ಭಾಗದ ಎಲ್ಲಾ ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆಗಳು 2024-25ನೇ ಸಾಲಿನ ಕಬ್ಬು ಅರೆಯುವ ಹಂಗಾಮನ್ನು 2024ನೇ ಸಾಲಿನ ನವೆಂಬರ್-15ರ ನಂತರ ಪ್ರಾರಂಭಿಸುವಂತೆ ನಿರ್ದೇಶನವನ್ನು ನೀಡಲು ನಿರ್ಣಯಿಸಲಾಗಿರುತ್ತದೆ.

ಮೇಲೆ ಓದಲಾದ ಕ್ರಮ ಸಂಖ್ಯೆ (3)ರ ಪತ್ರದಲ್ಲಿ, ದಿನಾಂಕ:07.08.2024ರಂದು ಮಾನ್ಯ ಜಂಟಿ, ಕಬ್ಬು ಅಭಿವೃದ್ಧಿ ಮತ್ತು ಸಕ್ಕರೆ ಹಾಗೂ ಕೃಷಿ ಮಾರುಕಟ್ಟೆ ಸಚಿವರ ಅಧ್ಯಕ್ಷತೆಯಲ್ಲಿ ರಾಜ್ಯದ ದಕ್ಷಿಣ ಭಾರತ ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆಗಳ ಒಕ್ಕೂಟ ಕರ್ನಾಟಕ ಇವರ ಪದಾಧಿಕಾರಿಗಳೊಂದಿಗೆ ನಡೆದ ಸಭಾ ನಡವಳಿಯಲ್ಲಿ ನಿರ್ಣಯಿಸಿರುವಂತೆ, ರಾಜ್ಯದ ಉತ್ತರ ಭಾಗದ ಎಲ್ಲಾ ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆಗಳು 2024-25ನೇ ಸಾಲಿನ ಕಬ್ಬು ಅರೆಯುವ ಹಂಗಾಮನ್ನು 2024ನೇ ಸಾಲಿನ ನವೆಂಬರ್-15ರ ನಂತರ ಪ್ರಾರಂಭಿಸುವಂತೆ ಸರ್ಕಾರದಿಂದ ಸೂಕ್ತ ಆದೇಶವನ್ನು ಹೊರಡಿಸಲು ಆಯುಕ್ತರು ಕಬ್ಬು ಅಭಿವೃದ್ಧಿ ಹಾಗೂ ಸಕ್ಕರೆ ನಿರ್ದೇಶಕರು ಕೋರಿರುತ್ತಾರೆ.

-2-

ಸದರಿ ಪ್ರಸ್ತಾವನೆಯನ್ನು ಪರಿಶೀಲಿಸಿದ ನಂತರ ಈ ಕೆಳಕಂಡ ಆದೇಶ.

ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: ಸಿಐ 233 ಎಸ್‌ಜಿಎಫ್ 2024,
ಬೆಂಗಳೂರು, ದಿನಾಂಕ:13ನೇ ಸೆಪ್ಟೆಂಬರ್ 2024

ಪ್ರಸ್ತಾವನೆಯಲ್ಲಿ ವಿವರಿಸಿರುವ ಅಂಶಗಳ ಹಿನ್ನಲೆಯಲ್ಲಿ, ರಾಜ್ಯದ ರೈತರ ಮತ್ತು ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆಗಳ ಹಿತದೃಷ್ಟಿಯಿಂದ ರಾಜ್ಯದ ಉತ್ತರ ಭಾಗದ ಎಲ್ಲಾ ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆಗಳು 2024-25ನೇ ಸಾಲಿನ ಕಬ್ಬು ಅರೆಯುವ ಹಂಗಾಮನ್ನು ಕಡ್ಡಾಯವಾಗಿ 2024ನೇ ಸಾಲಿನ ನವೆಂಬರ್-15ರ ನಂತರ ಪ್ರಾರಂಭಿಸಲು ಅಗತ್ಯ ಕ್ರಮ ಕೈಗೊಳ್ಳುವಂತೆ ಆದೇಶಿಸಿದೆ. ಈ ಆದೇಶವನ್ನು ಪ್ರತಿಯೊಂದು ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆಗಳು ಕಡ್ಡಾಯವಾಗಿ ಪಾಲಿಸತಕ್ಕದ್ದು, ಹಾಗೂ ಈ ಆದೇಶವನ್ನು ಉಲ್ಲಂಘಿಸಿದ ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆಗಳ ಕುರಿತು ಮಾಹಿತಿಯನ್ನು ಅಗತ್ಯ ದಾಖಲೆಗಳೊಂದಿಗೆ ಆಯುಕ್ತರು, ಕಬ್ಬು ಅಭಿವೃದ್ಧಿ, ಹಾಗೂ ಸಕ್ಕರೆ ನಿರ್ದೇಶಕರು ಸರ್ಕಾರಕ್ಕೆ ವರದಿ ಮಾಡುವುದು.

ಕರ್ನಾಟಕ ರಾಜ್ಯಪಾಲರ ಆದೇಶಾನುಸಾರ
ಮತ್ತು ಅವರ ಹೆಸರಿನಲ್ಲಿ,

(ಶಾಂತರಾಮ)
ಸರ್ಕಾರದ ಅಧೀನ ಕಾರ್ಯದರ್ಶಿ
ವಾಣಿಜ್ಯ ಮತ್ತು ಕೈಗಾರಿಕೆ ಇಲಾಖೆ (ಸಕ್ಕರೆ)

ಇವರಿಗೆ:

1. ಆಯುಕ್ತರು, ಕಬ್ಬು ಅಭಿವೃದ್ಧಿ ಹಾಗೂ ಸಕ್ಕರೆ ನಿರ್ದೇಶಕರು, ಎಸ್.ನಿಜಲಿಂಗಪ್ಪ ಸಕ್ಕರೆ ಸಂಸ್ಥೆ, ಸಿಟಿಎಸ್ ನಂ.4125/1ಬಿ, ಗಣೇಶಪೂರ ರಸ್ತೆ, ಲಕ್ಷ್ಮಿಟೇಕ್, ಬೆಳಗಾವಿ-590009
2. ನಿರ್ದೇಶಕರು, ಎಸ್.ನಿಜಲಿಂಗಪ್ಪ ಸಕ್ಕರೆ ಸಂಸ್ಥೆ, ಸಿಟಿಎಸ್ ನಂ.4125/1ಬಿ, ಗಣೇಶಪೂರ ರಸ್ತೆ, ಲಕ್ಷ್ಮಿಟೇಕ್, ಬೆಳಗಾವಿ-590009
3. ಜಿಲ್ಲಾಧಿಕಾರಿಗಳು, ಬೀದರ್ ಜಿಲ್ಲೆ / ಕಲಬುರಗಿ ಜಿಲ್ಲೆ / ಯಾದಗಿರಿ ಜಿಲ್ಲೆ / ಬಳ್ಳಾರಿ ಜಿಲ್ಲೆ / ವಿಜಯನಗರ ಜಿಲ್ಲೆ / ಹಾವೇರಿ ಜಿಲ್ಲೆ / ಧಾರವಾಡ ಜಿಲ್ಲೆ /ಉತ್ತರ ಕನ್ನಡ ಜಿಲ್ಲೆ / ಬೆಳಗಾವಿ ಜಿಲ್ಲೆ/ ವಿಜಯಪುರ ಜಿಲ್ಲೆ / ಬಾಗಲಕೋಟೆ ಜಿಲ್ಲೆ / ಗದಗ ಜಿಲ್ಲೆ
4. ಕಾರ್ಯದರ್ಶಿ, ದಿ ಸೌತ್ ಇಂಡಿಯನ್ ಶುಗರ್ ಮಿಲ್ಸ್ ಅಸೋಸಿಯೇಷನ್- ಕರ್ನಾಟಕ, ಫರ್ರಾ ವಿನ್ಸ್‌ಫೋರ್ಡ್, 1ನೇ ಮಹಡಿ, 133/6, ಇನ್‌ಫೆಂಟ್ರಿ ರಸ್ತೆ ಬೆಂಗಳೂರು-560001
5. ಬೀದರ್ ಜಿಲ್ಲೆ / ಕಲಬುರಗಿ ಜಿಲ್ಲೆ/ ಯಾದಗಿರಿ ಜಿಲ್ಲೆ/ಬಳ್ಳಾರಿ ಜಿಲ್ಲೆ / ವಿಜಯನಗರ ಜಿಲ್ಲೆ / ಹಾವೇರಿ ಜಿಲ್ಲೆ / ಧಾರವಾಡ ಜಿಲ್ಲೆ/ಉತ್ತರ ಕನ್ನಡ ಜಿಲ್ಲೆ / ಬೆಳಗಾವಿ ಜಿಲ್ಲೆ/ ವಿಜಯಪುರ ಜಿಲ್ಲೆ / ಬಾಗಲಕೋಟೆ ಜಿಲ್ಲೆ / ಗದಗ ಜಿಲ್ಲೆಗಳ ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆಗಳು
6. ಮಾನ್ಯ ಮುಖ್ಯಮಂತ್ರಿಯವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿಗಳು, ಕರ್ನಾಟಕ ಸರ್ಕಾರ, ವಿಧಾನಸೌಧ, ಬೆಂಗಳೂರು
7. ಮಾನ್ಯ ಜವಳಿ, ಕಬ್ಬು ಅಭಿವೃದ್ಧಿ ಮತ್ತು ಸಕ್ಕರೆ ಹಾಗೂ ಕೃಷಿ ಮಾರುಕಟ್ಟೆ ಸಚಿವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿಗಳು ವಿಕಾಸಸೌಧ ಬೆಂಗಳೂರು.
8. ಸರ್ಕಾರದ ಕಾರ್ಯದರ್ಶಿ (ಎಂಎಸ್‌ಎಂಇ ಮತ್ತು ಗಣಿ)ಯವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿಗಳು, ವಾಣಿಜ್ಯ ಮತ್ತು ಕೈಗಾರಿಕೆ ಇಲಾಖೆ, ವಿಕಾಸಸೌಧ, ಬೆಂಗಳೂರು.
9. ಸರ್ಕಾರದ ಉಪ ಕಾರ್ಯದರ್ಶಿ (ಸಕ್ಕರೆ)ಯವರ ಪತ್ರಾಂಕಿತ ಆಪ್ತ ಸಹಾಯಕರು, ವಾಣಿಜ್ಯ ಮತ್ತು ಕೈಗಾರಿಕಾ ಇಲಾಖೆ, ವಿಕಾಸಸೌಧ, ಬೆಂಗಳೂರು.
10. ಶಾಖಾ ರಕ್ಷಾ ಕಡತ/ಹೆಚ್ಚುವರಿ ಪ್ರತಿಗಳು

THE KRISHNA SAHAKARI SAKKARE KARKHANE NIYAMIT, ATHANI.

Solid Waste Management - Record

Date	Quantity ton/day				Sale (in MT)				Stock (in MT)				Remarks	Sign. of Vendor
	Pressmud	Boiler (Bottom Ash)	Fly Ash (ESP)	ETP Sludge	Pressmud	Boiler (Bottom Ash)	Fly Ash (ESP)	ETP Sludge	Pressmud	Boiler (Bottom Ash)	Fly Ash (ESP)	ETP Sludge		
20/12/23	194.160	83.430	33.686		17.070	12.102	13.102		177.09	2.330	20.106			
21/12/23	198.102	15.600	34.804		29.930	9.002	15.104		168.172	6.598	19.702			
22/12/23	200.161	14.810	33.980		15.080	5.20	9.020		175.736	8.992	24.016			
23/12/23	190.816	15.102	36.106		29.890	7.670	17.101		160.926	8.104	18.108			
24/12/23	193.810	16.890	34.810		-	12.089	19.200		193.810	4.870	16.813			
25/12/23	195.190	15.101	33.960	3.5	24.460	12.102	13.102	3.409	170.730	3.102	20.024	nil		
26/12/23	196.811	14.990	35.016		38.540	9.016	15.016		158.271	5.810	20.0161			
27/12/23	199.201	16.103	34.190		31.580	8.102	14.180		167.641	8.033	20.086			
28/12/23	893.910	15.106	35.960		30.180	11.010	16.810		163.73	4.101	19.089			
29/12/23	197.819	14.890	36.089		25.490	12.080	18.102		172.329	2.908	18.011			
30/12/23	194.810	16.890	34.888		20.620	12.102	15.816		174.190	4.810	19.996			
31/12/23	191.190	15.988	35.010	4.801	-	12.106	18.019	4.791	191.190	3.108	17.902	nil.		

ETP Chemist

Environmental Engg./Officer

Chief Chemist

ANNEXURE-5

Annexure - 6A

सत्यमेव जयते

INDIA NON JUDICIAL

Government of Karnataka

e-Stamp

Certificate No.	:	IN-KA56664972978613V
Certificate Issued Date	:	20-Jan-2023 02:15 PM
Account Reference	:	NONACC (FI)/ kakskfc08/ ATHANI/ KA-BL
Unique Doc. Reference	:	SUBIN-KAKAKSFCL08075721262519953V
Purchased by	:	SHANTADURGA PETROCHEMICALS KHANAPUR
Description of Document	:	Article 12 Bond
Description	:	AGREEMENT
Consideration Price (Rs.)	:	0 (Zero)
First Party	:	SHANTADURGA PETROCHEMICALS KHANAPUR
Second Party	:	THE KRISHNA S S K N ATHANI
Stamp Duty Paid By	:	SHANTADURGA PETROCHEMICALS KHANAPUR
Stamp Duty Amount(Rs.)	:	50 (Fifty only)

ISSUED BY :
JAGRATI URBAN CREDIT SOUHAR CO-OP. LTD; HARUGERI, SRI ATHANI

AUTHORISED SIGNATORY

NOTARY S.S.PUJARI NOTARY ATHANI Regn.No: Expiry Date: GOVT. OF INDIA

NOTARY S.V. CHOUGALA Advocate & Notary Athani Reg. No: Expiry Date: 20-JUN-2027 GOVT. OF INDIA

AGREEMENT FOR DISPOSAL OF HAZARDOUS WASTE / USED OILS
UNDER SCHEDULE 5.1 of HW (M&H) Rules 2016

We have entered into agreement for Two years from 01-01-2023 to 31-12-2024

M/s ShantadurgaPertochemicals Having their works at
Vkas Varde, Mobile No.9902520835
701 1 Hemadaga Road, Shedegalli village At Post. Manatarga
Khanapur Dist. Belagavi
Karnataka – 591302.

No. of Corrections...Nil...

NOTARY S.V. CHOUGALA Advocate & Notary Athani Reg. No: Expiry Date: 20-JUN-2027 GOVT. OF INDIA

And

("Name & Address of Generator with GST no. & Contact details")
The Krishna S S K N Athani GSTIN -29AAAAT3400C1Z1
Contact No.9740024303

It is agreed between the two parties that,

1. Shantadurga Patrochemicals (Facility) has been authorized By Karnataka State Pollution Control Board to Operate a Hazardous waste under schedule 5.1 i.e., WasteOil / used oil.Shantadurga Petrochemicals has been receiving USED OILS from various generators in Karnataka for disposal of used oils to treat it in environmentally sound manner. Shantadurga Petrochemicals is willing to accept similar waste from- ("Name of Generator")The Krishna S S K N as per the terms and conditions.

2. The Krishna S S K N Athani Generates following Hazardous waste which needs to be disposed as per Environmental regulations of Karnataka State Pollution Control Board.

USED OIL WITH BARREL @215 LTR EACH : 0.6 BRLS/MONTH

I. All HW materials shall be packed in proper and environmentally sound manner to avoid any kind of leakages during its transportation. It is to be disposed off along with its packing material, containers etc. It is the responsibility of generator to store the material in proper environmentally sound manner.

II. All HW materials generated must be stored in an environmentally friendly manner in the premises of Generator. It must be accessed and tagged before its disposal to the facility. Cost of hazard waste disposal should be paid by the facility immediately against its disposal by cheque / cash/NEFT in the name of The Krishna S S K N Athani.

III. Price is inclusive of GST 18% only.

IV. FORM-10A shall be issued by the facility / e-manifest shall be generated by the generator & same shall be accepted by facility.

No. of Corrections. Nil

NOTARY
20 JAN -2023

NOTARY S.S.PUJARI NOTARY Regn.No:2003/9 GOVT. OF INDIA

NOTARY S.V. CHOUGALA Advocate & Notary Reg.No: 4208 Expiry Date: 20-JUN-2027 GOVT. OF INDIA

V. Water contents in oil barrel shall be removed by the facility at delivery site before taking the delivery of the material.

VI. Facility shall sent the HW approved vehicle as shown in e-manifest portal, to the generators premises to take the delivery of the used oil.

Rates are fixed mutually for disposal used oil with barrels and will inform to time to time if there is any change in rate.

USED OIL WITH BARREL (@ 215 LTRS) Rs.2800/ Barrel "GENERATOR" AGREES THAT THEY WILL

a) Continue to dispose the used oil as and when generated to "facility" for a life time agreement.

b) Packed HW preferably stored in sealed leak-proof containers and ensures that there is no any open contamination to the environment.

c) The Containers should be labeled as per FORM-12.

d) Transport emergency card as per FORM-II and hazardous waste e-manifest as per KSPCB directions to be sent along with every consignment.

e) Provide only the approved waste and not any other.

For M/s MANAGING DIRECTOR
KRISHNA SAHAKARI SAKKARE
NIYAMIT, ATHANI

Name : A. M. Patil
Designation : Managing Director

For M/s SHANTDURGA
PETROCHEMICALS

Name : Vikas V. Vade
Designation : Managing Partner

Shantadurga Petrochemicals
91, Shedagali Hanakhiga Road
Khanapur-591302

Witness :

Signature
Name : D. G. Desai
Designation : Chief Chemist

Signature
Name : S. S. Patil
Designation : Manager (Eng)

Witness :

Signature
Name : M. H. Pawar
Designation : Sr. Chemist

Signature
Name : S. B. Sahi
Designation : Mfg Chemist

No. of Corrections..Nil....

NOTARY

20 JAN 2023

S. S. PUJARI
NOTARY
Al.Post ATHANI-591304
Reg.No. 20319
GOVT. OF INDIA

SWORN TO BEFORE ME

S. S. PUJARI B.A., LL.B.(Spl)
Advocate & Notary, Govt. of India
At Post: ATHANI-591304, Tq: Athani

TRUE COPY

(S. V. CHOUGALA)
NOTARY
Athani-591304, Dt: Belagavi
Mob: 9448194975

NOTARY
S. V. Chougala
Advocate
GOVT. OF INDIA

TRUE COPY

S. V. Chougala
Advocate & Notary, Athani
Mob: 9448194975

FORM 4

[SEE Rules 5(6) and 22 (2)]

FORM FOR FILING ANNUAL RETURNS BY THE OCCUPIER OR OPERATOR OF FACILITY

[To be submitted by occupier / operator of disposal facility to state pollution control board / pollution control committee by 30th June for every year for the preceding period April to March]

1	Name and address of the generator / operator of facility	:	M/S The Krishna sahakari sakkare karkhane Niyamit A/P -sankonatti Village Athani Taluk Belgaum District			
2	Name of the Authorized person and full Address with telephone and fax number	:	Mr Deepak Desai (Chief Chemist) M/S The Krishna sahakari sakkare karkhane Niyamit A/P -sankonatti village Athani Taluk Belgaum District Telephone No: 9960545208			
3	Description of hazardous waste	:	Physical form with description		Chemical form	
4	Quality of hazardous waste (in MTA)	:	Type of hazardous waste		Quantity (in Tones/KL	
					Authorized	Generated
			a) Used oil		0.744	0.3
			b)			
			c)			
			.....			
5	Description of storage	:	Collection of leak proof containers			
6	Description of Treatment	:	Used Oil given to KSPCB Approved Vendor			
7	Details of Transportation Shantadurga petrochemicals 701 shedagali hemadaga road khanapur-591302	:	Name and address of consignee	Mode of packing	Mode of transportation	Date of transportation
			Shantadurga	Barrel		KA-22-D-6194
8	Details of disposal of hazardous waste 701 shedagali hemadaga road khanapur-591302	:	Name and address of consignee	Mode of packing	Mode of transportation	Date of transportation
			Shantadurga petrochemicals	Barrel	Approved 4 wheelers	KA-22-D-6194 11-03-2024
9	Quantity of useful materials sent back to the manufacturers* and others#	:	Name and type of materials sent back to Manufactures* and Others#		Quantity in Tones/KL	

*Delete whichever is not Applicable

#Enclose list of other agencies

Date : 20-05-24

Place: Athani

TRUE COPY

Signature:

CHIEF CHEMIST

Designation

Mob: 9448194975

Physical form

Special handling instructions and additional information: To be stored in leakproof container and handover to authorized representative

Sender's Certificate: I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked, and labelled, and are in all respects in proper condition for transport by road according to applicable national government regulations.

CHIEF CHEMIST
K.S.S.K.N ATHANI.

Name and stamp: Signature: MONTH-DAY-YEAR 03-11-2024

Transporter acknowledgement of receipt of Wastes

Name and stamp: Signature: MONTH-DAY-YEAR

Receiver's certification for receipt of hazardous and other waste

Name and stamp: Signature: MONTH-DAY-YEAR

[illegible]

FORM 10
[See rule 19 (1)]

MANIFEST FOR HAZARDOUS AND OTHER WASTE

Sender's name and mailing address (including Phone No. and e-mail)	The Krishna SSK Ltd, Shedbal Village: Athani-Taluk, Belagavi-District Telephone: [illegible] E-Mail: [illegible]@gmail.com
Sender's authorisation No	13386
Manifest Document No	HW/13386/2023-24/0000001
Transporter's name and address (including Phone No. and e-mail)	SHANTADURGA PETROCHEMICALS 501, [illegible] village, post [illegible] Tal: Khanapur Dist: Belagavi Karnataka 591302 Phone: [illegible] e-mail: shantadurga1962@gmail.com [illegible]
Type of vehicle	Special Vehicle
Transporter's registration No	11889
Vehicle registration No.	KA22[illegible]
Receiver's name and mailing address (including Phone No. and e-mail)	SHANTADURGA PETROCHEMICALS 501, [illegible] village, post [illegible] Tal: Khanapur [illegible] 591302 Phone: [illegible] e-mail: shantadurga1962@gmail.com Receiver's authorisation No: [illegible]
Receiver's authorisation No	11889
Waste description	

Waste Category	Physical form	Quantity
5.1 Used Spent Oil	Liquid	

NOTARY S.V. CHOUGALA Advocate & Notary Athani, Belagavi Reg.No. [illegible] Expiry Date: 28-JUN-2027 GOVT. OF INDIA

TRUE COPY
S.V. CHOUGALA
NOTARY
Athani [illegible] Dt. Belagavi

Annexure-7

ANNEXURE -7A

NOTARY
GOVT. OF INDIA

TRUE COPY

S. V. Chougala
Advocate & Notary, Athani
Dt. Belagavi. M: 9448194971

Annexure-7B

UNIQUE
INDUSTRIAL SOLUTION
uniqueindustrial2307@gmail.com www.unique-india.co.in

CALIBRATION CERTIFICATE

Name of Customer	Certificate No:
The Krishna SSK Niyamit, Athani	UIS/2024-25/1241
Work Order No Date of Receipt:	**Date of Issue:**
2nd July 2024	12.07.2024

Identification of Unit under Calibration

Manufacturer:	**Model Number & Serial Number:**
Electronet Equipment Pvt Ltd	ELMAG-200 & EFM1819/902
Description:	**Size:**
Electro Magnetic Flowmeter	**100 NB**
Date Of Receipt:	**Range:**
05.07.2024	0 to 169.65 m3/hr.
Input Supply Range: 230VAC	**Output Range:** 4-20 mA

Calibration Date

Date of Unit Received	: 08.07.2024
Date of Calibration	: 11.07.2024
Due Date of Calibration	: 10.07.2025

Calibration Conditions

Temperature	: 30 ^{0}C
Humidity:	: 80-85 % RH
Pressure:	: 3 - 5 Kgs/cm2

Details of Standard Instruments Used for Calibration (Traceability)

Equipment	Id No	Manufacturer	Calibrated By	Validity
Flow Simulator	2327	Manas	Manas Microsystems	31.03.2025

Calibration Results

Master Flow Rate	Expected Cal. Current (mA)	Average Cal. Current (mA)	Error Flow Rate	Actual Error
0	4.00	4.021	0.525%	-0.101 %
42.412	8.00	7.951	-0.613%	
84.825	12.00	11.928	-0.600%	
127.237	16.00	16.120	0.750%	
169.650	20.00	19.887	-0.565%	
Specified Error: +/- 1.00%				

Remarks:

TRUE COPY

Calibrated By

TRUE COPY

Approved By/Seal

283

Annexure-76

KRISHNA SAHAKARI SAKKARE KARKHANE NIYAMIT, ATHANI.

Date : 14-01-24

LOG BOOK FOR ETP SEASON : 2023 -2024

Time	ETP INLET Flow rate M³/Hr	Energy Meter Reading OLD	Energy Meter Reading NEW	MLSS (Aeration-I)	Chemical Consumption UREA	Chemical Consumption DAP	Chemical Consumption LIME	PH	BOD Mg/L	COD Mg/L	TSS ppm	ETP O/L Flow Rate	Plantation in Factory	Formers for Irrigations	Operator Signature
6:00 am	25 Hr	-	-	270	-	-	50 kg	7.50	7.18	21.54	4.02	23 / Hr	-	-	
8:00 am	22 / Hr	-	-	270	-	-	-	7.28	7.48	22.44	4.55	20 / Hr	-	-	
10:00 am	27 / Hr	-	-	270	-	-	-	7.15	6.93	20.79	4.12	25 / Hr	100	100	
12:00 pm	32 / Hr	023681	023796	270	-	-	-	7.20	6.90	20.70	4.10	30 / Hr	100	41	
2:00 pm	20 / Hr	-	-	265	-	-	50 kg	7.10	6.87	20.61	5.02	18 / Hr	-	100	
4:00 pm	24 / Hr	-	-	265	400 gms	0 kg	-	7.13	6.94	20.82	5.10	22 / Hr	-	100	
6:00 pm	26 / Hr	-	-	265	-	-	-	7.12	6.71	20.13	4.96	24 / Hr	-	-	
8:00 pm	22 / Hr	023897	023930	265	-	-	-	7.19	7.02	21.06	4.32	20 / Hr	-	-	
10:00 pm	25 / Hr	-	-	266	-	-	100 kg	7.48	7.20	21.60	4.70	24 / Hr	-	-	
12:00 am	27 / Hr	-	-	266	-	-		7.19	7.50	21.90	4.78	24 / Hr	-	-	
2:00 am	23 / Hr	-	-	265	-	-		7.24	7.24	21.72	4.12	21 / Hr	-	-	
4:00 am	28 / Hr	024040	024048	265	-	-		7.15	7.31	21.93	4.93	26 / Hr	-	-	
Total for day	598	459	957	267	-	-	-	-	-	-	-	541	241	300	

Remarks : Aerobic culture added in each aeration tank at 6 kg wd 7pm.

Shift I

Shift II

Shift II

Sr. ETP CHEMIST

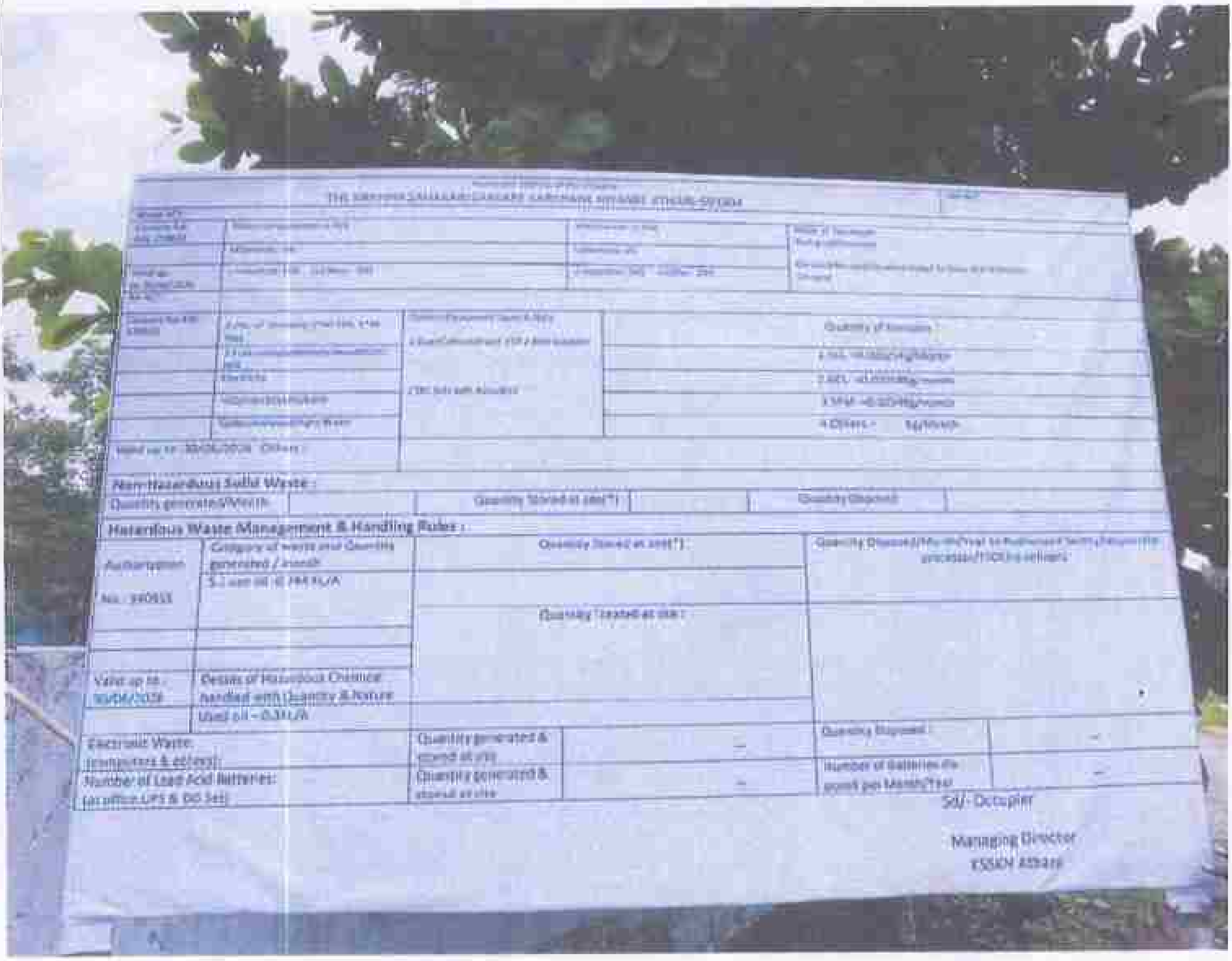
Manager WTP / ETP

Chief Chemist

TRUE COPY

NOTARY

ANNEXURE-8



TRUE COPY

S. V. Chougala
Advocate & Notary
Belagavi M. 94481949..

NOTARY
S. V. CHOUGALA
Advocate & Notary
Athani, Belagavi
Reg.No. 4209
Expiry Date:
20-JUN-2027
GOVT. OF INDIA

Annexure - 9
Ann -

MoEF & CC / GPCB Recognised
ISO 9001:2015 Certified
ISO 45001:2018 Certified

MOU WITH VARIOUS EDUCATIONAL, GOVERNMENT AND PRIVATE AGENCIES

NTLR

CIN: U74900KA2019PTC000197

NICHROME TESTING LABORATORY AND RESEARCH PRIVATE LIMITED

170, 2nd MAIN JUDGES BUNGALOW ROAD, NARAYANPUR
DHARWAD, KARNATAKA, INDIA PIN: 580 008
PH: 0836-2771115, 2770521
email: nicechem@gmail.com, website: nichromelabs.com
TESTING / CONSULTING / ENGINEERING / TRAINING

Format No: NTLR/F/15/08

TEST REPORT

Name of Customer and Address:
M/S. The Krishna Sahakari Sakkare Karkhane Niyamit,
Post: Sankonatti, Athani – 591304.

Customer Reference:
NA

Sampling Location:
Near Command Area

Sample Description:
1 Liter Sample (Pet Bottle)

Report Number:	NTLR/JAN-24/55
Sample Number:	NTLR/JAN-24/55
Type of Sample:	BOREWELL WATER
Dicipline :	Chemical
Group:	Water
Sample Collected by:	Customer
Sampling Method:	-
Particulars of Sample Collected:	-
Environmental Condition:	28° C
Date of Collection:	16/01/2024
Date of Sample receipt:	16/01/2024
Date of Analysis started:	16/01/2024
Date of Completion:	18/01/2024
Date of Report:	18/01/2024
Sample Condition:	Satisfactory
Specification Standard:	IS 10500 : 2012

RESULTS

SL.NO	PARAMETERS	UNITS	TEST METHOD	RESULT	STANDARD	
Physico-chemical Parameters					Acceptable Limits	Permissible Limits
1	Colour, Max	Hazen Units	IS 3025 (Part-4):2021	BDL	5	15
2	Total Dissolved Solids (TDS), Max	mg/L	IS 3025 (Part-16):2017	1100.0	500	2000
3	pH@ 25° C	-	IS 3025 (Part-11):2022	7.35	6.5 - 8.5	No relaxation
4	Total Alkalinity as $CaCO_3$, Max	mg/L	IS 3025 (Part-23):2019	235.0	200	600
5	Total Hardness (TH) as $CaCO_3$, Max	mg/L	IS 3025 (Part-21):2019	435.0	200	600
6	Nitrate (as NO_3), Max	mg/L	IS 3025 (Part 34): 2019 (Chromotropic Acid Method)	6.28	45	No relaxation
7	Chloride (as Cl), Max	mg/L	IS 3025 (Part-32):2019	150.0	250	1000
8	Sulphate (as SO4), Max	mg/L	IS 3025 (24/sec1): 2022	234.0	200	400
9	Calcium (as Ca), Max	mg/L	IS 3025 (Part-40):2019	94.4	75	200
10	Magnesium (as Mg), Max	mg/L	IS 3025 (Part-46):2019	51.8	30	100
11	Fluoride (as F), Max	mg/L	APHA 23rd Edition 4500F D: 2017	0.53	1.0	1.5
12	Iron as Fe, Max	mg/L	APHA 23rd Edition 3500 Fe B: 2017	0.18	1.0	No relaxation
13	Turbidity, Max	NTU	IS 3025 (Part-10):2017	1.50	1	5
BDL- Below Detectable Limit, BDL (Color - 1 Hazen unit)						

Inference as per IS 10500 :2012 Standards	Above tested parameters are conforming to standards.

Note: 1. Sample received is the only source of water as per customer, Hence permissible limits considered.
2. As per IS 10500:2012 acceptable limits to be implemented, in absence of alternate source, Permissible limits shall be considered.
3. Refer IS 10500:2012 for drinking water standards detailed information for all parameters.

Authorised Signatory
Channabasappa Malkar (Chemical)

-: END OF REPORT :-

Note:
1.The results listed above pertain only to the tested samples and applicable parameters. 2. Samples which are degradable/unstable will be disposed immediately after testing. Other samples will be disposed after 15 days from the date of issue of test report unless otherwise specified. 3.Total liability of our laboratory is limited to the invoiced amount. 4. This report is not to be reproduced either wholly or in part and cannot be used as evidence in the court of law and should not be used in any advertising media without prior written permission. 5. All the disputes subject to Dharwad jurisdiction. 6.When laboratory is required by law/contractual agreements to release confidential information, the customer shall be informed unless prohibited by law. 7. Sampling is not done by us unless otherwise specified. 8. Any discrepancy in the test report should be notified within 15 days. 9. For any Complaints kindly register in our Complaint Register maintained with Customer service Coordinator.

TRUE COPY
S. V. CHOUGALA
NOTARY
Athani-591304. Dt: Belagavi
Mob: 9448194975

S. V. Chougala
Advocate & Notary

TRUE COPY
S. V. CHOUGALA
NOTARY
Athani-591304. Dt: Belagavi
Mob: 9448194975

MoEF & CC / CPCB Recognised
ISO 9001:2015 Certified
ISO 45001:2018 Certified

MOU WITH VARIOUS EDUCATIONAL, GOVERNMENT AND PRIVATE AGENCIES

NTLR
CIN: U74900KA2013PTC069163

NICHROME TESTING LABORATORY AND RESEARCH PRIVATE LIMITED
170, 2nd MAIN JUDGES BUNGALOW ROAD, NARAYANPUR DHARWAD, KARNATAKA, INDIA PIN: 580 008
PH: 0836-2771115, 2778521
email: nicechem@gmail.com, website: nichromelabs.com
TESTING / CONSULTING / ENGINEERING / TRAINING

Format No: NTLR/F/15/08

Page 1 of 1

TEST REPORT

Name of Customer and Address:
M/S. The Krishna Sahakari Sakkare Karkhane Niyamit,
Post: Sankonatti, Athani – 591304.

Customer Reference:
NA

Sampling Location:
Around the Earthen Lagoon Area

Sample Description:
1 Liter Sample (Pet Bottle)

Report Number:	NTLR/JUNE-24/100
Sample Number:	NTLR/JUNE-24/100
Type of Sample:	BOREWELL WATER
Discipline :	Chemical
Group:	Water
Sample Collected by:	Customer
Sampling Method:	-
Particulars of Sample Collected:	-
Environmental Condition:	26° C
Date of Collection:	18/06/2024
Date of Sample receipt:	18/06/2024
Date of Analysis started:	18/06/2024
Date of Completion:	20/06/2024
Date of Report:	20/06/2024
Sample Condition:	Satisfactory
Specification Standard:	IS 10500 : 2012

RESULTS

Sl.NO	PARAMETERS	UNITS	TEST METHOD	RESULT	STANDARD	
Physico-chemical Parameters					Acceptable Limits	Permissible Limits
1	Colour, Max	Hazen Units	IS 3025 (Part-4):2021	BDL	5	15
2	Total Dissolved Solids (TDS), Max	mg/L	IS 3025 (Part-16):2017	1120.0	500	2000
3	pH@ 25°C	-	IS 3025 (Part-11):2022	7.48	6.5 - 8.5	No relaxation
4	Total Alkalinity as $CaCO_3$, Max	mg/L	IS 3025 (Part-23):2019	230.0	200	600
5	Total Hardness (TH) as $CaCO_3$, Max	mg/L	IS 3025 (Part-21):2019	450.0	200	600
6	Nitrate (as NO_3), Max	mg/L	IS 3025 (Part-34): 2019 [Chromotropic Acid Method]	9.00	45	No relaxation
7	Chloride (as Cl), Max	mg/L	IS 3025 (Part-32):2019	155.0	250	1000
8	Sulphate (as SO4), Max	mg/L	IS 3025 (24/sec1): 2022	245.0	200	400
9	Calcium (as Ca), Max	mg/L	IS 3025 (Part-40):2019	95.0	75	200
10	Magnesium (as Mg), Max	mg/L	IS 3025 (Part-46):2019	59.0	30	100
11	Fluoride (as F), Max	mg/L	APHA 23rd Edition 4500F D: 2017	0.75	1.0	1.5
12	Iron as Fe, Max	mg/L	APHA 23rd Edition 3500 Fe B: 2017	0.48	1.0	No relaxation
13	Turbidity, Max	NTU	IS 3025 (Part-10):2017	4.50	1	5
BDL- Below Detectable Limit, BDL (Color - 1 Hazen unit)						

Inference as per IS 10500 :2012 Standards	Above tested parameters are conforming to standards.

Note: 1. Sample received is the only source of water as per customer. Hence permissible limits considered.
2. As per IS 10500:2012 acceptable limit is to be implemented. In absence of alternative source, Permissible limits shall be implemented.
3. Refer IS 10500:2012 for drinking water specification for all parameters.

NTLR

Authorized Signatory
Channabasappa Malkar (Chemical)

-: END OF REPORT :-

Note:

1.The results listed above pertain only to the tested samples and applicable parameters. 2. Samples which are degradable/unstable will be disposed immediately after testing and others will be disposed after 15 days from the date of issue of test report unless otherwise specified. 3.Total liability of our laboratory is limited to the invoiced amount. 4.This report is not to be reproduced either wholly or in part and cannot be used as evidence in the court of law and should not be used in any advertising media without prior written permission. 5.If any dispute, Subject to Dharwad Jurisdiction. 6.Where laboratory is required by law/contractual agreements to release confidential information, the customer shall be informed unless prohibited by law. 7. Sampling is not done by us unless otherwise specified. 8. Any discrepancy in the test report should be notified within 15 days. 9. For any Complaints, kindly register in our Complaint Register maintained with Customer service Coordinator.

TRUE COPY
S. V. CHOUGALA
NOTARY
Athani-591304, Dt: Belagavi
Mob: 9448194175

NOTARY S. V. Chougala Advocate Practised Belgaum Dist. Reg. No. 4209 Expiry Date: 23-JUN-2022 GOVT OF INDIA

TRUE COPY
S. V. CHOUGALA
NOTARY
Athani-591304, Dt: Belagavi

MoEF & CC / CPCB Recognised
ISO 9001:2015 Certified
ISO 45001:2018 Certified

MOU WITH VARIOUS EDUCATIONAL,
GOVERNMENT AND PRIVATE AGENCIES

NTLR
CIN: U74900KA2013PTC069193

NICHROME TESTING LABORATORY
AND RESEARCH PRIVATE LIMITED
170, 2nd MAIN JUDGES JUNGALOW ROAD, NARAYANPUR
DHARWAD, KARNATAKA, INDIA PIN: 580 008
PH: 0836-2771115, 2778521
email: nicechem@gmail.com, website: nichromelabs.com
TESTING / CONSULTING / ENGINEERING / TRAINING

Format No: NTLR/F/15/08

TEST REPORT

Name of Customer and Address:
M/S. The Krishna Sahakari Sakkare Karkhane Niyamit,
Post: Sankonatti, Athani – 591304.

Customer Reference:
NA

Sampling Location:
Around the Earthen Lagoon Area

Sample Description:
1 Liter Sample (Pet Bottle)

Report Number:	**NTLR/NOV-24/473**
Sample Number:	**NTLR/NOV-24/473**
Type of Sample:	**BOREWELL WATER**
Discipline :	**Chemical**
Group:	**Water**
Sample Collected by:	Customer
Sampling Method:	-
Particulars of Sample Collected:	-
Environmental Condition:	25° C
Date of Collection:	15/11/2024
Date of Sample Receipt:	15/11/2024
Date of Analysis Started:	15/11/2024
Date of Completion:	18/11/2024
Date of Report:	18/11/2024
Sample Condition:	Satisfactory
Specification Standard:	**IS 10500 : 2012**

RESULTS

SL.NO	PARAMETERS	UNITS	TEST METHOD	RESULT	STANDARD	
Physico-chemical Parameters					Acceptable Limits	Permissible Limits
1	Colour, Max	Hazen Units	IS 3025 (Part-4)	BDL	5	15
2	Total Dissolved Solids (TDS), Max	mg/L	IS 3025 (Part-16)	1000.0	500	2000
3	pH@ 25°C	-	IS 3025 (Part-11)	7.10	6.5 - 8.5	No relaxation
4	Total Alkalinity as $CaCO_3$, Max	mg/L	IS 3025 (Part-23)	442.0	200	600
5	Total Hardness (TH) as $CaCO_3$, Max	mg/L	IS 3025 (Part-21)	572.4	200	600
6	Nitrate (as NO_3), Max	mg/L	IS 3025 (Part 34)	18.7	45	No relaxation
7	Chloride (as Cl), Max	mg/L	IS 3025 (Part-32)	120.8	250	1000
8	Sulphate (as SO4), Max	mg/L	IS 3025 (24/Sec1)	22.4	200	400
9	Calcium (as Ca), Max	mg/L	IS 3025 (Part-40)	161.2	75	200
10	Magnesium (as Mg), Max	mg/L	IS 3025 (Part-46)	41.2	30	100
11	Fluoride (as F), Max	mg/L	APHA 4500F D	0.45	1.0	1.5
12	Iron as Fe, Max	mg/L	IS 3025 (Part-53)	BDL	1.0	No relaxation
13	Turbidity, Max	NTU	IS 3025 (Part-10)	1.80	1	5
BDL- Below Detectable Limit, (Color - 1 Hazen unit,Iron-0.05mg/L)						

Inference as per IS 10500 :2012 Standards	Above tested parameters are conforming to standards.

Note: 1. Sample received is the only source of water as per customer, Hence permissible limits considered.
2. As per IS 10500:2012 acceptable limit is to be implemented. In absence of alternative source, Permissible limits shall be considered.
3. Refer IS 10500:2012 for drinking water standards detailed information for all parameters.

Authorized Signatory
Channabasappa Maikar (Chemical)

-: END OF REPORT :-

TRUE COPY

NOTARY S.V. CHOUGALA

Note:
1.The results listed above pertain only to the tested samples and applicable parameters. 2. Samples which are degradable/unstable will be disposed immediately after testing and others will be disposed after 15 days from the date of issue of test report unless otherwise requested. 3.Total liability of our laboratory is limited to the invoiced amount. 4.This report is not to be reproduced either wholly or in part and cannot be used as evidence in the Court of law and should not be used in any advertising media without prior written permission. 5.If any disputes Subject to Dharwad Jurisdiction. 6.Unless Laboratory is required by law/contractual agreements to release confidential information, the customer shall be informed unless prohibited by law. 7. Sampling is not done by us unless otherwise specified. 8. Any discrepancy in the test report should be notified within 15 days. 9. For any Complaints kindly register in our Complaint Register maintained with Customer service executive.

MoEF & CC / CPCB Recognised
ISO 9001:2015 Certified
ISO 45001:2018 Certified

MOU WITH VARIOUS EDUCATIONAL,
GOVERNMENT AND PRIVATE AGENCIES

NTLR
CIN: U74900KA2013PTC069193

NICHROME TESTING LABORATORY AND RESEARCH PRIVATE LIMITED
170, 2nd MAIN JUDGES BUNGALOW ROAD, NARAYANPUR
DHARWAD, KARNATAKA, INDIA PIN: 580 008
PH: 0836-2771115, 2778521
email: nicechem@gmail.com, website: nichromelabs.com
TESTING / CONSULTING / ENGINEERING / TRAINING

Format No: NTLR/F/15/08

TEST REPORT

Name of Customer and Address:
M/S. The Krishna Sahakari Sakkare Karkhane Niyamit,
Post: Sankonatti, Athani – 591304.

Customer Reference:
NA

Sampling Location:
Near Cane Yard

Sample Description:
1 Liter Sample (Pet Bottle)

Report Number:	**NTLR/NOV-24/474**
Sample Number:	**NTLR/NOV-24/474**
Type of Sample:	**BOREWELL WATER**
Discipline :	**Chemical**
Group:	**Water**
Sample Collected by:	Customer
Sampling Method:	-
Particulars of Sample Collected:	-
Environmental Condition:	25° C
Date of Collection:	15/11/2024
Date of Sample Receipt:	15/11/2024
Date of Analysis Started:	15/11/2024
Date of Completion:	18/11/2024
Date of Report:	18/11/2024
Sample Condition:	Satisfactory
Specification Standard:	**IS 10500 : 2012**

RESULTS

SL.NO	PARAMETERS	UNITS	TEST METHOD	RESULT	STANDARD	
Physico-chemical Parameters					Acceptable Limits	Permissible Limits
1	Colour, Max	Hazen Units	IS 3025 (Part-4)	BDL	5	15
2	Total Dissolved Solids (TDS), Max	mg/L	IS 3025 (Part-16)	760.0	500	2000
3	pH@ 25°C	-	IS 3025 (Part-11)	7.35	6.5 - 8.5	No relaxation
4	Total Alkalinity as $CaCO_3$, Max	mg/L	IS 3025 (Part-23)	320.4	200	600
5	Total Hardness (TH) as $CaCO_3$, Max	mg/L	IS 3025 (Part-21)	381.6	200	600
6	Nitrate (as NO_3), Max	mg/L	IS 3025 (Part 34)	18.7	45	No relaxation
7	Chloride (as Cl), Max	mg/L	IS 3025 (Part-32)	60.4	250	1000
8	Sulphate (as SO4), Max	mg/L	IS 3025 (24/Sec1)	20.3	200	400
9	Calcium (as Ca), Max	mg/L	IS 3025 (Part-40)	101.8	75	200
10	Magnesium (as Mg), Max	mg/L	IS 3025 (Part-46)	13.9	30	100
11	Fluoride (as F), Max	mg/L	APHA 4500F D	0.40	1.0	1.5
12	Iron as Fe, Max	mg/L	IS 3025 (Part-53)	BDL	1.0	No relaxation
13	Turbidity, Max	NTU	IS 3025 (Part-10)	1.50	1	5

BDL- Below Detectable Limit, (Color - 1 Hazen unit)

Inference as per IS 10500 :2012 Standards	Above tested parameters are conforming to standards.

Note: 1. Sample received is the only source of water as per customer. Hence permissible limits considered.
2. As per IS 10500:2012 acceptable limit is to be implemented. In absence of alternative source, Permissible limits shall be considered.
3. Refer IS 10500:2012 for drinking water standards detailed information for all parameters.

TRUE COPY

-: END OF REPORT :-

NICHROME TESTING LABORATORY & RESEARCH PVT. LTD. NTLR

Authorized Signatory
Channabasappa Malkar (Chemical)

NOTARY S.V. Chougala Advocate

V. CHOUGALA

Note:
1.The results listed above pertain only to the tested samples and applicable parameters. 2. Samples which are degradable/unstable will be disposed immediately after testing and others will be disposed after 15 days from the date of issue of test report unless otherwise specified. 3.Total liability of our laboratory is limited to the invoiced amount. 4.This report is not to be reproduced either wholly or in part and cannot be used as evidence in the court of law and should not be used in any advertising media without prior written permission. 5.If any disputes Subject to Dharwad Jurisdiction. 6.When Laboratory is required by law/contractual agreements to release confidential information, the customer shall be informed unless prohibited by law. 7. Sampling is not done by us unless otherwise specified. 8. Any discrepancy in the test report should be notified within 15 days. 9. For any Complaints kindly register in our Complaint Register maintained with Customer service Coordinator.

MoEF & CC / CPCB Recognised
ISO 9001:2015 Certified
ISO 45001:2018 Certified

MOU WITH VARIOUS EDUCATIONAL, GOVERNMENT AND PRIVATE AGENCIES

NTLR

CIN: U74900KA2013PTC069193

NICHROME TESTING LABORATORY AND RESEARCH PRIVATE LIMITED
170, 2nd MAIN JUDGE'L BUNGALOW ROAD, NARAYANPUR
DHARWAD, KARNATAKA, INDIA PIN: 580 008
PH: 0836-2771115, 2778521
email: nicechem@gmail.com, website: nichromelabs.com
TESTING / CONSULTING / ENGINEERING / TRAINING

Format No: NTLR/F/15/08

TEST REPORT

Name of Customer and Address:
M/S. The Krishna Sahakari Sakkare Karkhane Niyamit,
Post: Sankonatti, Athani – 591304.

Customer Reference:
NA

Sampling Location:
Kalyan Mantap

Sample Description:
1 Liter Sample (Pet Bottle)

Report Number:	NTLR/NOV-24/475
Sample Number:	NTLR/NOV-24/475
Type of Sample:	BOREWELL WATER
Discipline :	Chemical
Group:	Water
Sample Collected by:	Customer
Sampling Method:	-
Particulars of Sample Collected:	-
Environmental Condition:	25^{0} C
Date of Collection:	15/11/2024
Date of Sample receipt:	15/11/2024
Date of Analysis started:	15/11/2024
Date of Completion:	18/11/2024
Date of Report:	18/11/2024
Sample Condition:	Satisfactory
Specification Standard:	IS 10500 : 2012

RESULTS

SL.NO	PARAMETERS	UNITS	TEST METHOD	RESULT	STANDARD	
Physico-chemical Parameters					Acceptable Limits	Permissible Limits
1	Colour, Max	Hazen Units	IS 3025 (Part-4)	BDL	5	15
2	Total Dissolved Solids (TDS), Max	mg/L	IS 3025 (Part-16)	720.0	500	2000
3	pH@ 25^{0}C	-	IS 3025 (Part-11)	7.20	6.5 - 8.5	No relaxation
4	Total Alkalinity as $CaCO_3$, Max	mg/L	IS 3025 (Part-23)	300.0	200	600
5	Total Hardness (TH) as $CaCO_3$, Max	mg/L	IS 3025 (Part-21)	350.0	200	600
6	Nitrate (as NO_3), Max	mg/L	IS 3025 (Part 34)	1.25	45	No relaxation
7	Chloride (as Cl), Max	mg/L	IS 3025 (Part-32)	60.5	250	1000
8	Sulphate (as SO4), Max	mg/L	IS 3025 (24/Sec1)	10.2	200	400
9	Calcium (as Ca), Max	mg/L	IS 3025 (Part-40)	60.0	75	200
10	Magnesium (as Mg), Max	mg/L	IS 3025 (Part-46)	15.0	30	100
11	Fluoride (as F), Max	mg/L	APHA 4500F D	0.20	1.0	1.5
12	Iron as Fe, Max	mg/L	IS 3025 (Part-53)	BDL	1.0	No relaxation
13	Turbidity, Max	NTU	IS 3025 (Part-10)	2.00	1	5

BDL- Below Detectable Limit, (Color - 1 Hazen unit,Iron-0.05mg/L)

Inference as per IS 10500 :2012 Standards	Above tested parameters are conforming to standards.

Note: 1. Sample received is the only source of water as per customer. Hence permissible limits considered.
2. As per IS 10500:2012 acceptable limit is to be implemented. In absence of alternative source, Permissible limits shall be considered.
3. Refer IS 10500:2012 for drinking water standards detailed information for all parameters.

TRUE COPY

-: END OF REPORT :-

NTLR

Authorized Signatory
Channabasappa Malkar (Chemical)

NOTARY
S. V. Chougala
Advocate
Reg.No.4209

(S. V. CHOUGALA)
NOTARY
591304, Dt. Belagavi

Note:
1.The results listed above pertain only to the tested samples and applicable parameters. 2. Samples which are degradable/unstable will be disposed immediately after testing and others will be disposed after 15 days from the date of issue of test report unless otherwise specified. 3.Total liability of our laboratory is limited to the invoiced amount. 4.This report is not to be reproduced either wholly or in part and cannot be used as evidence in the court of law and should not be used in any advertising media without prior written permission. 5.If any disputes Subject to Dharwad Jurisdiction. 6.When Laboratory is required by law/contractual agreements to release confidential information, the customer shall be informed unless prohibited by law. 7. Sampling is not done by us unless otherwise specified. 8. Any discrepancy in the test report should be notified within 15 days. 9. For any Complaints kindly register in our Complaint Register maintained with Customer service Coordinator.

R.No.DSK/REG-1-60-81 Dt. 10th March 1981

GSTIN : 29AAAAT3400G1Z1

ಕೃಷ್ಣಾ ಸಹಕಾರಿ ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆ ನಿಯಮಿತ, ಅಥಣಿ 591304.

ಪೋಸ್ಟ : ಸಂಕೋನಟ್ಟಿ. ತಾಲೂಕ : ಅಥಣಿ. ಜಿಲ್ಲಾ : ಬೆಳಗಾವಿ.

THE KRISHNA SAHAKARI SAKKARE KARKHANE NIYAMIT, ATHANI-591304.

POST : SANKONATTI TALUK : ATHANI ☎ Office : 08289-255000
Dist. : Belagavi, Karnataka State. Telefax : 08289-255001

E-mail : krishnasugar@gmail.com

Ref. No. KSSKN /PCR/Adm/2024-25/1105

Date : 10-12-2024

To
The Add. Director/Scientist-E & Divisional Head-IPC-III
Central pollution Control Board,
Ministry of Environment Forest and Climate Change
Government of India,
Parivesh Bhavan, East Arjun Nagar,
Delhi-110032

Sub:- Clearance of earthen lagoon-reg

Ref:-CPCB Notice CP-11/22/2024/IPC-III-HO-CPCB-HO/5904

Sir ,

We are sending herewith another set of Latest Lagoon dismantled Photos. Kindly acknowledge the receipt of the same.

Thanking you.

Yours faithfully,

Managing Director
Krishna SSKN Athani

COPY

REDMI NOTE 6 PRO


REDMI NOTE 6 PRO
2024/12/10 14:56

COPY
REDMI NOTE 6 PRO
MI DUAL CAMERA
2024/12/10 14:56

R.No DSK/REG-1-80-81 Dt. 10th March 1981 GSTIN : 29AAAAT3405C1Z1

ಕೃಷ್ಣಾ ಸಹಕಾರಿ ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆ ನಿಯಮಿತ, ಅಥಣಿ 591304.

ಪೋಸ್ಟ : ಸಂಕೋನಟ್ಟಿ. ತಾಲೂಕ : ಅಥಣಿ. ಜಿಲ್ಲಾ : ಬೆಳಗಾವಿ.

THE KRISHNA SAHAKARI SAKKARE KARKHANE NIYAMIT, ATHANI-591304.

POST : SANKONATTI TALUK : ATHANI ☎ : Office : 08289-255000
Dist. : Belagavi. Karnataka State. Telefax : 08289-255001

E-mail : krishnasugar@gmail.com

Ref. No. *Date :*

KSSKN/PCB/Adm/2024-25/1139 Date :24-12-2024

To,

The Chairman
Central Pollution Control Board,
Ministry of Environment, Forest & Climate Change, Government of India,
Parivesh Bhavan, East Arjun Nagar,
New Delhi-110032.

Sub:- Submission of analysis report-reg

Sir,

We are submitting herewith stack monitoring analysis report of 80 TPH Boiler which is analyzed by Karnataka State Pollution control Board, Belgaum.

Hence kindly acknowledge the receipt of the same.

Thanking you.

Yours, faithfully,

The Krishna Sahakari Sakkare Karkhana Ni. R.No DSK/REG-1 180-81 CIF 10-0341 ATHANI Dist.Belagavi

Managing Director
Managing Director
The Krishna Sahakari Sakkare Karkhane Ni; Athani. Dist:Belagavi.

An ISO 9001:2015 and ISO 45001:2018 Certified Laboratory

Regional Office : Belagavi-1
Karnataka State Pollution Control Board
#1, Main Road, Auto Nagar,
Kanbargi Industrial Area, Belagavi-590 015
Telefax : 0831-2459121
GST No. 29AAALK0507G1Z7

Towards a cleaner Karnataka

ANNEXURE

RESULTS OF ANALYSIS

Report No : 41 Date: 24/12/2024

Name & Address : M/s. Krishna Sahakari Sakkare Karkhana Niyamit, Sankonatti Village, Athani Tq., Belagavi-District.

SAMPLE DESCRIPTION: **01**-Grab sample of stack emission from port hole of chimney connected to 80 TPH (New Boiler) on 07-12-2024 from 12.45 to 01.40 pm.

Sl. No	Parameters	Unit	Standards	Sample Nos. 01	Test Method
1.	Particulate matter	mg/NM³	150	80.00	IS11255 (Part1)-1985
2.	Sulphur Dioxide	mg/NM³	–	–	–
3.	Carbon disulphide	mg/NM³	–	–	–
4.	Hydrogen Sulphide	mg/NM³	–	–	–
5.	Acid mist	mg/NM³	–	–	–

Inference:	Particulars and Standards mentioned are as per requisition letter and results pertain only to the sample tested.
	Report Status: Confirmed

Note: 1. The above result pertains only to the sample tested.
2. The reports shall not be reproduced without the written approval of the Laboratory.
3. The method of analysis is as per the CPCB recommended method

Board Analyst
Regional Laboratory
Karnataka State Pollution Control Board
Belgaum

R.No.DSK/REG-1-80-81 Dt. 10th March 1981 GSTIN : 29AAAAT3400C1Z1

ಕೃಷ್ಣಾ ಸಹಕಾರಿ ಸಕ್ಕರೆ ಕಾರ್ಖಾನೆ ನಿಯಮಿತ, ಅಥಣಿ 591304.

ಪೋಸ್ಟ : ಸಂಕೋನಟ್ಟಿ. ತಾಲೂಕ : ಅಥಣಿ. ಜಿಲ್ಲಾ : ಬೆಳಗಾವಿ.

THE KRISHNA SAHAKARI SAKKARE KARKHANE NIYAMIT, ATHANI-591304.

POST : SANKONATTI TALUK : ATHANI ☎ : Office : 08289-255000
Dist. : Belagavi. Karnataka State. Telefax : 08289-255001

E-mail : krishnasugar@gmail.com

Ref. No. *Date :*

KSSKN/PCB/Adm/2024-25/1141 Date :25-12-2024

To,

The Chairman
Central Pollution Control Board,
Ministry of Environment, Forest & Climate
Change, Government of India,
Parivesh Bhavan, East Arjun Nagar,
New Delhi-110032.

Sub:- Submission of analysis report-reg

Sir,

We are submitting herewith ETP treated water analysis Report which is analyzed by Nichrome Testing Laboratory and Research Pvt Ltd., (NABL Accredited) Dharwad.

Hence kindly acknowledge the receipt of the same.

Thanking you.

Yours, faithfully,

The Krishna Sahakari Sakkare Karkhane Ni. R.No: DSK/REG-1 1980-81 CSF 10-03-81 ATHANI Dist Belagavi

Managing Director

Managing Director
The Krishna Sahakari Sakkare Karkhane
Ni; Athani. Dist:Belagavi.

MoEF & CC / CPCB Recognised
ISO/IEC 17025:2017 Accredited
(NABL TC-6990)
ISO 9001:2015 Certified
ISO 45001:2018 Certified

MOU WITH VARIOUS EDUCATIONAL, GOVERNMENT AND PRIVATE AGENCIES

TC-6990

NTLR

CIN: U74900KA2010PTC055193

NICHROME TESTING LABORATORY AND RESEARCH PRIVATE LIMITED

170, 2nd MAIN JUDGES BUNGALOW ROAD, NARAYANPUR
DHARWAD, KARNATAKA, INDIA PIN: 580 008
PH: 0836-2771115, 2778521
email: nicechem@gmail.com, website: nichromelabs.com

TESTING / CONSULTING / ENGINEERING / TRAINING

Format No: NTLR/7.8/F/01-CM/09

TEST REPORT

Name of Customer and Address:
M/S. The Krishna SahakariSakkare KarkhaneNiyamit,
Post: Sankonatti, Athani – 591304.

Customer Reference:
PO No : KSSK/ WORK ORDER/ETP/2024-25/1102
Date : 17.03.2024

Sampling Location:
Effluent Treatment Plant

Sample Description:
1Ltr Pet Bottle & 1Ltr Wide Mouth Glass Bottle

ULR Code No:	**TC699024000000010151F**
Report Number:	**NTLR/DEC/10466**
Sample Number:	**DEC/24/10466**
Type of Sample:	**TREATED WATER**
Discipline :	**Chemical**
Group:	**Pollution & Environment**
Sample Collected by:	Nichrome Testing Laboratory and Research Private Limited
Sampling Method:	APHA 23RD EDITION, 1060
Particulars of Sample Collected:	Grab
Environmental Condition:	26°C
Date of Collection:	18/12/2024
Date of Sample Receipt:	18/12/2024
Date of Analysis Started:	18/12/2024
Date of Completion:	23/12/2024
Date of Report:	23/12/2024
Sample Condition:	Satisfactory
Specification Standards:	KSPCB CONSENT

RESULTS

SL.NO	PARAMETERS	UNITS	TEST METHOD	RESULT	STANDARDS
1	Odour	-	IS 3025 (Part 5)	Odourless	Not specified
2	pH @ 25°C	-	IS 3025 (Part 11)	7.70	5.5 to 8.5
3	Biochemical Oxygen Demand 3 days at 27°C, Max	mg/L	IS 3025 (Part 44)	42.57	100
4	Total Dissolved Solids (TDS), Max	mg/L	IS 3025 (Part 16)	884.00	2100
5	Total Suspended solids, Max	mg/L	IS 3025 (Part 17)	14.00	100
6	Oil and Grease, Max	mg/L	IS 3025 (Part 39)	BDL	10

BDL: Below detectable limit, (Oil & Grease – 10 mg/L)

Inference as per KSPCB Standards	Above tested parameters are conforming to standards.

NTLR

Authorized Signatory
Channabasappa Maikar (Chemical)

-:END OF REPORT:-

Note:

1.The results listed above pertain only to the tested samples and applicable parameters. 2. Samples which are degradable/unstable will be disposed immediately after testing and others will be disposed after 15 days from the date of issue of test report unless otherwise specified. 3.Total liability of our laboratory is limited to the invoiced amount. 4.This report is not to be reproduced either wholly or in part and cannot be used as evidence in the court of law and should not be used in any advertising media without prior written permission. 5.If any disputes Subject to Dharwad Jurisdiction. 6.When Laboratory is required by law/contractual agreements to release confidential information, the customer shall be informed unless prohibited by law. 7. Sampling is not done by us unless otherwise specified. 8. Any discrepancy in the test report should be notified within 15 days. 9. For any Complaints kindly register in our Complaint Register maintained with Customer service Coordinator.

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार.
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA.

By Speed Post

CP-11/22/2024-IPC-III-HO-CPCB-HO 8034 **December 30,2024**

To,

The Member Secretary,
Karnataka State Pollution Control Board,
"Parisara Bhavan" 4th & 5th Floors,
49, Church Street, Bengaluru-560 001,
Karnataka

Sub: Compliance verification of CPCB's Direction (Show Cause Notice) dated 20.06.2024 issued u/s 5 of E(P)Act, 1986 to M/s Krishna Sahakari Sakkare Karkhane Niyamit, Athani Taluk, Belgaum, Karnataka –regd.

Sir,

This has reference to the inspection of M/s Krishna Sahakari Sakkare Karkhane Niyamit, Athani Taluk, Belgaum, Karnataka carried out by CPCB on 06.02.2024 'Environmental surveillance of 17 categories of highly potential industries and common facilities' based on real-time OCEMS (online continuous effluent monitoring system) data programme.

During the visit, the Unit was found non-complying w.r.t PM emission standard, storage of untreated effluent in the earthen lagoon having high BOD & potential to cause groundwater contamination, no designated storage area for hazardous waste etc.

Based on the observations, CPCB issued Show Cause Notice (SCN) dated **20.06.2024 (Annexure-I)** u/s 5 of E(P) Act 1986 to the Unit and directed the following for compliance:

1. The Unit shall treat the effluent stored in the earthen lagoon in its ETP. Necessary records in this regard be maintained. The Unit shall dismantle the earthen lagoon and then level the lagoon accordingly under the supervision of SPCB and thereafter shall submit the compliance report to CPCB and SPCB. Further, ground water around the earthen lagoons be monitored for pre & post monsoon and results be submitted to CPCB and SPCB.
2. The Unit shall augment/upgrade the air pollution control devices installed at 80 TPH Boiler ensuring compliance with the prescribed emission standard and shall submit the stack emission monitoring result from EPA recognized lab to CPCB and SPCB.
3. The Unit shall install proper pipeline network for utilization of treated effluent for irrigation and no flexible/hose pipes should be used for irrigation.
4. The Unit shall construct a impervious tank with 15 days storage capacity for storage of treated water for no demand period.

5. The Unit shall ensure that proper records are maintained on the quantity of used oil, fly-ash, press-mud, sludge/ solids generated from the Unit and quantity disposed and details of vendors to whom it is disposed.
6. The Unit shall provide separate dedicated storage area for storing of hazardous waste (HW) and shall ensure that HW are not stored for more than 90 days.
7. The Unit shall ensure that flow-meter installed at outlet of ETP is functional & calibrated and shall maintain the logbook record of the same.
8. The Unit shall regularly update the data display board installed at the entrance gate.
9. The Unit shall collect the groundwater samples from the monitoring wells situated in command area where treated effluent is used for irrigation and shall monitor the quality of groundwater twice in a year as per consent condition and submit the groundwater quality report from EPA/NABL recognized/accredited lab to CPCB & SPCB.

The Unit has submitted notarized copy of point wise compliance of the above said direction issued by CPCB vide their letter dated **02.12.2024** and **10.12.2024.** The copy of the said letters dated is annexed as **Annexure-II.**

In view of above and as per the standard protocol for follow-up of the direction, it is requested to verify the measures taken by the Unit in compliance of the CPCB's direction dated 20.06.2024 and **submit the inspection report along with point-wise compliance status to CPCB** within 15 days of inspection.

Yours faithfully,

(Kamlesh Singh) O/C
Divisional Head-IPC-III

Encl: As above

Copy to:

1. **The Regional Director,**
   Regional Directorate- BENGALURU
   Central Pollution Control Board,
   A-Block, Nisarga Bhavan, 1st and 2nd Floors, 7th D Cross, Thimmaiah Road,
   Shivanagar,
   Bengaluru-560079,

   : For kind information & follow-up with KSPCB for the compliance verification report, please.

2. PS to MS

   :For information of MS please.

30/12/2024

(Kamlesh Singh) O/C

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
निर्गत.....
दिनांक...08/01/25.....

O/C

CPCB

LiFE Lifestyle for Environment

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार.
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA.

(Speed Post)

CP-11/22/2024-IPC-III-HO-CPCB-HO 8521

Reminder-I
January 20,2025

To,

The Member Secretary,
Karnataka State Pollution Control Board,
"Parisara Bhavan" 4th & 5th Floors,
49, Church Street, Bengaluru-560 001,
Karnataka

Sub: **Compliance verification of CPCB's Direction (Show Cause Notice) dated 20.06.2024 issued u/s 5 of E(P)Act, 1986 to M/s Krishna Sahakari Sakkare Karkhane Niyamit, Athani Taluk, Belgaum, Karnataka -regd.**

Ref: (i) CPCB direction dated 20.06.2024 issued to the said Unit.

(ii) Unit reply letters dated 20.07.2024, 28.08.2024, 02.12.2024 & 10.12.2024 submitted to CPCB.

(iii) CPCB letter dated 30.12.2024 to KSPCB for verification of the CPCBs direction dated 20.06.2024.

Sir,

This has reference to CPCB letter dated 30.12.2024 (**Annexure-I**) to KSPCB, wherein you were requested to verify the compliance's submitted by M/s Krishna Sahakari Sakkare Karkhane Niyamit, Athani Taluk, Belgaum, Karnataka ('the Unit') against CPCB's show cause Notice dated 20.06.2024 to the said Unit. Your action taken report in this regard is awaited. Further, it is also to inform you that a matter [OA No. 255/2024 (SZ)] with respect to the said Unit is subjudice before the Hon'ble NGT (SZ).

In view of above, you are once again requested to arrange physical inspection of the Unit to verify the compliance's submitted by the Unit w.r.t. CPCB show cause Notice dated 20.06.2024 (**Annexure-II**) and provide the inspection report along with point-wise compliance status to this office at the earliest.

Yours faithfully,

20/01/2025

(Kamlesh Singh)
Scientist 'E' and Divisional Head-IPC-III

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली - 110032.
Parivesh Bhawan, East Arjun Nagar, Delhi - 110 032.
दूरभाष /Tel : 43102030, 22305792, वेबसाइट/Website: www.cpcb.nic.in